

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 37 OF 2023 (WZ)

IN THE MATTER OF:

Sushant Subhash More

... Applicant

Versus

M/s. Hotel Sahyadri Puspa & Others

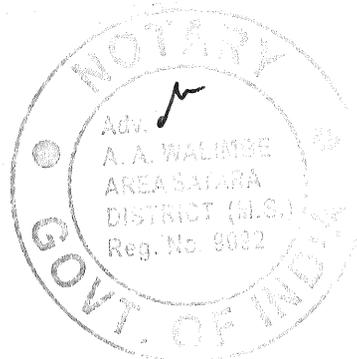
... Respondents

AFFIDAVIT IN REPLY ON BEHALF OF THE RESPONDENT NO. 21 -- MR.

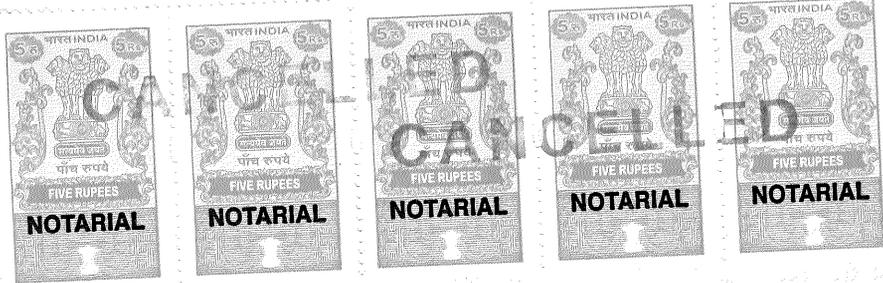
FARROKH NARIMAN COOPER

I, Farrokh Nariman Cooper (Respondent No. 21), son of Nariman Cooper, adult, Indian Inhabitant, having my office at Nariman House, Plot No.M-60-1, Additional, M.I.D.C, Satara 415 004 do hereby solemnly affirm and state on oath as under:

1. I am the co-owner of land bearing Gat No. 284 along with my wife and daughter. I have read a copy of the Application filed by the Applicant. Being conversant with the facts of the present case, I am filing the present Affidavit in Reply for the purpose of *inter alia* challenging the jurisdiction of the Hon'ble National Green Tribunal ("Hon'ble Tribunal") and opposing the grant of any relief to the Applicant.

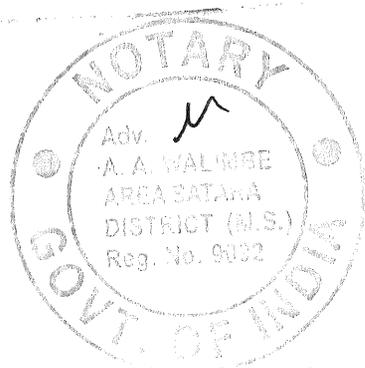


CLASSIFIED INFORMATION
NO. 1000 2000



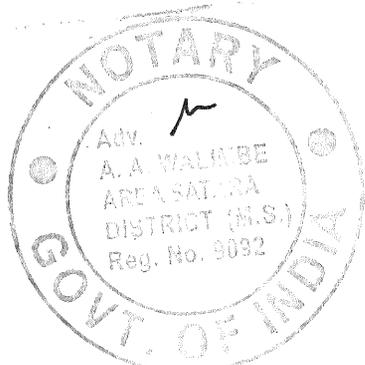
[Faint, illegible text, possibly bleed-through from the reverse side of the page]

2. At the outset, I deny all the allegations, contentions and insinuations, made in the present Application. Nothing stated in the present Application shall be deemed to be admitted by me for want of specific denial unless the same has been specifically admitted herein.
3. Further, at the outset I state that the thrust of the present application is on the alleged contravention made by the commercial establishments i.e. hotel, restaurant and resorts relating to environment laws, notifications, guidelines issued on the subject matter. I state that my construction which is being in question is that of a house/residential premises which is used exclusively for residential purposes. No commercial activity or business is being carried out from the house. Since this Respondent is not involved in any commercial activity this Respondent should not have been made party to present Application and thus has been unnecessarily dragged in these present proceedings.
4. At the further outset, I state that the present Application is not maintainable under section 14 of the National Green Tribunal Act, 2010 ("Act"). It is a settled law that the jurisdiction of this Hon'ble Tribunal is limited to disputes which have a significant impact on the environment and arise out of statutes mentioned in Schedule I of the said Act. It is respectfully submitted that from a bare perusal of the Application, no allegation whatsoever of any environmental damage as against this Respondent No. 21 is made out. The only allegation against this Respondent in the Application is pertaining to alleged non-obtaining the requisite permissions for construction of the house under the Maharashtra Land Revenue Code, 1966. It is respectfully submitted that Hon'ble Tribunal lacks jurisdiction to adjudicate matters of land use as the same outside the purview of the enactments mentioned in Schedule I of the Act. In fact, during the



hearing dated 04.09.2023 this Hon'ble Tribunal acceded to the said fact. Therefore, the present application is not tenable in so far as this Respondent No. 21 is concerned.

5. Further, the present Application is false, frivolous, baseless devoid of any merit and is replete with unsubstantiated allegations.
6. I further state that from the contents of the Application and documents annexed thereto, it is evident that the Applicant has filed the present Application on the basis of allegations that have no evidentiary backing and no relation to this Respondent. As such, the Applicant has not presented an accurate account of the facts and events in relation to the construction and activities conducted by this Respondent and therefore, prior to dealing with the claims and allegations contained in the present Application, it is necessary to state the true and correct facts in relation to the construction carried out by this Respondent and the same are stated herein below.
7. The construction carried out by this Respondent is that of a house used for residential purposes over a piece of agricultural land admeasuring to 3H 04R equivalent to 3,31,100 sq. feet, in the Anawale village of Satara district. The said piece of land was purchased by this Respondent along with his wife Mrs. Maharookh Cooper and daughter Ms. Manisha Cooper on 18.08.2008. A copy of the sale deed is annexed hereto and marked **Annexure A**.
8. Section 42 of the Maharashtra Land Revenue Code, 1966, provides that the agricultural land can be used for non-agricultural purposes with the permission of the Collector. The said Section was amended in 2007 by way of insertion of Section 42(2), which

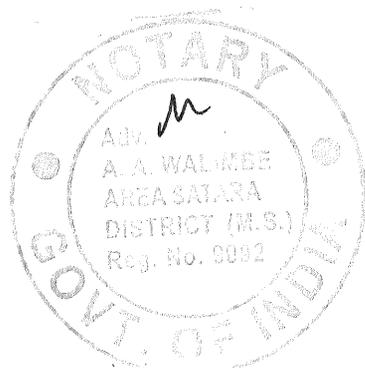


provided that no permission is required to be taken for the use of agricultural land for residential purposes. The said amendment is published vide Circular No. NP1006/Pr.Kr.174/L-5 dated 22.05.2007 issued by the Government of Maharashtra, Revenue and Forest Department. By virtue of this amendment no permission is to be taken to construct a house on the agricultural land. A copy of the said circular is annexed hereto and marked **Annexure B**.

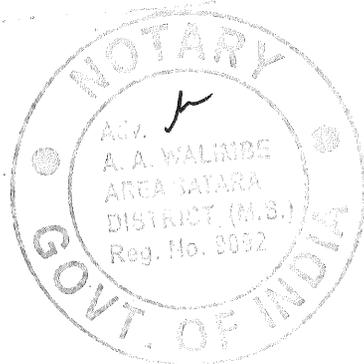
9. In the year 2010 this Respondent decided to construct a residential premises/house on the said land and considering the aforesaid amendment (which removed the condition of seeking permission from the Collector for using the agriculture land for residential purposes), approached the Anavale Village Grampanchayat with the plans of construction of a residence. An application for the same along with the plan for the house was submitted to the Grampanchayat. On 03.02.2011 the Grampanchayat granted permission for construction of the house.

10. The house was built as per the permission granted by the Gram Panchayat. Upon completion of the said construction of house, entry of the same was made in the Form No. 8A of Anawale village records which specifically mentions the area of construction and based on the said quantum of construction the assessment of the said property was made for the payment of local taxes. Form 8A of the year 2013-14 Anawale village which contains a record of the construction and copies of tax receipts in respect of the said house are annexed and marked as **Annexure C**.

11. This is to put on record that the said house is used exclusively for residential purposes. No commercial activity or business is being carried out from the house.



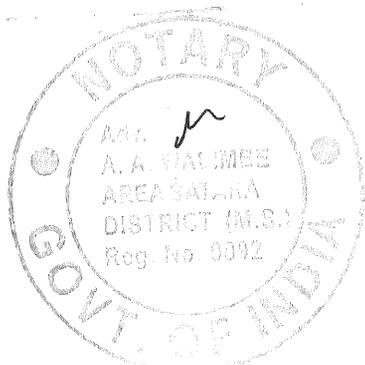
12. Since the year 2015, certain notices have been issued from time to time by the Tehsildar, Satara alleging that the said construction has been carried out without obtaining the requisite permissions. This Respondent has written replies to each of the said notices disputing the allegations and providing the Tehsildar, Satara with copies of the permission obtained by this Respondent. The notices issued by the Tehsildar, Satara and the replies thereto have been annexed hereto and marked **Annexure D Colly**.
13. It is submitted that, as stated hereinabove and mentioned in the replies to the aforesaid various notices issued by the Tahsildar, Satara, this Respondent constructed building for residential use as per Circular No. NP1006/Pr.Kr.174/L-5 dated 22.05.2007 issued by the Government of Maharashtra, Revenue and Forest Department and has also obtained the requisite permission for the construction of the house from the Grampanchayat and the said construction has been very well recorded in the records of the Anawale Grampanchayat and this Respondent is paying applicable tax to the Grampanchayat.
14. Notwithstanding and without prejudice to the aforesaid, I state that this Hon'ble Tribunal does not have the jurisdiction to adjudicate on any of the matters mentioned in said notices, as the same have no environmental impact and are not under any of the enactments mentioned in Schedule I of the National Green Tribunal Act, 2010.
15. The house constructed by this Respondent is used solely for residential purposes. There is no discharge of industrial pollutants/emissions or hazardous waste of any manner from the said premises.



16. Without prejudice, I state that the Notification dated 23.12.2021 issued by the Urban Development Department under the Maharashtra Regional and Town Planning Act, 1966, referred to in the paragraph 4 of this Hon'ble Tribunal Order dated 17.04.2023 is not applicable to this Respondent as the construction has been completed much prior to the issuance of the Notification. Further, it is submitted that the said Notification has been issued under the Maharashtra Regional and Town Planning Act, 1966 which is not one of the enactments under Schedule I of the National Green Tribunal Act, 2010 for which this Hon'ble Tribunal has jurisdiction.

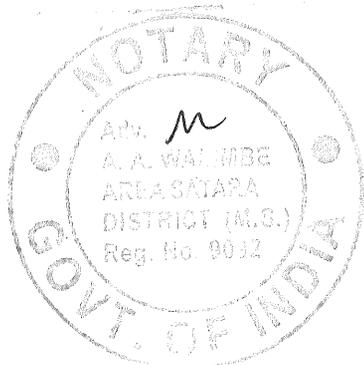
17. I state that this Hon'ble Tribunal vide Order dated 17.04.2023 at paragraph 7 deemed it appropriate to admit the present application as several notices have been issued by Maharashtra Pollution Control Board/Respondent No. 102 ("MPCB") regarding violations after site inspection and several notices have also been issued by the Tahsildar/Sub-Divisional Officer regarding the said constructions. I state that as far as MPCB notices are concerned the same have been issued to the hotels/lodges i.e. commercial establishments and the construction of this Respondent is of a house, no such notice has been issued to this Respondent. Further, I state that in so far as notices of the Tahsildar/Sub-Divisional Officer are concerned the same pertains to alleged unauthorized construction and it is respectfully submitted that Hon'ble Tribunal lacks jurisdiction to adjudicate on matters of land use as it is outside the purview of the enactments mentioned in Schedule I of the National Green Tribunal Act, 2010.

18. It is further submitted that during the hearing dated 04.09.2023 it was mentioned by the advocate of the applicant that all the constructions in dispute fall under "Eco Sensitive Zone/Ecologically Sensitive Area". The said statement was made without verifying the facts. In this respect, in so far as construction of this Respondent No. 21 is concerned it



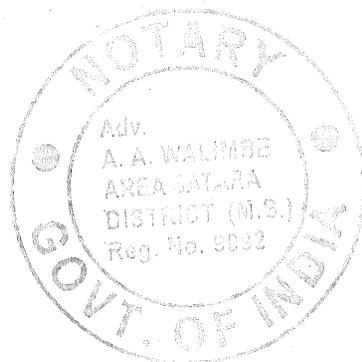
is submitted that that the said residential constructions has been made on a plot of land situated at Gat No. 284, Anawale Village, Taluka: Satara, District: Satara. This is to submit that the Ministry of Environment and Forests on 13.11.2023 issued a notification by virtue of which directions under Section 5 of the Environment Protection Act, 1986 were issued to preserve the ecology, environmental integrity and holistic developments of Western Ghats region which includes six states i.e. Gujrat, Maharashtra, Goa, Kranataka, Kerala and Tamil Nadu, and for the said purpose state-wise, district-wise, taluka-wise list of all villages which are falling under "Ecologically Sensitive Area" was issued. It can be seen from the said list that it includes various villages from Satara District, but it does not contain 'Anawale Village' in its ambit. Therefore, even otherwise, since the plot on which my construction is made is not falling under Ecologically Sensitive Area, the present application cannot sustain against this Respondent No. 21. The copy of the notification dated 13.11.2013 as issued by Ministry of Environment and Forests is annexed and marked as **Annexure E**.

19. With respect to the contents of paragraph 1 of the Application, I state that the construction carried out by this Respondent is not illegal and put the Applicant to strict proof of the same.
20. With respect to the contents of paragraph 2 of the Application, I state that the contents of the same are a matter of record and does not warrant any comment.
21. With respect to the contents of paragraph 3 of the Application, I state that the contents of the same are a matter of record and does not warrant any comment. I state that the construction carried out by this Respondent is not illegal, this Respondent constructed

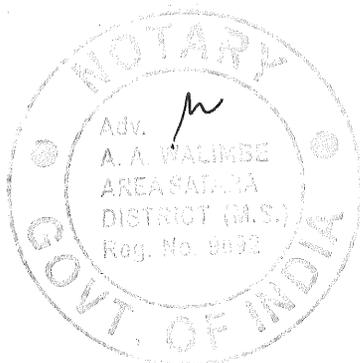


building for residential use as per Circular No. NP1006/Pr.Kr.174/L-5 dated 22.05.2007 issued by the Government of Maharashtra, Revenue and Forest Department and has also as the requisite permission was duly taken from the Grampanchayat. The house poses no threat to the biological diversity and the rights of wild animals, flora and fauna in the Kaas Plateau.

22. With respect to the contents of paragraph 4 of the Application, I state that the contents of the same are a matter of record and does not warrant any comment.
23. With respect to the contents of paragraph 5 of the Application, I state that the construction of this Respondent is legal this Respondent constructed building for residential use as per Circular No. NP1006/Pr.Kr.174/L-5 dated 22.05.2007 issued by the Government of Maharashtra, Revenue and Forest Department and with the requisite permissions. Also, the allegation made therein that Respondents are dumping their kitchen and other wastes in a dumping site at Satara is a generic statement without providing any evidence in so far this Respondent is concerned and therefore this Respondent put the Applicant to strict proof of the same. It is reiterated that the construction carried out by this Respondent pertains to residential premises/house and therefore the said allegation is not sustainable against him.
24. With respect to the contents of paragraph 6 of the Application, I deny that any illegal construction has been carried out by this Respondent and put the Applicant to strict proof of the same.

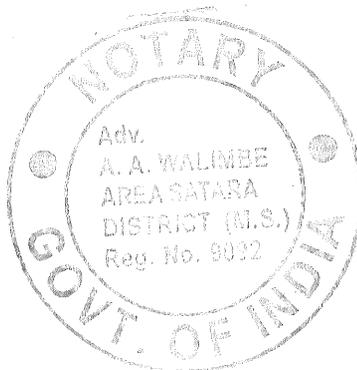


25. With respect to the contents of paragraph 7 of the Application, I state that the Applicant is not entitled to relief under section 15 of the National Green Tribunal Act, 2010 as this Respondent is neither in violation of any of the enactments under Schedule I of the said Act, nor has it caused any environmental damage.
26. With respect to the contents of paragraph 8 of the Application, I state that the notices sent by MPCB [which are annexed as Annexure C to the Application] were sent to the hotels/lodges and not to this Respondent and therefore not applicable to this Respondent.
27. With respect to the contents of paragraph 9 of the Application, I state that the notice dated 22.10.2022 sent by the Applicant to the District Collector Satara is based on the MPCB warning notices issued to various hotel and lodge owners and since this Respondent does not have any commercial establishment on the Kaas Plateau, no such warning notice was issued to this Respondent. Therefore, the notice dated 22.10.2022 sent by the Applicant to the District Collector Satara alleging that the Respondents are not complying and providing adequate air pollution control system is not applicable to this Respondent. It is reiterated that as far as allegation of unauthorized construction is concerned, this Hon'ble Tribunal has no jurisdiction to decide the said issue.
28. With respect to the contents of paragraph 10 of the Application, I deny that this Respondent has carried out any unauthorized construction. As stated hereinbefore, this Respondent constructed building for residential use as per Circular No. NP1006/Pr.Kr.174/L-5 dated 22.05.2007 issued by the Government of Maharashtra, Revenue and Forest Department and has also had obtained the requisite permission for

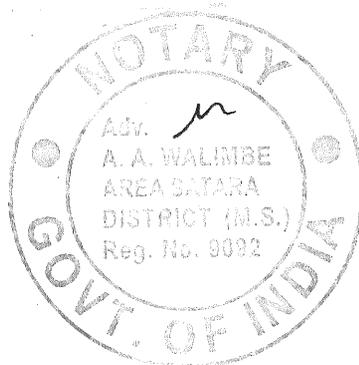


the house constructed. Notice was issued to this Respondent by the Tehsildar, Satara dated 18 August 2022 alleging that this Respondent had not taken permission from the competent authority for construction of the house. This Respondent replied to the said notice by way of a letter dated 02 September 2022. By way of the said letter this Respondent, informed the Hon'ble Tehsildar, Satara, that this Respondent constructed building for residential use as per Circular No. NP1006/Pr.Kr.174/L-5 dated 22.05.2007 issued by the Government of Maharashtra, Revenue and Forest Department and has also the requisite permission for the house was duly obtained and provided him with copies of *inter alia* the permission granted by the Gram Panchayat, copy of the sample 8A of the village which contains a record of the construction and copies of tax receipts in respect of the house. Therefore, the allegations of the Applicant that this Respondent has carried out unauthorized construction have no merit. Notwithstanding and without prejudice to the same, this Hon'ble Tribunal does not have the jurisdiction to adjudicate whether this Respondent had obtained authorizations from the competent authority. The same is to be decided in accordance with the Maharashtra Land Revenue Code, 1966 and the Maharashtra Regional and Town Planning Act, 1966, both of which are not mentioned under Schedule I of the National Green Tribunal Act, 2010. This Hon'ble Tribunal thus, does not have the jurisdiction to pass any order in relation to the same.

29. With respect to the contents of paragraph 11 of the Application, I state that the house constructed by this Respondent has not been constructed illegally and does not jeopardize the ecology of the Kaas Plateau. The Applicant has provided no evidence of any damage to the environment except a picture taken by him of the house which does not depict any ecological harm.



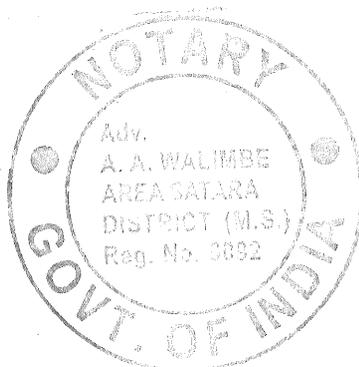
30. With respect to the contents of paragraph 12 of the Application, I state that the same is a matter of record and does not warrant any comment.
31. With respect to the contents of paragraph 13 of the Application, I deny that this Respondent is in violation of the Hazardous and Other Wastes (Management and Transboundary) Movement Rules, 2016 and put the Applicant to strict proof of the same. Further, this Respondent is not operating a hotel, restaurant or a guest house in the region. There is thus no question of Respondent No. 102 taking action against this Respondent.
32. With respect to the contents of paragraph 14 of the Application, I state that the same is a matter of record and does not warrant any comment.
33. With respect to the contents of paragraph 15 of the Application, I state that the same is a matter of record and does not warrant any comment.
34. With respect to the contents of paragraph 16 of the Application, I state that the Guidelines for Pollution and Enforcement of Environment Norms at Individual Establishments and the Area/Cluster of Restaurants/Hotels/Motels/Banquets etc. ("**Guidelines**"), prepared by the Central Pollution Control Board ("**CPCB**") pursuant to the Order of the Hon'ble National Green Tribunal in *Westend Green Farms Society v. Union of India & Ors.*, do not apply to this Respondent as this Respondent is not an establishment and does not operate a restaurant, hotel, motel or banquet. This Respondent has constructed the house for residential purposes only.



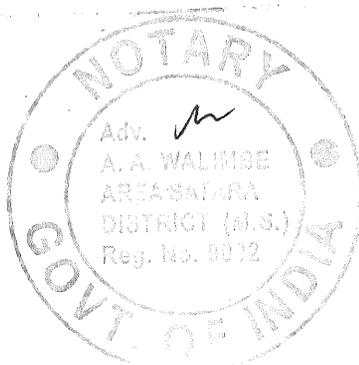
35. With respect to the contents of paragraph 17 of the Application, I state that the since the Guidelines prepared by the CPCB do not apply to this Respondent as this Respondent is not an establishment and does not operate a restaurant, hotel, motel or banquet, the contention raised in the paragraph is not applicable to this Respondent and therefore does not warrant any comments. Also, since the Respondent is not a commercial establishment this Respondent denies discharge of any untreated effluent and puts the Applicant to strict proof of the same.

36. With respect to the contents of paragraph 18 of the Application, I state that the since the Guidelines prepared by the CPCB do not apply to this Respondent as this Respondent is not an establishment and does not operate a restaurant, hotel, motel or banquet, the contention raised in the paragraph is not applicable to this Respondent and therefore does not warrant any comments. Further the guidelines dated 24.09.2020 issued by the Central Ground Water Authority ("CGWA") which requires obtaining permission for extraction of groundwater is not applicable to this Respondent as the CGWA guidelines dated 24.09.2020 are applicable to the establishments and not to the residence.

37. With respect to the contents of paragraph 20 of the Application, I state that the since the Guidelines prepared by the CPCB do not apply to this Respondent as this Respondent is not an establishment and does not operate a restaurant, hotel, motel or banquet, the contention raised in the paragraph is not applicable to this Respondent and therefore does not warrant any comments.

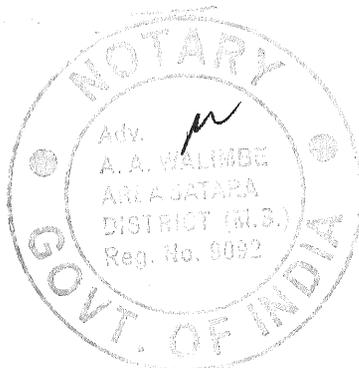


38. With respect to the contents of paragraph 20 of the Application, I state that the since the Guidelines prepared by the CPCB do not apply to this Respondent as this Respondent is not an establishment and does not operate a restaurant, hotel, motel or banquet, the contention raised in the paragraph is not applicable to this Respondent and therefore does not warrant any comments.
39. With respect to the contents of paragraph 21 of the Application, I state that the since the Guidelines prepared by the CPCB do not apply to this Respondent as this Respondent is not an establishment and does not operate a restaurant, hotel, motel or banquet, the contention raised in the paragraph is not applicable to this Respondent and therefore does not warrant any comments.
40. With respect to the contents of paragraph 22 of the Application, I state that since the construction of this Respondent is not a commercial establishment it does not require to obtain any consent to establish or consent to operate from MPCB/Respondent No. 102. Since I state that this Respondent does not require to take permission from MPCB, and therefore contention made in the paragraph does not warrant any comments.
41. With respect to the contents of paragraph 23 of the Application, I state that the contentions made therein are in respect to the hotels and restaurants/commercial establishments and the provision of Rule 4(8) of the Solid Waste Management Rules, 2016 is applicable to hotels and restaurants only and therefore not relevant to the construction of this Respondent and therefore does not warrant any comments.
42. With respect to the contents of paragraph 24 of the Application, I state that the contentions made therein are in respect to the commercial establishments to whom the



CPCB Notification is applicable and therefore not relevant to the construction of this Respondent and therefore does not warrant any comments.

43. With respect to the contents of paragraph 25 of the Application, I state that the house constructed by this Respondent constructed building for residential use as per Circular No. NP1006/Pr.Kr.174/L-5 dated 22.05.2007 issued by the Government of Maharashtra, Revenue and Forest Department and has also has been constructed after taking necessary permission from the Grampanchayat and does not jeopardize the ecology of the Kaas Plateau. The Applicant has provided no evidence of any damage to the environment.
44. With respect to the contents of paragraph 26 of the Application, I state that the contentions made therein are in respect to the business activity and therefore not relevant to the construction of this Respondent and thus does not warrant any comments.
45. With respect to ground I of the Application, I state that construction of this Respondent is residential construction and not causing any pollution on Kaas Plateau.
46. With respect to ground II of the Application, I state that since the construction of this Respondent is residential construction and not causing any pollution on Kaas Plateau, no action is required to take by the Respondent No. 102 to Respondent No. 104 against this Respondent. The allegation of ongoing pollution occurring on the Kaas Plateau is made without any evidence and therefore this Respondent put Applicant to strict proof of the same. As stated earlier, the construction of this Respondent is authorized and



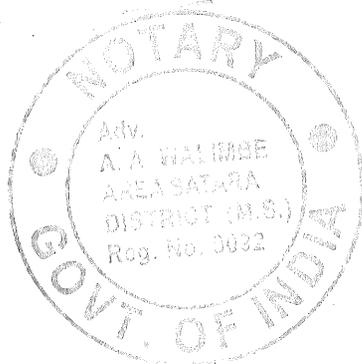
legal. Also, as far as allegation of unauthorized construction is concerned, this Hon'ble Tribunal lacks the jurisdiction to decide on the said issue.

47. With respect to ground III of the Application, I state that as far as allegation of unauthorized construction is concerned, this Hon'ble Tribunal lacks the jurisdiction to decide on the said issue. Also, in so far as allegation of pollution on Kaas Plateau is concerned the same is made without any evidence and therefore this Respondent put Applicant to strict proof of the same.

48. With respect to ground IV of the Application, I state that allegations that Respondents are emitting air pollutants in the air directly and dumping kitchen waste into dumping site at Satara are incorrect in so far as this Respondent is concerned. These are baseless allegations made without putting forth any evidence and therefore this Respondent puts the Applicant to strict proof of the same.

49. With respect to ground V of the Application, I state that the statement made by the Applicant is generic in nature without providing any evidence and therefore this Respondent put the Applicant to strict proof of the same. Further, this Respondent is not operating a hotel, restaurant or a guest house in the region. There is thus no question of Respondent No. 102 taking action against this Respondent.

50. With respect to ground VI of the Application, I deny that any notice has been issued by MPCB to this Respondent. I repeat and reiterate what is stated hereinabove and deny all that is contrary thereto and/or inconsistent therewith.



51. With respect to the ground VII of the Application, I state that the allegation that the Respondents are violating provisions of the environment (Protection) Act, 1986 is incorrect in so far as this Respondent is concerned. The statement made by the Applicant is baseless and this Respondent put the Applicant to the strict proof of the same.
52. With respect to ground VIII of the Application, I state that this Respondent has constructed a residence and not a commercial establishment. The allegation of violation of Section 19 and 21 of the Water (Prevention and Control of Pollution) Act 1974, Section 19 of the Air (Prevention and Control of Pollution) Act 1981, Section 13(2) and Section 13(8) of the Solid Waste Management Rules, 2016 is incorrect and denied in so far as this Respondent is concerned. The statement made by the Applicant is baseless and this Respondent put the Applicant to the strict proof of the same.
53. With respect to the ground IX of the Application, I state that the allegation of violation of Article 21 of the Constitution of India, 1950 is incorrect in so far as this Respondent is concerned. The allegation made by the Applicant is generic in nature and has been made without putting forth any evidence to that effect and therefore this Respondent put the Applicant to strict proof of the same.
54. In light of what has been stated hereinabove I state that the Application qua this Respondent is devoid of any merit. The Application is made against alleged contravention of environment laws by various commercial establishments i.e. hotels,



restaurants and resorts. The construction of this Respondent is residential and the same was not put to any commercial use, at any time. In view thereof, it is respectfully submitted that the Application qua this Respondent ought to be dismissed with exemplary costs.

Farrokh N. Cooper

Respondent No. 21

Advocate for Respondent No. 21

VERIFICATION

I, Farrokh Nariman Cooper, Indian Inhabitant, aged 78 years, the Respondent No. 21 having office at Nariman House, Plot No.M-60-1, Additional M.I.D.C., Satara 415 004 do hereby state on solemn affirmation that whatever is stated in paragraphs 1 to 54 true and correct to the best of my knowledge, information and belief and whatever is stated in the remaining paragraphs is based on the information which I believe to be true.

Solemnly affirmed at _____)

Dated this ___ day of September 2023)

Farrokh N. Cooper

Before me,

Advocate for the Respondent No. 21

NOTED & REGISTERED
AT SR. No. 1015/2023
DATE - 28/09/2023



BEFORE ME

Ashutosh A. Walimbe
ADV. ASHUTOSH A. WALIMBE
NOTARY GOVT. OF INDIA
REG. NO. 8092 AREA SATARA DIST

IDBI BANK Satara City

FRANKING DEPOSIT SLIP

Customer Copy 171

Branch : Satara City - 451 Date 18/08/2008

Pay to : 1082 Bhuva

Frinking Value	Rs.	158110
Service Charges <th>Rs.</th> <td>1000</td>	Rs.	1000
Total <th>Rs.</th> <td>915110</td>	Rs.	915110

Name & Address of Stamp duty paying party

गावळ गरीम ६०८

Tel. No.: Mobile No.:

Purpose of Transaction

In cash for Frinking Douncment

Rs. 915110

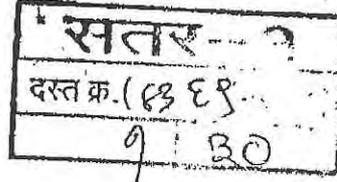
(For Bank's Use only)

Tran ID

Frinking sr. No.

For : IDBI Bank Ltd., Satara City

Authorized Signatory



18 AUG 2008

क्रमांक : 2395 दिनांक :-
नाम :- फारुख तारिबन कुपर
पते :- माफुस खेळ बजारा पवार

Industrial Development Bank Of
India Ltd. Branch, Satara city
Branch, chirmule niketan
143/146, Bhavani path,
Rajpath, Satara-415 002.,

भारत 15124
124394



INDIA STAMP DUTY MAHARASHTRA

SPECIAL ADHESIVE
महाराष्ट्र
AUG 18 2008

13:00

Rs.0158110/-PB5314

D-5/STP(V)/C.R.1007/11/06/
1813-16/06

FOR IDBI BANK LTD.

Authorized Signatory
Satara City Branch

कायम खुष खरेदी पत्र.

मौजे अनावळे, ता.जि. सातारा येथील गट नं. १५४, १५९, १६२ या संपूर्ण मिलकतीचे व २८४ मधील मिलकतीपैकी १ आणे क्षेत्राचे तारीख १८ ऑगस्ट २००८ रोजीचे.

मिलकतीचे क्षेत्र - ३हे. ०४आर
सरकारी किंमत - र.रु. ८,००,०००/-
विभाग क्र. २

ठरलेली किंमत - र. रु. ३९,५२,०००/-
सरकारी दर - र.रु. २६००/- प्रति आर
भरलेले मुद्रांक शुल्क - र.रु. १,५८,१००/-



दस्त क्र. (१८३१८)
२ १०



- १) श्री. फारुक नरिमन कूपर.
वय - ६३ वर्षे, धंदा - शेती
- २) सौ. महारुख फारुक कूपर
वय - ६१ वर्षे, धंदा - शेती
- ३) कु. मनिषा फारुक कूपर
वय - १९ वर्षे, धंदा - शिक्षण
सर्व रा. 'मे फेअर गार्डन', सदरबझार, सातारा.

लिहून घेणार - खरेदीदार

(या पुढे यांचा उल्लेख 'खरेदीदार' असा करणेत आला असून सदर संज्ञेत संदर्भ प्रतिकूल नसल्यास किंवा अर्थ विरुद्ध नसल्यास त्यात त्यांचे वारस, मृत्यूपत्र व्यवस्थापक व त्यांचे अभिहस्तांकिती यांचा समावेश असेल.)

हे या दस्ताचे पहिले पक्षकार आहेत

यांसी

- १) श्री. नामदेव मारुती माने.
वय - ५० वर्षे धंदा - शेती
- २) श्री. जोती चंद्रु माने.
वय - ७४ वर्षे धंदा - शेती
- ३) श्री. गणपती चंद्रु माने.
वय - ५६ वर्षे धंदा - शेती
- ४) श्री. श्रीपती चंद्रु माने.
वय - ५० वर्षे धंदा - शेती
- ५) श्री. महेश नामदेव माने
वय - २३ वर्षे धंदा - शेती
सर्व रा. अनावळे, ता. जि. सातारा.

लिहून घेणार - विक्रीदार

(या पुढे यांचा उल्लेख 'विक्रीदार' असा करणेत आला असून सदर संज्ञेत संदर्भ प्रतिकूल नसल्यास किंवा अर्थ विरुद्ध नसल्यास त्यात त्यांचे वारस, मृत्यूपत्र व्यवस्थापक व त्यांचे अभिहस्तांकिती यांचा समावेश असेल.)

हे या दस्ताचे दुसरे पक्षकार आहेत.

आणि

- १) श्री. मंगेश नामदेव माने.
वय - २० वर्षे धंदा - शेती
- २) श्री. भरत चंद्रु माने
वय - ३५ वर्षे धंदा - शेती
- ३) श्री. राम चंद्रु माने.
वय - ३० वर्षे धंदा - शेती
- ४) श्री. निलेश गणपती माने.
वय - २१ वर्षे धंदा - शेती
- ५) श्री. रविंद्र श्रीपती माने.
वय - २७ वर्षे धंदा - शेती



31/30

- ६) श्री. प्रताप श्रीपती माने.
वय - २५ वर्षे धंदा - शेती
- ७) सौ. समिंद्रा नामदेव माने.
वय - ४० वर्षे धंदा - शेती
- ८) सौ. अलका चंद्रकांत जांभळे.
वय - २५ वर्षे धंदा - शेती
- ९) श्री. सुरेश गोविंद माने.
वय - ४५ वर्षे धंदा - शेती
नं. १ ते ९ रा. अनावळे, ता. जि. सातारा.
- १०) श्री. देवेन्द्रसिंग दर्शनसिंग रामगडिया.
वय - ३८ वर्षे धंदा - शेती व व्यापार
- ११) सौ. शर्मिष्ठा दत्तात्री भोळे.
वय - ४२ वर्षे धंदा - शेती
रा. गजानन गळेकसी, गोडोली, सातारा.

मान्यता देणार - मान्यतादार

(या पुढे यांचा उल्लेख 'मान्यतादार' असा करणेत आला असून सदर संज्ञेत संदर्भ प्रतिकूल नसल्यास किंवा अर्थ विरुद्ध नसल्यास त्यात त्यांचे वारस, मृत्युपत्र व्यवस्थापक व त्यांचे अभिहस्तांकित यांचा समावेश असेल.)

हे या दस्ताचे तिसरे पक्षकार आहेत.

मिळकतीचे वर्णन -

अ) तुकडी पोट तुकडी सातारा ता. जि. सातारा मौजे अनावळे, ता. जि. सातारा येथील खालील नमूद मिळकतीचे -

अ.नं. गट नं.	क्षेत्र	आकार	विक्रीदार	आणेवारी	दस्तासोबतचे क्षेत्र
	हे - आर	रु. पै.			हे. - आर
१) १५४	०-४९	०-५०	ज्योती चंद्रु माने	५ आणे ४ पै	०-५३
+ पो.ख.	०-०४		गणपती चंद्रु माने	५ आणे ४ पै	
			श्रीपती चंद्रु माने	५ आणे ४ पै	

यासी चतुःसिमा -

पुर्वेस	-	गट नं. १४९ व १८३
दक्षिणेस	-	गट नं. १५९
पश्चिमेस	-	गट नं. १५५, १५६ व १५७
उत्तरेस	-	गट नं. २८४

अ.नं. गट नं.	क्षेत्र	आकार	विक्रीदार	आणेवारी	दस्तासोबतचे क्षेत्र
	हे - आर	रु. पै.			हे. - आर
२) १५९	०-३७	०-३९	महेश नामदेव माने	संपूर्ण	०-३८
+ पो.ख.	०-०१				

यासी चतुःसिमा -

पुर्वेस	-	गट नं. १४५ व १४९
दक्षिणेस	-	कास पाईप लाईन
पश्चिमेस	-	गट नं. १६१, १६२, १६३



8	30
---	----

उत्तरेस - गट नं. १५४

अ.नं. गट नं.	क्षेत्र	आकार	विक्रीदार	आणेवारी	दस्तासोबतचे क्षेत्र
	हे - आर	रु. पै.			हे. -आर
३) १६२	०-२२	०-२२	नामदेव मारुती माने	८ आणे	०-२४
+ पो.ख.	०-०२		ज्योती चंद्रु माने	२ आणे ८ पै	
			गणपती चंद्रु माने	२ आणे ८ पै	
			श्रीपती चंद्रु माने	२ आणे ८ पै	

यासी चतुःसिमा -

पुर्वेस	-	गट नं. १४२ व १४४
दक्षिणेस	-	मौजे लावंधरची शीव
पश्चिमेस	-	गट नं. १६७ व १६८
उत्तरेस	-	कास पाईप लाईन

अ.नं. गट नं.	क्षेत्र	आकार	विक्रीदार	आणेवारी	दस्तासोबतचे क्षेत्र
	हे - आर	रु. पै.			हे. -आर
४) २८४	२३-८४	२१-१२	श्रीपती चंद्रु माने	१ आणे	१- ४८.९
+ पो.ख.	६-४२				०-४०.१

यासी चतुःसिमा -

पुर्वेस	-	श्री. सुरेश गोविंद माने यांचे सदर गटातील उर्वरित क्षेत्र
दक्षिणेस	-	गट नं. १५४
पश्चिमेस	-	श्री. सुरेश गोविंद माने यांचे सदर गटातील उर्वरित क्षेत्र
उत्तरेस	-	मौज सायगावची शीव

येणेप्रमाणे चतुःसिमा पुर्वक मिळकती त्यातील झाडझुडप, दगडमाती हिश्यासह, इत्यादी सर्व तदंगभूत वस्तुसुध्दा व सदर मिळकतीस असणाऱ्या इजमेंट वगैरे सर्व हक्कासह हा प्रस्तुत खरेदीपत्राचा विषय आहे. यापुढे याचा उल्लेख सोयीसाठी 'सदर मिळकत' असा करणेत आला आहे.

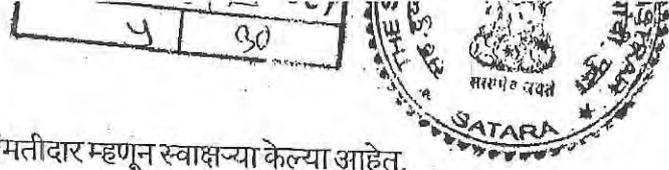
ज्याअर्थी वर नमूद मिळकत ही विक्रीदार यांच्या मालकी हक्क वहिवाटीची मिळकत असून सदर मिळकतीच्या कब्जेदारसदरी विक्रीदार यांच्या नावाची नोंद महसूल कागदोपत्री नोंद आहे.

आणि ज्याअर्थी यातील विक्रीदार यांना त्यांच्या आर्थिक देणी भागविणेसाठी तसेच अन्य कायदेशीर नडीसाठी त्यांनी सदरची मिळकत विक्री करणेचे ठरविले होते.

आणि ज्याअर्थी संमतीदार नं. १ ते ८ हे विक्रीदार यांच्या कुटुंबातील सह हिस्सेदार असून त्यांना सदरचा व्यवहार मान्य व कबूल असलेने व त्यांना त्यांचा मोबदला याच दस्ताने मिळाला असलेने त्यांनी सदर दस्तास संमतीदार म्हणून स्वाक्षऱ्या केल्या आहेत .

आणि ज्याअर्थी संमतीदार नं. ९, १० व ११ हे सदर मिळकतीच्या लगतच्या क्षेत्राचे वहिवाटीदार असून वर नमूद सदर मिळकतीच्या चतुःसिमा व विक्रीदार यांची वहिवाट त्यांना मान्य व कबूल असलेने





त्यांनी सदर दस्तास संमतीदार म्हणून स्वाक्ष्य्या केल्या आहेत.

आणि ज्याअर्थी खरेदीदार व विक्रीदार यांचेत झालेल्या चर्चा व विचार विनिमयाअंती विक्रीदार यांनी वर नमूद मिळकत या कराराने खरेदीदार यांना रक्कम रुपये ३९,५२,०००/- (रु. एकोणचाळीस लाख बावन्न हजार फक्त) ला कायम खुषखरेदी देणेचे ठरविले आहे.

आणि त्याअर्थी विक्रीदार खरेदीदार यांना पुढील प्रमाणे अभिवचन देत आहेत की -

१) वर नमूद शेत जमिन मिळकत विक्रीदार यांनी खरेदीदार यांना रक्कम रुपये ३९,५२,०००/- (रु. एकोणचाळीस लाख बावन्न हजार फक्त) या किंमतीस विक्री केली असून सदरची रक्कम खरेदीदार यांनी विक्रीदार यांना खालीलप्रमाणे दिलेली आहे.

अ.नं.	तपशील	र.रु.
१)	दि. २६/५/२००८ रोजीच्या साठेखताने	३,००,०००/-
२)	ॲक्सिस बँक शाखा - सातारा या बँकेवर काढलेला धनादेश क्र. १६३०७० ता. १८/०८/२००८ ने श्रीपती चंद्रु माने यांना एकूण	३६,५२,०००/- ३९,५२,०००/-

सदर खरेदीपत्राच्या मोबदल्याची संपूर्ण रक्कमेचा धनादेश हा यातील विक्रीदार श्रीपती चंद्रु माने यांच्या नावे इतर विक्रीदार यांच्या वतीने सोयीसाठी काढलेला आहे. परंतु यातील विक्रीदार यांनी सदरचा मोबदला आपापल्या हिश्याप्रमाणे वाटून घेणेचा आहे, त्याची तोषीस खरेदीदार यांना लागू देणेची नाही.

अशाप्रकारे सदर रक्कम विक्रीदार यांना मिळाली असून खरेदीदार यांचेकडून विक्रीदार यांना कोणतीही रक्कम येणे राहिली नाही. वर नमूद रक्कमेची पोहोच विक्रीदार याच दस्ताने देत आहेत.

२) सदर मिळकतीचा प्रत्यक्ष व खुला कब्जा विक्रीदार यांनी खरेदीदार यांना आज रोजी दिला आहे. खरेदीदार हे आजपासून सदर मिळकतीचे मालक व कब्जेदार झाले आहेत.

३) वर लिहिल्याप्रमाणे वर नमूद मिळकतीचे खरेदीदार मालक व वहिवाटदार झालेले आहेत. यापुढे सदर मिळकतीत आवश्यक ते कर देऊन सदर मिळकतीचा खरेदीदार यांनी मालकी हक्काने वंश परंपरा व निरंतर मर्जीनुरूप उपभोग घ्यावा. त्यास विक्रीदार कोणतेही प्रकारे हरकत अगर अडथळा करणार नाहीत. यापुढे सदर मिळकतीशी विक्रीदार अगर विक्रीदार यांच्या वालीवारसांचा कोणत्याही प्रकारे हक्क हितसंबंध असणार नाही.

४) विक्रीदार असाही भरवसा देतो की, सदरील मिळकतीबाबत खरेदीदार यांच्याखेरीज अन्य कोणाबरोबरही करार केला नाही व अन्य कोणाचाही सदर मिळकतीबाबत हक्क हितसंबंध नाही. याउपर अन्य कोणी या मिळकतीबाबत कोणताही हक्क सांगितला तर त्याचे पूर्ण निरसन विक्रीदार यांनी स्वखर्चाने करून देण्याचे मान्य व कबूल केले आहे व त्याची कोणतीही तोषीस खरेदीदार यांना लागू देणार नाही.

५) वर नमूद मिळकत निर्वेध व निर्जोखमी आहे व सदर मिळकतीवर कोणत्याही प्रकारचे आरक्षण नाही, असा भरवसा विक्रीदार यांनी खरेदीदार यांना दिला आहे. सदर मिळकतीमध्ये आरक्षण असलेस



दस्त क्र. (१३१६/२००८)
६ ३०



मिळकतीचा स्विकारलेला मोबदला विक्रीदार यांनी खरेदीदार यांना परत करावयाचा आहे.

६) वर नमूद मिळकत विक्रीदार यांच्या मालकी व वहिवाटीची असून त्यांच्याशी अन्य कोणाचाही कसलाही हक्क, हितसंबंध, वाद अगर कब्जा नाही असा भरवसा विक्रीदार यांनी खरेदीदार यांना दिला आहे. येणेप्रमाणे मिळकत आज रोजी वर नमूद किंमतीस विक्रीदार यांनी खरेदीदार यांना कायम खुषखरेदी दिलेली असून सदर मिळकतीचा प्रत्यक्ष कब्जाही आज तारखेस दिला आहे. आज तारखेपासून खरेदीदार हे वर नमूद मिळकतीची पूर्ण मालक व कब्जेदार झालेले असून या पुढे विक्रीदार यांचा अगर त्यांचे वालीवारसांचा सदर मिळकतीशी कोणत्याही प्रकारचा हक्क, हितसंबंध, मालकी अगर वहिवाट राहिली नाही. यापुढे खरेदीदार हे सदर मिळकतीचा मर्जीनुरूप उपभोग पुत्रपौत्रादी वंशपरंपरेने घेणेस व त्याची मर्जीनुरूप विल्हेवाट लावणेस मालक या नात्याने मुक्त आहेत. खरेदीदार यांनी सदर मिळकतीचे सरकारी दप्तरी आपली नावे दाखल करून घेणेचे आहे. त्यासाठी आवश्यकता भासलेस विक्रीदार हे सहा, जबाब देतील व आवश्यक ते सर्व सहकार्य करतील. वर नमूद मिळकतीचे सर्व प्रकारचे कर आज तारखेअखेर भरणेची जबाबदारी विक्रीदार यांची असून यापुढे सदर मिळकतीची सर्व कर खरेदीदार यांनी भरावयाची आहेत.

७) या खरेदीपत्राच्या नोंदणीसाठी ह्योणारा नोंदणीचा व स्टॅम्पचा सर्व खर्च लिहून घेणार- खरेदीदार यांनी करावयाचा आहे.

येणेप्रमाणे विक्रीदार व खरेदीदार यांच्यात परस्पर संमतीने व विचाराने ठरले असून ते दोन्ही बाजूंवर व त्यांच्या वाली वारसांवर बंधनकारक आहेत.

येणेप्रमाणे खुषखरेदीपत्र आज तारीख १८ ऑगस्ट २००८ रोजी सातारा मुकामी केले असे.

लिहून देणार - विक्रीदार.

१) श्री. नामदेव मारुती माने.

नामदेव मारुती माने

२) श्री. जोती चंद्रु माने.

J. Chandra

३) श्री. गणपती चंद्रु माने.

Ganapati Chandra

४) श्री. श्रीपती चंद्रु माने.

श्रीपती चंद्रु माने

५) महेश नामदेव माने.

M. Mahesh

लिहून घेणार- खरेदीदार.

१) श्री. फारुक नरिमन कूपर.

Farooq N. Cooper

२) सौ. महारुख फारुक कूपर

Ms. Maharukh Cooper

३) कु. मनिषा फारुक कूपर

K. Manisha Cooper



५१/५०



- मान्यतादार / संमती देणार
- १) श्री. मंगेश नामदेव माने.
 - २) श्री. भरत चंद्रु माने
 - ३) श्री. राम चंद्रु माने.
 - ४) श्री. निलेश गणपती माने.
 - ५) श्री. रविंद्र श्रीपती माने.
 - ६) श्री. प्रताप श्रीपती माने.
 - ७) सौ. समिंद्रा नामदेव माने.
 - ८) सौ. अलका चंद्रकांत जांभळे.
 - ९) श्री. सुरेश गोविंद माने.
 - १०) श्री. देवेन्द्रसिंग दर्शनसिंग रामगडिया.
 - ११) सौ. शर्मिला दत्तकी भोवळे.

साक्षीदार

- १) श्री. निलेश लक्ष्मण गायकवाड.
- २) श्री. संदेश विजय कुंजीर



भारत निवडणूक आयोग
IDENTITY CARD
ओळखपत्र

Election Commission of India
ओळखपत्र


भारत निवडणूक आयोग
Election Commission of India
ओळखपत्र

सतर-१
दस्त क्र. (१३६८/२००८)
८ ३०



आयकर विभाग
INCOME TAX DEPARTMENT



भारत सरकार
GOVT. OF INDIA


भारत निवडणूक आयोग
Election Commission of India
ओळखपत्र
IDENTITY CARD
MKQ1012541

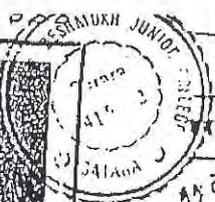


ना. ११५५९

पता	विभाग	शिक्षकाची सही	वर्ष
११ वी	अॅटो.	<i>[Signature]</i>	२००५-२००६
			२००-२००

स्थायिक पता: लॉट नं. ८, ३६४
गडकर आळी, (सातारा)

कायमचा पता: लॉट नं. ८, ३६४
गडकर आळी, (सातारा)



[Signature]
 सातारा - ४१५ ००२.
 प्राचार्य
 एन. सी. देशमुख
 कनिष्ठ महाविद्यालय, सातारा

सतर-१
 दस्त क्र. (१७६८/२००८)
 २ ४०




 भारत निवडणूक आयोग
 Election Commission of India
 ओळखपत्र
 IDENTITY CARD


 भारत निवडणूक आयोग
 Election Commission of India
 ओळखपत्र
 IDENTITY CARD


 ELECTION COMMISSION OF INDIA
 भारत निवडणूक आयोग
 ID

[Red circular stamp]
 ADV. A. A. M...
 NOTARY
 R. No.
 9102
 SATARA
 DISTRICT
 SATARA
 DISTRICT

ओळखपत्र
IDENTITY CARD

1/1
Ag

ग्वर-१	
७६९/२००८	
११	३०

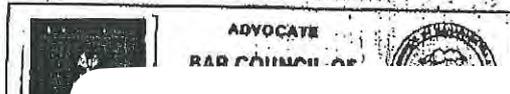


आयुष्य
INCC

MENT



भारत सरकार
GOVT. OF INDIA



भूमापन क्रमांक गट क्रमांक	हिस्सा क्रमांक	धारण प्रकार	मा. न. क्र. (908) (400) (1010)	खाते क्रमांक
988		गार-9	मातकाचे नाव	कुळाचे नाव खंड
भू. मा. क्रमांकाचे स्थानिक नाव		पारस वरमिन कुपण		
लागवडी योग्य क्षेत्र	एकर हेक्टर	गुटे आर	कामाधिकार (22/10/2000)	
जिरायत	9/04		कामाधिकार (22/10/2000)	
बागायत			कामाधिकार (22/10/2000)	
भात शेती	एकूण - 9/04		कामाधिकार (22/10/2000)	
पो. ख. वर्ग (अ)		0/09	कामाधिकार (22/10/2000)	
वर्ग (ब)	एकूण - 9/04		कामाधिकार (22/10/2000)	
आकार जुडी अथवा विशेष आकार पाण्याबाबत	28/02		कामाधिकार (22/10/2000)	
	एकूण -		कामाधिकार (22/10/2000)	

सतर-9
दस्त क्र. (10322/2000)
92 30



मां. न. क्र. 9 अ		मां. न. क्र. १२													
वर्ष	हंगाम	पिकाखातील क्षेत्र									पडीक व पिकारा निरुपयोगी अशा अमिनीचा तपशील		पाणी पुरवठ्याचे साधन	जमिन करणाराचे नांव	शेरा
		मिश्र पिकांचे एकूण क्षेत्र			अमिश्र पिकातील प्रत्येक पिकांचे क्षेत्र			अमिश्र पिकांचे क्षेत्र			प्रकार	क्षेत्र			
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६
		मिश्र पिकांचा संकेतांक	जल सिंचित	अजल सिंचित	पिकाचे नांव	जल सिंचित	अजल सिंचित	पिकाचे नांव	जल सिंचित	अजल सिंचित					

2000
2000



तारीख

9/10/2000
सातारा तलाठी

१६२	—	dar	७	मालकाचे नाव	कुळाचे नाव	खंड
भ. मा., क्रमांकाचे स्थानिक नाव	पंजाबी			गोपदत्त हाकाजी भाग ६६		
लागवडी योग्य क्षेत्र	हेक्टर एकर	गुंटे आर		जागी यहु भाग ६२६६		
जिरायत	०	२२		गोपदत्त यहु भाग ६२६६		
बागायत				इंद्रिका यहु भाग ६२६६		
भातशेती						
एकूण पो. ख.	०	२२				
दग (अ)		०	०२			
दग (ब)						
एकूण		०	०२			
आकार	रु.	पैसे				
जुडी अथवा विशेष आकार	०	२२				
पाण्याबाधत						
एकूण	०	२२				

द्वार अधिकार १३५१/३
 रकम रु. ४०,०००/-
 ५५१२३ (१३६)

सतर-१
 दस्त क्र. (४३६८/२००८)
 १३ | ३०



(सत्यंत मुख्यालय, ११/१७, प्रतापगंज पेठ, सातारा; फोन - २३१५०७ शाखा : फ्लेक्चर ऑफीसरपोस्ट सातारा, फोन - २३२४१७)



गट क्रमांक १५९	हि. क्र. —	प्रकार खाली	गां.न.क्र.७ मालकाचे नांव (१) महेश वासुदेव मोरे व्यापक आरक्षण - (६५)
भू. मा. क्रमांकाचे स्थानिक नांव			
लागवडी योग्य क्षेत्र	एकर हेक्टर	गुंटे आर	
जि.सयत वा.गायत भा.तशेती	०.३६	—	
पो.ख.	एकूण ०.३६		
वर्ग (अ)	०.०९		
वर्ग (ब)	०.०९		
आकार	रु. ०.३९	पैसे	
जुडी अथवा विशेष पाण्याबाबत	एकूण ०.३९		

खाते क्रमांक
कुळाचे नांव
खंड
वृत्तप अधिकार

सतर-१
दस्त क्र. (१४९८/२००८)
१५ | ३०



भा. न. क्र. ७. ७, अ. व १२

गाय २१११६

साधुवा रत्नाकर

1824, मुम्बई शहर, साठवा. नं. २३१२२१

धनपत्र क्रमांक गट क्रमांक	वि. नं.	भाषण आकार	भा. न. नं. ७	घाते क्रमांक
१५६	-	५०	सातकार नाम श्री २१४ भा. ६५४	घाते क्रमांक २१४ भा. ६५४
पु. भा. क्रमांकाव स्वाभिक नाव			सातकार नाम श्री २१४ भा. ६५४	घाते क्रमांक २१४ भा. ६५४
लागावडी योग्य क्षेत्र			सातकार नाम श्री २१४ भा. ६५४	घाते क्रमांक २१४ भा. ६५४
जिवायत सि. क्र.		०.४२	सातकार नाम श्री २१४ भा. ६५४	घाते क्रमांक २१४ भा. ६५४
बागायत		०.४२	सातकार नाम श्री २१४ भा. ६५४	घाते क्रमांक २१४ भा. ६५४
भालशेती		०.४२	सातकार नाम श्री २१४ भा. ६५४	घाते क्रमांक २१४ भा. ६५४
पो. ख.		०.४२	सातकार नाम श्री २१४ भा. ६५४	घाते क्रमांक २१४ भा. ६५४
वर्ग (अ)		०.४२	सातकार नाम श्री २१४ भा. ६५४	घाते क्रमांक २१४ भा. ६५४
वर्ग (ब)		०.४२	सातकार नाम श्री २१४ भा. ६५४	घाते क्रमांक २१४ भा. ६५४
आकार		०.४२	सातकार नाम श्री २१४ भा. ६५४	घाते क्रमांक २१४ भा. ६५४
जुडी अथवा विशेष आकार		०.४२	सातकार नाम श्री २१४ भा. ६५४	घाते क्रमांक २१४ भा. ६५४
भाषणावयवत		०.४२	सातकार नाम श्री २१४ भा. ६५४	घाते क्रमांक २१४ भा. ६५४
एकूण		०.४२	सातकार नाम श्री २१४ भा. ६५४	घाते क्रमांक २१४ भा. ६५४

रत्नाकर - १
दस्ता क्र. (१३९८/२००६)
१५७ ३१



गा.न.क्र.७५

गा.न.क्र.१२

वर्ग	हंगाम	पिका खातीत क्षेत्र			पडीक पिकास मिरपयोगी अशा जमिनीया पपशीत	अभिन करणाराचे नाव	शेरा				
		मिश्र पिकांचे एकूण क्षेत्र	अभिन्न पिकातीत प्रत्येक पिकाचे क्षेत्र	अभिन्न पिकाचे क्षेत्र							
१	२०	३ मिश्रपिकांचा संकेतांक	४ जमातीचा	५ जलोसीकव व्याम	६ अजलसिचित	७ प्रकार	८ मस	९ पाणी पुरवठ्याचे साधन	१०	११	१२
			१३ जमातीचा	१४ अजलसिचित	१५ प्रकार	१६ मस	१७ पाणी पुरवठ्याचे साधन	१८	१९	२०	२१
			२२ जमातीचा	२३ अजलसिचित	२४ प्रकार	२५ मस	२६ पाणी पुरवठ्याचे साधन	२७	२८	२९	३०
			३१ जमातीचा	३२ अजलसिचित	३३ प्रकार	३४ मस	३५ पाणी पुरवठ्याचे साधन	३६	३७	३८	३९

अस्पताल वर ह्युम खरी नदकर



साशय
१८११०८
A.A. Walimbe
Notary
R. No. 9192
SATARA DISTRICT
GOVT. OF INDIA

गा.प. ३११११०

दस्तावेज क्र. (१३१११०)
गा.न.क्र. ७९१ ३०



भूमापन क्रमांक गट क्रमांक	हि. क्र.	धारण प्रकार	मालकाचे नांव
२८४	-	खान	शेकर उत्तुमा माने (१) (१५४)
भू. मा. क्रमांकाचे स्थानिक नांव			शेकर उत्तुमा माने ६६४ (९३) (८०)
लागवडी योग्य क्षेत्र	एकर हेक्टर	गुंठे आर	मरुतम खलकाप माने [६१] (६६) (६०) ६६४.१११. [६६६] (२३७)
जिरायत	-	२३. ८४	परवती दौलती माने ६१६६ (६६) (६०)
बगायत	-	-	आप्या शेकर जाधव ६६३ [६६६] (१५४)
भातशेती	एकूण	२३. ८४	शिवजी लक्ष्मण माने [६१] (१४३) [से. ०.८१ कर] ०.३१
पो.ख.		६. ४२	विठ्ठल नरसिंग माने ६६४
वर्ग (अ)		६. ४२	दिसन नरसिंग माने ६६४
वर्ग (ब)	एकूण	६. ४२	जोगीराम नरसिंग माने ६६४
आकार	रु. पेसे	२१- १२	प्रदिना जोगन्नाथ दिवकर से. ०.०३३२
जूडी अथवा विशेष आकार			अपाक मंगळ जोगन्नाथ - (६६)
पाण्याबाबत			आमाराध कान्त माने ६६२
	एकूण	२१- १२	सुनील कान्त माने ६६३ (६६) (१२)
			नामदेव शेकर जाधव ६६११/२

कुळाचे नांव खंड

इतर अधिकार

अमेका जोशी माने, शिवराज शेंडे माने, रामा लक्ष्मण माने -

विठ्ठल नरसिंग माने देणार पे. से. ११- ११ (१)

शेकर - ५०,०००/- (१६६)

श. ह का. ०.०३३. २६२. ५२ लि. प्रदिना (१६३)

श्री खलकाप हरिबुका मंदारज नागरी मंदारि पंगडेशी मन्दा - (५६२०) दोन लाख पन्नास हजार (२३७)



गाव

अर्जावळ

तालुका ३०

भूमापन क्रमांक शट क्रमांक	हि. क्र.	धारण प्रकार	गां.न.क्र.७	खाते क्रमांक
२८४	वी पुरवणी नं (२)		मालकाचे नांव	कुळाचे नांव
भू. मा. क्रमांकाचे स्थानिक नांव			श्रीपती चंद्र मान ६९ (९४२) (९)	खंड
लागवडी योग्य क्षेत्र	एकर हेक्टर	गुंते आर	खंडाप्रमाणे मिवा मान ६९	इतर अधिकार
जिवायत			निरंजन खाते बुरान जाधल ६६४ (२३७)	
बागायत			वसोबा वामन मान ६६२	
भातशेती			शिरण वामन मान ६६२ (९६०)	
शेतवडी			दिणकर कार्जना मान ६६४	
एकूण			लक्ष्मण विठाराम मान ६६४	
पोश.			मारुती श्रीपती मान ६६९ (९६८)	
वर्ग (अ)			बाळू श्रीपती मान ६६९	
वर्ग (ब)			शिवजी श्रीपती मान ६६९	
एकूण			पांडुरंग श्रीपती मान ६६९ (७६९)	
आकार	रु.	सेसे	राजाराम विठाराम मान ६६४	
जुडी अथवा विशेष आकार			सत्याराम विठाराम मान ६६४	
पाण्याबाबत			उजु चोगु मान ६६९११ (९९)	
एकूण			खुरेश गोविंद मान ६२ (९३)	
			[मुकेशराम खांडेराव मान ६९] (२३३)	
			[मुकेशराम खांडेराव मान ६९] (९२९)	



२२ | ३०

भूमापन क्रमांक गट क्रमांक	हि. क्र.	धारण प्रकार	गां.न.क्र.७	खाते क्रमांक
२८४	डी पुस्तक नं (४)		मालकाचे नांव	
भू. मा. क्रमांकाचे स्थानिक नांव			नितीन बाजिरान जांभळे [८६] २ [८६]	कुळाचे नांव
लागवडी योग्य क्षेत्र	एकर हेक्टर	गुंठे आर	प्राजाक्ता दिपक खांदन ०.५४.५ [२३]	खंड
जिरायत			नितीना उभेरा मस्तके ०.५४.५ [२५०]	इतर अधिका
बागायत			श्रीमती दत्ताजी मस्तके ०.४० आर	
भातशेती			मुळा कार्यकारी अधिकारी जि.रा.	
पौ.ख.			परिसर सातारा (२३९)	
वर्ग (अ)			३२ किकारु अधिकारी पंचायत समिती	
वर्ग (ब)			सातारा (२३९)	
एकूण			वसिष्ठ कुमल दोशी. शे ०.५४.५ [२५६]	
आकार	रु.	पैसे	नितीना जिनेंद्र मस्तके [०.५४.५] [३०३]	
जुडी अथवा विशेष आकार			श्रीमती मंगेश राजोपाध्ये [२८६]	
वाण्याबाबत			नितीन जाजकिरा कास्तक [६३५] [३२३]	
			सोतल समीर शिरोडकर ०-६.० [३०९]	



पुणे जिल्हा

सतरा जिल्हा

भूसापन क्रमांक गट क्रमांक	हि. क्र.	धारण प्रकार	गां.न.क्र.७	खाते क्रमांक
२८४	५२	५२	मालकाचे नांव	
भू. मा. क्रमांकाचे स्थानिक नांव			मिकु दाडू मोने [६९] शे [१.०८] आ. ०-६३ (२४५) (३०६)	खंड
लागवडी योग्य क्षेत्र	एकर हेक्टर	गुंटे आर	दशना विजय मोने ६६३	इतर अधिकार
जिरायत			सुरेखा दिक्किय मोने ६६३	
भागायत			(२४४) (२४५)	
भालशेती			केसन नितीन मोने ६६३ (२८५)	
सलाही	एकूण			
पो. ख.				
वाग (अ)				
सर्प (ब)	एकूण			
आकार	रु.	पैसे		
जुडी अथवा विशेष आकार				
पाण्यावायत	एकूण			

सतरा-९
दस्त क्र. (१३१८/२००८)
२४५ ३०



गा.न.क्र.७७

गा.न.क्र.१२

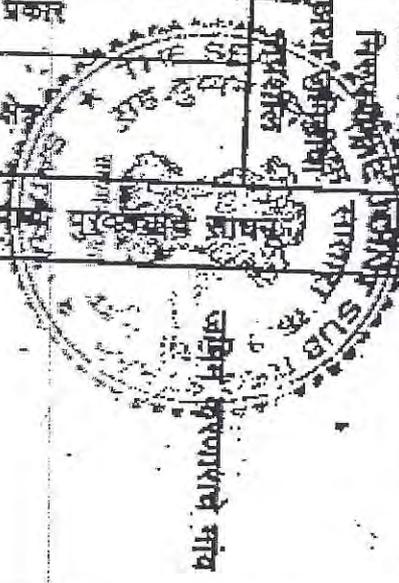
वर्ष	द्वारा	मिथ विक्रीचे एवज			मिकाचे नांव			अधिकार क्षेत्र			प्रकार	शेरा	
		मिथ विक्रीचे एवज	क्षेत्र	अधिकार क्षेत्र	अधिकार क्षेत्र	अधिकार क्षेत्र	अधिकार क्षेत्र	अधिकार क्षेत्र	अधिकार क्षेत्र				
२००१		२००६	२००६	२००६	२००६	२००६	२००६	२००६	२००६	२००६	२००६	२००६	
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४
		मिथ विक्रीचा निकाल	प्रलसिधित	अजल सिधित	मिकाचे नांव	अजलसिधित	अजलसिधित	अजलसिधित	अजलसिधित	अजलसिधित	प्रकार		
		२००६	२००६	२००६	२००६	२००६	२००६	२००६	२००६	२००६			
		२००६	२००६	२००६	२००६	२००६	२००६	२००६	२००६	२००६			

असावेत पर सुट्टा यणे नवकर



२११ ६१२००६

अधिकार क्षेत्र



अधिकार क्षेत्र कोर
अधिकार क्षेत्र कोर
अधिकार क्षेत्र कोर

FORM NO. 60

[See second proviso to rule 114B]

Form of declaration to be filed by a person who does not have a permanent account number and who enters into any transaction specified in rule 114B

1. Full name and address of the declarant: ① Namdeo Manohar Mane ② Joti Chandru Mane
 2. Particulars of transaction: ③ Ganapati Chandru Mane ④ Shripati Chandru Mane
 ⑤ Manesh Namdeo Mane All P/O Anjawale T/D Satara
 Amount of transaction: sale-deed of Rs. 89,52,000/-
 4. Are you liable to tax? Yes/No
 5. Details of Ward/Circular Range where the last return of income was filed?
 6. Reasons for not having permanent account number?
 7. Details of the document being produced in support of address in column (1)

सतर-१
 दस्त क्र. (२३१/२००८)
 २ by ३०



VERIFICATION

I declare that what is stated above is true to the best of my knowledge and belief. we are
 Date: 18 May of Aug 2008
 Signature of the declarant: J. C. Mane

Instructions - Documents which can be produced in support of this address are :-
 (a) Ration Card
 (b) Passport
 (c) Driving Licence
 (d) Identity Card issued by any Institution
 (e) Copy of the electricity U. or telephone bill showing residential address
 (f) Any document or communication issued by any authority of Central Government, State Government or local bodies showing residential address
 (g) Any other documentary evidence in support of his address given in the declaration

HOUSE OF FORMS. Phone: Tel: 24456141, 24481430. E-mail: esah@houseofforms.com

Updated vide Notif. No. 206/2004 dt. 1-12-2004



सतर-१
 दस्त क्र. (/२००८)



जिल्हाधिकारी कार्यालय, सातारा
दिनांक: 29 MAY 2007
५६
५६ / १२ व. वि. / जिल्हाधिकारी

महाराष्ट्र जमीन महसूल संहिता, १९६६
ग्रामीण भागात बिनशेती परवानगी व बिनशेती
सारा भरण्यातून सूट देण्याबाबत.....

महाराष्ट्र शासन,
महसूल व वन विभाग,
शासन परिपत्रक क्रमांक : एनएपी-१००६/ प्र.क्र.१७४ / ल-५
मंत्रालय, मुंबई-४०० ०३२.
दिनांक : २२ मे, २००७

परिपत्रक :-

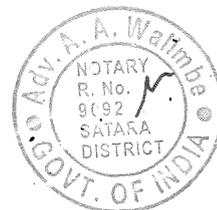
महाराष्ट्र जमीन महसूल संहिता १९६६ च्या महाराष्ट्र ४१ चे कलम ४२ अन्वये जिल्हाधिकारी यांच्या परवानगीशिवाय शेतजमिनीचा वापर अकृषिक प्रयोजनासाठी करता येत नाही. त्यासाठी जिल्हाधिका-यांची उक्त संहितेच्या कलम ४४ प्रमाणे अकृषिक परवानगी घ्यावी लागते. कलम ६४ प्रमाणे राज्यातील सर्व जमिनी, जमीन महसूल देण्यास पात्र असतात. निवासी करणासाठी जमिनीचा वापर होत असेल तर त्यास कलम ६७ प्रमाणे अकृषिक आकारणी लागू होते. कलम ११७ मध्ये अकृषिक आकारणी देण्यापासून सूट मिळालेल्या जमिनीबाबत उल्लेख आहे.

२. ग्रामीण भागात जमीन धारकास शेतजमिनीचा निवासी कारणासाठी वापर करावयाचा असल्यास वरील तरतुदीप्रमाणे अकृषिक परवानगी घ्यावी लागू नये अशी मागणी शासनाकडे वेळोवेळी प्राप्त झाली आहे. लोकप्रतिनिधीनीही अशा परवानगीची आवश्यकता असू नये अशी चारंवार मागणी केली आहे. याबाबत साकल्याने विचार करून ग्रामीण भागात जमिनीच्या वैयक्तीक निवासी वापरासाठीच्या बदलासाठी कांही विशिष्ट अपवाद बाळगता महाराष्ट्र जमीन महसूल संहिता, १९६६ च्या अंतर्गत परवानगी घेण्याची आवश्यकता असू नये व अशा अकृषिक वापरास अकृषिक जमीन महसूल आकारण्यात येऊ नये असा निर्णय शासनाने घेतला आहे.

३. विधानमंडळाच्या सन २००७ च्या अर्थसंकल्पीय अधिवेशनात उक्त संहितेतील सदर सुधारणांना विधीमंडळाच्या दोन्ही सभागृहांच्या मान्यतेनंतर, "सन २००७ च्या महाराष्ट्र अधिनियम क्रमांक १७" या अधिनियमास मां.राज्यपाल यांनी दिलेल्या मान्यतेनंतर सदरहू अधिनियम दिनांक ५ मे २००७ रोजीच्या "महाराष्ट्र शासन राजपत्रात" प्रसिध्द झालेला आहे. (आवश्यक प्रती सोबत जोडल्या आहेत.) त्यास अनुषंगून महाराष्ट्र जमीन महसूल संहिता १९६६ मधील वर नमूद निर्णयाच्या अनुषंगाने केलेल्या दुरुस्त्या खालीलप्रमाणे आहेत.

(एक) कलम ४२ ला त्याचे पोट-कलम (१) असा नवीन क्रमांक देण्यात येईल आणि अशाप्रकारे नवीन क्रमांक देण्यात आलेल्या उक्त पोट-कलम (१) नंतर, पुढील पोट-कलम जादा दाखल करण्यात येईल :-

ROTA/H-651(2,000-5-2007)-1



"(२) पोट-कलम (१) मध्ये काहीही अंतर्भूत असले तरी, खालील क्षेत्रे वगळता, नगरेतर क्षेत्रातील शेतीसाठी उपयोग करण्यात येणा-या कोणत्याही जमिनीचे वैयक्तिक ख-याखु-या निवासी प्रयोजनात रूपांतर करण्यासाठी अशा परवानगीची आवश्यकता असणार नाही, -

७.
जमिनी

(ब) कलम ४७ क च्या स्पष्टीकरणामधील खंड (२) मध्ये, महानगरपालिकेचे किंवा नगरपरिषदेचे परिसर क्षेत्र म्हणून निर्देशित करण्यात आलेले क्षेत्र,

(ख) राष्ट्रीय महामार्ग, राज्य महामार्ग, जिल्हा रस्ते किंवा गाव रस्ते यांच्या नियंत्रण रेषेच्या आत असलेली क्षेत्रे,

(ग) भारत सरकारकडून पर्यावरण - संवेदनशील क्षेत्र (Eco-sensitive Zone) म्हणून अधिसूचित केलेले क्षेत्र."

(दोन) उक्त संहितेच्या कलम ४४ मध्ये, पोट-कलम (१) मधील, "(अ) ज्या जमिनीची आकारणी करण्यात आली आहे" या मजकुराने सुरु होणा-या आणि " अकृषिक प्रयोजनासाठी करण्याची इच्छा असेल तर, किंवा" या मजकुराने संपणा-या मजकुराऐवजी पुढील मजकूर दाखल करण्यात येईल :-

" कलम ४२ च्या पोट-कलम (२) च्या तरतुदींना अधीन राहून, जर बिनदुमाला जमिनीच्या एखाद्या भोगवटादाराची किंवा दुमाला जमिनीच्या बरिष्ठ धारकाची किंवा अशा जमिनीच्या कुळाची, --

(अ) ज्या जमिनीची आकारणी करण्यात आली असेल किंवा जी शेतीच्या प्रयोजनासाठी धारण केलेली असेल तिचा अकृषिक प्रयोजनासाठी उपयोग करण्याची इच्छा असेल तर, किंवा "

(तीन) उक्त संहितेच्या कलम ११७ मध्ये, खंड (५) नंतर, पुढील खंड समाविष्ट करण्यात येईल :-

"(५क) कलम ४२ च्या पोट-कलम (२) अन्वये नगरेतर क्षेत्रातील वैयक्तिक ख-याखु-या निवासी प्रयोजनासाठी वापरण्यात येणा-या शेतजमिनी,"

५. महाराष्ट्र जमीन महसूल संहिता, १९६६ ची उपरोक्त दुरुस्ती ही काही क्षेत्रे वगळता ग्रामीण भागातील वैयक्तिक निवासी वापराखालील क्षेत्रासाठी अकृषिक परवानगीची आवश्यकता नाही, एवढ्यापुरतीच मर्यादित आहे. मात्र, ज्या ग्रामीण भागात जमीन वापर व बांधकाम विषयक इतर कायद्यांचे जे नियमन / निर्बंध आहेत ते तसेच लागू राहणार आहेत. महाराष्ट्र प्रादेशिक नगररचना अधिनियम, १९६६ मुंबई ग्रामपंचायत अधिनियम १९५८ या व इतर कायद्यान्वये आवश्यक असणा-या परवानगा आताही ग्रामीण भागात पूर्वीप्रमाणे घ्याव्या लागणार आहेत याची नोंद सर्व महसूल अधिकारी व इतर विभागाच्या अधिका-यांनी घ्यावी.



६. सदरहू आदेश दिनांक १/८/२००७ पासून अंमलात येतील.

७. उक्त नमूद ग्रामीण भागात दिनांक ३१/७/२००७ पर्यंतच्या कालावधीसाठी अकृषिक वापराखालील जमिनीवर करण्यात आलेली आकारणी तसेच धकबाकी वसुलीस पात्र राहिल.

महाराष्ट्राचे राज्यपाल यांच्या आदेशानुसार व नावाने,



(अविनाश हजारे)

उप सचिव

महसूल व वन विभाग

प्रती,

- १) सर्व विभागीय आयुक्त (प्रत्येकी ०५ प्रतीत),
- २) सर्व जिल्हाधिकारी (प्रत्येकी १५ प्रतीत)
- ३) महालेखापाल-१, मुंबई, महाराष्ट्र राज्य, (२ प्रती)
- ४) महालेखापाल-२, नागपूर, महाराष्ट्र राज्य, (२ प्रती)
- ५) अधिदान व लेखा अधिकारी, मुंबई, (२ प्रती)
- ६) निवासी लेखा परिक्षा अधिकारी, मुंबई, (२ प्रती)
- ७) वित्त विभाग, व्यय-९, मंत्रालय, मुंबई-४०००३२, (२ प्रती)
- ८) नगरविकास विभाग, मंत्रालय, मुंबई-४०००३२, (२ प्रती)
- ९) ग्रामविकास व जलसंधारण विभाग, मंत्रालय, मुंबई-४०००३२, (२ प्रती)
- १०) महसूल व वन विभाग, कार्यासन टी-२/ब-१/ब-२, मंत्रालय, मुंबई-४०००३२, (प्रत्येकी २ प्रती)
- ११) पीएसी कार्यासन, महसूल व वन विभाग, मंत्रालय, मुंबई-४०००३२, (२ प्रती)
- १२) निवड नस्ती, ल-५ कार्यासन, महसूल व वन विभाग, मंत्रालय, मुंबई.

प्रतिलिपी, महासंचालक, माहिती व जनसंपर्क महासंचालनालय, मंत्रालय, मुंबई - ३२.
(२ प्रती योग्य त्या प्रसिध्दीसाठी)

प्रत, माहितीस्तव सविनय सादर,

मा.मुख्यमंत्री यांचे उप सचिव, मुख्यमंत्री कार्यालय, मुंबई-४०० ०३२,
सर्व मा.मंत्री यांचे खाजगी सचिव,
सर्व मा.राज्यमंत्री यांचे खाजगी सचिव,
मा.मुख्य सचिव यांचे उप सचिव, मंत्रालय, मुंबई-३२,
सर्व अपर मुख्य सचिव / प्रधान सचिव / सचिव यांचे स्वीय सहाय्यक, मंत्रालय, मुंबई-३२,
(प्रत्येकी १ प्रत)

H-651 -2.



सद्वृत्त ऑफिस, नांदगाव.



ग्रामपंचायत नमुना नंबर ८ चा उतारा (नकला)

करपात्र असलेल्या इमारती व जमिनी यांची सन २०/३ ते २० १४ सालाबद्दलची क्षेत्रफळावर आधारीत आकारणी यादी (असेसमेंट)

ग्रामपंचायत पदवी ठेगाने ता. ०५/०५/१९ जि. सातारा

अनुक्रम नंबर	संस्थान नाव	संस्थान नंबर	सिद्धकरीची वर्णन	मालकाचे नाव	सोपवता करणाऱ्याचे नाव	प्लॉट क्रमांक	प्लॉट क्षेत्रफळ	आकारणी केलेल्या क्षेत्राची रकम				एकूण रकम	अपिलीटिव्ह निकाल	एकूण क्षेत्रफळ	एकूण कर	मूलाबद्दल वहीतिका घट झालेले बाबतीत हुकुमांचे उल्लेख व क्षेत्र विषय-क्षेत्र व कुठल्या यावर त्याच्या खरेपणाबद्दल सरपंचाने सही केली पाहिजे.	
								सुट्टी	सुट्टी	सुट्टी	सुट्टी						
१																	
२																	
३																	
४																	
५																	
६																	
७																	
८																	
९																	
१०																	
११																	
१२																	
१३																	
१४																	
१५																	
१६																	
१७																	
१८																	
१९																	
२०																	
२१																	
२२																	
२३																	

मानणे अस्तित्वात सर्वसुद्धांम नव्हतान अर्जावर सही. *सही!*

आपले अर्जावरून तयार केली आहे. *सही!*

कार्यक्र १०/११/२०१९

ग्रामपंचायत *सही!*

आयकराचे अधिकारी / आयकराच्या मंत्रालयात पोरी-आगाव. *सही!*

ग्रामपंचायत पोरी-आगाव. जि. सातारा. *सही!*

पावती नं. 83 नमुना नं. 90 13 G 0 534 सुभाष ऑफसेट
 कराबदल पावती सातारा 23/2/23

ग्रामपंचायत पुणे तालुका पुणे जिल्हा पुणे
 यांजकडून रा.रा. पुणे
 यांसी वाडें नं. पुणे घ.नं. पुणे बिले नं. पुणे
 याबद्दल सन 2017 चे सालाकरिता खालीलनमूद केलेल्या
 रकमा करा दाखल मिळाल्या:

करांची नावे	वसूल केलेल्या रकमा		
	मागील बाकी	चालू कर	एकूण रक्कम
घरपट्टी			
वीजकर			
पाणीपट्टी ज.			
पाणीपट्टी स्पे.			
आरोग्य कर			
नोटीस फी			
वारंट फी			
एकूण			

अक्षरी रूपये 98000 रोख / चेकने 98000
 ता. 23/2/23 माहे फेब्रुवारी सन 2023
 हस्ते पुणे



31

(35)

कराबदल पावती मुद्रा

ग्रामपंचायत

ता. सांगली जि. सांगली

नांव फौजदार लाल सुपट

वार्ड नं. घर नं. 235 बिल नं. 32

याबदल सन 2018 / 2019 चे सालाकरीता खालील नमुद केलेल्या रकमा करादाखल मिळाल्या.

कराची नावे	वसूल केलेल्या रकमा		
	मागील बाकी रुपये	चालू कर रुपये	एकूण रकम रुपये
घरपट्टी		5200	5200
वीज कर		25	25
आरोग्यकर		25	25
पाणीपट्टी ज.			
पाणीपट्टी स्पे.			
नोटीस फी			
इतर			
एकूण		5450	5450

अक्षरी रुपये लाल सुपट फौजदार लाल सुपट

तारीख 01/01/19

हस्तां  वसूल करणार

नमुना नं. १० नं. 062

बुक नं. **जमा कराबदल पावती**

ग्रा. पं. **पुत्रीश्रीनाथ** ता. **सातारा**

श्री. **पारोक्ष रामिण कुमर** यांजकडून

घर नं. **२३८** बिल नं.

याबदल सन २०१५ | २०१६ सालाकरिता खाली नमूद केलेल्या रकमा कराबदल मिळाल्या.

कराची नावे	वसूल केलेल्या रकमा					
	मागील बाकी		चालू कर		एकूण रक्कम	
	रुपये	पैसे	रुपये	पैसे	रुपये	पैसे
घरपट्टी			१२१६८-०		१२१६८	
वीजपट्टी			२५-०		२५-०	
आरोग्य कर			२५-०		२५-०	
नोटीस फी						
वॉरंट फी						
इतर						
एकूण			१२२१८-०		१२२१८-०	

अक्षरी रूपये - **पारोक्ष रामिण कुमर**

हस्ते **२३८**

दिनांक : **२५ | ३ | २०१६** ग्रामसेवक/ग्रामविकास अधिकारी / वसूल करणार

Ch No २१५२५८ | २९.३.१६ P. २५२०६ Anil Bank



पुना नं. १० कर व फी बाबत पावता

ग्रा.पं. पेढी अनावडे तालुका - सातारा

पुस्तक क्र. : STR / ११० पावती क्र. :

श्री. फारुख नदिरा कुपर यांजकडून

सन २०१० - २०२० या वर्षाच्या घर क्र. २३६ बिल क्र. २३६

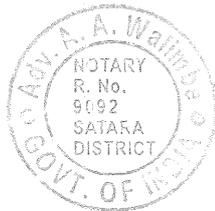
बदल पुढील करांची रक्कम मिळाली.

कराचे नांव	वसूल केलेल्या रकमा					
	मागील बाकी		चालू		एकूण रक्कम	
	रुपये	पैसे	रुपये	पैसे	रुपये	पैसे
घरपट्टी			१२६३६/-		१२६३६/-	
- ५ % सूट			६३१८		६३१८	
+ ५ % दंड			-		-	
घरपट्टी एकूण			१२००६८/-		१२००६८/-	
दिवाबत्ती कर			२०१/-		२०१/-	
आरोग्य कर			२०१/-		२०१/-	
सा. पाणीपट्टी			३५०१/-		३५०१/-	
विशेष पाणीपट्टी						
नोटीस फी						
बॉरंट						
एकूण -			१५५५६८/-		१५५५६८/-	

अक्षरी रुपये पेढी अनावडे यांचे १५५५६८ रुपये

हस्ते श्री. S. B. Kulkarni चेक नं. १६९५५९ व १६९५५० ने प्राप्त

दि. ४/६/२०१० (१९१५१०२०) सचिव / वसूल करणार अद्यक्षरी व नांव



नमुना नं. १०		कर व फी बाबत पावती				
ग्रामपंचायत पेढी - अमावसे ता. सातारा जि. सातारा						
पुस्तक क्र. :		पावती क्र. :		31		
श्री. फारोख मशिम कुपर यांजकडून						
सन २०२२-२०२३ या वर्षाच्या घर क्र. २३८ बिल क्र.						
बद्दल पुढील करांची रक्कम मिळाली.						
कराचे नांव	वसूल केलेल्या रकमा					
	मागील बाकी		चालू		एकूण रकम	
	रुपये	पैसे	रुपये	पैसे	रुपये	पैसे
घरपट्टी			१२६३८		१२६३८	०
- ५ % सूट			-		-	
+ ५ % दंड			-		-	
घरपट्टी एकूण			१२६३८		१२६३८	०
दिवाबत्ती कर			४०		४०	०
आरोग्य कर			४०		४०	०
सा. पाणीपट्टी			३५००		३५००	०
विशेष पाणीपट्टी						
नोटीस फी						
वॉरंट						
एकूण -			१६२१८		१६२१८	०
अक्षरी रुपये	सोहळा हजार दोसो आठशे रु.					
हस्ते	२५३					
दि. १६/१/२०२३	ग्रा.वि.आ./ ग्रामसेवक/ वसूल करणार					
	ग्रामपंचायत					





महाराष्ट्र शासन

महसुल व वन विभाग

तहसिलदार तथा कार्यकारी दंडाधिकारी कार्यालय, हजेरी माळ सातारा
दुरध्वनी व फॅक्स क्र.०२१६२/२३०६८१ email:-tahsilsatara@gmail.com

क्र.जमीन/कावि/IS ६५/२३

दिनांक :- ०७/०७/२०२३

अंतिम नोटीस

प्रति,

श्री.फारुख नरिमान कुपर व इतर २

रा.अनावळे ता.जि.सातारा

विषय:- अनाधिकृत बांधकामाबाबत.

महाराष्ट्र प्रादेशिक नियोजन व नगररचना अधिनियम १९६६ मधील कलम ५२ व ५३ अन्वये नोटीस.

संदर्भ:- १.गाव कामगार तलाठी अनावळे यांचेकडील सर्व्हेक्षण रिपोर्ट.

२.इकडील क्र.जमीन/कावि/२५३५/१३ दि.०३/१०/२०१३ रोजीची नोटीस.

३.मा.उपविभागीय अधिकारी सातारा यांचेकडील क्र.जमीन/कावि/२३८५/१४ दि.१२/११/२०१४

तुम्हास या नोटीसीद्वारे कळविणेत येते की, तुम्ही मौजे अनावळे ता.सातारा येथील जमीन सर्व्हे नं.२८४ पै. मध्ये १.८९१२ चौ.मी. क्षेत्रात अनाधिकृत बांधकाम निवासी/वाणिज्य कारणास्तव केले बाबतचा अहवाल गाव कामगार तलाठी अनावळे यांनी या कार्यालयाकडे सादर केलेला आहे. सदर बांधकामासाठी तुम्ही सक्षम प्राधिकारी यांची परवानगी घेतलेली नाही असे निदर्शनास आले आहे. यावरून तुम्ही महाराष्ट्र जमीन महसूल अधिनियम १९६६ चे कलम ४५ अन्वये कारवाई का करणेत येऊ नये याबाबतचा खुलासा सबळ पुराव्याचे कागदपत्रे सादर करणेबाबत संदर्भीय नोटीस अन्वये अलहिदा आपणास सुचीत करणेत आले होते. तथापि आज अखेर सदरचे बांधकाम अधिकृत असलेबाबत कोणताही कागदोपत्री पुरावा या कार्यालयाकडे सादर केलेला नाही. सबब सदरच्या नोटीसीद्वारे आपणास सुचीत करणेत येते की, महाराष्ट्र जमीन महसूल अधिनियम १९६६ चे कलम ५२ प्रमाणे आपण



करत असलेल्या अनाधिकृत वापराकरीता पाच हजार दंडाची शिक्षा आपणास करणेत येत असून तदनंतरही सदरचा चालु असलेला अनाधिकृत बांधकामाचा वापर सुरु ठेवलेस प्रत्येक दिवसासाठी, शंभर रुपयापर्यंतच्या दंडाची तरतुद असलेने त्याप्रमाणे दंडाची कारवाई करणेत येईल याची नोंद घेणेत यावी.

तसेच सदरचे बांधकाम अधिकृत असलेबाबतचे पुराव्याची कागदपत्रे तात्काळ सादर न केलेस सदरचे बांधकाम ७ दिवसाचे आत स्वतःहून काढून घ्यावे अन्यथा महाराष्ट्र प्रादेशिक नियोजन व नगररचना अधिनियम १९६६ मधील कलम ५३ अन्वये व महाराष्ट्र जमीन महसूल अधिनियम १९६६ चे कलम ४५ (१) व (३) सदरचे अनाधिकृत बांधकाम निष्कासीत करणेची कार्यवाही करुन येणारा खर्च महाराष्ट्र जमीन महसूल अधिनियमातील तरतूदीनुसार महसूल थकबाकी म्हणून आपले स्थावर मालमत्तेवर बोजा दाखल करुन वसूल केला जाईल याची नोंद घ्यावी.

Rajadhw

तहसिलदार सातारा

प्रत- मा.उपविभागीय अधिकारी सातारा उपविभाग सातारा यांना माहितीसाठी सविनय सादर.

प्रत- गाव कामगार तलाठी अनावळे ता.सातारा

२/-सदरचे नोटीस संबंधितांना वेळेत बजाऊन बजावले बाबतचा अहवाल उलट टपाली मुदतीत सादर करावा.

Farrokh Nariman Cooper,
May Fair Garden,
494, Sadar Bazar,
Satara 415 001.

18th July 2023

To,

The Tahsildar,
Satara,

Dear Sir,

Re: Final Notice dated 7 July 2023 bearing ref. no. 1565 of 2023 regarding Construction at Anawale Village Survey No. 284 for the area 1.8912 sq. mtrs.

1. I, Farrokh Nariman Cooper am in receipt of the aforesaid notice dated 07.07.2023 wherein it is stated that 'the Talathi of Anawale village' has submitted a report with Your Honour's office alleging that there is unauthorized construction of 1.8912 sq. mtrs. for residential/commercial purposes on land bearing Survey No. 284 of Anawale Village. It is also alleged in the aforesaid notice that no permission was taken for the construction at the said site and no document has been submitted about the said construction being authorized.
2. This is to submit that the concerned piece of land which is an agricultural land admeasuring to 3H 04R was purchased by me along with my wife Mrs. Maharookh Cooper and daughter Ms. Manisha Cooper on 18.08.2008 (collectively referred to as "we/us/our"). I represent three of us while replying to the captioned notice dated 07.07.2023.

11-19-7-23
महसूल तहसिलदार
तहसिलदार सातारा



3. In respect to obtaining permission detailed submission is made in subsequent paragraphs. In so far as submission of documents is concerned it is submitted that that the allegation that we have not submitted any documents evidencing the captioned construction being authorized is factually incorrect as we have from the year 2015 responded to each notice sent by Your Honour's office along with the relevant documents. Details of the said submissions are given as under:

a. Notice dated 07.09.2015 by Tahasildar, Satara & our reply dated 23.09.2015, along with Notification published in Government of Maharashtra Gazette dated 22.05.2007;

b. Notice dated 05.03.2019 by Gramsevak, Petri Anawale & our reply dated 19.03.2019 alongwith following enclosures:

- Government of Maharashtra Circular dated 22.05.2007;
- Copy of the permission given by Grampanchayat Petri-Anawale dated 03.02.2011;
- Grampanchayat abstract 8A for property at Survey No.284;
- Copy of the Notice dated 05.03.2019 by Gramsevak, Petri Anawale.

c. Notice dated 18.08.2022 by Tahasildar, Satara & our reply dtd. 5.09.2022 along with following enclosures:

- Government of Maharashtra Circular dated 22.05.2007 (clarifying that no permission is required for conversion into residential use) further published in Land Revenue Code, 1966;
- Copy of the permission given by Grampanchayat Petri-Anawale dated 03.02.2011;
- Grampanchayat abstract 8A;
- Copy of the tax payment receipt;
- Copies of the clarifications given for your previous notices.



[Handwritten signature]

We have from time to time submitted requisite documents under acknowledgment with Your Honour's office and the said submissions are on record. Your Honour's office has not responded to any of our submissions and therefore we were under bonafide belief that the said submissions have been accepted. In view thereof, there is no question of levying any fine on us.

The notices issued by Your Honour's office and the replies thereto have been annexed hereto and marked **Annexure A Colly (without annexures)**.

4. Further, I submit that the captioned notice nowhere specifies the nature of contravention made in respect to the construction of residential premises at aforesaid address at Anawale Village, however, it is only mentioned that construction is unauthorized as the permission from the concerned officer was not obtained. It is also important to note that even in the past notices have been received from your office which I have replied to. It is therefore surprising, without providing the exact reasons/factors for alleging the said construction to be unauthorized, a similar notice is being sent.
5. Further, I wish to bring it to Your Honour's kind notice that captioned notice is issued based on the alleged report of the Talathi of Anawale Village which was never provided to me. Also, the notices dated 03.10.2013 and 12.11.2014 which are referred to in Your Honour's letter have not been shared with me. In view thereof, I request Your Honour to handover a copy of the report of the Talathi of Anawale village and the notices dated 03.10.2013 and 12.11.2014 so as to enable me to understand the allegation made in respect of area admeasuring 1.8912 sq. mtrs. of land bearing survey no. 284. I will submit a detailed reply to the captioned notice once I am in receipt of these documents.



12/11

6. Without prejudice to the aforesaid I submit that that notice dated 07.07.2023 is baseless and non-sustainable and I deny the allegation of any unauthorized construction made at land bearing survey no. 284 of Anawale Village.
7. It is reiterated that the concerned piece of land which is agricultural land admeasuring to 3H 04R was purchased by me along with my wife Mrs. Maharookh Cooper and daughter Ms. Manisha Cooper on 18.08.2008.
8. Section 42 of the Maharashtra Land Revenue Code, 1966, provides that the agricultural land can be used for non-agricultural purposes with the permission of the Collector. The said Section was amended in 2007 by way of insertion of Section 42(2), which provided that no permission is required to be taken for the use of agricultural land for residential purposes. The said amendment is published vide Circular No. NP1006/Pr.Kr.174/L-5 dated 22.05.2007 issued by the Government of Maharashtra, Revenue and Forest Department. By virtue of this amendment no permission is to be taken to construct a house on the agricultural land. A copy of the said circular is annexed hereto and marked **Annexure B**.
9. In the year 2010 we decided to construct residential premises/house on the said land and considering the aforesaid amendment (which removed the condition of seeking permission from the Collector for using the agriculture land for residential purposes), we approached the Anavale Village Grampanchayat with the plans of construction of a residence. An application for the same along with the plan for the house was submitted to the Grampanchayat. On 03.02.2011 the Grampanchayat granted permission for construction of the house.



[Handwritten signature]

10. The house was built as per the approved plan and was completed in the year 2013. Upon completion of the said construction, entry of the same was made in the Form No. 8A of Anawale village records which specifically mentions the area of construction and based on the said quantum of construction the assessment of the said property was made for the payment of local taxes. Form 8A of the year 2013-14 Anawale village which contains a record of the construction and copies of tax receipts in respect of the said house are annexed and marked as **Annexure C**.
11. However, from the year 2015, office of Your Honour started sending notices to us alleging that the aforesaid construction has been carried out without obtaining the requisite permissions and therefore is unauthorized. As stated above, we have responded to each such notice disputing the allegations and providing Your Honour's office with copies of the relevant documents including Grampanchayat permission obtained by us. It is once again submitted that by virtue of Section 42(2) of the Maharashtra Land Revenue Code, 1966, no permission from the Collector is required to be obtained for constructing residential premises.
12. It is submitted that, as stated hereinabove and mentioned in the replies to the various notices, the said construction has been very well recorded in the records of the Anawale Grampanchayat and we are paying applicable tax to the Grampanchayat.
13. This is to reiterate that the construction carried out by us is that of a house used for residential purposes and has been used exclusively for residential purposes and no commercial activity or business was carried out from the said house.



14. In view of the aforesaid submission, we request Your Honour to drop the notice dated 07.07.2023 on the subject matter, by way of accepting the aforesaid submissions and documentary evidence put forth by me, in this regard.
15. It is also submitted that since we have responded to each of the notices including the captioned notice dated 07.07.2023 in the given timeframe, along with documentary evidence to show that the aforesaid construction is authorized, fine of Rs. 5000/- is not payable, at all and also a proposal of fine of Rs. 100/- per day is to be dropped forthwith.
16. I once again request that the copy of the alleged report of the Talathi of Anawale Village which has triggered these proceedings and the copies of the notices dated 03.10.2023 and 12.11.2014 be provided to me.
17. An opportunity of hearing may be granted before taking any adverse decision in the matter.
18. In the interim period, no coercive action may be taken in the matter.
19. Receipt of this communication may kindly be acknowledged.

Thanking You.

Yours Truly

Manish N. Cooper

FARROKH COPPER

(Collectively for Mr. Farrokh Cooper, Mrs. Maharukh Cooper and Ms. Manisha Cooper)



नोटीस

तहसिल कार्यालय सातारा
क्र.जमिन/काम-^{67131R-02} १५
सातारा दि. ७/९/२०१५

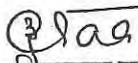
प्रति,

श्री.फारुक नरिमन कूपर
रा.अनावळे,ता.जि.सातारा

विषय:- अनाधिकृत बांधकामाबाबत.

संदर्भ:- गांव कामगार तलाठी अनावळे यांचा दि.२०/०८/२०१५ रोजीचा रिपोर्ट.

तुम्हास या नोटीसीद्वारे कळविणेत येते की, तुम्ही मौजे अनावळे ता.सातारा येथील जमीन गट नं.२८४ मध्ये ०.०२ हे.आर क्षेत्रात अनाधिकृत बांधकाम निवासी कारणास्तव केले बाबतचा अहवाल गांव कामगार तलाठी अनावळे यांनी या कार्यालयाकडे सादर केलेला आहे.सदर बांधकामासाठी तुम्ही सक्षम प्राधिकारी यांची परवानगी घेतलेली नाही असे निदर्शनास आले आहे.यावरून तुम्ही महाराष्ट्र जमीन महसूल अधिनियम १९६६ चे कलम ४५ व मुंबई पोलीस अधिनियम १९५१ चे कलम ३३-अ अन्वये कारवाई का करणेत येऊ नये याबाबतचा खुलासा सबळ पुराव्याचे कागदपत्रासह हि नोटिस मिळाले पासून ७ (सात) दिवसाचे आत माझे समोर समक्ष अथवा विधीव्यावसाईक यांचे मार्फत या कार्यालयामध्ये सादर करावा. विहित मुदतीत खुलासा सादर न केलेस उक्त अधिनियमानुसार तुमचे विरुद्ध कारवाई केली जाईल याची नोंद घ्यावी.


तहसिलदार सातारा

प्रत-मा.उपविभागीय अधिकारी उपविभाग सातारा यांना माहितीसाठी सविनय सादर.

प्रत- गांव कामगार तलाठी अनावळे ता.सातारा

२/-सदरचे नोटीस संबंधितांना वेळेत बजाऊन बजावले बाबतचा अहवाल उलट टपाली मुदतीत सादर करावा.



श्री. फारूक नरिमन कूपर
पत्ता - 'जे केअर' सबरबझार, सातारा

प्रति,

मी. तहसिलदारसातारा सातारा
ता.जि. सातारा.

विषय - मीजे आनावळे ता.जि. सातारा येथिल रहिवासी
बांधकामाबाबत...

संदर्भ - आपली दि. ०७/०९/२०१५ रोजीची नोटीस
क्र.जमिन/एसआर - ६२ /२०१५ चे नोटीसीस खुलासा..

महोदय,

वरील संदर्भीय नोटीसीस मी, खालील सही करणार मी व माझी पत्नी सौ. महास्वरव फारूक कूपर व मुलगी मनिषा फारूक कूपर यांचे वतीने खुलासा करतो की, मीजे आनावळे ता.जि. सातारा येथिल गट नं. २८४, या मधील १ आणेचा हिस्सा म्हणजेच १.हे ८९ आर ही मिळकत माझी व माझी पत्नी सौ. महास्वरव फारूक कूपर व मुलगी मनिषा फारूक कूपर यांचे स्वरेदी मालकी वहिवाटीची मिळकत आहे. सदरची मिळकत मी ऑगस्ट २००८ स्वरेदी केली असून त्यामध्ये सन २०१२ साली बांधकाम केलेले आहे. सदर ठिकाणी मी शेती करणेचे नियोजन केले असलेने त्याठिकाणी राहणेची सोय असावी म्हणून आम्ही तेथे घराची बांधणी केली आहे. सदरचे घर आम्ही स्वतः चापरत असून घराचा चापर आम्ही फक्त स्वऱ्याखुऱ्या निवासी चापराकरिताच करित आहोत.

आमचे मिळकतीमधील घराचा चापर आम्ही स्वतःच्या स्वऱ्याखुऱ्या निवासी चापराकरिता करत असून त्यामध्ये कोणतेही व्यवसायिक काम करत नाही अथवा त्यातून कोणताही उत्पन्न आम्ही घेत नाही. सदरचे बांधकाम आराखडा आम्ही ग्रामपंचायत आनावळे यांचेकडे दाखल केला होता. ग्रामपंचायत आनावळे यांनी त्यांचेकडील ठराव क्र.६ नं दि. ३/०२/२०११ रोजी बांधकाम परवानगी अदा केली आहे. बांधकाम करतेवेळी आर्किटेक्ट यांनी दिलेल्या आराखड्यानुसार आम्ही बांधकाम केलेले आहे. आमचे आर्किटेक्ट आम्ही नियमाप्रमाणे व मंजूर आराखड्यानुसार बांधकाम पुर्ण केले आहे, असा दाखला देखिल



दिला आहे. आम्ही कायदा जुमाननारे सुद्धा नागरिक असून बांधकाम करतेवेली आम्ही बांधकाम नियमावली मधील तरतुदींचे संपूर्णपणे पालन केलेले आहे.

सदरचे बांधकाम आम्ही तेथिल भौगोलिक परिस्थिती व निसर्गास सुसंगत राहिल या प्रमाणेच आम्ही बांधकाम केले आहे. त्याठिकाणी आम्ही वेगवेगळी झाडेदेखिल लावलेली आहे. ग्रामपंचायत ही संबंधित गावातील बांधकाम परवानगी देणारी सक्षम संस्था आहे. सदरचे बांधकाम झाल्यानंतर ग्रामपंचायतीने प्रत्यक्षा जागेवर येवून बांधकामाची पाहणी केली असून आमचे बांधकामाची नोंद ग्रामपंचायत नमुना नं. ८ च्या उतान्यास केलेली आहे. त्याप्रमाणे आम्ही ग्रामपंचायतीची २०१३ पासून घरपट्टी भरत आहोत.

सदर मिलकतीचा वापर आम्ही स्वतःचे निवासी कारणांकरिता करत असलेने त्याकरिता मा. जिल्हाधिकारीसाी सातारा यांची बिगरशेती परवानगी घेण्याची आवश्यकता नाही. असे स्पष्ट निर्देश महाराष्ट्र शासनाचे राजपत्र परिपत्रक क्रमांक एनएपी-१००६/प्र.क्र.१७४/८-५ च्या दि. २२/५/२००७ रोजीच्या परिपत्रकाने दिलेल्या आहेत. त्यानुसार नगरितर क्षेत्रातील शेतजमिनीमध्ये वैयक्तिक स्व-चारावु-या निवासी प्रयोजनार्थ रूपांतर करण्याकरिता महाराष्ट्र जमिन महसूल संहिता १९६६ चे कलम ४२ (२) अन्वये लागणारी बिनशेती परवानगी घेण्याची आवश्यकता नाही, असे स्पष्ट नमुद केलेले आहे. त्यामुळे आपले संबधित नोटीसीमध्ये बिगरशेती परवानगी घेतली नसल्याचे नियमाचा भंग होत नाही.

आम्ही आनावळे ग्रामपंचायत यांची बांधकाम परवानगी ज्यावेळेस घेतली, त्यावेळेस ग्रामपंचायत यांना बांधकाम मंजूर करणेचा सक्षम अधिकार होता. तरी कृपया माझे बांधकामाबाबत कोणतीही कारवाई करू नये ही विनंती.

येणेप्रमाणे म्हणणे असे.

सातारा

दिनांक: २३/०९/२०१५

अर्जदार

सोबत जोडलेली कागदपत्रे-

१) महाराष्ट्र शासन राजपत्र दि. २२ /५/२००७





प्रति,

श्री. फारुख नुरिमान कुपर

अनावळे

विषय : सातारा कास रस्त्याच्या बाजुला असलेल्या आपल्या अनधिकृत बांधकामाबाबत

- संदर्भ : १) मा. उपविभागीय अधिकारी सो. यांचे दालनातील दि. २८/१२/२०१८ चे सभेतील सुचना
 २) मा. तहसिलदार सो. सातारा तहसिल कार्यालय सातारा यांचेकडील क्र. जमिन/कावि /३०/१९ सातारा दि. ११/०१/२०१९ चे पत्र
 ३) मा. गटविकास अधिकारी वर्ग-१ पंचायत समिती सातारा यांचेकडील जा. क्र./पंससा/ ग्रापं-५/कावि/१११६७/२०१८ पंचायत समिती सातारा दिनांक १९/०१/२०१९ चे पत्र - सातारा ते कास या रस्त्याकडेचे क्षेत्रावर अनधिकृत बांधकामांना दिलेली वीज व नळ कनेक्शन बंद करणेबाबत.

महोदय,

आपणास उपरोक्त संदर्भिय विषयास अनुसरून कळविणेत येते की, सातारा कास रस्त्याचे बाजुला असलेली आपली मिळकत ही मा. तहसिलदार सातारा यांनी अनधिकृत असलेबाबत कळविले असून त्यास अनुसरून आपणास कळविणेत येते की, आपल्या मिळकतीस देण्यात आलेले वीज कनेक्शन बाबत महाराष्ट्र राज्य विद्युत वितरण कंपनी यांनी कारवाई करून बंद केलेस त्यास ग्रामपंचायत जबाबदार राहणार नाही.

तसेच सदर बांधकामाबाबत वरिष्ठ कार्यालयाची परवानगी असलेशिवाय आपणास यापुढे कोणत्याही प्रकारचे नाहरकत दाखले, व इतर सुविधा दिल्या जाणार नाहीत तसेच आपणास ग्रामपंचायतीने दिलेले नळ कनेक्शन बंद करणेत येत आहे याची नोंद घ्यावी. अनधिकृत बांधकामांच्या नोंदी सदरचे क्षेत्र Conservation Zone मध्ये येत असलेने घेवु नयेत असेही कळविले आहे यावर आपले काही म्हणणे असलेस आपण तहसिल कार्यालय सातारा यांचेशी आपले लेखी म्हणणे देणेसाठी संपर्क साधावा व त्याची एक प्रत या कार्यालयाकडे सादर करावी.

कळावे

(Signature)

ग्रामपंचायत
 ग्रामपंचायत पेटी-अनावळ
 ता. जि. सातारा



o/c

श्री. फारूक नरिमन कूपर

पत्ता - मे फेअर, सदर बझार
सातारा

19/3/2019

प्रति,

मा. तहसिलदारसो सातारा

ता. जि. सातारा

विषय : मौजे पेट्री-अनावळे, ता.जि.सातारा येथिल रहिवासी
बांधकामाबाबत ...संदर्भ : ग्रामपंचायत पेट्री-अनावळे यांची दि.09/03/2019 ची
नोटीस

महोदय,

वरील संदर्भीय नोटीस मी खाली सही करणार श्री. फारूक नरिमन कूपर, माझी पत्नी सौ. महारुख फारूक कूपर व मुलगी मनिषा फारूक कूपर यांचेवतीने खुलासा करतो की, मौजे अनावळे ता.जि. सातारा येथिल गट नं. २८४ यामधील १ आणेचा हिस्सा म्हणजेच १ हे ८९ आर हि मिळकत माझी, माझी पत्नी सौ. महारुख फारूक कूपर व मुलगी मनिषा फारूक कूपर यांचे खरेदी मालकी वहिवाटीची शेतमिळकत आहे. सदर मिळकतीमध्ये मी शेती करतो. सदर ठिकाणी राहणेची सोय असावी म्हणून आम्ही तेथे घर बांधले आहे. सदरचे घर आम्ही स्वतः वापरत असून सदरील घराचा वापर आम्ही फक्त खऱ्याखुऱ्या निवासी वापराकरीता करित आहोत. तुम्ही दिनांक 09/03/2019 रोजी देखिल आम्ही सदर मिळकतीमध्ये केलेल्या बांधकामावर कारवाई करणेबाबत नोटीस दिली होती. सदरचे नोटीशीस आम्ही दिनांक २३/03/2019 रोजीचे पत्राने खुलासा देखिल दिला आहे.

सदर मिळकतीमध्ये बांधलेले घरास आम्ही ग्रामपंचायत पेट्री अनावळे, ता.जि. सातारा यांचेकडून दिनांक 03/02/2019 चे ग्रामपंचायत ठराव नं. ६ ने बांधकाम परवानगी घेतलेली आहे. आम्ही सदरचे घर हे ग्रामपंचायतीने दिलेल्या बांधकाम परवानगीच्या अटी व शर्तीनुसार बांधले आहे. आमचे मिळकतीमधील घराचा वापर आम्ही स्वतःच्या खऱ्याखुऱ्या निवासी वापराकरीताच करित असून आम्ही त्यामध्ये कोणतेही व्यवसाईक काम करित नाही अथवा त्यामधून कोणतेही उत्पन्न घेत नाही.

सदरचे घराचे बांधकाम आम्ही भौगोलिक परिस्थिती व निसर्गास सुसंगत राहिल याप्रमाणेच केलेले आहे. घराचे सभोवताली आम्ही वेगवेगळी झाडे देखिल लावलेली आहे. सदरील परिसरामध्ये ग्रामपंचायत ही बांधकाम परवानगी देणारी संक्षम संस्था आहे.

19/3/2019

100 19/3/19



सदरचे बांधकाम झालेनंतर ग्रामपंचायतीचे संक्षम अधिकाऱ्यांनी जागेवर येवून बांधकामची पहाणी करून सदर बांधकामाची नोंद ग्रामपंचयात नमूना ८ च्या उतान्यास केली आहे. त्याप्रमाणे आम्ही ग्रामपंचयातीस २०१३ पासून घरपट्टी भरत आहोत.

सदर मिळकतीचा वापर आम्ही स्वतःचे निवासी वापराकरीता करित असलेने त्याकरीता मा.जिल्हाधिकारी सो सातारा यांचेकडे बिगरशेती परवानगी घेणेची आवश्यकता नाही, असे स्पष्ट निर्देश महाराष्ट्र शासनाचे राजपत्र परिपत्रक क्र.एनएपी-१००६/प्र.क्र.१७४/ल-५ च्या दि. २२/०५/२००७ रोजीच्या परिपत्रकाने दिलेले आहेत. त्यानुसार नगरेतर क्षेत्रातील शेतजमिनीमध्ये वैयक्तिक खऱ्याखऱ्या निवासी प्रयोजनार्थ रूपांतर करण्याकरीता महाराष्ट्र जमिन महसूल सहिता १९६६ चे कलम ४२ (२) अन्वये लागणारी बिगरशेती परवानगी घेणेची आवश्यकता नाही असे स्पष्ट नमूद केले आहे. त्यामुळे यास्तव आम्ही सदर मिळकतीमध्ये केलेले घराचे बांधकाम हे अनाधिकृत आहे, हे आपले म्हणणे चुकीचे व बेकायदेशी असे आहे.

सदरची मिळकती हि महाराष्ट्र शासनाने सन २०१८ साली प्रसिध्द केलेल्या प्रादेशिक योजनेनुसार Conservation Zone मध्ये असलेबाबत आम्हांस माहिती कळाली. Conservation Zone हा अलिकडेच म्हणजेच सन २०१८ साली अस्तित्वात आला असून त्याची नियमावली तयार करणेचे काम अद्यापी शासन दरबारी प्रलंबित आहे. आम्ही सदर मिळकतीमध्ये सन २०१२ साली कायदेशीररित्या रितसर बांधकाम परवानगी घेऊन खऱ्याखऱ्या निवासी वापराकरीताचा घर बांधकाम केले आहे. महाराष्ट्र शासनाने सदर प्रादेशिक योजनेचा परिणाम हा पुर्वलक्षी प्रभावाने दिलेला नसलेने Conservation Zone च्या नियम व अटी आमचे घर बांधकामास लागू होणार नाहीत. यास्तव तुम्हांस आमचे बांधकाम अनधिकृत ठरविता येणार नाही.

आम्ही केलेले बांधकाम हे प्रचलित बांधकाम नियमावलीस अधिन राहून केले आहे. सदरचे बांधकामास नियमाप्रमाणे सेटबॅक तसेच लागू असलेल्या एफएसआयचा वापर केलेला आहे. यामुळे आपण पाठविलेली नोटीस वजा पत्र हे कायद्यास अधिन राहून केलेचे दिसून येत नसून ती सरसकट सर्व मिळकत धारकांना पाठविणेत आलेल्या मजकुराप्रमाणेच आहे. यामुळे आमचे बांधकामाचा निकष परिसरातील इतर बांधकामाप्रमाणे न करता वेगळ्या दृष्टीकोनातून करणेत यावा.

ग्रामपंचायत पेटी अनावळे यांनी त्यांचे नोटीसीमध्ये आमचे घरमिळकतीचे नळ कनेक्शन बंद करित असलेबाबत कळविले आहे. तसेच महाराष्ट्र राज्य विद्युत वितरण कंपनी देखिल आमचे मिळकतीस असणार, विद्युत पुरवठा खंडीत करू शकते. याबाबत कळविले आहे. वास्तविक पाहता पाणी व वीज या नागरीकांच्या मुलभूत गरजा आहेत. सदरच्या मुलभूत सोयी सुविधा पुरविणे हे स्थानिक स्वराज्य संस्थेचे कर्तव्य आहे. आम्ही ग्रामपंचयातीचे सर्व कर, घरपट्टी व पाणीपट्टी नियमित अदा करित असलेने आम्ही ग्रामपंचयातीचे थकबाकीदार नाही. यास्तव ग्रामपंचायत पेटी अनावळे, ता.जि. सातारा



यांना आमचे मिळकतीस असणारे नळ कनेक्शन कायदेशीररित्या बंद करता येणार नाही. याचप्रमाणे आम्ही महाराष्ट्र राज्य विद्युत वितरण कंपनीचे वीज बिल देखिल कधीही थकविले नाही. त्यामुळे महाराष्ट्र राज्य विद्युत वितरण कंपनीस देखिल आमचे मिळकतीस असणारा विद्युत पुरवठा खंडीत करता येणार नाही. आम्ही कायदा जुमाननारे सुझ नागरीक असून आपण आम्हांला आमचे मुलभूत सोयी सुविधापासून वंचित ठेवू शकत नाही. यदाकदाचित आपण किंवा ग्रामपंचयात पेटी-अनावळे, ता.जि.सातारा यांनी आमचे मिळकतीस असणारे नळ कनेक्शन बंद करणेबाबत कारवाई केले आम्हांला योग्य न्यायालयाकडे कायदेशीर दाद मागावी लागेल. तसेच महाराष्ट्र राज्य विद्युत वितरण कंपनीने देखिल विद्युत पुरवठा खंडीत करणेची कारवाई केलेस त्यांचे विरुद्ध अलहिदा कारवाई आम्हांस करावी लागेल.

सबब, आमचे सदर मिळकतीमधील घर बांधकाम हे अधिकृत असून आपण कोणतीही कारवाई करू नये अगर ग्रामपंचयात पेटी-अनावळे, ता.जि.सातारा यांना देखिल नळ कनेक्शन बंद करणेस व इतर सोयी सुविधा न पुरविणेबाबत आदेश देवू नयेत, हि विनंती.

येणेप्रमाणे ग्रामपंचयात पेटी-अनावळे, ता.जि.सातारा यांनी दिनांक ०५/०३/२०१९ रोजी दिलेल्या नोटीशीस खुलासा असे.

सातारा

दिनांक :

Harsh N. Cooper

फारुक नरिमन कूपर

19th March 2019.

सोबत जोडलेली कागदपत्रे -

१. महाराष्ट्र शासन राजपत्र दि. २२/०५/२००७
२. ग्रामपंचयात पेटी-अनावळे, ता.जि.सातारा यांनी दि. ०३/०२/२०१९ रोजी दिलेली बांधकाम परवानगी
३. ग्रामपंचयात मिळकत ८७/१ चा ८अ चा उतार
४. ग्रामपंचयात पेटी-अनावळे ता.जि. सातारा यांनी दिनांक ०५/०३/२०१९ रोजी दिलेली नोटीस

माहितीसाठी प्रत -

ग्रामपंचयात पेटी-अनावळे ता.जि. सातारा





महाराष्ट्र शासन
महसुल व वन विभाग
तहसिलदार तथा कार्यकारी दंडाधिकारी कार्यालय, हजेरी माळ सातारा
दुरध्वनी व फॅक्स क्र.०२१६२/२३०६८१ email:-tahsilsatara@gmail.com

क्र.जमीन/एसआर/६२/२०१५

दिनांक :- १८/०८/२०२२

अंतिम नोटीस

प्रति,

श्री.फारुक नरिमन कूपर
रा.अनावळे ता.जि.सातारा

विषय:- अनाधिकृत बांधकामाबाबत.

महाराष्ट्र प्रादेशिक नियोजन व नगररचना अधिनियम १९६६ मधील कलम ५२ व ५३ अन्वये नोटीस.

संदर्भ:- १.गाव कामगार तलाठी यवतेश्वर यांचेकडील दि.२०/०८/२०१५ रोजीचा रिपोर्ट.
२.इकडील नोटीस क्र.जमीन/एसआर/६२/२०१५ दि.०७/०९/२०१५ रोजीची नोटीस

तुम्हास या नोटीसीद्वारे कळविणेत येते की, तुम्ही मौजे अनावळे ता.सातारा येथील जमीन गट नं.२८४ मध्ये ०.०२ हे.आर क्षेत्रात अनाधिकृत बांधकाम निवासी कारणास्तव केले बाबतचा अहवाल गाव कामगार तलाठी यवतेश्वर यांनी या कार्यालयाकडे सादर केलेला आहे. सदर बांधकामासाठी तुम्ही सक्षम प्राधिकारी यांची परवानगी घेतलेली नाही असे निदर्शनास आले आहे. यावरून तुम्ही महाराष्ट्र जमीन महसूल अधिनियम १९६६ चे कलम ४५ अन्वये कारवाई का करणेत येऊ नये याबाबतचा खुलासा सबळ पुराव्याचे कागदपत्रे सादर करणेबाबत संदर्भीय नोटीस अन्वये अलहिदा आपणास सुचीत करणेत आले होते. तथापि आज अखेर सदरचे बांधकाम अधिकृत असलेबाबत कोणताही कागदोपत्री पुरावा या कार्यालयाकडे सादर केलेला नाही. सदरचे अनाधिकृत बांधकामा बाबत पुराव्याची कागदपत्रे सादर न केलेस सदरचे बांधकाम ७ दिवसांचे आत स्वतःहून काढून घ्यावे अन्यथा महाराष्ट्र प्रादेशिक नियोजन व नगररचना अधिनियम १९६६ मधील कलम ५२ व ५३ अन्वये व महाराष्ट्र जमीन महसूल अधिनियम १९६६ चे कलम ४५ (१) व (३) सदरचे अनाधिकृत बांधकाम निष्कासीत करणेची कार्यवाही करून येणारा खर्च महाराष्ट्र जमीन महसूल अधिनियमांतील तरतूदीनुसार महसूल थकबाकी म्हणून आपले स्थावर मालमत्तेवर बोजा दाखल करून वसूल केला जाईल याची नोंद घ्यावी.

तहसिलदार सातारा

प्रत- मा.उपविभागीय अधिकारी सातारा उपविभाग सातारा यांना माहितीसाठी सविनय सादर.

प्रत- गाव कामगार तलाठी यवतेश्वर ता.सातारा

२/-सदरचे नोटीस संबंधितांना वेळेत बजाऊन बजावले बाबतचा अहवाल उलट टपोली मुदतीत सादर करावा.



प्रति,

मा. तहसिलदार साो सातारा

विषय : आपले दिनांक १८/०८/२०२२ रोजीचे जमिन/एसआर/६२/२०१५ रोजीचे
अंतिम नोटीशीस खुलासा -

महोदय,

तुमची दि. १८/०८/२०२२ रोजीची अनाधिकृत बांधकामाबाबतची नोटीस मला दिनांक ३०/०८/२०२२ रोजी प्राप्त झाली. आपले नोटीसीमधील मजकुर चुकीचा व कायदेशीर तरतुदीची विसंगत असून, तो मला मान्य व कबुल नाही. तुम्ही अशाप्रकारच्या अनाधिकृत बांधकाम काढून घेणेबाबतच्या नोटीसा यापुर्वी देखिल दिनांक ०५/०३/२०१९ रोजी व दिनांक ०७/०९/२०१५ रोजी आम्हांस पाठविलेल्या होत्या. तुमचे सदरील नोटीसांना आम्ही त्या-त्यावेळी योग्य तो खुलासा दिलेला आहे. तरी देखिल तुम्ही पुन्हा त्याच आशयाची नोटीस आम्हांस पाठविलेली आहे.

मौजे अनावळे ता.जि.सातारा येथिल गट नं. २८४ याचे एकुण क्षेत्र २३ हे ८४ आर + पो.ख. ६ हे ४२ आर असे एकुण मिळून क्षेत्र ३० हे २६ आर यासी आकार २१ रू. १२ पै. यापैकी आमचे हिश्याचे क्षेत्र ०१ हे ४९ आर + पो.ख. ०० हे ४०.१२ आर असे एकुण क्षेत्र ०१ हे ८९.१२ आर हि मिळकत माझे व माझी पत्नी महारूख फारूक कुपर आणि मुलगी मनिषा फारूक कुपर यांचे मालकी हक्क वहिवाटीची मिळकत आहे.

सदर मिळकतीमध्ये आम्ही शेती करतो. तसेच सदर ठिकाणी निवासाची सोयकरणेकरीता आम्ही सदरस मिळकतीमध्ये खऱ्याखऱ्या निवासी वापराकरीता घर बांधलेले आहे. अशाप्रकारे घर बांधणेकरीता महाराष्ट्र शासनाचे दि. २३/०५/२००७ रोजीचे परिपत्रकाप्रमाणे बिनशेती परवानगी घेणेची आवश्यकता नाही असे नमूद केलेले आहे. सदरचे घरास ग्रामपंचायत मौजे पेट्री- अनावळे ता.जि.सातारा यांनी त्यांचे दिनांक ०१/०२/२०११ रोजीचे ठराव नं. ६ नुसार दिनांक ०३/०२/२०११ रोजी बांधकाम परवानगी दिलेली आहे. सदर बांधकाम परवानगीचे अटी व शर्तीनुसार आम्ही सदर मिळकतीमध्ये घर बांधलेले आहे. आम्ही सदर मिळकतीचा अथवा मिळकतीवर बांधलेल्या इमारतीचा कोणतेही व्यवसायिक कारणाकरीता वापर करित नव्हतो व नाही.

15/C



मे. ११/१२/२०२२

ग्रामपंचायत मौजे पेद्री-अनावळे, ता.जि.सातारा यांनी अदा केलेल्या बांधकाम परवानगीनुसार घराचे बांधकाम पुर्ण झालेवर ग्रामपंचायतीचे सक्षम अधिकाऱ्यांनी स्वतः जागेवर येवून बांधकामाची पहाणी केलेली आहे. सदरील पाहणीनुसारच ग्रामपंचायतीने सदरील बांधकामाची नोंद गावाचे नमूना ८अ चे उतान्यास धरलेली आहे. आम्ही ग्रामपंचायतीचे नियमानुसार सन २०१३ पासून सदरील घराची घरपट्टी देखिल आजअखेर भरत आहोत. सदरील घरपट्टी भरलेची पावती सदरील नोटीसीचे खुलासा सोबत देखिल जोडत आहोत.

सदर मिळकतीवर बांधलेल्या घराचा वापर आम्ही खऱ्याखऱ्या निवासी वापराकरीता करीत असलेने, त्याकरीता महाराष्ट्र लॅण्ड रिव्ह्यु कोडचे कलम ४२ (२) प्रमाणे अकृषिकमध्ये रूपांतर करणेची आवश्यक नाही असे महाराष्ट्र शासनाचे राजपत्र परिपत्रक क्र. एनएपी-१००६/प्रक्र १७४/ल-५ च्या दि. २३/०५/२००७ रोजी परिपत्रामध्ये नमूद आहे. सदरील परिपत्रकाप्रमाणे बिनशहरी क्षेत्रातील शेतजमिनीमध्ये वैयक्तिक खऱ्याखऱ्या निवासी प्रयोजनार्थ वापराकरीता मा. जिल्हाधिकारी साो यांचेकडून बिनशेती परवानगी घेणेची आवश्यकता नाही असे नमूद आहे. यास्तव आम्ही सदर मिळकतीमध्ये केलेले बांधकाम अनाधिकृत असून, ते निष्कासित करणेस पात्र आहे अशा आशयाची तुम्ही पाठविलेली नोटीस पुर्णतः चुकीची व बेकायदेशीर अशी आहे. मौजे अनावळे हे गाव इको सेन्सेटीव्ह झोनमध्ये नाही.

सदर मिळकत ही महाराष्ट्र शासनाने प्रसिध्द केलेल्या प्रादेशिक योजनेनुसार Conservation Zone मध्ये येते. सदरील Conservation Zone हा अलिकडेच सन २०१८ साली अस्तित्वात आलेला आहे. सदरील झोन बाबतची नियमावली तयार करून तिची अंमल बजावणी करणेचे काम अंतिम टप्प्यात आलेले आहे. आम्ही सदर मिळकतीमध्ये सन २०१२ साली बांधलेल्या घराचा वापर खऱ्याखऱ्या निवासी कारणाकरीता करीत असून, त्याची घरपट्टी देखिल ग्रामपंचायतीस वेळोवेळी भरत आहोत. महाराष्ट्र शासनाने प्रसिध्द केलेल्या प्रादेशिक योजनेचा परिणाम हा पुर्वलक्षी प्रभावाने दिलेला नसलेने Conservation Zone च्या नियम व अटी आमचे बांधकामास लागू होणार नाही व सदरचे नियमावलीनुसार तुम्ही आमचे बांधकाम अनाधिकृत करू शकत नाही. तुम्ही पाठविलेली नोटीस ही कायदेशीर तरतुदीनुसार नाही. आम्ही सदर मिळकतीमध्ये केलेले बांधकाम हे परिसरातील इतर बांधकामांप्रमाणे केलेले नसून, पुर्णतः कायदेचे चौकटीत राहून केलेले आहे.

यापुर्वी देखिल तुम्ही अशाप्रकारच्या बेकायदेशीर नोटीसा आम्हांस पाठविलेल्या आहेत. तसेच ग्रामपंचायत मौजे पेद्री अनावळे यांनी देखिल आमचे मिळकतीस असणारे नळ कनेक्शन व इतर मुलभूत सोयी पुरविणे बंद करीत असलेबाबत कळविले होते. परंतु, त्यावेळी आम्ही तुम्हांस व

25/C



ग्रामपंचयातीस देखिल योग्य ते नोटीस उत्तर दिले होते. सदरील नोटीस उत्तराचे अवलोकन करून व त्याबाबतच्या कायदेशीर तरतुदींचा विचार करून ग्रामपंचयात पेट्री-अनावळे, ता.जि.सातारा यांनी देखिल आमचे विरूध्द कोणतीही कार्यवाही केलेली नव्हती व नाही. आम्ही आजपर्यंतचा ग्रामपंचयतीची घरपट्टीदेखिल पुर्णतः भरलेली आहे.

अशाप्रकारे पुर्ण वस्तुस्थितीचा व कायदेशीर तरतुदींचा विचार करिता आमचे सदर मिळकतीमधील बांधकाम हे अधिकृत असून, तुम्ही पाठविलेली दिनांक १८/०८/२०२२ रोजीची नोटीस पुर्णतः चुकीची व बेकायदेशीर आहे. सबब, आपण पाठविलेल्या नोटीसीप्रमाणे आमचे सदर मिळकतीमधील बांधकाम हे अनाधिकृत नसून ते निष्कासित करणेस पात्र नाही. यास्तव आपण आपले नोटीस नमूद केलेप्रमाणे कोणतीही कारवाई करू नये ही विनंती.

येणेप्रमाणे आपण दिलेल्या दिनांक १८/०८/२०२२ रोजीचे नोटीसीस खुलासा दिला असे.

सातारा

दिनांक : ०२/०९/२०२२

आपला विश्वासू

Fauz W. Cooper

फारूक निरमन कूपर

सोबत जोडलेली कागदपत्रे -

१. महाराष्ट्र शासन राजपत्र दिनांक २२/०५/२००७
२. ग्रामपंचायत पेट्री-अनावळे, ता.जि.सातार यांनी दि. ०३/०२/२०११ रोजी दिलेली बांधकाम परवानगी
३. सदर मिळकतीचा ग्रामपंचायत मिळकत नमूना ८अ चा उतारा
४. सदर मिळकतीची घरपट्टी भरलेबाबतची ग्रामपंचायतची पावती
५. तुम्ही यापुर्वी पाठविलेल्या नोटीसीस आम्ही दिलेल्या खुलाशांच्या प्रति



G 423 सुभाष ऑफसेट,
सातारा : २३१२२९



जावक क्रमांक -

ग्रामपंचायत कार्यालय, पेटी-अनावळे

तालुका सातारा जिल्हा सातारा

दिनांक 1 1999

घरबांधणी / दुरुस्ती परवाना

(मुंबई ग्रामपंचायत अधिनियम १९५८ चे कलम ५३ अन्वये)

श्री. फारुख नरिमन कुपट

यांस

सरपंच ग्रामपंचायत पेटी-अनावळे ता. सातारा जि. सातारा याजकडून
आपले मोजे पेटी-अनावळे ता. सातारा येथील ग्रा. मि. क्र. / सर्व्हे नंबर / सिटी सर्व्हे नंबर २९७१९
नवीन बांधकामाबाबत / दुरुस्ती बाबत आलेला विनांक ३१२१२०११ चा अर्ज ग्रामपंचायत ठराव नंबर ६
शीगळट दिनांक ३१२१२०११ ने खालील शर्तीवर मंजूर करणेत आला आहे तरी परवानगी
आदेशातील अटी व शर्तीनुसार इमारतीचे बांधकाम करावे.

-: अटी व शर्ती :-

- १) नियोजित बांधकामामुळे सार्वजनिक रस्त्यावर अगर जागेवर अतिक्रमण होणार नाही याची दक्षता घ्यावी. सार्वजनिक रस्त्यावर / जागेत अतिक्रमण झालेस नोटीस न देता अनाधिकृत बांधकाम काढणेचा अधिकारग्रामपंचायतीस राहिल. व सदर अनाधिकृत बांधकाम पाडणेस येणारा सर्व खर्च आपणाकडून वसूल करणेत येईल याची नोंद घ्यावी.
- २) नियोजित बांधकामामुळे अथवा त्यासाठी आणलेले दगड, माती, वाळू, विटा इत्यादीमुळे सार्वजनिक मालमत्तेचे वाहतुकीस अडथळा न होईल याची दक्षता घ्यावी.
- ३) नियोजित बांधकाम मा. जिल्हाधिकारी सातारा / उपविभागीय अधिकारी सातारा यांनी मंजूर केलेल्या बांधकाम आराखड्यानुसार केले पाहिजे.
- ४) ज्या जागेतील बांधकाम आराखडा पंचायतीने मंजूर केला आहे. त्याठिकाणी मंजूर आराखड्यानुसारच बांधकाम केले पाहिजे.
- ५) नियोजित इमारतीस भरपूर हवा व उजेड राहिल अशी व्यवस्था केली पाहिजे.
- ६) सांडपाण्याची / पावसाचे पाण्याची लगतच्या मिळकत धारकास त्रास न होईल अशा रीतीने विल्हेवाट लावली पाहिजे.
- ७) बांधकाम सुरु करणेपूर्वी मा. कार्यकारी अभियंता, सार्वजनिक बांधकाम विभाग यांची बांधकामाबाबत पूर्व परवानगी घ्यावी.
- ८) रस्त्याचे / बोळाचे हद्दीचे जागी ३ मिटर व तिन्ही बाजूने १ मिटर अंतर सोडून बांधकाम केले पाहिजे.
- ९) बांधकामापूर्वी मा. जिल्हाधिकारी / उपविभागीय अधिकारी सातारास भाग यांचेकडून संदर्भिय जागेस बिनशेती परवानगी घ्यावी.
- १०) सदरचा परवाना एक वर्षाचे आत बांधकाम सुरु करणेसाठी आहे. सदर मुदतीत बांधकाम सुरु न झालेस नियमानुसार फेर परवानगी घेतली पाहिजे.
- ११) बांधकाम पूर्ण झालेनंतर पंचायतीस लेखी कळवावे. इमारतीचे एकूण क्षेत्रफळ नमूद करावे ग्रामपंचायत कर मागणी दरवर्षी एक एप्रिल रोजी भरली पाहिजे
- १२) जिल्हाधिकारी अथवा उपविभागीय अधिकारी यांचेकडील बांधकाम आराखडा मंजुरी व बिनशेती आदेशातील अटीचे पालन केले पाहिजे.
- १३) गच्ची, पायऱ्या इत्यादी बांधकाम मंजूर जागेतच केले पाहिजे. मंजूर जागेपेक्षा बाहेर काढता येणार नाही. वरील शर्तीचा भंग केलेस नियमानुसार आपलेविरुद्ध कारवाई केली जाईल.
- १४) आपले इमारतीभोवती किमान १० झाडे लावली पाहिजेत.
- १५) नियोजित बांधकाम सुरु असताना मंजूर प्लॅनची प्रत बांधकामाच्या ठिकाणी पहाण्यासाठी उपलब्ध असावी.

ग्रामसेवक

ग्रामसेवक

ग्रामपंचायत पेटी-अनावळे
ता. जि. सातारा.

सरपंच

सरपंच
ग्रामपंचायत पेटी-अनावळे
ता. जि. सातारा.

अर्जदाराचे नांव फारुख नरिमन कुपट
बांधकामाच्या शर्ती व वेळोवेळी होणारे नियमातील बदल माझेवर बंधनकारक राहतील हे मला मान्य आहे.

अर्जदाराची सही



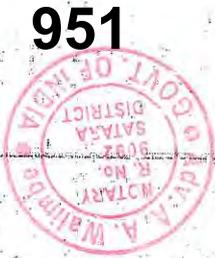
ग्रामपंचायत नमुना नंबर ८ या उतारा (नकला)

करपात्र असलेल्या इमारती व जमिनी यांची सन २०१३ ते २०१४ सालाबद्दलची क्षेत्रफळावर आधारित आकारणी यादी (असेसमेंट)

ग्रामपंचायत पेठो शिवावळ ता. शिरूर जि. शिरूर



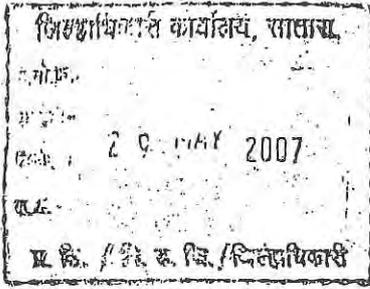
अनुक्रम नंबर	सत्याचे नाव	मिळकत नंबर	मिळकतीची लांबी	मिळकतीची रुंदी	मिळकतीचे वर्णन	मालकाचे नाव	भोजवटा कथाराचे नाव	एकूण क्षेत्रफळ चौ.	प्रति चौ. फूट दर	आकारणी केल्या करपाची रक्कम					एकूण रक्कम	अपिलीचे निकाल मागाहिलेचे फेरफार					एकूण कर	मनाहिले वॉट किंवा घट झालेले बाबतीत हुकूमचे तखिब व शिरे सिप-शिरे व दुसऱ्या यावर त्याच्या खरेपणाबद्दल संशयाचे सही केली पाहिजे.
										घरपट्टी	वीजकर	आरोग्यकर	पाणीपट्टी ज.	पाणीपट्टी स्म.		घरपट्टी	वीजकर	आरोग्यकर	पाणीपट्टी ज.	पाणीपट्टी स्म.		
१	२	३	४	५	६	७	८	९	१०	११	१२	१३	१४	१५	१६	१७	१८	१९	२०	२१	२२	२३
२०११	२०११	१	१	१	१	१	१	१	१	१	१	१	१	१	१	१	१	१	१	१	१	१
					१००० रु. २५४ क्षेत्रफळ अंशाने	श्री. पं. रं. ११	श्री. पं. रं. ११	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.
					१००० रु. २५४ क्षेत्रफळ अंशाने	श्री. पं. रं. ११	श्री. पं. रं. ११	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.	१००० रु.



नमुने अन्तर्गत बरतुकूम नकल अर्जद्वारे श्री. अश्विनी यांचे अर्जाद्वारे तयार केली आहे. तारीख १०/११/२०१३

ग्रामपंचायत पेठो शिवावळ ता. शिरूर जि. शिरूर
 ग्रामसेवक/अधीक्षक/ग्रामसेवक्यामपंचायत पेठो-शिवावळ
 ग्रामपंचायत पेठो-शिवावळ जि. शिरूर, ता. शिरूर.

०१३



महाराष्ट्र जमीन महसूल संहिता, १९६६
ग्रामीण भागात बिनशेती परवानगी व बिनशेती
सारा भरण्यातून सूट देण्याबाबत.....

महाराष्ट्र शासन,
महसूल व वन विभाग,

शासन परिपत्रक क्रमांक : एनएपी-१००६/ प्र.क्र.१७४ / ल-५

मंत्रालय, मुंबई-४०० ०३२.

दिनांक : २२ मे, २००७

परिपत्रक :-

महाराष्ट्र जमीन महसूल संहिता १९६६ च्या महाराष्ट्र ४१ चे कलम ४२ अन्वये जिल्हाधिकारी यांच्या परवानगीशिवाय शेतजमिनीचा वापर अकृषिक प्रयोजनासाठी करता येत नाही. त्यासाठी जिल्हाधिका-यांची उक्त संहितेच्या कलम ४४ प्रमाणे अकृषिक परवानगी घ्यावी लागते. कलम ६४ प्रमाणे राज्यातील सर्व जमिनी, जमीन महसूल देण्यास पात्र असतात. निवासी करणासाठी जमिनीचा वापर होत असेल तर त्यास कलम ६७ प्रमाणे अकृषिक आकारणी लागू होते. कलम ११७ मध्ये अकृषिक आकारणी देण्यापासून सूट मिळालेल्या जमिनीबाबत उल्लेख आहे.

२. ग्रामीण भागात जमीन धारकास शेतजमिनीचा निवासी कारणासाठी वापर करावयाचा असल्यास वरील तरतुदीप्रमाणे अकृषिक परवानगी घ्यावी लागू नये अशी मागणी शासनाकडे वेळोवेळी प्राप्त झाली आहे. लोकप्रतिनिधीनीही अशा परवानगीची आवश्यकता असू नये अशी चारंबार मागणी केली आहे. याबाबत साकल्याने विचार करून ग्रामीण भागात जमिनीच्या वैयक्तीक निवासी वापरासाठीच्या बदलासाठी कांही विशिष्ट अपवाद बघाळता महाराष्ट्र जमिन महसूल संहिता, १९६६ च्या अंतर्गत परवानगी देण्याची आवश्यकता असू नये व अशा अकृषिक वापरास अकृषिक जमिनी महसूल आकारण्यात येऊ नये असा निर्णय शासनाने घेतला आहे.

३. विधानमंडळाच्या सन २००७ च्या अर्थसंकल्पीय अधिवेशनात उक्त संहितेतील सदर सुधारणांना विधीमंडळाच्या दोन्ही सभागृहांच्या मान्यतेनंतर, "सन २००७ च्या महाराष्ट्र अधिनियम क्रमांक १७" या अधिनियमास मां.राज्यपाल यांनी दिलेल्या मान्यतेनंतर सदरहू अधिनियम दिनांक ५ मे २००७ रोजीच्या "महाराष्ट्र शासन राजपत्रात" प्रसिध्द झालेला आहे. (आवश्यक प्रती सोबत जोडल्या आहेत.) त्यास अनुषंगाने महाराष्ट्र जमीन महसूल संहिता १९६६ मधील वर नमूद निर्णयाच्या अनुषंगाने केलेल्या दुरुस्त्या खालीलप्रमाणे आहेत.

(एक) कलम ४२ ला त्याचे पोट-कलम (१) असा नवीन क्रमांक देण्यात येईल आणि अशाप्रकारे नवीन क्रमांक देण्यात आलेल्या उक्त पोट-कलम (१) नंतर, पुढील पोट-कलम जादा दाखल करण्यात येईल :-

ROTA/H-651(2,000-5-2007)-1



"(२) पोट-कलम (१) मध्ये काहीही अंतर्भूत असले तरी, खालील क्षेत्रे वगळता, नगरेतर क्षेत्रातील शोतीसाठी उपयोग करण्यात येणा-या कोणत्याही जमिनीचे वैयक्तिक ख-याखु-या निवासी प्रयोजनात रूपांतर करण्यासाठी अशा परवानगीची आवश्यकता असणार नाही, -

(ब) कलम ४७ क च्या स्पष्टीकरणामधील खंड (२) मध्ये, महानगरपालिकेचे किंवा नगरपरिषदेचे परिसर क्षेत्र म्हणून निर्देशित करण्यात आलेले क्षेत्र,

(ख) राष्ट्रीय महामार्ग, राज्य महामार्ग, जिल्हा रस्ते किंवा गाव रस्ते यांच्या नियंत्रण रेषेच्या आत असलेली क्षेत्रे,

(ग) भारत सरकारकडून पर्यावरण - संवेदनशील क्षेत्र (Eco-sensitive Zone) म्हणून अधिसूचित केलेले क्षेत्र."

(दोन) उक्त संहितेच्या कलम ४४ मध्ये, पोट-कलम (१) मधील, "(अ) ज्या जमिनीची आकारणी करण्यात आली आहे" या मजकुराने सुरु होणा-या आणि " अकृषिक प्रयोजनासाठी करण्याची इच्छा असेल तर, किंवा" या मजकुराने संपणा-या मजकुराऐवजी पुढील मजकूर दाखल करण्यात येईल.:-

" कलम ४२ च्या पोट-कलम (२) च्या तरतुदींना अधीन राहून, जर बिनदुमाला जमिनीच्या एखाद्या भोगवटादाराची किंवा दुमाला जमिनीच्या बरिष्ठ धारकाची किंवा अशा जमिनीच्या कुळाची, --

(अ) ज्या जमिनीची आकारणी करण्यात आली असेल किंवा जी शोतीच्या प्रयोजनासाठी धारण केलेली असेल तिचा अकृषिक प्रयोजनासाठी उपयोग करण्याची इच्छा असेल तर, किंवा ".

(तीन) उक्त संहितेच्या कलम ११७ मध्ये, खंड (५) नंतर, पुढील खंड समाविष्ट करण्यात येईल :-

"(५क) कलम ४२ च्या पोट-कलम (२) अन्वये नगरेतर क्षेत्रातील वैयक्तिक ख-याखु-या निवासी प्रयोजनासाठी वापरण्यात येणा-या शेतजमिनी,".

५. महाराष्ट्र जमीन महसूल संहिता, १९६६ ची उपरोक्त दुरुस्ती ही काही क्षेत्रे वगळता ग्रामीण भागातील वैयक्तिक निवासी वापराखालील क्षेत्रासाठी अकृषिक परवानगीची आवश्यकता नाही, एवढ्यापुरतीच मर्यादित आहे. मात्र, ज्या ग्रामीण भागात जमीन वापर व बांधकाम विषयक इतर कायद्यांचे जे नियमन / निर्बंध आहेत ते तसेच लागू राहणार आहेत. महाराष्ट्र प्रादेशिक नगररचना अधिनियम, १९६६ मुंबई ग्रामपंचायत अधिनियम १९५८ या व इतर कायद्यान्वये आवश्यक असणा-या परवानग्या आताही ग्रामीण भागात पूर्वीप्रमाणे घ्याव्या लागणार आहेत याची नोंद सर्व महसूल अधिकारी व इतर विभागाच्या अधिका-यांनी घ्यावी.



६. सदरहू आदेश दिनांक १/८/२००७ पासून अंमलात येतील.

७. उक्त नमूद ग्रामीण भागात दिनांक ३१/७/२००७ पर्यंतच्या कालावधीसाठी अकृषिक वापराखालील जमिनीवर करण्यात आलेली आकारणी तसेच धकबाकी वसुलीस पात्र राहिल.

महाराष्ट्राचे राज्यपाल यांच्या आदेशानुसार व नावाने,



(अविनाश हजारे)

उप सचिव

महसूल व वन विभाग

प्रती,

- १) सर्व विभागीय आयुक्त (प्रत्येकी ०५ प्रतीत),
- २) सर्व जिल्हाधिकारी (प्रत्येकी १५ प्रतीत)
- ३) महालेखापाल-१, मुंबई, महाराष्ट्र राज्य, (२ प्रती)
- ४) महालेखापाल-२, नागपूर, महाराष्ट्र राज्य, (२ प्रती)
- ५) अधिदान व लेखा अधिकारी, मुंबई, (२ प्रती)
- ६) निवासी लेखा परिक्षा अधिकारी, मुंबई, (२ प्रती)
- ७) वित्त विभाग, व्यय-९, मंत्रालय, मुंबई-४०००३२, (२ प्रती)
- ८) नगरविकास विभाग, मंत्रालय, मुंबई-४०००३२, (२ प्रती)
- ९) ग्रामविकास व जलसंधारण विभाग, मंत्रालय, मुंबई-४०००३२, (२ प्रती)
- १०) महसूल व वन विभाग, कार्यासन टी-२/ब-१/ब-२, मंत्रालय, मुंबई-४०००३२, (प्रत्येकी २ प्रती)
- ११) पीएसी कार्यासन, महसूल व वन विभाग, मंत्रालय, मुंबई-४०००३२, (२ प्रती)
- १२) निवड नस्ती, ल-५ कार्यासन, महसूल व वन विभाग, मंत्रालय, मुंबई.

प्रतिलिपी, महासंचालक, माहिती व जनसंपर्क महासंचालनालय, मंत्रालय, मुंबई - ३२.
(२ प्रती योग्य त्या प्रसिध्दीसाठी)

प्रत, माहितीस्तव सविनय सादर,

मा.मुख्यमंत्री यांचे उप सचिव, मुख्यमंत्री कार्यालय, मुंबई-४०० ०३२,
सर्व मा.मंत्री यांचे खाजगी सचिव,
सर्व मा.राज्यमंत्री यांचे खाजगी सचिव,
मा.मुख्य सचिव यांचे उप सचिव, मंत्रालय, मुंबई-३२,
सर्व अपर मुख्य सचिव / प्रधान सचिव / सचिव यांचे स्वीय सहाय्यक, मंत्रालय, मुंबई-३२,
(प्रत्येकी १ प्रत)

H-651 -2.



- (v) Production of mushroom and processing industry;
- (vi) Production of fruits by micro-dip irrigation by use of plastic and mulching;
- (vii) Nurseries and processing industry where vegetables are produced in a green house;
- (viii) Nursery of ornamental plants."

Farm Building or Farm House

For Definition — See Sec. 2(9) of Code, 1966.

MLA constructing illegally Farm House in Forest area : Encroachment on Forest Land : Illegal felling of trees : Laying of road and electric line : Environmental losses : Recovery of expenses.

See Case Law below u/s 2(9) of the Code, 1966.

Vilas Shankar Donode v. State of Maharashtra & Ors, 2007 (6) AIR BOM R 592 : 2008 AIR (Bom) 10 : 2007 (6) All MR 510 : 2007 (3) Bom.L.R. 2020 : 2008 (2) Bom.C.R. 303.

Various Schemes framed for Villages/Agriculturists when Assessment of Crops (Paisewari less than 50%) during 2014-2015 period.

Substantial concessions have been granted by the State under the Revised Provisional Paisewari (Revenue Assessment) like concession in Land Revenue, conversion of Co-operative Loans etc.

[See GR No.SCY-2014/CR-257/R-7 dated 14.01.2015 issued by Revenue & Forests Department, Mantralaya, Mumbai 400 032]

42. Permission for non-agricultural use

¹[(1) No land used for agriculture shall be used for any non-agricultural purpose; and no land assessed for one non-agricultural purpose shall be used for any other non-agricultural purpose or for the same non-agricultural purpose but in relaxation of any of the conditions imposed at the time of the grant or permission for non-agricultural purpose, except with the permission of the Collector.]

²[(2) Notwithstanding anything contained in sub-section (1), ³[no such permission shall be necessary for conversion of use of any agricultural land for the personal *bona fide* residential purpose in non-urban area, or for the micro enterprise as defined in

1. Section 42 re-numbered as sub-section (1) by Mah. 17 of 2007, s. 2, (*w.e.f.* 1-8-2007) MGG (Pt. VIII) (Extra) dt. 5-5-2007 p. 296.
2. Sub-section (2) was added by Mah. 17 of 2007, s. 2, (*w.e.f.* 1-8-2007) MGG (Pt. VIII *ibid*).
3. This portion was substituted for the portion "no such permission shall be necessary for conversion of use of any agricultural land for the personal *bona fide* residential purpose in non-urban area" by Mah. 19 of 2012, s. 2(a). (*w.e.f.* 8-8-2012).



1.128

Permission for non-agricultural use

[S. 42

clause (h) of section 2 of the Micro, Small and Medium Enterprises Development Act, 2006 and small commercial use like shop, flour mill, grocery shop or chill grinding machine, operated in such premises in use for the personal *bona fide* residential purpose in non-urban area and occupying the area not exceeding forty square meters], excluding,—

- (a) the area mentioned in clause (2) of the Explanation to section 47A, as a peripheral area of the Municipal Corporation or the Municipal Council;
- (b) the areas falling within the control line of the National Highways, State Highways, District Roads or Village Roads;
- (c) the areas notified as the Eco-sensitive Zone by the Government of India.]

¹[**Provided that**, the person who uses such premises for the micro enterprise and such small commercial purpose, and occupying the area not exceeding forty square meters for such purpose, shall give intimation of the date on which such change of use of land has commenced and furnish other information in such form as may be prescribed, within thirty days from such date, to the Tahsildar through the village officer and shall also endorse a copy thereof to the Collector.]

NOTES

Conversion from Agriculture to NA use (case under Goa Land Revenue Code) : Doctrine of prospective operation

The issue was conversion of land from agricultural use to non-agricultural use and levy of uniform conversion fee for the entire State of Goa without taking into account any rational considerations whatsoever for imposing tax whereby un-equals are treated as equals. Said conversion fee totally arbitrary, irrational and discriminatory. The provision in Sec.32(6)(ii) of the Goa Land Revenue Code levying uniform conversion fee liable to be quashed and struck down. Striking down of Sec.32(6)(ii) of Goa MLR Code, 1966, with regard to levy of conversion fee would be prospective in operation.

Aicon Resort Holdings Limited & Anr. v. Dy. Collector And Sub-Divisional Officer, South Goa & Ors., 2003 (2) Bom.C.R. 264 : 2003 (1) Mh.L.J. 161.

Statement of Objects and Reasons : Amendment Mah. 17 of 2007

1. Section 42 of the Maharashtra Land Revenue Code, 1966 (Mah. XLI of 1966), inter-alia, provides that no land used for agricultural purpose shall be used for any non-agricultural purpose except with the permission of the Collector. Similarly, as per the provisions of section 109 of the said Code, if any agricultural land is used for non-agricultural purpose, the non-agricultural assessment in respect of such land is assessed at the rate fixed for the non-agricultural assessment.



1. This proviso was added by Mah. 19 of 2012, s. 2(b). (w.e.f. 8-8-2012).

MAHARASHTRA POLLUTION CONTROL BOARD

☎ : 24010437/4701/24020781
24037124/5273/24044489

Fax : 24024068

Visit us on :

<http://mpcb.mah.gov.in>

No.BO/P&L Divn/B- 5282

Kalpataru Point, 2nd 3rd & 4th Floor,
Sion Matunga Scheme Rd.No.8

Opp. Cine Planet cinema,
Near Sion Circle, Sion (E),

Mumbai - 400 022.

Date 20/11/2013

CIRCULAR

To,

The JD(Water Pollution Control)/JD(Air Pollution Control)/Principal Scientific Officer/
A.S(Technical)/Regional Officer(HQ)

Sub: Directions issued u/s 5 of the Environment (Protection) Act, 1986

in respect of Western Ghat protected area by the MoEF, Gol

Ref: Directions under reference F.No.1-4/2012-RE(Pt.) dtd 13/11/2013

Find enclosed herewith Directions issued by the MoEF, Gol vide reference No. F.No.1-4/2012-RE(Pt.) dtd 13/11/2013 in respect of the prohibitions imposed in the Ecological Sensitive Area (ESA) on the basis of High Level Working Group (HLWG) constituted under the Chairmanship of Dr.K.Kasturirangan, Member (Science), Planning Commission's Report, identifying 37% natural landscape having high biological richness, low forest fragmentation, low population density and containing Protected Area (PAs), World Heritage Sites (WHSS) and Tiger and Elephant Corridors as an ESA.

The Deputy Director, MoEF, Gol by the Directions dtd 13/11/2013 issued directions in respect of prohibition of the activities mentioned in the directions from the date of issue of the said directions except those cases which have been received by EACs /MoEF, Gol or SEACs /SEIAAs before the date of putting HLWG Report on the website of the Ministry i.e. 17/4/2013 and which are pending with EACs /MoEF, Gol or SEACs/SEIAAs. A copy of the said directions is enclosed for ready reference and for necessary compliance in processing the applications in the prohibited areas in the State of Maharashtra.

Devale
(D.T.Devale)

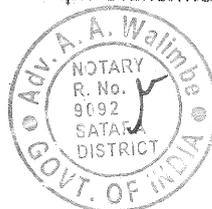
Sr.Law Officer

Copy submitted to :

1. Hon'ble Chairman, MPCB for favour of information.
2. Member Secretary, MPCB for favour of information.

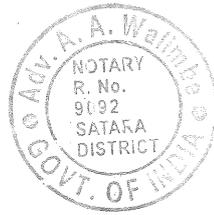
Copy to:

1. Regional Officer- Mumbai/Navi Mumbai/ Thane/Kalyan/Raigad/Pune/ Aurangabad/ Nagpur/Nashik/Kolhapur/ Amravati/ Chandrapur, MPCB - for information and necessary action.
2. SRO-Cess/Mumbai-I/Mumbai-II/Mumbai-III/Thane-I/Thane-II/Tarapur-I/Tarapur-II/ Navi Mumbai-I/Navi Mumbai-II/Taloja/Kalyan-I/Kalyan-II/Kalyan-III/ Raigad-I/ Raigad-II/ Raigad-III/Mahad/Kolhapur/ Sangli/Ratnagiri/ Chiplune/Pune-I/Pune-II/Pimpri-Chinchwad/ Satara/ Solapur/Aurangabad-I/



2 :

Aurangabad-II/ Aurangabad-III/Nanded/Nashik/ Ahmednagar/ Jalgaon-I/
Jalgaon-II/Nagpur-I/Nagpur-II/Nagpur-III/Chandrapur/Amravati-I/ Amravati-II/
Akola/ Parbhani/ Latur/Bhandara, MPCB – for information and necessary
action.



F. No. 1-4/2012 – RE (Pt.)
Government of India
Ministry of Environment and Forests

Paryavaran Bhavan,
CGO Complex, Lodhi Road,
New Delhi – 110003

Dated: 13.11.2013

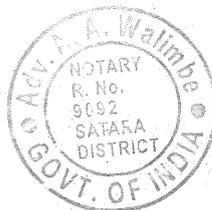
Sub: Directions under Section 5 of the Environment (Protection) Act, 1986

WHEREAS, Western Ghats is an important geological landform on the fringe of the west coast of India. It is the origin of Godavari, Krishna, Cauvery and a number of other rivers. It extends over a distance of approximately 1500 km and traverses through Six States viz. Gujarat, Maharashtra, Goa, Karnataka, Kerala and Tamil Nadu;

2. And whereas, Western Ghats is a global biodiversity hotspot and a treasure trove of biological diversity. Western Ghats harbour many endemic species of flowering plants, endemic fishes, amphibians, reptiles, birds, mammals and invertebrates. It is also important center of evolution of economically important domesticated plant species such as pepper, cardamom, cinnamom, mango and jackfruit. Western Ghats has many unique habitats which are home to a variety of endemic species of flora and fauna such as Myristica swamps, the flat-topped lateritic plateaus, the Sholas and wetland and riverine ecosystems. UNESCO has included certain identified parts of Western Ghats in the UNESCO World Natural Heritage List because Western Ghats is a Centre of origin of many species as also home for rich endemic biodiversity and hence a cradle for biological evolution;

3. And whereas, the Ministry of Environment and Forests (MoEF) had constituted a High Level Working Group (HLWG) under the Chairmanship of Dr. K. Kasturirangan, Member (Science), Planning Commission vide office order dated 17.8.2012 to study the preservation of the ecology, environmental integrity and holistic development of the Western Ghats in view of their rich and unique biodiversity;

4. And whereas, the HLWG submitted its report to the MoEF on 15th April 2013 and it was thereafter put in public domain by hosting on the website of the Ministry, and also disseminated to all stakeholders including the six State Governments of Western Ghat region for their feedback and comments. All stakeholders were also invited to offer their views on the HLWG report. Thereafter, on completion of a transparent process, the Ministry has accepted the HLWG report "in principle" with certain stipulations;



5. And whereas, HLWG noted that approximately 60 per cent of the Western Ghats region is under cultural landscape i.e. it has human dominated land use of settlements, agriculture and plantations (other than forest plantations) and around 40 per cent of the land area is under natural landscape. Of the natural landscape, the biologically rich areas, with some measure of contiguity are roughly 37 per cent of the Western Ghats which is 59,940 km². HLWG identified this 37% of natural landscape having high biological richness, low forest fragmentation, low population density and containing Protected Areas (PAs), World Heritage Sites (WHSs) and Tiger and Elephant corridors as an Ecologically Sensitive Area (ESA);

6. And whereas the list of State-wise, District-wise and Taluk-wise villages in ESA identified by the HLWG is at Annexure – A;

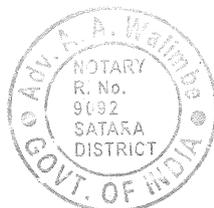
7. And whereas, because of unprecedented threats to natural landscape of Western Ghats region by development projects and urban growth, the Working Group has recommended a non-tolerance policy with respect to highly interventionist and environmentally damaging activities like mining or polluting industries. HLWG has highlighted the need for urgent action for protection of biologically rich, diverse and natural landscape of Western Ghats;

8. And whereas, keeping in view the above, immediate action is required to be taken by the Central Government in public interest in light of Rule 4(5) and Rule 5(4) of the Environment (Protection) Rules, 1986 as amended from time to time to preserve the environmental integrity of the Western Ghats;

9. Now therefore, in exercise of powers conferred under Section 5 of Environment (Protection) Act, 1986, the following directions are hereby issued:

The following category of new and/or expansion projects/activities shall be prohibited in ESA from date of issue of these directions except those cases which have been received by EACs/MoEF or SEACs/SEIAAs before the date of putting HLWG report on the website of the Ministry, i.e., 17.4.2013 and which are pending with EACs/MoEF or SEACs/SEIAAs. Such projects will be dealt under the guidelines and rules applicable at the time of application before the respective EACs/MoEF or SEACs/SEIAAs. Apart from such cases, no pending case or any fresh case shall be considered by the EACs/MoEF or SEACs/SEIAAs from the date of issue of these directions.

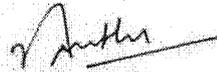
- (a) Mining, quarrying and sand mining
- (b) Thermal Power Plants
- (c) Building and construction projects of 20,000 sq. m. area and above
- (d) Township and area development projects with an area of 50 ha and above and /or with built up area of 1,50,000 sq.m. and above
- (e) Red category of industries*



(* The CPCB list of red category industries would be the minimum list. Industries not included in the CPCB list but mentioned in the Red Category list of the SPCB of the concerned Western Ghat State shall also be categorized as Red category for that State.)

10. These directions will come into force with immediate effect and remain in force till further orders. In case of any violation, appropriate legal action under the Environment (Protection) Act, 1986 shall be taken.

11. This issues with the approval of the Competent Authority.

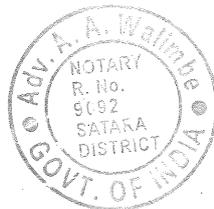

Dr. Amit Love
Deputy Director

To

1. State Environment Impact Assessment Authority, Gujarat,
2. State Environment Impact Assessment Authority, Maharashtra,
3. State Environment Impact Assessment Authority, Goa,
4. State Environment Impact Assessment Authority, Karnataka,
5. State Environment Impact Assessment Authority, Kerala
6. State Environment Impact Assessment Authority, Tamil Nadu
7. State Expert Appraisal Committee, Gujarat,
8. State Expert Appraisal Committee, Maharashtra
9. State Expert Appraisal Committee, Goa
10. State Expert Appraisal Committee, Karnataka
11. State Expert Appraisal Committee, Kerala
12. State Expert Appraisal Committee, Tamil Nadu
13. All Sectoral Expert Appraisal Committees, Ministry of Environment and Forest
14. Member Secretary, Central Pollution Control Board
15. Member Secretary, State Pollution Control Board of Gujarat/Maharashtra/Goa/
Karnataka/Kerala/Tamil Nadu

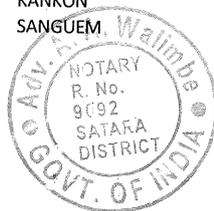
Copy to:-

1. PS to MoS (I/C) E&F
2. PPS to Secretary (E&F)
3. PPS to AS (HP)
4. PS to JS (AT)/Adv (GVS)
5. Concerned Regional Offices of the Ministry dealing with the States of Gujarat, Maharashtra, Goa, Karnataka, Kerala and Tamil Nadu



Annexure A

STATE	DIST	TALUK	Village Name
GOA	NORTH GOA	SATARI	Anjune
GOA	NORTH GOA	SATARI	Shiroli
GOA	NORTH GOA	SATARI	Gulle
GOA	NORTH GOA	SATARI	Bayalvada
GOA	NORTH GOA	SATARI	Pali
GOA	NORTH GOA	SATARI	Singna
GOA	NORTH GOA	SATARI	Salpi Budruk
GOA	NORTH GOA	SATARI	Jarma
GOA	NORTH GOA	SATARI	Naneli
GOA	NORTH GOA	SATARI	Maloli
GOA	NORTH GOA	SATARI	Koparde
GOA	NORTH GOA	SATARI	Karambali Bramha
GOA	NORTH GOA	SATARI	Hedode
GOA	NORTH GOA	SATARI	Uste
GOA	NORTH GOA	SATARI	Ambede
GOA	NORTH GOA	SATARI	Dongarvada
GOA	NORTH GOA	SATARI	Mausi
GOA	NORTH GOA	SATARI	Bhuipal
GOA	NORTH GOA	SATARI	Bombede
GOA	NORTH GOA	SATARI	Veluz
GOA	NORTH GOA	SATARI	Sonal
GOA	NORTH GOA	SATARI	Kumar Khand
GOA	NORTH GOA	SATARI	Valpoy
GOA	NORTH GOA	SATARI	Sanvarde
GOA	NORTH GOA	SATARI	VELGUE
GOA	NORTH GOA	SATARI	HASOLE
GOA	NORTH GOA	SATARI	Karambali Buzruk
GOA	NORTH GOA	SATARI	BARAJAN
GOA	NORTH GOA	SATARI	Panse
GOA	NORTH GOA	SATARI	SHELPI KHURD
GOA	NORTH GOA	SATARI	BHIRONDE
GOA	NORTH GOA	SATARI	KHOTODE
GOA	NORTH GOA	SATARI	SIRSODE
GOA	NORTH GOA	SATARI	KARANZOL
GOA	NORTH GOA	SATARI	AASSODE
GOA	NORTH GOA	SATARI	MELAVALI
GOA	NORTH GOA	SATARI	Gotiakhadiwada
GOA	NORTH GOA	SATARI	AMBELI
GOA	NORTH GOA	SATARI	Gavane
GOA	NORTH GOA	SATARI	MALPON
GOA	NORTH GOA	SATARI	SURLA
GOA	NORTH GOA	SATARI	Satre
GOA	NORTH GOA	SATARI	GOALI
GOA	NORTH GOA	SATARI	Charavade
GOA	NORTH GOA	SATARI	IVRE KHURD
GOA	NORTH GOA	SATARI	IVRE BUDRUK
GOA	NORTH GOA	SATARI	Kelavade
GOA	NORTH GOA	SATARI	Rive
GOA	NORTH GOA	SATARI	Kodal
GOA	NORTH GOA	SATARI	Dongurvada
GOA	NORTH GOA	SATARI	Derode
GOA	NORTH GOA	SATARI	Vayangani
GOA	NORTH GOA	SATARI	Nanode
GOA	NORTH GOA	SATARI	Zarani
GOA	NORTH GOA	SATARI	Kodal
GOA	NORTH GOA	SATARI	Penral
GOA	SOUTH GOA	KANKON	Kola
GOA	SOUTH GOA	KANKON	Gaundongren
GOA	SOUTH GOA	KANKON	Cotigao
GOA	SOUTH GOA	KANKON	Poingunin
GOA	SOUTH GOA	KANKON	Lolen
GOA	SOUTH GOA	SANGUEM	SURLA



GOA	SOUTH GOA	SANGUEM	AALOT
GOA	SOUTH GOA	SANGUEM	DARBANDORA
GOA	SOUTH GOA	SANGUEM	SANGOD
GOA	SOUTH GOA	SANGUEM	SHIGAON
GOA	SOUTH GOA	SANGUEM	Kamarkhand
GOA	SOUTH GOA	SANGUEM	Kamarkhand
GOA	SOUTH GOA	SANGUEM	RUMBREM
GOA	SOUTH GOA	SANGUEM	DUDAL
GOA	SOUTH GOA	SANGUEM	Salavli
GOA	SOUTH GOA	SANGUEM	Kurdi
GOA	SOUTH GOA	SANGUEM	Revona
GOA	SOUTH GOA	SANGUEM	Kolamba
GOA	SOUTH GOA	SANGUEM	Naiquinim
GOA	SOUTH GOA	SANGUEM	Digali
GOA	SOUTH GOA	SANGUEM	Nune
GOA	SOUTH GOA	SANGUEM	SAKVORDE
GOA	SOUTH GOA	SANGUEM	MOLEN
GOA	SOUTH GOA	SANGUEM	Karanjhol
GOA	SOUTH GOA	SANGUEM	KOLEM
GOA	SOUTH GOA	SANGUEM	Colem
GOA	SOUTH GOA	SANGUEM	Sonauli
GOA	SOUTH GOA	SANGUEM	BOMA
GOA	SOUTH GOA	SANGUEM	OXEL
GOA	SOUTH GOA	SANGUEM	DONGURLI
GOA	SOUTH GOA	SANGUEM	MALINGEM
GOA	SOUTH GOA	SANGUEM	PATIEM
GOA	SOUTH GOA	SANGUEM	Ugem
GOA	SOUTH GOA	SANGUEM	Todov
GOA	SOUTH GOA	SANGUEM	Potrem
GOA	SOUTH GOA	SANGUEM	Vilyan
GOA	SOUTH GOA	SANGUEM	Dongar
GOA	SOUTH GOA	SANGUEM	Portem
GOA	SOUTH GOA	SANGUEM	Netravli
GOA	SOUTH GOA	SANGUEM	Verlen
GOA	SOUTH GOA	SANGUEM	Bati
GOA	SOUTH GOA	SANGUEM	Kumbari
GOA	SOUTH GOA	SANGUEM	Sigonem
Gujarat	NAVSARI	BANSDA	KALA AMBA
Gujarat	NAVSARI	BANSDA	KEVDI
Gujarat	NAVSARI	BANSDA	SADAD DEVI
Gujarat	NAVSARI	BANSDA	VAGHAI
Gujarat	NAVSARI	BANSDA	AMBABARI
Gujarat	SURAT	SONGADH	KHOKHSA
Gujarat	SURAT	SONGADH	KANJI
Gujarat	SURAT	SONGADH	EKVA GOLAN
Gujarat	SURAT	SONGADH	MEDHA
Gujarat	SURAT	SONGADH	NANA TARPADA
Gujarat	SURAT	SONGADH	OJHAR
Gujarat	SURAT	SONGADH	BHARADADA
Gujarat	SURAT	SONGADH	HINDLA
Gujarat	SURAT	SONGADH	KHADI
Gujarat	SURAT	SONGADH	TEMKA
Gujarat	SURAT	SONGADH	DARDI
Gujarat	SURAT	SONGADH	SELJHAR
Gujarat	SURAT	SONGADH	KAPAD BANDH
Gujarat	SURAT	UCHCHHAL	JHARANPADA
Gujarat	SURAT	VYARA	DHOLIA UMAR
Gujarat	SURAT	VYARA	CHHEVDI
Gujarat	SURAT	VYARA	BHURIVEL
Gujarat	SURAT	VYARA	DHAMANDEVI
Gujarat	SURAT	VYARA	AMONIA
Gujarat	THE DANGS	THE DANGS	BANDHPADA
Gujarat	THE DANGS	THE DANGS	GIRMAL
Gujarat	THE DANGS	THE DANGS	DHULDA



Gujarat	THE DANGS	THE DANGS	KAKARDA
Gujarat	THE DANGS	THE DANGS	CHIKHALA(KALIBELSAJA)
Gujarat	THE DANGS	THE DANGS	SAWARDAKASAD
Gujarat	THE DANGS	THE DANGS	MAHAL
Gujarat	THE DANGS	THE DANGS	CHIKAR (JHAVDASAJA)
Gujarat	THE DANGS	THE DANGS	JHARI
Gujarat	THE DANGS	THE DANGS	WADIWAN
Gujarat	THE DANGS	THE DANGS	CHINCHDHARA
Gujarat	THE DANGS	THE DANGS	KARADIAMBA
Gujarat	THE DANGS	THE DANGS	MAHARDAR
Gujarat	THE DANGS	THE DANGS	MORZIRA
Gujarat	THE DANGS	THE DANGS	MADALBARI
Gujarat	THE DANGS	THE DANGS	JAVTALA
Gujarat	THE DANGS	THE DANGS	CHINCHLI
Gujarat	THE DANGS	THE DANGS	RAVCHOND
Gujarat	THE DANGS	THE DANGS	ISDAR(BORKHALSAJA)
Gujarat	THE DANGS	THE DANGS	KOSAMBIA
Gujarat	THE DANGS	THE DANGS	LINGA
Gujarat	THE DANGS	THE DANGS	ANJANKUND
Gujarat	THE DANGS	THE DANGS	UKHATIYA
Gujarat	THE DANGS	THE DANGS	KAMAD
Gujarat	THE DANGS	THE DANGS	CHINCHOD
Gujarat	THE DANGS	THE DANGS	SINBANDH
Gujarat	THE DANGS	THE DANGS	PIPALPADA(GALKUNDSAJA)
Gujarat	THE DANGS	THE DANGS	MURAMBI
Gujarat	THE DANGS	THE DANGS	PAYARPADA
Gujarat	THE DANGS	THE DANGS	WANKI
Gujarat	THE DANGS	THE DANGS	AMBALIA
Gujarat	THE DANGS	THE DANGS	VANAR
Gujarat	THE DANGS	THE DANGS	UMARYA
Gujarat	THE DANGS	THE DANGS	JAMDAR
Gujarat	THE DANGS	THE DANGS	SAMGAHAN
Gujarat	THE DANGS	THE DANGS	KOTAMDAR
Gujarat	THE DANGS	THE DANGS	RANPADA
Gujarat	THE DANGS	THE DANGS	JOGBARI
Gujarat	THE DANGS	THE DANGS	MALEGAON
Gujarat	THE DANGS	THE DANGS	BARADPANI
Gujarat	THE DANGS	THE DANGS	DHAMNE S.BAILUR
Karnataka	BELGAUM	BELGAUM	CHIGULE
Karnataka	BELGAUM	KHANAPUR	BETAGERI
Karnataka	BELGAUM	KHANAPUR	MORAB
Karnataka	BELGAUM	KHANAPUR	HULAND
Karnataka	BELGAUM	KHANAPUR	KANAKUMBI
Karnataka	BELGAUM	KHANAPUR	BAILUR
Karnataka	BELGAUM	KHANAPUR	GOLYALI
Karnataka	BELGAUM	KHANAPUR	UCHAWADE
Karnataka	BELGAUM	KHANAPUR	CHORLA
Karnataka	BELGAUM	KHANAPUR	BETNE
Karnataka	BELGAUM	KHANAPUR	Jamboti
Karnataka	BELGAUM	KHANAPUR	JAMBOTI
Karnataka	BELGAUM	KHANAPUR	KALMANI
Karnataka	BELGAUM	KHANAPUR	PARWAD
Karnataka	BELGAUM	KHANAPUR	GAWASE
Karnataka	BELGAUM	KHANAPUR	CHAPOLI
Karnataka	BELGAUM	KHANAPUR	Chikhale
Karnataka	BELGAUM	KHANAPUR	DAROLI
Karnataka	BELGAUM	KHANAPUR	KAPOLI K.CHAPOLI
Karnataka	BELGAUM	KHANAPUR	MUGAWADE
Karnataka	BELGAUM	KHANAPUR	AMAGAON
Karnataka	BELGAUM	KHANAPUR	KABANALI
Karnataka	BELGAUM	KHANAPUR	Alloli-Kansoli
Karnataka	BELGAUM	KHANAPUR	Kavale
Karnataka	BELGAUM	KHANAPUR	GAVALI
Karnataka	BELGAUM	KHANAPUR	NERASE



Karnataka	BELGAUM	KHANAPUR	PASTOLI
Karnataka	BELGAUM	KHANAPUR	KONGALE
Karnataka	BELGAUM	KHANAPUR	MANTURGA
Karnataka	BELGAUM	KHANAPUR	KHANAPUR (RURAL)
Karnataka	BELGAUM	KHANAPUR	HOLDA
Karnataka	BELGAUM	KHANAPUR	TEREGALI
Karnataka	BELGAUM	KHANAPUR	JAMAGAON
Karnataka	BELGAUM	KHANAPUR	ABANALI
Karnataka	BELGAUM	KHANAPUR	Shiroli
Karnataka	BELGAUM	KHANAPUR	KELIL
Karnataka	BELGAUM	KHANAPUR	Dongargaon
Karnataka	BELGAUM	KHANAPUR	MENDIL
Karnataka	BELGAUM	KHANAPUR	Degaon
Karnataka	BELGAUM	KHANAPUR	PADALWADI
Karnataka	BELGAUM	KHANAPUR	Hemmadaga
Karnataka	BELGAUM	KHANAPUR	Ambewadi
Karnataka	BELGAUM	KHANAPUR	KAMATAGE
Karnataka	BELGAUM	KHANAPUR	KIRAWALE (K.G.)
Karnataka	BELGAUM	KHANAPUR	Warkhadpatye
Karnataka	BELGAUM	KHANAPUR	GHOSE (B.K.)
Karnataka	BELGAUM	KHANAPUR	MOHISET
Karnataka	BELGAUM	KHANAPUR	GHOTAGALI
Karnataka	BELGAUM	KHANAPUR	SHINDHOLLI (B.K.)
Karnataka	BELGAUM	KHANAPUR	SATANALI
Karnataka	BELGAUM	KHANAPUR	AKRALI
Karnataka	BELGAUM	KHANAPUR	BASTAWAD
Karnataka	BELGAUM	KHANAPUR	KODAGAI
Karnataka	BELGAUM	KHANAPUR	SULEGALI
Karnataka	BELGAUM	KHANAPUR	MUDEWADI
Karnataka	BELGAUM	KHANAPUR	Nagaragali
Karnataka	BELGAUM	KHANAPUR	TARAWAD
Karnataka	BELGAUM	KHANAPUR	Chinchewadi
Karnataka	BELGAUM	KHANAPUR	SUWATAWADI
Karnataka	BELGAUM	KHANAPUR	KUMBARDA
Karnataka	BELGAUM	KHANAPUR	GHARLI
Karnataka	BELGAUM	KHANAPUR	Nagaragali
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	Berambadi State Forest
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	Berambadi District Forest
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	BARAGI
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	Berambadi District Forest
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	HONGAHALLI
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	CHANNAMALLIPURA
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	MADDUR
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	BERAMBADI
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	BACHAHALLI
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	LAKKIPURA
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	KALLIPURA
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	KUNAGAHALLI
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	BERAMBADI STATE FOREST
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	HEGGAVADI
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	CHIRAKANAHALLI
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	KADABUR
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	BANDIPURA STATE FOREST
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	Maguvinahallimel Kamanahalli
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	Bandipura District Forest
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	BANDIPURA
Karnataka	CHAMARAJA NAGAR	GUNDLUPET	KANIYANAPURA
Karnataka	CHIKMAGALUR	CHIKMAGALUR	MELAGIRI
Karnataka	CHIKMAGALUR	CHIKMAGALUR	KESAVINAMANE
Karnataka	CHIKMAGALUR	CHIKMAGALUR	HIPLA
Karnataka	CHIKMAGALUR	CHIKMAGALUR	HEGGARMATHAVANI
Karnataka	CHIKMAGALUR	CHIKMAGALUR	MADLA
Karnataka	CHIKMAGALUR	CHIKMAGALUR	ATHIGIRI
Karnataka	CHIKMAGALUR	CHIKMAGALUR	MELINAHULUVATHI



Karnataka	CHIKMAGALUR	CHIKMAGALUR	KESAVE
Karnataka	CHIKMAGALUR	CHIKMAGALUR	SUGUDUVANI
Karnataka	CHIKMAGALUR	CHIKMAGALUR	SIRAGOLA
Karnataka	CHIKMAGALUR	CHIKMAGALUR	KOLAGAVE
Karnataka	CHIKMAGALUR	CHIKMAGALUR	JAGARA
Karnataka	CHIKMAGALUR	CHIKMAGALUR	SHIRAVASE
Karnataka	CHIKMAGALUR	CHIKMAGALUR	BIDARE
Karnataka	CHIKMAGALUR	CHIKMAGALUR	MALAGARU
Karnataka	CHIKMAGALUR	CHIKMAGALUR	DATTATHREYAPEETA
Karnataka	CHIKMAGALUR	CHIKMAGALUR	CHURCHUGUDE KAVAL
Karnataka	CHIKMAGALUR	CHIKMAGALUR	BOGGASE
Karnataka	CHIKMAGALUR	CHIKMAGALUR	BASAPURA
Karnataka	CHIKMAGALUR	CHIKMAGALUR	KADAVANTHI
Karnataka	CHIKMAGALUR	CHIKMAGALUR	BERANAGODU
Karnataka	CHIKMAGALUR	CHIKMAGALUR	HUJIGERE
Karnataka	CHIKMAGALUR	CHIKMAGALUR	BASARAVALLI
Karnataka	CHIKMAGALUR	CHIKMAGALUR	SARAGODU
Karnataka	CHIKMAGALUR	CHIKMAGALUR	MANABOOR
Karnataka	CHIKMAGALUR	CHIKMAGALUR	Arenoor
Karnataka	CHIKMAGALUR	CHIKMAGALUR	BIKKARANE
Karnataka	CHIKMAGALUR	KOPPA	KELAKULI
Karnataka	CHIKMAGALUR	KOPPA	GUNAVANTHE
Karnataka	CHIKMAGALUR	KOPPA	HIREKODIGE
Karnataka	CHIKMAGALUR	KOPPA	BOLAPURA
Karnataka	CHIKMAGALUR	KOPPA	BHANDIGADI
Karnataka	CHIKMAGALUR	KOPPA	KESAVE
Karnataka	CHIKMAGALUR	KOPPA	KUMBARKOPPA
Karnataka	CHIKMAGALUR	KOPPA	DEVARAHALLI
Karnataka	CHIKMAGALUR	KOPPA	KAGGA
Karnataka	CHIKMAGALUR	KOPPA	HONAGARU
Karnataka	CHIKMAGALUR	KOPPA	TALAMAKKI ESTATE
Karnataka	CHIKMAGALUR	KOPPA	ADDADA
Karnataka	CHIKMAGALUR	KOPPA	NUGGI
Karnataka	CHIKMAGALUR	KOPPA	SHANKARAPURA
Karnataka	CHIKMAGALUR	KOPPA	HEGGARU
Karnataka	CHIKMAGALUR	KOPPA	KUNCHUR
Karnataka	CHIKMAGALUR	KOPPA	MARITHOTLU
Karnataka	CHIKMAGALUR	KOPPA	BILAGADDE
Karnataka	CHIKMAGALUR	KOPPA	Hosuru
Karnataka	CHIKMAGALUR	KOPPA	UDANA
Karnataka	CHIKMAGALUR	KOPPA	MACHIKOPPA
Karnataka	CHIKMAGALUR	KOPPA	KARIMANE
Karnataka	CHIKMAGALUR	KOPPA	BELAWADI
Karnataka	CHIKMAGALUR	KOPPA	LOKANATHAPURA
Karnataka	CHIKMAGALUR	KOPPA	DAYAMBALLI
Karnataka	CHIKMAGALUR	KOPPA	ADIGEBYLU
Karnataka	CHIKMAGALUR	KOPPA	HEGGARU
Karnataka	CHIKMAGALUR	KOPPA	HULIGARADI
Karnataka	CHIKMAGALUR	KOPPA	DEVAGODU
Karnataka	CHIKMAGALUR	KOPPA	HARALANE
Karnataka	CHIKMAGALUR	KOPPA	MEGUR
Karnataka	CHIKMAGALUR	KOPPA	KALLUGUDDE
Karnataka	CHIKMAGALUR	MUDIGERE	THANUDI
Karnataka	CHIKMAGALUR	MUDIGERE	HORNADU
Karnataka	CHIKMAGALUR	MUDIGERE	KALAKODU
Karnataka	CHIKMAGALUR	MUDIGERE	SAMSE
Karnataka	CHIKMAGALUR	MUDIGERE	IDKANI
Karnataka	CHIKMAGALUR	MUDIGERE	KELAGUR
Karnataka	CHIKMAGALUR	MUDIGERE	KUNDUR
Karnataka	CHIKMAGALUR	MUDIGERE	DARSHANA
Karnataka	CHIKMAGALUR	MUDIGERE	ARAMANE THALAGUR
Karnataka	CHIKMAGALUR	MUDIGERE	HEGGODLU
Karnataka	CHIKMAGALUR	MUDIGERE	THATKOLA
Karnataka	CHIKMAGALUR	MUDIGERE	KENJIGE ESTATE



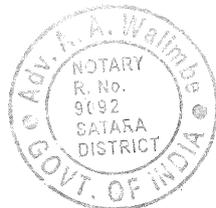
Karnataka	CHIKMAGALUR	MUDIGERE	DURGADAHALLI
Karnataka	CHIKMAGALUR	MUDIGERE	MADUGUNDI
Karnataka	CHIKMAGALUR	MUDIGERE	Balur
Karnataka	CHIKMAGALUR	MUDIGERE	ATTIGERE
Karnataka	CHIKMAGALUR	MUDIGERE	TARUVE
Karnataka	CHIKMAGALUR	MUDIGERE	BARIMALE ESTATE
Karnataka	CHIKMAGALUR	MUDIGERE	KOGILE
Karnataka	CHIKMAGALUR	MUDIGERE	GUTTI
Karnataka	CHIKMAGALUR	MUDIGERE	MULARAHALLI
Karnataka	CHIKMAGALUR	MUDIGERE	URUBAGE
Karnataka	CHIKMAGALUR	MUDIGERE	HOSAKERE
Karnataka	CHIKMAGALUR	MUDIGERE	BYRAPURA
Karnataka	CHIKMAGALUR	MUDIGERE	MEKANAGADDE
Karnataka	CHIKMAGALUR	MUDIGERE	BYRAPURA ESTATE
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	Byrapura
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	Kusabur
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	KONAKERE
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	Madaboor
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	ARAMBALLI
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	Mallandaru
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	VITTALA
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	Kadahinabyflu
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	Hathbur
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	BELLUR
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	Dandubittahara
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	KONODI
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	NANDIGAVE
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	Gubbiga
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	ARALIKOPPA
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	Varkate
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	SANKSE
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	BALE
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	SALUR
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	HEBBE
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	SARYA
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	Kanur
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	Vaggade
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	HARAVARI
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	ALEHALLI
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	DAVANA
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	Karekeshwara
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	Hosuru
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	MEGARAMAKKI
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	Muduguni
Karnataka	CHIKMAGALUR	NARASIMHARAJPURA	HALSUR
Karnataka	CHIKMAGALUR	SRINGERI	NEELANDUR
Karnataka	CHIKMAGALUR	SRINGERI	Asanabalu
Karnataka	CHIKMAGALUR	SRINGERI	KUMBARAGODU
Karnataka	CHIKMAGALUR	SRINGERI	MASIGE
Karnataka	CHIKMAGALUR	SRINGERI	MEEGA
Karnataka	CHIKMAGALUR	SRINGERI	RUSHYASHRINGAPURA (MARKAL)
Karnataka	CHIKMAGALUR	SRINGERI	MASIGE
Karnataka	CHIKMAGALUR	SRINGERI	YEDADALLI
Karnataka	CHIKMAGALUR	SRINGERI	YADADALU
Karnataka	CHIKMAGALUR	SRINGERI	BALEKADI
Karnataka	CHIKMAGALUR	SRINGERI	NEMMARU
Karnataka	CHIKMAGALUR	SRINGERI	GINIKAL
Karnataka	CHIKMAGALUR	SRINGERI	KUTHAGODU
Karnataka	CHIKMAGALUR	SRINGERI	Kere
Karnataka	CHIKMAGALUR	SRINGERI	SUNKADAMAKKI
Karnataka	CHIKMAGALUR	SRINGERI	Malanadu
Karnataka	CHIKMAGALUR	SRINGERI	MUDUBA
Karnataka	CHIKMAGALUR	SRINGERI	MALANADU
Karnataka	CHIKMAGALUR	SRINGERI	Kere



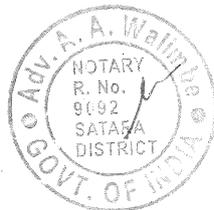
Karnataka	CHIKMAGALUR	SRINGERI	NEMMAR ESTATE
Karnataka	CHIKMAGALUR	SRINGERI	GULAGANJIMANE
Karnataka	CHIKMAGALUR	SRINGERI	HADI
Karnataka	CHIKMAGALUR	SRINGERI	MATHUVALLI ESTATE
Karnataka	CHIKMAGALUR	SRINGERI	BALAGERE
Karnataka	CHIKMAGALUR	SRINGERI	Balagere
Karnataka	CHIKMAGALUR	SRINGERI	SHEERLU
Karnataka	COORG	MERCARA	HAMMIYALA
Karnataka	COORG	MERCARA	Kalooru
Karnataka	COORG	MERCARA	MONNANGERI
Karnataka	COORG	MERCARA	MUKKODLU
Karnataka	COORG	MERCARA	GALIBEDU
Karnataka	COORG	MERCARA	SAMPAJE
Karnataka	COORG	MERCARA	MELCHEMBU
Karnataka	COORG	MERCARA	KARIKE
Karnataka	COORG	MERCARA	BHAGAMANDALA
Karnataka	COORG	MERCARA	BETTATHUR
Karnataka	COORG	MERCARA	MADE
Karnataka	COORG	MERCARA	KUNDACHERI
Karnataka	COORG	MERCARA	KOPATTI
Karnataka	COORG	MERCARA	THANNIMANI
Karnataka	COORG	MERCARA	CHERANGALA
Karnataka	COORG	MERCARA	KOLAGADALU
Karnataka	COORG	MERCARA	SANNAPULIKOTU (NO.2)
Karnataka	COORG	MERCARA	AIYANGERI
Karnataka	COORG	MERCARA	PEROOR
Karnataka	COORG	MERCARA	NALADI
Karnataka	COORG	MERCARA	YEVAKAPADI
Karnataka	COORG	MERCARA	CHELAVARA
Karnataka	COORG	MERCARA	KARADA
Karnataka	COORG	SOMVARPET	KUMARALLI
Karnataka	COORG	SOMVARPET	SURLABI
Karnataka	COORG	SOMVARPET	MALAMBI FOREST
Karnataka	COORG	SOMVARPET	Mavina Halla Forest
Karnataka	COORG	SOMVARPET	NIDTHA
Karnataka	COORG	SOMVARPET	YEDAVANADU FOREST II
Karnataka	COORG	SOMVARPET	JAINKALBETTA FOREST
Karnataka	COORG	SOMVARPET	YEDAVANADU FOREST II
Karnataka	COORG	SOMVARPET	Blockcut From Jainkalbetta
Karnataka	COORG	SOMVARPET	ANEKAD FOREST
Karnataka	COORG	SOMVARPET	ATTUR FOREST
Karnataka	COORG	VIRAJPET	KARADIGODU
Karnataka	COORG	VIRAJPET	MALDARE
Karnataka	COORG	VIRAJPET	CHANNAYAN KOTE
Karnataka	COORG	VIRAJPET	DEVAMACHI FOREST
Karnataka	COORG	VIRAJPET	AREKERI FOREST - I
Karnataka	COORG	VIRAJPET	AREKERI FOREST - III
Karnataka	COORG	VIRAJPET	KEDAMULLUR
Karnataka	COORG	VIRAJPET	PALANGALA
Karnataka	COORG	VIRAJPET	AREKERI FOREST - II
Karnataka	COORG	VIRAJPET	DEVANUR
Karnataka	COORG	VIRAJPET	HEGGALA
Karnataka	COORG	VIRAJPET	Hathugattu Forest I
Karnataka	COORG	VIRAJPET	KUTTANDI
Karnataka	COORG	VIRAJPET	BADAGA
Karnataka	COORG	VIRAJPET	BADAGARAKERI
Karnataka	COORG	VIRAJPET	PARAKATAGERI
Karnataka	COORG	VIRAJPET	NALKERI FOREST
Karnataka	COORG	VIRAJPET	THERALU
Karnataka	COORG	VIRAJPET	KURCHI
Karnataka	COORG	VIRAJPET	KUTTA
Karnataka	COORG	VIRAJPET	MANCHALLI & FOREST
Karnataka	HASSAN	ALUR	ADIBYLU
Karnataka	HASSAN	SAKALESHPUR	ACHANAHALLI



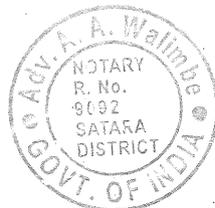
Karnataka	HASSAN	SAKALESHPUR	MARAGUNDA
Karnataka	HASSAN	SAKALESHPUR	AGANI
Karnataka	HASSAN	SAKALESHPUR	Kumarahalli
Karnataka	HASSAN	SAKALESHPUR	HODACHAHALLI
Karnataka	HASSAN	SAKALESHPUR	KADUMANE
Karnataka	HASSAN	SAKALESHPUR	DEVIHALLI
Karnataka	HASSAN	SAKALESHPUR	KESAGANAHALLI
Karnataka	HASSAN	SAKALESHPUR	Kadumane Estate
Karnataka	HASSAN	SAKALESHPUR	Kadumane
Karnataka	HASSAN	SAKALESHPUR	HEGGADDE
Karnataka	HASSAN	SAKALESHPUR	ALUVALLI
Karnataka	HASSAN	SAKALESHPUR	Kagenari State Forest
Karnataka	HASSAN	SAKALESHPUR	KADAGARAVALLI
Karnataka	HASSAN	SAKALESHPUR	Kadagaravalli
Karnataka	HASSAN	SAKALESHPUR	YADEKUMARI
Karnataka	HASSAN	SAKALESHPUR	HONGADAHALLA
Karnataka	HASSAN	SAKALESHPUR	BALEHALLA
Karnataka	HASSAN	SAKALESHPUR	HOSAHALLI
Karnataka	HASSAN	SAKALESHPUR	Markalli
Karnataka	HASSAN	SAKALESHPUR	JEDIGADDE
Karnataka	HASSAN	SAKALESHPUR	BATTEKUMARI
Karnataka	HASSAN	SAKALESHPUR	YATHAHALLA
Karnataka	HASSAN	SAKALESHPUR	ATHIHALLI
Karnataka	HASSAN	SAKALESHPUR	Arini
Karnataka	HASSAN	SAKALESHPUR	YARAGALLI
Karnataka	HASSAN	SAKALESHPUR	Athihalli
Karnataka	HASSAN	SAKALESHPUR	MARAGATHUR
Karnataka	HASSAN	SAKALESHPUR	ARINI
Karnataka	HASSAN	SAKALESHPUR	VANAGOOR
Karnataka	HASSAN	SAKALESHPUR	MANKANAHALLI
Karnataka	HASSAN	SAKALESHPUR	Mankanahalli
Karnataka	HASSAN	SAKALESHPUR	Arini Estate
Karnataka	HASSAN	SAKALESHPUR	BANAGERE
Karnataka	KARWAR	ANKOLA	KODLAGADDE
Karnataka	KARWAR	ANKOLA	Shikliturli
Karnataka	KARWAR	ANKOLA	SHEVAKAR
Karnataka	KARWAR	ANKOLA	KAMGE
Karnataka	KARWAR	ANKOLA	LAKKEGULI
Karnataka	KARWAR	ANKOLA	MALLANI
Karnataka	KARWAR	ANKOLA	Gule
Karnataka	KARWAR	ANKOLA	Sonaginmane
Karnataka	KARWAR	ANKOLA	SUNKSAL
Karnataka	KARWAR	ANKOLA	KATTINHAKKAL
Karnataka	KARWAR	ANKOLA	Heggur
Karnataka	KARWAR	ANKOLA	VARILBENA
Karnataka	KARWAR	ANKOLA	HALVALLI
Karnataka	KARWAR	ANKOLA	SAKALBENA
Karnataka	KARWAR	ANKOLA	DONGRI
Karnataka	KARWAR	ANKOLA	MARUGADDE
Karnataka	KARWAR	ANKOLA	Kanchinmale
Karnataka	KARWAR	ANKOLA	BERDE
Karnataka	KARWAR	ANKOLA	KAMMANI
Karnataka	KARWAR	ANKOLA	HEBBUL
Karnataka	KARWAR	ANKOLA	HEGGAR
Karnataka	KARWAR	ANKOLA	NAVAGADDE
Karnataka	KARWAR	ANKOLA	ADLUR
Karnataka	KARWAR	ANKOLA	BOGRIBAIL
Karnataka	KARWAR	ANKOLA	AGSUR
Karnataka	KARWAR	ANKOLA	KUNTGANI
Karnataka	KARWAR	ANKOLA	HILLUR
Karnataka	KARWAR	ANKOLA	TALGADDE
Karnataka	KARWAR	ANKOLA	GULE
Karnataka	KARWAR	ANKOLA	MANIGADDE
Karnataka	KARWAR	ANKOLA	VASAR KUDRIGE



Karnataka	KARWAR	ANKOLA	VARILBENA
Karnataka	KARWAR	ANKOLA	SURVE
Karnataka	KARWAR	ANKOLA	VASAR KUDRIGE
Karnataka	KARWAR	ANKOLA	ACHAVE
Karnataka	KARWAR	ANKOLA	MORALLI
Karnataka	KARWAR	ANKOLA	KODSANI
Karnataka	KARWAR	ANKOLA	SHIRUR
Karnataka	KARWAR	ANKOLA	KAREBAIL
Karnataka	KARWAR	ANKOLA	KENKANISHIVAPUR
Karnataka	KARWAR	ANKOLA	KAREBAIL
Karnataka	KARWAR	ANKOLA	BRAHMUR
Karnataka	KARWAR	ANKOLA	TAKATGERI
Karnataka	KARWAR	BHATKAL	KOPPA
Karnataka	KARWAR	BHATKAL	HENJALE
Karnataka	KARWAR	BHATKAL	HASARVALLI
Karnataka	KARWAR	BHATKAL	BADABAG
Karnataka	KARWAR	BHATKAL	AGGA
Karnataka	KARWAR	BHATKAL	HUDIL
Karnataka	KARWAR	BHATKAL	Hallyani
Karnataka	KARWAR	BHATKAL	Hudil
Karnataka	KARWAR	BHATKAL	ANTRAVALLI
Karnataka	KARWAR	BHATKAL	HALLYANI
Karnataka	KARWAR	BHATKAL	KITRE
Karnataka	KARWAR	BHATKAL	HADAVALLI
Karnataka	KARWAR	BHATKAL	VONI BAGIL
Karnataka	KARWAR	BHATKAL	Kurandur
Karnataka	KARWAR	BHATKAL	MARUKERI
Karnataka	KARWAR	BHATKAL	KURANDUR
Karnataka	KARWAR	BHATKAL	KUNTAVANI
Karnataka	KARWAR	BHATKAL	ARAVAKKI
Karnataka	KARWAR	BHATKAL	BILURMANE
Karnataka	KARWAR	BHATKAL	BESE
Karnataka	KARWAR	BHATKAL	Kerehittal
Karnataka	KARWAR	BHATKAL	HEJJIL
Karnataka	KARWAR	BHATKAL	HALLARI
Karnataka	KARWAR	BHATKAL	KEKKOD
Karnataka	KARWAR	BHATKAL	BENANDOOD
Karnataka	KARWAR	BHATKAL	KAGGUNDI
Karnataka	KARWAR	BHATKAL	Mugali
Karnataka	KARWAR	BHATKAL	NUZ
Karnataka	KARWAR	HONAVAR	CHANDAVAR
Karnataka	KARWAR	HONAVAR	KADNIR
Karnataka	KARWAR	HONAVAR	HODKE SHIROOR
Karnataka	KARWAR	HONAVAR	HIREBAIL
Karnataka	KARWAR	HONAVAR	HOSGOD
Karnataka	KARWAR	HONAVAR	SALKOD
Karnataka	KARWAR	HONAVAR	NILKOD
Karnataka	KARWAR	HONAVAR	Janna Kadkal
Karnataka	KARWAR	HONAVAR	GUNDABALA
Karnataka	KARWAR	HONAVAR	MAHIME
Karnataka	KARWAR	HONAVAR	TUMBOLLI
Karnataka	KARWAR	HONAVAR	HERAVALI
Karnataka	KARWAR	HONAVAR	JALWALLI
Karnataka	KARWAR	HONAVAR	SARALAGI
Karnataka	KARWAR	HONAVAR	HULEGAR
Karnataka	KARWAR	HONAVAR	Hanehallikabbinahakkal
Karnataka	KARWAR	HONAVAR	Herangadi
Karnataka	KARWAR	HONAVAR	Nagarabastikeri
Karnataka	KARWAR	HONAVAR	KELGIN-IDGUNJI
Karnataka	KARWAR	HONAVAR	UPPONI
Karnataka	KARWAR	HONAVAR	GUNAVANTE
Karnataka	KARWAR	HONAVAR	NAGARABASTIKERI
Karnataka	KARWAR	HONAVAR	HINNUR
Karnataka	KARWAR	HONAVAR	BIRANGOD



Karnataka	KARWAR	HONAVAR	BEGODI
Karnataka	KARWAR	HONAVAR	MAGOD
Karnataka	KARWAR	HONAVAR	MELIN-MANNIGE
Karnataka	KARWAR	HONAVAR	HADGERI
Karnataka	KARWAR	HONAVAR	SHIRKUR
Karnataka	KARWAR	HONAVAR	Magod
Karnataka	KARWAR	HONAVAR	GUDEMAKKI
Karnataka	KARWAR	HONAVAR	ADUKAL
Karnataka	KARWAR	HONAVAR	MANKI
Karnataka	KARWAR	HONAVAR	KHANDODI
Karnataka	KARWAR	HONAVAR	DABBOD
Karnataka	KARWAR	HONAVAR	HADIKAL
Karnataka	KARWAR	HONAVAR	ADEKEKULI
Karnataka	KARWAR	HONAVAR	ASHIKERI
Karnataka	KARWAR	HONAVAR	KOTA
Karnataka	KARWAR	HONAVAR	TUMBEBEELA
Karnataka	KARWAR	HONAVAR	SAMPOLLI
Karnataka	KARWAR	HONAVAR	SULEBIL
Karnataka	KARWAR	HONAVAR	HERALI
Karnataka	KARWAR	HONAVAR	KUCHODI
Karnataka	KARWAR	JOIDA	PALADA
Karnataka	KARWAR	JOIDA	Rangarook
Karnataka	KARWAR	JOIDA	VIRANJOL
Karnataka	KARWAR	JOIDA	AKHETI
Karnataka	KARWAR	JOIDA	VATALA
Karnataka	KARWAR	JOIDA	Devulli (Tinai)
Karnataka	KARWAR	JOIDA	Akheti
Karnataka	KARWAR	JOIDA	PAYASWADI
Karnataka	KARWAR	JOIDA	ANAMOD
Karnataka	KARWAR	JOIDA	KALAMBULI
Karnataka	KARWAR	JOIDA	Chandawadi
Karnataka	KARWAR	JOIDA	DURG
Karnataka	KARWAR	JOIDA	KONSHET
Karnataka	KARWAR	JOIDA	Kunagini
Karnataka	KARWAR	JOIDA	Amshet
Karnataka	KARWAR	JOIDA	CHAPOLI (A)
Karnataka	KARWAR	JOIDA	KAMRA
Karnataka	KARWAR	JOIDA	MIRAS KUMBELI
Karnataka	KARWAR	JOIDA	SHINGARGAON
Karnataka	KARWAR	JOIDA	Velif Kumbeli
Karnataka	KARWAR	JOIDA	ASU
Karnataka	KARWAR	JOIDA	Bori
Karnataka	KARWAR	JOIDA	IVOLI
Karnataka	KARWAR	JOIDA	Kudalgaon
Karnataka	KARWAR	JOIDA	BOREGALI
Karnataka	KARWAR	JOIDA	TIMBHOLI
Karnataka	KARWAR	JOIDA	VAIJAGAON
Karnataka	KARWAR	JOIDA	AVEDA
Karnataka	KARWAR	JOIDA	KASARLE
Karnataka	KARWAR	JOIDA	Wada
Karnataka	KARWAR	JOIDA	BAMANAWADI
Karnataka	KARWAR	JOIDA	Kuveshi
Karnataka	KARWAR	JOIDA	KUMBRAL
Karnataka	KARWAR	JOIDA	DONSHET
Karnataka	KARWAR	JOIDA	VARANDE
Karnataka	KARWAR	JOIDA	PUSHELI
Karnataka	KARWAR	JOIDA	BANDODA
Karnataka	KARWAR	JOIDA	Bandoda
Karnataka	KARWAR	JOIDA	VAINI
Karnataka	KARWAR	JOIDA	JAGALBET
Karnataka	KARWAR	JOIDA	USODA
Karnataka	KARWAR	JOIDA	ASULLI
Karnataka	KARWAR	JOIDA	PISOSE
Karnataka	KARWAR	JOIDA	KONDA (HALIYAL)



Karnataka	KARWAR	JOIDA	VIRAL
Karnataka	KARWAR	JOIDA	MAVALINGE
Karnataka	KARWAR	JOIDA	BADGUND
Karnataka	KARWAR	JOIDA	DIGGI
Karnataka	KARWAR	JOIDA	VIRNOLI
Karnataka	KARWAR	JOIDA	BAPELI
Karnataka	KARWAR	JOIDA	PANJELI
Karnataka	KARWAR	JOIDA	TERALI
Karnataka	KARWAR	JOIDA	Pradhani
Karnataka	KARWAR	JOIDA	Gavegali
Karnataka	KARWAR	JOIDA	Samjoida
Karnataka	KARWAR	JOIDA	NAGODA
Karnataka	KARWAR	JOIDA	Sangave
Karnataka	KARWAR	JOIDA	Zalawali
Karnataka	KARWAR	JOIDA	CHAPOLI (KALSAI)
Karnataka	KARWAR	JOIDA	JOIDA
Karnataka	KARWAR	JOIDA	Chapoli (Kalsai)
Karnataka	KARWAR	JOIDA	Deriye
Karnataka	KARWAR	JOIDA	NAGARI
Karnataka	KARWAR	JOIDA	CHAPOLI (A)
Karnataka	KARWAR	JOIDA	HUDASA
Karnataka	KARWAR	JOIDA	Kavale
Karnataka	KARWAR	JOIDA	KUNDAL
Karnataka	KARWAR	JOIDA	Katel
Karnataka	KARWAR	JOIDA	Gangoda
Karnataka	KARWAR	JOIDA	Kateli (Kumbar Wada)
Karnataka	KARWAR	JOIDA	Gangoda
Karnataka	KARWAR	JOIDA	KUMBELI
Karnataka	KARWAR	JOIDA	TINAI KHAND
Karnataka	KARWAR	JOIDA	GODASHET
Karnataka	KARWAR	JOIDA	GUND
Karnataka	KARWAR	JOIDA	Gund
Karnataka	KARWAR	JOIDA	KALASAI
Karnataka	KARWAR	JOIDA	NUJJI
Karnataka	KARWAR	JOIDA	Ambolli
Karnataka	KARWAR	JOIDA	AMBOLLI
Karnataka	KARWAR	JOIDA	YERAMUKH
Karnataka	KARWAR	JOIDA	NIGUNDI
Karnataka	KARWAR	JOIDA	Chafer
Karnataka	KARWAR	JOIDA	Bedasgadde
Karnataka	KARWAR	JOIDA	BADPOLI
Karnataka	KARWAR	JOIDA	BIDOLI
Karnataka	KARWAR	JOIDA	HEBBAL
Karnataka	KARWAR	JOIDA	Shivapur
Karnataka	KARWAR	JOIDA	ANASHI
Karnataka	KARWAR	JOIDA	TULASGERI
Karnataka	KARWAR	JOIDA	Shivapur
Karnataka	KARWAR	JOIDA	ULAVI
Karnataka	KARWAR	JOIDA	Kodthalli
Karnataka	KARWAR	JOIDA	Neturge
Karnataka	KARWAR	JOIDA	BIRKHOL
Karnataka	KARWAR	JOIDA	Birkhol
Karnataka	KARWAR	KARWAR	LANDE
Karnataka	KARWAR	KARWAR	Kamargaon
Karnataka	KARWAR	KARWAR	GOYAR
Karnataka	KARWAR	KARWAR	GOTEGALI
Karnataka	KARWAR	KARWAR	MAIGINI
Karnataka	KARWAR	KARWAR	BALEMANE
Karnataka	KARWAR	KARWAR	BHAIRE
Karnataka	KARWAR	KARWAR	KADRA
Karnataka	KARWAR	KARWAR	GOPASHITTA
Karnataka	KARWAR	KARWAR	HANKON
Karnataka	KARWAR	KARWAR	MUDGERI
Karnataka	KARWAR	KARWAR	HOTEGALI



Karnataka	KARWAR	KARWAR	DEVAKAR
Karnataka	KARWAR	KARWAR	ARAV
Karnataka	KARWAR	KARWAR	SAWANTWADA
Karnataka	KARWAR	KARWAR	MALLAPUR
Karnataka	KARWAR	KARWAR	VIRJE
Karnataka	KARWAR	KARWAR	KERWADI
Karnataka	KARWAR	KARWAR	KUCHEGAR
Karnataka	KARWAR	KARWAR	KADIYE
Karnataka	KARWAR	KARWAR	KAIGA
Karnataka	KARWAR	KARWAR	DEVALMAKKI
Karnataka	KARWAR	KARWAR	SHIRVE
Karnataka	KARWAR	KARWAR	NIVLI
Karnataka	KARWAR	KARWAR	HARTUGA
Karnataka	KARWAR	KARWAR	SIDDAR
Karnataka	KARWAR	KARWAR	Kadwad
Karnataka	KARWAR	KARWAR	BARGAL
Karnataka	KARWAR	KARWAR	NIVLI
Karnataka	KARWAR	KARWAR	BELUR
Karnataka	KARWAR	KARWAR	NAGEKOVE
Karnataka	KARWAR	KARWAR	SHIRWAD
Karnataka	KARWAR	KARWAR	TODUR
Karnataka	KARWAR	KARWAR	CHENDIYE
Karnataka	KARWAR	KARWAR	ARGA
Karnataka	KARWAR	KARWAR	AMADALLI
Karnataka	KARWAR	KUMTA	HEGLE
Karnataka	KARWAR	KUMTA	YANA
Karnataka	KARWAR	KUMTA	KADKOD
Karnataka	KARWAR	KUMTA	KOLIMANJAGUNI
Karnataka	KARWAR	KUMTA	SANDOLLI-MUTTOLLI
Karnataka	KARWAR	KUMTA	Bellangi
Karnataka	KARWAR	KUMTA	KURIGADDE
Karnataka	KARWAR	KUMTA	MUGVEKANVADI
Karnataka	KARWAR	KUMTA	YELAVALLI
Karnataka	KARWAR	KUMTA	Kodambale
Karnataka	KARWAR	KUMTA	ANEGUNDI
Karnataka	KARWAR	KUMTA	YEDATARE
Karnataka	KARWAR	KUMTA	YATTINABAIL
Karnataka	KARWAR	KUMTA	HEBBAIL
Karnataka	KARWAR	KUMTA	ALKOD
Karnataka	KARWAR	KUMTA	NILKOD
Karnataka	KARWAR	KUMTA	ANEGUNDI
Karnataka	KARWAR	KUMTA	ANTRAVALLI
Karnataka	KARWAR	KUMTA	SANTUR
Karnataka	KARWAR	KUMTA	Bhandival
Karnataka	KARWAR	KUMTA	KANAKALE
Karnataka	KARWAR	KUMTA	MALWALLI
Karnataka	KARWAR	KUMTA	KAVALODI
Karnataka	KARWAR	KUMTA	KALVE
Karnataka	KARWAR	KUMTA	SHIRGUNJI
Karnataka	KARWAR	KUMTA	MORSE
Karnataka	KARWAR	KUMTA	Kallabbe
Karnataka	KARWAR	KUMTA	BANGANE
Karnataka	KARWAR	KUMTA	Kandavalli
Karnataka	KARWAR	KUMTA	MUDGI
Karnataka	KARWAR	KUMTA	HOSAD
Karnataka	KARWAR	KUMTA	SOPPINAHOSALLI
Karnataka	KARWAR	KUMTA	DIVALLI
Karnataka	KARWAR	KUMTA	MUDNALLI
Karnataka	KARWAR	KUMTA	BASOLLI
Karnataka	KARWAR	KUMTA	MEDINI
Karnataka	KARWAR	KUMTA	SANTAGAL
Karnataka	KARWAR	KUMTA	HOLANAGADDE
Karnataka	KARWAR	KUMTA	ABBOLLI
Karnataka	KARWAR	KUMTA	HINDBAIL



Karnataka	KARWAR	KUMTA	HARAVALLI
Karnataka	KARWAR	KUMTA	ULLURMATH
Karnataka	KARWAR	SIDDAPUR	GIRGADDE
Karnataka	KARWAR	SIDDAPUR	AREHALLA
Karnataka	KARWAR	SIDDAPUR	DEVISAR
Karnataka	KARWAR	SIDDAPUR	SHIGEHALLI
Karnataka	KARWAR	SIDDAPUR	GHATTIKAI
Karnataka	KARWAR	SIDDAPUR	TAGGINBALGAR
Karnataka	KARWAR	SIDDAPUR	KELGIN SARKULI
Karnataka	KARWAR	SIDDAPUR	Madankal
Karnataka	KARWAR	SIDDAPUR	Adkali
Karnataka	KARWAR	SIDDAPUR	MANIGAR
Karnataka	KARWAR	SIDDAPUR	UMBALMANE
Karnataka	KARWAR	SIDDAPUR	HALLIBAIL
Karnataka	KARWAR	SIDDAPUR	KANCHIKAI
Karnataka	KARWAR	SIDDAPUR	YELUGAR
Karnataka	KARWAR	SIDDAPUR	HALDOT
Karnataka	KARWAR	SIDDAPUR	BALEKAI
Karnataka	KARWAR	SIDDAPUR	GOLGOD
Karnataka	KARWAR	SIDDAPUR	GAVINGUDDE
Karnataka	KARWAR	SIDDAPUR	BIDARMANE
Karnataka	KARWAR	SIDDAPUR	MULGUNDA
Karnataka	KARWAR	SIDDAPUR	KARJAGI
Karnataka	KARWAR	SIDDAPUR	Balesar
Karnataka	KARWAR	SIDDAPUR	HULLUNDE
Karnataka	KARWAR	SIDDAPUR	MATTI HALLI
Karnataka	KARWAR	SIDDAPUR	HIREKAI (KODSAR HALKANI)
Karnataka	KARWAR	SIDDAPUR	SURGIKOPPA
Karnataka	KARWAR	SIDDAPUR	MUDHALLI
Karnataka	KARWAR	SIDDAPUR	KALEN HALLI
Karnataka	KARWAR	SIDDAPUR	TARESAR
Karnataka	KARWAR	SIDDAPUR	NILKUND
Karnataka	KARWAR	SIDDAPUR	Kodsar (Muthalli)
Karnataka	KARWAR	SIDDAPUR	NANDYANE
Karnataka	KARWAR	SIDDAPUR	HEGGE
Karnataka	KARWAR	SIDDAPUR	GODLABIL
Karnataka	KARWAR	SIDDAPUR	HASARGOD
Karnataka	KARWAR	SIDDAPUR	HEGGARANI
Karnataka	KARWAR	SIDDAPUR	HUTAGAR (MUTHALLI)
Karnataka	KARWAR	SIDDAPUR	Sampagod
Karnataka	KARWAR	SIDDAPUR	HUKALI (WAJGOD)
Karnataka	KARWAR	SIDDAPUR	HARIGAR
Karnataka	KARWAR	SIDDAPUR	HANDIYANE MATH
Karnataka	KARWAR	SIDDAPUR	Hegge
Karnataka	KARWAR	SIDDAPUR	HAVINBIL
Karnataka	KARWAR	SIDDAPUR	Shivalmane
Karnataka	KARWAR	SIDDAPUR	UNCHALLI
Karnataka	KARWAR	SIDDAPUR	NIDGOD
Karnataka	KARWAR	SIDDAPUR	ALGOD
Karnataka	KARWAR	SIDDAPUR	MUTTIGE (GUNJAGOD)
Karnataka	KARWAR	SIDDAPUR	HEGGODMANE
Karnataka	KARWAR	SIDDAPUR	Golgod
Karnataka	KARWAR	SIDDAPUR	HONNEKOMB
Karnataka	KARWAR	SIDDAPUR	HALDOT
Karnataka	KARWAR	SIDDAPUR	NALIGAR
Karnataka	KARWAR	SIDDAPUR	BANDISARA
Karnataka	KARWAR	SIDDAPUR	GIJAGINI
Karnataka	KARWAR	SIDDAPUR	HADRIMANE
Karnataka	KARWAR	SIDDAPUR	HALAGADIKOPPA
Karnataka	KARWAR	SIDDAPUR	NAIGAR
Karnataka	KARWAR	SIDDAPUR	ILLIMANE
Karnataka	KARWAR	SIDDAPUR	KASTUR
Karnataka	KARWAR	SIDDAPUR	BILEGOD
Karnataka	KARWAR	SIDDAPUR	KADAVADI



Karnataka	KARWAR	SIDDAPUR	MAVINKOD
Karnataka	KARWAR	SIDDAPUR	DODMANE
Karnataka	KARWAR	SIDDAPUR	BALLATTE
Karnataka	KARWAR	SIDDAPUR	HEGGADDE
Karnataka	KARWAR	SIDDAPUR	BALESAR
Karnataka	KARWAR	SIDDAPUR	NIRGOD
Karnataka	KARWAR	SIDDAPUR	KAUNSALE
Karnataka	KARWAR	SIDDAPUR	BILGI
Karnataka	KARWAR	SIDDAPUR	BALEKOPPA (SHIRALGI)
Karnataka	KARWAR	SIDDAPUR	BALGOD
Karnataka	KARWAR	SIDDAPUR	MAGHEGAR
Karnataka	KARWAR	SIDDAPUR	KOLGI
Karnataka	KARWAR	SIDDAPUR	BEGAR
Karnataka	KARWAR	SIDDAPUR	KUDEGOD
Karnataka	KARWAR	SIDDAPUR	KODIGADDE
Karnataka	KARWAR	SIDDAPUR	MUTTIGE (KAVAL KOPPA)
Karnataka	KARWAR	SIDDAPUR	ITAGI
Karnataka	KARWAR	SIDDAPUR	SANGOLIMANE
Karnataka	KARWAR	SIDDAPUR	DANMAV
Karnataka	KARWAR	SIDDAPUR	TARAGOD
Karnataka	KARWAR	SIDDAPUR	TALEKERI
Karnataka	KARWAR	SIDDAPUR	Keremane
Karnataka	KARWAR	SIDDAPUR	ALAVALLI
Karnataka	KARWAR	SIDDAPUR	ALGOD
Karnataka	KARWAR	SIDDAPUR	SUTTALMANE
Karnataka	KARWAR	SIDDAPUR	MATTIGAR
Karnataka	KARWAR	SIDDAPUR	CHANDRAGHATGI
Karnataka	KARWAR	SIDDAPUR	HUKALI (WAJGOD)
Karnataka	KARWAR	SIDDAPUR	HARALIKOPPA
Karnataka	KARWAR	SIDDAPUR	KODGADDE
Karnataka	KARWAR	SIDDAPUR	MALEMANE
Karnataka	KARWAR	SIDDAPUR	HEMAGAR
Karnataka	KARWAR	SIDDAPUR	HEJANI
Karnataka	KARWAR	SIDDAPUR	KILAR
Karnataka	KARWAR	SIDDAPUR	KULIBID
Karnataka	KARWAR	SIDDAPUR	Kodkani
Karnataka	KARWAR	SIDDAPUR	MALVAJADDI
Karnataka	KARWAR	SIDDAPUR	HEGGEKOPPA
Karnataka	KARWAR	SIDDAPUR	KORALKAI
Karnataka	KARWAR	SIDDAPUR	MUSAVALLI
Karnataka	KARWAR	SIDDAPUR	MALAVALLI
Karnataka	KARWAR	SIDDAPUR	GADIHALLI
Karnataka	KARWAR	SIRSI	GADIHALLI
Karnataka	KARWAR	SIRSI	Sonaginmane
Karnataka	KARWAR	SIRSI	DHORANAGIRI
Karnataka	KARWAR	SIRSI	KODNAGADDE
Karnataka	KARWAR	SIRSI	YADALLI
Karnataka	KARWAR	SIRSI	MUSKI
Karnataka	KARWAR	SIRSI	GOUDALLI
Karnataka	KARWAR	SIRSI	MOGADDE
Karnataka	KARWAR	SIRSI	Kanamuski
Karnataka	KARWAR	SIRSI	DASANGADDE
Karnataka	KARWAR	SIRSI	VANALLI
Karnataka	KARWAR	SIRSI	AUDALA
Karnataka	KARWAR	SIRSI	Shivalli
Karnataka	KARWAR	SIRSI	HULGOL
Karnataka	KARWAR	SIRSI	KOPPA
Karnataka	KARWAR	SIRSI	GURUVALLI
Karnataka	KARWAR	SIRSI	SHIRGANI
Karnataka	KARWAR	SIRSI	MUDEBAIL
Karnataka	KARWAR	SIRSI	BAKKAL
Karnataka	KARWAR	SIRSI	SONDA
Karnataka	KARWAR	SIRSI	GONSAR
Karnataka	KARWAR	SIRSI	ANGODKOPPA



Karnataka	KARWAR	SIRSI	ULLAL
Karnataka	KARWAR	SIRSI	KODIGAR
Karnataka	KARWAR	SIRSI	KUGTEMANE
Karnataka	KARWAR	SIRSI	HUDELKOPPA
Karnataka	KARWAR	SIRSI	BOPPANALLI
Karnataka	KARWAR	SIRSI	NAKSHE
Karnataka	KARWAR	SIRSI	BENAGI
Karnataka	KARWAR	SIRSI	MUREGAR
Karnataka	KARWAR	SIRSI	HAREHULEKAL
Karnataka	KARWAR	SIRSI	AGASAL
Karnataka	KARWAR	SIRSI	KUGTEMANE
Karnataka	KARWAR	SIRSI	KELGINKERI
Karnataka	KARWAR	SIRSI	SADASHIVALLI
Karnataka	KARWAR	SIRSI	MALALGAON
Karnataka	KARWAR	SIRSI	SHIGEHALLI
Karnataka	KARWAR	SIRSI	MANADUR
Karnataka	KARWAR	SIRSI	ISLOOR
Karnataka	KARWAR	SIRSI	KOTEKOPPA
Karnataka	KARWAR	SIRSI	HEBBALLI
Karnataka	KARWAR	SIRSI	MUNDGANMANE
Karnataka	KARWAR	SIRSI	Kelgin Onikeri
Karnataka	KARWAR	SIRSI	UMMADI
Karnataka	KARWAR	SIRSI	NEELKANI
Karnataka	KARWAR	SIRSI	BISLAKOPPA
Karnataka	KARWAR	SIRSI	SARGUPPA
Karnataka	KARWAR	SIRSI	HULDEVANSAR
Karnataka	KARWAR	SIRSI	MATTIHALLI
Karnataka	KARWAR	SIRSI	Naigar
Karnataka	KARWAR	SIRSI	PURA
Karnataka	KARWAR	SIRSI	JADDIGADDE
Karnataka	KARWAR	SIRSI	ACHANALLI
Karnataka	KARWAR	SIRSI	MODUR
Karnataka	KARWAR	SIRSI	Dasangadde
Karnataka	KARWAR	SIRSI	HAREPAL
Karnataka	KARWAR	SIRSI	GONGATTA
Karnataka	KARWAR	SIRSI	SINGANALLI
Karnataka	KARWAR	SIRSI	DEVANALLI
Karnataka	KARWAR	SIRSI	KANDRAJI
Karnataka	KARWAR	SIRSI	GONUR
Karnataka	KARWAR	SIRSI	KARJIGIMANE
Karnataka	KARWAR	SIRSI	HEDIGEMANE
Karnataka	KARWAR	SIRSI	BYAGADDE
Karnataka	KARWAR	SIRSI	KALVE
Karnataka	KARWAR	SIRSI	HUSRI
Karnataka	KARWAR	SIRSI	ONIGADDE
Karnataka	KARWAR	SIRSI	MUNDAGESAR
Karnataka	KARWAR	SIRSI	MARGUNDI
Karnataka	KARWAR	SIRSI	KYADGIKOPPA
Karnataka	KARWAR	SIRSI	HEDIGEMANE
Karnataka	KARWAR	SIRSI	SANNALLI
Karnataka	KARWAR	SIRSI	Yachadi
Karnataka	KARWAR	SIRSI	HEGGAR
Karnataka	KARWAR	SIRSI	BENAGAON
Karnataka	KARWAR	SIRSI	SUGAVI
Karnataka	KARWAR	SIRSI	KALKOPPA
Karnataka	KARWAR	SIRSI	KALLALLI
Karnataka	KARWAR	SIRSI	HAKKIGADDE
Karnataka	KARWAR	SIRSI	KALUGAR
Karnataka	KARWAR	SIRSI	KALKARDI
Karnataka	KARWAR	SIRSI	MUNDAGESAR
Karnataka	KARWAR	SIRSI	Kambigar
Karnataka	KARWAR	SIRSI	KANALLI
Karnataka	KARWAR	SIRSI	GADGERI
Karnataka	KARWAR	SIRSI	ADALLI



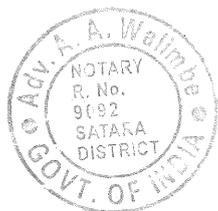
Karnataka	KARWAR	SIRSI	HALLUSARGI
Karnataka	KARWAR	SIRSI	TEPPAR
Karnataka	KARWAR	SIRSI	HOSTOTA
Karnataka	KARWAR	SIRSI	HALLUSARGI
Karnataka	KARWAR	SIRSI	MANJAGUNI
Karnataka	KARWAR	SIRSI	HEBRE
Karnataka	KARWAR	SIRSI	KODGIBAIL
Karnataka	KARWAR	SIRSI	KALGUNDIKOPPA
Karnataka	KARWAR	SIRSI	NAVILGAR
Karnataka	KARWAR	SIRSI	GADIHALLI
Karnataka	KARWAR	SIRSI	BIDRALI
Karnataka	KARWAR	SIRSI	VADDINAKOPPA
Karnataka	KARWAR	SIRSI	HOSTOTA
Karnataka	KARWAR	SIRSI	HADALAGI
Karnataka	KARWAR	SIRSI	NAVANAGERI
Karnataka	KARWAR	SIRSI	KUKRI
Karnataka	KARWAR	SIRSI	SOMANALLI
Karnataka	KARWAR	SIRSI	UPLEKOPPA
Karnataka	KARWAR	SIRSI	UMBLEKOPPA
Karnataka	KARWAR	SIRSI	MUNDGEHALI
Karnataka	KARWAR	SIRSI	SAMPAKHANDA
Karnataka	KARWAR	SIRSI	JANMANE (H)
Karnataka	KARWAR	SIRSI	BANDAL
Karnataka	KARWAR	SIRSI	TUDUGUNI
Karnataka	KARWAR	SIRSI	KALLI
Karnataka	KARWAR	SIRSI	KUGTEMANE
Karnataka	KARWAR	SIRSI	MUNDGEHALI
Karnataka	KARWAR	SIRSI	HANAGAR
Karnataka	KARWAR	SIRSI	NERLAVALLI
Karnataka	KARWAR	SIRSI	BISLAKOPPA
Karnataka	KARWAR	SIRSI	DEVIMANE
Karnataka	KARWAR	SIRSI	DEVIMANE
Karnataka	KARWAR	SIRSI	HOSUR
Karnataka	KARWAR	SIRSI	BALAVALLI
Karnataka	KARWAR	SIRSI	Badagi
Karnataka	KARWAR	SIRSI	KADGOD
Karnataka	KARWAR	SIRSI	ADALLI
Karnataka	KARWAR	SIRSI	BUGADI
Karnataka	KARWAR	YELLAPUR	HOTAGERI
Karnataka	KARWAR	YELLAPUR	LALGULI
Karnataka	KARWAR	YELLAPUR	KIRAVATTI
Karnataka	KARWAR	YELLAPUR	KANNIGERI
Karnataka	KARWAR	YELLAPUR	GOTGULI
Karnataka	KARWAR	YELLAPUR	NAGARAKHAN
Karnataka	KARWAR	YELLAPUR	KANNADAGAL
Karnataka	KARWAR	YELLAPUR	SAVAGADDE
Karnataka	KARWAR	YELLAPUR	ANGOD
Karnataka	KARWAR	YELLAPUR	MADNUR
Karnataka	KARWAR	YELLAPUR	BELEGERI
Karnataka	KARWAR	YELLAPUR	HIRIYAL
Karnataka	KARWAR	YELLAPUR	GOPADMANE
Karnataka	KARWAR	YELLAPUR	BARAGADDE
Karnataka	KARWAR	YELLAPUR	KATTIGE
Karnataka	KARWAR	YELLAPUR	BISGOD
Karnataka	KARWAR	YELLAPUR	CHIMANALLI
Karnataka	KARWAR	YELLAPUR	SHISTAMUDI
Karnataka	KARWAR	YELLAPUR	DEHALI
Karnataka	KARWAR	YELLAPUR	TATAGAR
Karnataka	KARWAR	YELLAPUR	HAMSANA GADDE
Karnataka	KARWAR	YELLAPUR	HEGGAPUR
Karnataka	KARWAR	YELLAPUR	KALASURU
Karnataka	KARWAR	YELLAPUR	BALAGAR
Karnataka	KARWAR	YELLAPUR	SOMANALLI
Karnataka	KARWAR	YELLAPUR	LINGADABAILU



Karnataka	KARWAR	YELLAPUR	Hutkhanda
Karnataka	KARWAR	YELLAPUR	BARABALLI
Karnataka	KARWAR	YELLAPUR	DONAGAR
Karnataka	KARWAR	YELLAPUR	BANKASALLI
Karnataka	KARWAR	YELLAPUR	BENDIGERI
Karnataka	KARWAR	YELLAPUR	CHANDGULI
Karnataka	KARWAR	YELLAPUR	KALACHE
Karnataka	KARWAR	YELLAPUR	KOMadi
Karnataka	KARWAR	YELLAPUR	BAGINKATTA
Karnataka	KARWAR	YELLAPUR	GADIJOGADMANE
Karnataka	KARWAR	YELLAPUR	CHIMANALLI
Karnataka	KARWAR	YELLAPUR	BHOMNALLI
Karnataka	KARWAR	YELLAPUR	GHWAS
Karnataka	KARWAR	YELLAPUR	PURATBOMNALLI
Karnataka	KARWAR	YELLAPUR	BEEGAR
Karnataka	KARWAR	YELLAPUR	Telangar
Karnataka	KARWAR	YELLAPUR	IDAGUNDI
Karnataka	KARWAR	YELLAPUR	BILKI
Karnataka	KARWAR	YELLAPUR	KEREHOSALLI
Karnataka	KARWAR	YELLAPUR	TARGAR
Karnataka	KARWAR	YELLAPUR	HOTAGERI
Karnataka	KARWAR	YELLAPUR	CHIKKOTTI
Karnataka	KARWAR	YELLAPUR	MALALGAON
Karnataka	KARWAR	YELLAPUR	HONAGADDE
Karnataka	KARWAR	YELLAPUR	KODLAGADDE
Karnataka	KARWAR	YELLAPUR	KAMPLI
Karnataka	KARWAR	YELLAPUR	MAVINAMANE
Karnataka	KARWAR	YELLAPUR	SHIRANALA
Karnataka	KARWAR	YELLAPUR	HEGGUMBALE
Karnataka	KARWAR	YELLAPUR	AALWAD
Karnataka	KARWAR	YELLAPUR	MAGOD
Karnataka	KARWAR	YELLAPUR	GULLAPUR
Karnataka	KARWAR	YELLAPUR	KELASHI
Karnataka	KARWAR	YELLAPUR	DABAGULI
Karnataka	KARWAR	YELLAPUR	BARE
Karnataka	KARWAR	YELLAPUR	HALAGOD
Karnataka	KARWAR	YELLAPUR	HULLARAMANE
Karnataka	KARWAR	YELLAPUR	BARE
Karnataka	KARWAR	YELLAPUR	JAKKOLLI
Karnataka	KARWAR	YELLAPUR	KUSGULI
Karnataka	KARWAR	YELLAPUR	BAICHGOD
Karnataka	KARWAR	YELLAPUR	HARIGADDE
Karnataka	KARWAR	YELLAPUR	YADALLI
Karnataka	KARWAR	YELLAPUR	HALASINKOPPA
Karnataka	KARWAR	YELLAPUR	UCHAGERI
Karnataka	KARWAR	YELLAPUR	BIDRALLI
Karnataka	KARWAR	YELLAPUR	JADDIGADDE
Karnataka	KARWAR	YELLAPUR	GERAL
Karnataka	KARWAR	YELLAPUR	HIRESAR
Karnataka	KARWAR	YELLAPUR	BHARATANAHALLI
Karnataka	KARWAR	YELLAPUR	ILEHALLI
Karnataka	KARWAR	YELLAPUR	HITTLALLI
Karnataka	KARWAR	YELLAPUR	BELLAMBI
Karnataka	KARWAR	YELLAPUR	KANAGOD-BALEHADDA
Karnataka	KARWAR	YELLAPUR	TAREHALLI
Karnataka	KARWAR	YELLAPUR	HASALMANE
Karnataka	KARWAR	YELLAPUR	BHARANII
Karnataka	KARWAR	YELLAPUR	CHAVATTI
Karnataka	KARWAR	YELLAPUR	HEMMADI
Karnataka	KARWAR	YELLAPUR	BEEJANAKOPPA
Karnataka	KARWAR	YELLAPUR	Kanur
Karnataka	MANGALORE	BELTHANGADI	NARAVI
Karnataka	MANGALORE	BELTHANGADI	MALAVANTHIGE
Karnataka	MANGALORE	BELTHANGADI	KUTHLURU



Karnataka	MANGALORE	BELTHANGADI	SULKERIMOGRU
Karnataka	MANGALORE	BELTHANGADI	SHIRLALU
Karnataka	MANGALORE	BELTHANGADI	NAVARA
Karnataka	MANGALORE	BELTHANGADI	SAVANALU
Karnataka	MANGALORE	BELTHANGADI	CHARMADI
Karnataka	MANGALORE	BELTHANGADI	SULKERI
Karnataka	MANGALORE	BELTHANGADI	NAVOORU
Karnataka	MANGALORE	BELTHANGADI	NERIYA
Karnataka	MANGALORE	BELTHANGADI	NADA
Karnataka	MANGALORE	BELTHANGADI	PUDUVETTU
Karnataka	MANGALORE	BELTHANGADI	SHISHILA
Karnataka	MANGALORE	BELTHANGADI	KALANJA
Karnataka	MANGALORE	BELTHANGADI	Shibaje
Karnataka	MANGALORE	BELTHANGADI	REKHYA
Karnataka	MANGALORE	PUTTUR	KOWKRADI
Karnataka	MANGALORE	PUTTUR	GOLITHATTU
Karnataka	MANGALORE	PUTTUR	SHIRADY
Karnataka	MANGALORE	PUTTUR	ALANTHAYA
Karnataka	MANGALORE	PUTTUR	Shiribagilu
Karnataka	MANGALORE	PUTTUR	ICHLAMPADY
Karnataka	MANGALORE	PUTTUR	SHIRIBAGILU
Karnataka	MANGALORE	PUTTUR	BALLYA
Karnataka	MANGALORE	PUTTUR	KOMBARU
Karnataka	MANGALORE	PUTTUR	BILINELE
Karnataka	MANGALORE	PUTTUR	DOLPADY
Karnataka	MANGALORE	SULYA	BALPA
Karnataka	MANGALORE	SULYA	YENEKALLU
Karnataka	MANGALORE	SULYA	SUBRAMANYA
Karnataka	MANGALORE	SULYA	Subramanya
Karnataka	MANGALORE	SULYA	NALKOORU
Karnataka	MANGALORE	SULYA	KUTHKUNJA
Karnataka	MANGALORE	SULYA	Inakidu
Karnataka	MANGALORE	SULYA	DEVACHALLA
Karnataka	MANGALORE	SULYA	HARIHARAPALLATHADKA
Karnataka	MANGALORE	SULYA	BALAGODU
Karnataka	MANGALORE	SULYA	Balagodu
Karnataka	MANGALORE	SULYA	MADAPPADY
Karnataka	MANGALORE	SULYA	UBARADKA MITTUR
Karnataka	MANGALORE	SULYA	KALMAKARU
Karnataka	MANGALORE	SULYA	ARANTHODU
Karnataka	MANGALORE	SULYA	ALETTY
Karnataka	MANGALORE	SULYA	SAMPAJE
Karnataka	MANGALORE	SULYA	THODIKANA
Karnataka	MYSORE	HEGGADADEVANAKOTE	RAJEGOWDANAHUNDI
Karnataka	MYSORE	HEGGADADEVANAKOTE	SOLLAPURA
Karnataka	MYSORE	HEGGADADEVANAKOTE	GOWDIMACHANAYAKANA HALLI
Karnataka	MYSORE	HEGGADADEVANAKOTE	SIDDAPURA
Karnataka	MYSORE	HEGGADADEVANAKOTE	METIKUPPE FOREST
Karnataka	MYSORE	HEGGADADEVANAKOTE	AGASANAHUNDI
Karnataka	MYSORE	HEGGADADEVANAKOTE	METIKUPPE
Karnataka	MYSORE	HEGGADADEVANAKOTE	Metikuppekaval
Karnataka	MYSORE	HEGGADADEVANAKOTE	Amani Jungle
Karnataka	MYSORE	HEGGADADEVANAKOTE	HIREHALLI
Karnataka	MYSORE	HEGGADADEVANAKOTE	HONNURKUPPE
Karnataka	MYSORE	HEGGADADEVANAKOTE	ANTHARASANTHE
Karnataka	MYSORE	HEGGADADEVANAKOTE	RAGALAKUPPE
Karnataka	MYSORE	HEGGADADEVANAKOTE	MANCHEGOWDANAHALLI
Karnataka	MYSORE	HEGGADADEVANAKOTE	KAKANAKOTE FOREST
Karnataka	MYSORE	HEGGADADEVANAKOTE	Konanalathuru
Karnataka	MYSORE	HEGGADADEVANAKOTE	N.BELATHUR
Karnataka	MYSORE	HEGGADADEVANAKOTE	NISNA
Karnataka	MYSORE	HEGGADADEVANAKOTE	Nisna
Karnataka	MYSORE	HEGGADADEVANAKOTE	BEGURU
Karnataka	MYSORE	HEGGADADEVANAKOTE	KENCHANAHALLI



Karnataka	MYSORE	HEGGADADEVANAKOTE	HARIYALAPURA
Karnataka	MYSORE	HEGGADADEVANAKOTE	Kittur (Therani Manti)
Karnataka	MYSORE	HEGGADADEVANAKOTE	Shambugowdanahalli
Karnataka	MYSORE	HEGGADADEVANAKOTE	KATAWALU
Karnataka	MYSORE	HEGGADADEVANAKOTE	Thenekallu
Karnataka	MYSORE	HEGGADADEVANAKOTE	Lakshmanapura
Karnataka	MYSORE	HEGGADADEVANAKOTE	Hariyalapura
Karnataka	MYSORE	HEGGADADEVANAKOTE	Byrapura
Karnataka	MYSORE	HEGGADADEVANAKOTE	Begurjungle
Karnataka	MYSORE	HEGGADADEVANAKOTE	Huralipura
Karnataka	MYSORE	HEGGADADEVANAKOTE	BADAGA
Karnataka	MYSORE	HEGGADADEVANAKOTE	KANDALIKE
Karnataka	MYSORE	HEGGADADEVANAKOTE	Alalahalli
Karnataka	MYSORE	HEGGADADEVANAKOTE	SEEDEVADI
Karnataka	MYSORE	HEGGADADEVANAKOTE	BANKAVADI
Karnataka	MYSORE	HEGGADADEVANAKOTE	ANEMALA
Karnataka	MYSORE	HEGGADADEVANAKOTE	HOSAKOTE
Karnataka	MYSORE	HEGGADADEVANAKOTE	CHANNAGUNDI
Karnataka	MYSORE	HEGGADADEVANAKOTE	NETKALHUNDI
Karnataka	MYSORE	HEGGADADEVANAKOTE	Kakanakote Forest
Karnataka	MYSORE	HEGGADADEVANAKOTE	Town Shimoga
Karnataka	MYSORE	HEGGADADEVANAKOTE	Hosakote
Karnataka	MYSORE	HEGGADADEVANAKOTE	KADEGADDE
Karnataka	MYSORE	HEGGADADEVANAKOTE	HIREHALLI
Karnataka	MYSORE	HEGGADADEVANAKOTE	Moleyuru
Karnataka	MYSORE	HEGGADADEVANAKOTE	Berambadi State Forest
Karnataka	MYSORE	HEGGADADEVANAKOTE	Beguru
Karnataka	MYSORE	HEGGADADEVANAKOTE	Chowdahalli
Karnataka	MYSORE	HEGGADADEVANAKOTE	INUR MARIGUDI JUNGLE
Karnataka	MYSORE	HEGGADADEVANAKOTE	Kurnagala
Karnataka	MYSORE	HEGGADADEVANAKOTE	Chikkakundur
Karnataka	MYSORE	HEGGADADEVANAKOTE	Ankupura
Karnataka	MYSORE	HEGGADADEVANAKOTE	BARAGI
Karnataka	MYSORE	HEGGADADEVANAKOTE	ALANAHALLI
Karnataka	MYSORE	HEGGADADEVANAKOTE	VADERAHALLI
Karnataka	MYSORE	HEGGADADEVANAKOTE	Hirehalli
Karnataka	SHIMOGA	HOSANAGARA	NANDRI
Karnataka	SHIMOGA	HOSANAGARA	DODDA BILAGODU
Karnataka	SHIMOGA	HOSANAGARA	ALAVALLI
Karnataka	SHIMOGA	HOSANAGARA	HULUSALE MALAVALLI
Karnataka	SHIMOGA	HOSANAGARA	HOLAGODU
Karnataka	SHIMOGA	HOSANAGARA	AMACHI
Karnataka	SHIMOGA	HOSANAGARA	THOTADA KOPPA
Karnataka	SHIMOGA	HOSANAGARA	HARIDRAVATI
Karnataka	SHIMOGA	HOSANAGARA	H.HUNASAVALLI
Karnataka	SHIMOGA	HOSANAGARA	MENASE
Karnataka	SHIMOGA	HOSANAGARA	MASARUR
Karnataka	SHIMOGA	HOSANAGARA	NELAGALALE
Karnataka	SHIMOGA	HOSANAGARA	KANAGODU
Karnataka	SHIMOGA	HOSANAGARA	GUBBIGA
Karnataka	SHIMOGA	HOSANAGARA	MELINA SAMPALLI
Karnataka	SHIMOGA	HOSANAGARA	CHURDA
Karnataka	SHIMOGA	HOSANAGARA	BASAVAPURA
Karnataka	SHIMOGA	HOSANAGARA	MAJAVANA
Karnataka	SHIMOGA	HOSANAGARA	NERALA MANE
Karnataka	SHIMOGA	HOSANAGARA	BASAVAPURA
Karnataka	SHIMOGA	HOSANAGARA	BENAVALLI
Karnataka	SHIMOGA	HOSANAGARA	ARASALU
Karnataka	SHIMOGA	HOSANAGARA	SIDIYAPURA
Karnataka	SHIMOGA	HOSANAGARA	VEERABHADRAPURA
Karnataka	SHIMOGA	HOSANAGARA	KACHIGEBYLU
Karnataka	SHIMOGA	HOSANAGARA	KALASETTI KOPPA
Karnataka	SHIMOGA	HOSANAGARA	KUKAKALALE
Karnataka	SHIMOGA	HOSANAGARA	HOSAKOPPA



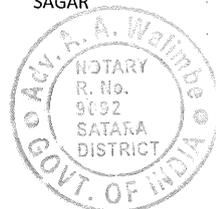
Karnataka	SHIMOGA	HOSANAGARA	JENI
Karnataka	SHIMOGA	HOSANAGARA	BILKI
Karnataka	SHIMOGA	HOSANAGARA	ANDAGOLI
Karnataka	SHIMOGA	HOSANAGARA	HIREMAITHE
Karnataka	SHIMOGA	HOSANAGARA	HALETHOTA
Karnataka	SHIMOGA	HOSANAGARA	HAROHITHLU
Karnataka	SHIMOGA	HOSANAGARA	KALKOPPA
Karnataka	SHIMOGA	HOSANAGARA	KOTESHIRUR
Karnataka	SHIMOGA	HOSANAGARA	MALAVALLI
Karnataka	SHIMOGA	HOSANAGARA	HEBBIGE
Karnataka	SHIMOGA	HOSANAGARA	PUNAJE
Karnataka	SHIMOGA	HOSANAGARA	NEELAKANTANATHOTA
Karnataka	SHIMOGA	HOSANAGARA	THAMMADIKOPPA
Karnataka	SHIMOGA	HOSANAGARA	ARAGODI
Karnataka	SHIMOGA	HOSANAGARA	MALALI
Karnataka	SHIMOGA	HOSANAGARA	KESARE
Karnataka	SHIMOGA	HOSANAGARA	H.HONNE KOPPA
Karnataka	SHIMOGA	HOSANAGARA	KARAGODU
Karnataka	SHIMOGA	HOSANAGARA	TARIGA
Karnataka	SHIMOGA	HOSANAGARA	MASAGALLI
Karnataka	SHIMOGA	HOSANAGARA	HARAMBALLI
Karnataka	SHIMOGA	HOSANAGARA	DUMMA
Karnataka	SHIMOGA	HOSANAGARA	KOLAVALLI
Karnataka	SHIMOGA	HOSANAGARA	KALIKAPURA
Karnataka	SHIMOGA	HOSANAGARA	MUGADTHI
Karnataka	SHIMOGA	HOSANAGARA	MULAGADDE
Karnataka	SHIMOGA	HOSANAGARA	KUSGUNDI
Karnataka	SHIMOGA	HOSANAGARA	KALASE
Karnataka	SHIMOGA	HOSANAGARA	TALALE
Karnataka	SHIMOGA	HOSANAGARA	MUTHUR
Karnataka	SHIMOGA	HOSANAGARA	GUBBIGA
Karnataka	SHIMOGA	HOSANAGARA	KALKOPPA
Karnataka	SHIMOGA	HOSANAGARA	YALAGALLU
Karnataka	SHIMOGA	HOSANAGARA	ADAGODI
Karnataka	SHIMOGA	HOSANAGARA	KALLUR
Karnataka	SHIMOGA	HOSANAGARA	KAGACHI
Karnataka	SHIMOGA	HOSANAGARA	KARIGERASU
Karnataka	SHIMOGA	HOSANAGARA	BELUR
Karnataka	SHIMOGA	HOSANAGARA	NAGODI
Karnataka	SHIMOGA	HOSANAGARA	HULIGADDE
Karnataka	SHIMOGA	HOSANAGARA	MANJAGALALE
Karnataka	SHIMOGA	HOSANAGARA	K.KUNNUR
Karnataka	SHIMOGA	HOSANAGARA	HEBBURLI
Karnataka	SHIMOGA	HOSANAGARA	HOSUR
Karnataka	SHIMOGA	HOSANAGARA	BIDHARALLI
Karnataka	SHIMOGA	HOSANAGARA	BEHALLI
Karnataka	SHIMOGA	HOSANAGARA	K.KUNNUR
Karnataka	SHIMOGA	HOSANAGARA	MASAKANI
Karnataka	SHIMOGA	HOSANAGARA	SHAKAVALLI
Karnataka	SHIMOGA	HOSANAGARA	L.GUDEKOPPA
Karnataka	SHIMOGA	HOSANAGARA	VADAHOSALLI
Karnataka	SHIMOGA	HOSANAGARA	AMRUTHA
Karnataka	SHIMOGA	HOSANAGARA	MALALI KOPPA
Karnataka	SHIMOGA	HOSANAGARA	SAVANTHUR
Karnataka	SHIMOGA	HOSANAGARA	ARAMANE KOPPA
Karnataka	SHIMOGA	HOSANAGARA	KAMMACHI
Karnataka	SHIMOGA	HOSANAGARA	BALEKOPPA
Karnataka	SHIMOGA	HOSANAGARA	H.HONNE KOPPA
Karnataka	SHIMOGA	HOSANAGARA	HIRIYOGI
Karnataka	SHIMOGA	HOSANAGARA	KATTINAHOLE
Karnataka	SHIMOGA	HOSANAGARA	DOBYLU
Karnataka	SHIMOGA	HOSANAGARA	MATHIKAI
Karnataka	SHIMOGA	HOSANAGARA	BRAHMANATHARUVE
Karnataka	SHIMOGA	HOSANAGARA	KODUR



Karnataka	SHIMOGA	HOSANAGARA	NELLUNDE
Karnataka	SHIMOGA	HOSANAGARA	THRINIVE
Karnataka	SHIMOGA	HOSANAGARA	KODASE
Karnataka	SHIMOGA	HOSANAGARA	ANEGADDE
Karnataka	SHIMOGA	HOSANAGARA	BHRAMANAVADA
Karnataka	SHIMOGA	HOSANAGARA	BASAVANABYANA
Karnataka	SHIMOGA	HOSANAGARA	KILANDUR
Karnataka	SHIMOGA	HOSANAGARA	THOGARE
Karnataka	SHIMOGA	HOSANAGARA	BYSE
Karnataka	SHIMOGA	HOSANAGARA	MUDUGOPPA (NAGARA)
Karnataka	SHIMOGA	HOSANAGARA	BILLODI
Karnataka	SHIMOGA	HOSANAGARA	HILUKUNJI
Karnataka	SHIMOGA	HOSANAGARA	KALLUVIDI ABBIGALLA
Karnataka	SHIMOGA	HOSANAGARA	MALALI
Karnataka	SHIMOGA	HOSANAGARA	BELLUR
Karnataka	SHIMOGA	HOSANAGARA	KILANDUR
Karnataka	SHIMOGA	HOSANAGARA	KADIGGERE
Karnataka	SHIMOGA	HOSANAGARA	KARIMANE
Karnataka	SHIMOGA	HOSANAGARA	KABALE
Karnataka	SHIMOGA	HOSANAGARA	RYAVE
Karnataka	SHIMOGA	HOSANAGARA	ADAGODI
Karnataka	SHIMOGA	HOSANAGARA	KHYRUGUNDHA
Karnataka	SHIMOGA	HOSANAGARA	GINIKALLU
Karnataka	SHIMOGA	HOSANAGARA	Kolavadi
Karnataka	SHIMOGA	HOSANAGARA	NIDAGODU
Karnataka	SHIMOGA	HOSANAGARA	KAVARI
Karnataka	SHIMOGA	HOSANAGARA	SULAGODU
Karnataka	SHIMOGA	HOSANAGARA	YADUR
Karnataka	SHIMOGA	HOSANAGARA	KATTEKOPPA
Karnataka	SHIMOGA	HOSANAGARA	HUMMADAGALLU
Karnataka	SHIMOGA	HOSANAGARA	GUBBIGA
Karnataka	SHIMOGA	HOSANAGARA	BEGADALI
Karnataka	SHIMOGA	HOSANAGARA	ULTHIGA
Karnataka	SHIMOGA	HOSANAGARA	KORANAKOTE
Karnataka	SHIMOGA	SAGAR	GUTHANAHALLI
Karnataka	SHIMOGA	SAGAR	TALAKALALE
Karnataka	SHIMOGA	SAGAR	KORLIKOPPA
Karnataka	SHIMOGA	SAGAR	TALAVATA
Karnataka	SHIMOGA	SAGAR	HALAVAGODU
Karnataka	SHIMOGA	SAGAR	JAMBANI
Karnataka	SHIMOGA	SAGAR	Talavata
Karnataka	SHIMOGA	SAGAR	BILISIRI
Karnataka	SHIMOGA	SAGAR	MADASURU
Karnataka	SHIMOGA	SAGAR	KANUTHOTA
Karnataka	SHIMOGA	SAGAR	BIDARUR
Karnataka	SHIMOGA	SAGAR	HIREMANE
Karnataka	SHIMOGA	SAGAR	BELANDUR
Karnataka	SHIMOGA	SAGAR	LAVIGGERE
Karnataka	SHIMOGA	SAGAR	Hiremane
Karnataka	SHIMOGA	SAGAR	KERODI
Karnataka	SHIMOGA	SAGAR	BELLANNE
Karnataka	SHIMOGA	SAGAR	MALLA
Karnataka	SHIMOGA	SAGAR	BHYRAPURA
Karnataka	SHIMOGA	SAGAR	URULAGALLU
Karnataka	SHIMOGA	SAGAR	KUDIGERE
Karnataka	SHIMOGA	SAGAR	HONNEMARADU
Karnataka	SHIMOGA	SAGAR	NADAVALLI
Karnataka	SHIMOGA	SAGAR	Brahmana Ilakalale
Karnataka	SHIMOGA	SAGAR	KANURU
Karnataka	SHIMOGA	SAGAR	NARAGODU
Karnataka	SHIMOGA	SAGAR	CHANNASHETTIKOPPA
Karnataka	SHIMOGA	SAGAR	NEECHADI
Karnataka	SHIMOGA	SAGAR	HIREBILAGUNJI
Karnataka	SHIMOGA	SAGAR	BALIGERE



Karnataka	SHIMOGA	SAGAR	YALAVARSI
Karnataka	SHIMOGA	SAGAR	Sampalli
Karnataka	SHIMOGA	SAGAR	SHIRAGUPPE
Karnataka	SHIMOGA	SAGAR	SAMPALLI
Karnataka	SHIMOGA	SAGAR	KANAPAGARU
Karnataka	SHIMOGA	SAGAR	MANDAVALLI
Karnataka	SHIMOGA	SAGAR	BANUMANE
Karnataka	SHIMOGA	SAGAR	ARALAGODU
Karnataka	SHIMOGA	SAGAR	YALAGALALE
Karnataka	SHIMOGA	SAGAR	NITLIHALETHOTA
Karnataka	SHIMOGA	SAGAR	ARAVADE
Karnataka	SHIMOGA	SAGAR	HAROGOPPA
Karnataka	SHIMOGA	SAGAR	CHIKKABILAGUNJI
Karnataka	SHIMOGA	SAGAR	HENAGERE
Karnataka	SHIMOGA	SAGAR	BANADAKOPPA
Karnataka	SHIMOGA	SAGAR	GOWTHAMPURA
Karnataka	SHIMOGA	SAGAR	HIREHARAKA
Karnataka	SHIMOGA	SAGAR	BYADARAKOPPA
Karnataka	SHIMOGA	SAGAR	KAPTEMANE
Karnataka	SHIMOGA	SAGAR	ULLURU
Karnataka	SHIMOGA	SAGAR	KESAVINAMANE
Karnataka	SHIMOGA	SAGAR	KOPPARIGE
Karnataka	SHIMOGA	SAGAR	HULAKODU
Karnataka	SHIMOGA	SAGAR	PURADASARA
Karnataka	SHIMOGA	SAGAR	KASPADI
Karnataka	SHIMOGA	SAGAR	HOTALASARA
Karnataka	SHIMOGA	SAGAR	NAGAVALLI
Karnataka	SHIMOGA	SAGAR	KOPPALAGADDE
Karnataka	SHIMOGA	SAGAR	CHANNASHETTIKOPPA
Karnataka	SHIMOGA	SAGAR	GUDIHITHALU
Karnataka	SHIMOGA	SAGAR	NEDARAVALLI
Karnataka	SHIMOGA	SAGAR	NADAVALLI
Karnataka	SHIMOGA	SAGAR	DANANDUR
Karnataka	SHIMOGA	SAGAR	CHIKKAMATTUR
Karnataka	SHIMOGA	SAGAR	MATTIKOPPA
Karnataka	SHIMOGA	SAGAR	CHIPLI
Karnataka	SHIMOGA	SAGAR	NADAVADDALLI
Karnataka	SHIMOGA	SAGAR	BRAHMANACHITRATTE
Karnataka	SHIMOGA	SAGAR	HAROGOPPA
Karnataka	SHIMOGA	SAGAR	NARASIPURA
Karnataka	SHIMOGA	SAGAR	BHANUKULI
Karnataka	SHIMOGA	SAGAR	MUMBALU
Karnataka	SHIMOGA	SAGAR	KANNUR INAM
Karnataka	SHIMOGA	SAGAR	NANDITALE
Karnataka	SHIMOGA	SAGAR	Town Karwar
Karnataka	SHIMOGA	SAGAR	MALALI
Karnataka	SHIMOGA	SAGAR	HONGODU
Karnataka	SHIMOGA	SAGAR	JAMBEEKOPPA
Karnataka	SHIMOGA	SAGAR	HOSAGUNDA
Karnataka	SHIMOGA	SAGAR	CHANNAGONDA
Karnataka	SHIMOGA	SAGAR	BALIGE
Karnataka	SHIMOGA	SAGAR	MAVINASARA
Karnataka	SHIMOGA	SAGAR	KANUMANE
Karnataka	SHIMOGA	SAGAR	MUNDIGESARA
Karnataka	SHIMOGA	SAGAR	TANGALAVADI
Karnataka	SHIMOGA	SAGAR	CHANNIGANATHOTA
Karnataka	SHIMOGA	SAGAR	GUDIHITHALU
Karnataka	SHIMOGA	SAGAR	KALURU
Karnataka	SHIMOGA	SAGAR	TUMARI
Karnataka	SHIMOGA	SAGAR	SANGALA
Karnataka	SHIMOGA	SAGAR	AMBARAGODLU
Karnataka	SHIMOGA	SAGAR	HEBBASE
Karnataka	SHIMOGA	SAGAR	Sea-Bird Project
Karnataka	SHIMOGA	SAGAR	GILALAGUNDI



Karnataka	SHIMOGA	SAGAR	BALLIBYLU
Karnataka	SHIMOGA	SAGAR	BALAGODU
Karnataka	SHIMOGA	SAGAR	HEBBARIGE
Karnataka	SHIMOGA	SAGAR	CHADARAVALLI
Karnataka	SHIMOGA	SAGAR	KURUVA RI
Karnataka	SHIMOGA	SAGAR	KEREHITHALU
Karnataka	SHIMOGA	SAGAR	BESUR
Karnataka	SHIMOGA	SAGAR	YEBBODI
Karnataka	SHIMOGA	SAGAR	TUMARI KOPPA
Karnataka	SHIMOGA	SAGAR	KAPTEMANE
Karnataka	SHIMOGA	SAGAR	HEGGATTU
Karnataka	SHIMOGA	SAGAR	ARABALLI
Karnataka	SHIMOGA	SAGAR	LAKKAVALLI
Karnataka	SHIMOGA	SAGAR	SATALALU
Karnataka	SHIMOGA	SAGAR	GIJAGA
Karnataka	SHIMOGA	SAGAR	INDUVALLI
Karnataka	SHIMOGA	SAGAR	KATTINAKARU
Karnataka	SHIMOGA	SAGAR	GANTINAKOPPA
Karnataka	SHIMOGA	SAGAR	KUDARURU
Karnataka	SHIMOGA	SAGAR	BOBBIGE
Karnataka	SHIMOGA	SAGAR	HOTALASARA
Karnataka	SHIMOGA	SAGAR	KOLUR
Karnataka	SHIMOGA	SAGAR	KOLUR
Karnataka	SHIMOGA	SAGAR	KANIKE
Karnataka	SHIMOGA	SAGAR	MALURU
Karnataka	SHIMOGA	SAGAR	KOLUR
Karnataka	SHIMOGA	SAGAR	KODANAVALLI
Karnataka	SHIMOGA	SAGAR	BARUVE
Karnataka	SHIMOGA	SAGAR	ADAGALALE
Karnataka	SHIMOGA	SAGAR	KARANI
Karnataka	SHIMOGA	SAGAR	TALAGODU
Karnataka	SHIMOGA	SAGAR	SHANKANNA SHANUBHOG
Karnataka	SHIMOGA	SAGAR	MARATI
Karnataka	SHIMOGA	SAGAR	Valur
Karnataka	SHIMOGA	SHIKARPUR	Gungarakatte
Karnataka	SHIMOGA	SHIKARPUR	Yerekatte
Karnataka	SHIMOGA	SHIKARPUR	SIDIGINAHALU
Karnataka	SHIMOGA	SHIKARPUR	Suthakande
Karnataka	SHIMOGA	SHIKARPUR	Markande
Karnataka	SHIMOGA	SHIKARPUR	Kesaraghatta
Karnataka	SHIMOGA	SHIKARPUR	MADRAVALLI
Karnataka	SHIMOGA	SHIKARPUR	Kambadooru
Karnataka	SHIMOGA	SHIKARPUR	YAREKOPPA
Karnataka	SHIMOGA	SHIKARPUR	MATHIGHATTA
Karnataka	SHIMOGA	SHIKARPUR	KITTADAHALLI
Karnataka	SHIMOGA	SHIKARPUR	KUTRAHALLI
Karnataka	SHIMOGA	SHIMOGA	KUMSI
Karnataka	SHIMOGA	SHIMOGA	KONE HOSURU
Karnataka	SHIMOGA	SHIMOGA	THUPPURU
Karnataka	SHIMOGA	SHIMOGA	Town Karwar
Karnataka	SHIMOGA	SHIMOGA	ALKUNI
Karnataka	SHIMOGA	SHIMOGA	VITAGONDANA KOPPA
Karnataka	SHIMOGA	SHIMOGA	KESAVINA KATTE
Karnataka	SHIMOGA	SHIMOGA	SANNIVASA
Karnataka	SHIMOGA	SHIMOGA	KEMPENA KOPPA
Karnataka	SHIMOGA	SHIMOGA	HORABYLU
Karnataka	SHIMOGA	SHIMOGA	BHAIRANAKOPPA
Karnataka	SHIMOGA	SHIMOGA	KORAGI
Karnataka	SHIMOGA	SHIMOGA	SHANTHI KERE
Karnataka	SHIMOGA	SHIMOGA	SHETTI KERE
Karnataka	SHIMOGA	SHIMOGA	MADE KOPPA
Karnataka	SHIMOGA	SHIMOGA	MANDAGATTA
Karnataka	SHIMOGA	SHIMOGA	SUDURU
Karnataka	SHIMOGA	SHIMOGA	ADAGADI



Karnataka	SHIMOGA	SHIMOGA	VEERAGARANA BHAIRANA KOPPA
Karnataka	SHIMOGA	SHIMOGA	CHIKKAMATHALI
Karnataka	SHIMOGA	SHIMOGA	Channa Halli
Karnataka	SHIMOGA	SHIMOGA	ANESARA
Karnataka	SHIMOGA	SHIMOGA	CHANNA HALLI
Karnataka	SHIMOGA	SHIMOGA	ITTIGE HALLI
Karnataka	SHIMOGA	SHIMOGA	DODDAMATHALI
Karnataka	SHIMOGA	SHIMOGA	ADINA KOTTIGE
Karnataka	SHIMOGA	SHIMOGA	THEVARA KOPPA
Karnataka	SHIMOGA	SHIMOGA	SHIRIGERE
Karnataka	SHIMOGA	SHIMOGA	THAMMADI HALLI
Karnataka	SHIMOGA	SHIMOGA	Chittihala
Karnataka	SHIMOGA	SHIMOGA	THAVARE KOPPA
Karnataka	SHIMOGA	SHIMOGA	GUDDADA ARAKERE
Karnataka	SHIMOGA	SHIMOGA	MANJARI KOPPA
Karnataka	SHIMOGA	SHIMOGA	KOODI
Karnataka	SHIMOGA	SHIMOGA	HOSURU
Karnataka	SHIMOGA	SHIMOGA	PURADALU
Karnataka	SHIMOGA	SHIMOGA	ANUPINA KATTE
Karnataka	SHIMOGA	SHIMOGA	MALE SHANKARA
Karnataka	SHIMOGA	SHIMOGA	MALESHANKARA STATE FOREST
Karnataka	SHIMOGA	SHIMOGA	HANUMANTHA PURA
Karnataka	SHIMOGA	SHIMOGA	GOVINDAPURA
Karnataka	SHIMOGA	SHIMOGA	AGASAVALLI
Karnataka	SHIMOGA	SHIMOGA	SHETTY HALLI
Karnataka	SHIMOGA	SHIMOGA	ECHAVADI
Karnataka	SHIMOGA	SHIMOGA	BASAVAPURA
Karnataka	SHIMOGA	SHIMOGA	SAKRE BYLU
Karnataka	SHIMOGA	SHIMOGA	THATTI KERE
Karnataka	SHIMOGA	SHIMOGA	HOSAKOPPA
Karnataka	SHIMOGA	SHIMOGA	CHITRA SHETTY HALLI
Karnataka	SHIMOGA	SHIMOGA	GAJANURU MULLAKERE
Karnataka	SHIMOGA	SHIMOGA	VEERA PURA
Karnataka	SHIMOGA	SHIMOGA	KUDAGALA MANE
Karnataka	SHIMOGA	SHIMOGA	KUSKURU
Karnataka	SHIMOGA	SHIMOGA	YARAGANALU
Karnataka	SHIMOGA	SHIMOGA	KADEKAL
Karnataka	SHIMOGA	SHIMOGA	HURULI HALLI
Karnataka	SHIMOGA	SHIMOGA	KYDOTLU
Karnataka	SHIMOGA	SHIMOGA	UMBLE BYLU
Karnataka	SHIMOGA	SHIMOGA	SARI GERE
Karnataka	SHIMOGA	SHIMOGA	GANIDALU
Karnataka	SHIMOGA	SHIMOGA	Kydotlu
Karnataka	SHIMOGA	SHIMOGA	SIDDAMAJI HOSURU
Karnataka	SHIMOGA	SHIMOGA	Umble Bylu
Karnataka	SHIMOGA	SHIMOGA	KAKANA HOSUDI
Karnataka	SHIMOGA	SHIMOGA	LINGAPURA
Karnataka	SHIMOGA	THIRTHAHALLI	Aranalli
Karnataka	SHIMOGA	THIRTHAHALLI	HUMCHADAKATTE
Karnataka	SHIMOGA	THIRTHAHALLI	HUTTALLI
Karnataka	SHIMOGA	THIRTHAHALLI	ALUR
Karnataka	SHIMOGA	THIRTHAHALLI	VATAGARU
Karnataka	SHIMOGA	THIRTHAHALLI	KARAKUCHI
Karnataka	SHIMOGA	THIRTHAHALLI	KESARE
Karnataka	SHIMOGA	THIRTHAHALLI	YOGIMALALI
Karnataka	SHIMOGA	THIRTHAHALLI	UMBLEBALLU
Karnataka	SHIMOGA	THIRTHAHALLI	MUNIYUR
Karnataka	SHIMOGA	THIRTHAHALLI	HIREKALLAHALLI
Karnataka	SHIMOGA	THIRTHAHALLI	HANAGERE
Karnataka	SHIMOGA	THIRTHAHALLI	THOREBALLU
Karnataka	SHIMOGA	THIRTHAHALLI	SHANKARAPURA
Karnataka	SHIMOGA	THIRTHAHALLI	CHIKKALLALLI
Karnataka	SHIMOGA	THIRTHAHALLI	ALASE
Karnataka	SHIMOGA	THIRTHAHALLI	MANDAKA



Karnataka	SHIMOGA	THIRTHAHALLI	SHIRANALLI
Karnataka	SHIMOGA	THIRTHAHALLI	BEEDE
Karnataka	SHIMOGA	THIRTHAHALLI	MELINAKADAGODU
Karnataka	SHIMOGA	THIRTHAHALLI	KOMBINAKAI
Karnataka	SHIMOGA	THIRTHAHALLI	HEGALATHI
Karnataka	SHIMOGA	THIRTHAHALLI	HOSAKOPPA
Karnataka	SHIMOGA	THIRTHAHALLI	JOGIKOPPA
Karnataka	SHIMOGA	THIRTHAHALLI	KEEGADI
Karnataka	SHIMOGA	THIRTHAHALLI	HADIGALLU
Karnataka	SHIMOGA	THIRTHAHALLI	DEMLAPURA
Karnataka	SHIMOGA	THIRTHAHALLI	BASAVANAGADDE
Karnataka	SHIMOGA	THIRTHAHALLI	KONANDUR
Karnataka	SHIMOGA	THIRTHAHALLI	ADINASARA
Karnataka	SHIMOGA	THIRTHAHALLI	AKLAPURA
Karnataka	SHIMOGA	THIRTHAHALLI	HALAVANAHALLI
Karnataka	SHIMOGA	THIRTHAHALLI	GARAGA
Karnataka	SHIMOGA	THIRTHAHALLI	SURULI
Karnataka	SHIMOGA	THIRTHAHALLI	VENKANAHALLI
Karnataka	SHIMOGA	THIRTHAHALLI	KITTANDUR
Karnataka	SHIMOGA	THIRTHAHALLI	KATTEKOPPA
Karnataka	SHIMOGA	THIRTHAHALLI	MALLAPURA
Karnataka	SHIMOGA	THIRTHAHALLI	SINGANABIDARE
Karnataka	SHIMOGA	THIRTHAHALLI	SALEKOPPA
Karnataka	SHIMOGA	THIRTHAHALLI	KIKKERI
Karnataka	SHIMOGA	THIRTHAHALLI	TRİYAMBAKAPURA
Karnataka	SHIMOGA	THIRTHAHALLI	YAMARAVALLI
Karnataka	SHIMOGA	THIRTHAHALLI	HULLUKODU
Karnataka	SHIMOGA	THIRTHAHALLI	TALALE
Karnataka	SHIMOGA	THIRTHAHALLI	HOSAKERE
Karnataka	SHIMOGA	THIRTHAHALLI	KULUNDE
Karnataka	SHIMOGA	THIRTHAHALLI	ATTIGADDE
Karnataka	SHIMOGA	THIRTHAHALLI	KUCHHALU
Karnataka	SHIMOGA	THIRTHAHALLI	KHANDAKA
Karnataka	SHIMOGA	THIRTHAHALLI	KALAVATHI
Karnataka	SHIMOGA	THIRTHAHALLI	BOMMANAHALLI
Karnataka	SHIMOGA	THIRTHAHALLI	NERALAMANE
Karnataka	SHIMOGA	THIRTHAHALLI	VIRUPAPURA
Karnataka	SHIMOGA	THIRTHAHALLI	THOTADAKOPPA
Karnataka	SHIMOGA	THIRTHAHALLI	NERALAKOPPA
Karnataka	SHIMOGA	THIRTHAHALLI	BEESU
Karnataka	SHIMOGA	THIRTHAHALLI	YADAVATHI
Karnataka	SHIMOGA	THIRTHAHALLI	BILUVEHARIHARAPURA
Karnataka	SHIMOGA	THIRTHAHALLI	TENKABYLU
Karnataka	SHIMOGA	THIRTHAHALLI	Kangalakoppa
Karnataka	SHIMOGA	THIRTHAHALLI	NANDIGODU
Karnataka	SHIMOGA	THIRTHAHALLI	UBBURU
Karnataka	SHIMOGA	THIRTHAHALLI	HALAGA
Karnataka	SHIMOGA	THIRTHAHALLI	KADEGADDE
Karnataka	SHIMOGA	THIRTHAHALLI	NEKRAGODU
Karnataka	SHIMOGA	THIRTHAHALLI	KANGALAKOPPA
Karnataka	SHIMOGA	THIRTHAHALLI	BYLUBADAGI
Karnataka	SHIMOGA	THIRTHAHALLI	MELINAPADARAVALLI
Karnataka	SHIMOGA	THIRTHAHALLI	AGASADI
Karnataka	SHIMOGA	THIRTHAHALLI	SHINDUVADI
Karnataka	SHIMOGA	THIRTHAHALLI	BANDYA
Karnataka	SHIMOGA	THIRTHAHALLI	HALASAVALA
Karnataka	SHIMOGA	THIRTHAHALLI	TENGINAKOPPA
Karnataka	SHIMOGA	THIRTHAHALLI	SHEDGAR
Karnataka	SHIMOGA	THIRTHAHALLI	HOSAKODIGE
Karnataka	SHIMOGA	THIRTHAHALLI	MITLA GODU
Karnataka	SHIMOGA	THIRTHAHALLI	KAVERI
Karnataka	SHIMOGA	THIRTHAHALLI	HEMMAKKI
Karnataka	SHIMOGA	THIRTHAHALLI	LINGAPURA
Karnataka	SHIMOGA	THIRTHAHALLI	TYANANDURU



Karnataka	SHIMOGA	THIRTHAHALLI	YADEHALLIPAL
Karnataka	SHIMOGA	THIRTHAHALLI	KUDUMALLIGE
Karnataka	SHIMOGA	THIRTHAHALLI	BILUVEHARIHARAPURA
Karnataka	SHIMOGA	THIRTHAHALLI	KIMMANE
Karnataka	SHIMOGA	THIRTHAHALLI	KAVALEBURGA
Karnataka	SHIMOGA	THIRTHAHALLI	YADAGUDE
Karnataka	SHIMOGA	THIRTHAHALLI	BEJJAVALLI
Karnataka	SHIMOGA	THIRTHAHALLI	BOBLI
Karnataka	SHIMOGA	THIRTHAHALLI	KASAGARU
Karnataka	SHIMOGA	THIRTHAHALLI	JAMBUVALLI
Karnataka	SHIMOGA	THIRTHAHALLI	BEKSHIKENJIGUDE
Karnataka	SHIMOGA	THIRTHAHALLI	BOBLIHINCHUVALLI
Karnataka	SHIMOGA	THIRTHAHALLI	HOSAKOPPA
Karnataka	SHIMOGA	THIRTHAHALLI	HALUMAHISHI
Karnataka	SHIMOGA	THIRTHAHALLI	KELAKERE
Karnataka	SHIMOGA	THIRTHAHALLI	KOKKODU
Karnataka	SHIMOGA	THIRTHAHALLI	HEDDURU
Karnataka	SHIMOGA	THIRTHAHALLI	MAHISHI
Karnataka	SHIMOGA	THIRTHAHALLI	HASANDUR
Karnataka	SHIMOGA	THIRTHAHALLI	BINTALA
Karnataka	SHIMOGA	THIRTHAHALLI	KUDUVALLI
Karnataka	SHIMOGA	THIRTHAHALLI	KOLAGIBYLU
Karnataka	SHIMOGA	THIRTHAHALLI	SHETTIGALAKOPPA
Karnataka	SHIMOGA	THIRTHAHALLI	HOLEKOPPA
Karnataka	SHIMOGA	THIRTHAHALLI	MUNNURHALLI
Karnataka	SHIMOGA	THIRTHAHALLI	KODLU
Karnataka	SHIMOGA	THIRTHAHALLI	MRUGAVADHE
Karnataka	SHIMOGA	THIRTHAHALLI	ANGALAGODIGE
Karnataka	SHIMOGA	THIRTHAHALLI	LAKKUNDA
Karnataka	SHIMOGA	THIRTHAHALLI	Mavadi
Karnataka	SHIMOGA	THIRTHAHALLI	INGLADI
Karnataka	SHIMOGA	THIRTHAHALLI	HORABAILU
Karnataka	SHIMOGA	THIRTHAHALLI	ALMANE
Karnataka	SHIMOGA	THIRTHAHALLI	ANDAGERE
Karnataka	SHIMOGA	THIRTHAHALLI	BOGARUKOPPA
Karnataka	SHIMOGA	THIRTHAHALLI	BILUMANE
Karnataka	SHIMOGA	THIRTHAHALLI	SHEDGAR
Karnataka	SHIMOGA	THIRTHAHALLI	MANIKOPPA
Karnataka	SHIMOGA	THIRTHAHALLI	KOLAGI
Karnataka	SHIMOGA	THIRTHAHALLI	HONNEKERE
Karnataka	SHIMOGA	THIRTHAHALLI	SHUNTIHAKLU
Karnataka	SHIMOGA	THIRTHAHALLI	THUMBRAMANE
Karnataka	SHIMOGA	THIRTHAHALLI	HURULI
Karnataka	SHIMOGA	THIRTHAHALLI	Hadaginamakki
Karnataka	SHIMOGA	THIRTHAHALLI	SHIVALLI
Karnataka	SHIMOGA	THIRTHAHALLI	YADAMANE
Karnataka	SHIMOGA	THIRTHAHALLI	HADAGINAMAKKI
Karnataka	SHIMOGA	THIRTHAHALLI	HERAMBAPURA
Karnataka	SHIMOGA	THIRTHAHALLI	BELLANGI
Karnataka	SHIMOGA	THIRTHAHALLI	KOLIGE
Karnataka	SHIMOGA	THIRTHAHALLI	HOLALURBETAGERE
Karnataka	SHIMOGA	THIRTHAHALLI	KABASE
Karnataka	SHIMOGA	THIRTHAHALLI	BEKKANUR
Karnataka	SHIMOGA	THIRTHAHALLI	DASANAKODIGE
Karnataka	SHIMOGA	THIRTHAHALLI	GURUVALLI
Karnataka	SHIMOGA	THIRTHAHALLI	KEERANAKERE
Karnataka	SHIMOGA	THIRTHAHALLI	SHIRURU
Karnataka	SHIMOGA	THIRTHAHALLI	HOSURU
Karnataka	SHIMOGA	THIRTHAHALLI	CHANGARU
Karnataka	SHIMOGA	THIRTHAHALLI	HONNETALU
Karnataka	SHIMOGA	THIRTHAHALLI	KUNDA
Karnataka	SHIMOGA	THIRTHAHALLI	NANTUR
Karnataka	SHIMOGA	THIRTHAHALLI	Talluru
Karnataka	SHIMOGA	THIRTHAHALLI	TALLURU



Karnataka	SHIMOGA	THIRTHAHALLI	BALEHALLI
Karnataka	UDUPI	KARKAL	BELENJE
Karnataka	UDUPI	KARKAL	NADPALU
Karnataka	UDUPI	KARKAL	KUCHCHUR
Karnataka	UDUPI	KARKAL	CHARA
Karnataka	UDUPI	KARKAL	HEBRI
Karnataka	UDUPI	KARKAL	KABBINALE
Karnataka	UDUPI	KARKAL	ANDARU
Karnataka	UDUPI	KARKAL	Shirlal
Karnataka	UDUPI	KARKAL	Kervashe
Karnataka	UDUPI	KARKAL	DURGA
Karnataka	UDUPI	KARKAL	Mala
Karnataka	UDUPI	KARKAL	Eedu
Karnataka	UDUPI	KARKAL	NOORALBETTU
Karnataka	UDUPI	KUNDAPURA	HOSOOOR
Karnataka	UDUPI	KUNDAPURA	Byndoor
Karnataka	UDUPI	KUNDAPURA	KOLLUR
Karnataka	UDUPI	KUNDAPURA	Yeljith
Karnataka	UDUPI	KUNDAPURA	YELJITH
Karnataka	UDUPI	KUNDAPURA	Thagarasi
Karnataka	UDUPI	KUNDAPURA	MUDOOR
Karnataka	UDUPI	KUNDAPURA	GOLIHOLE
Karnataka	UDUPI	KUNDAPURA	JADKAL
Karnataka	UDUPI	KUNDAPURA	IDURKUNHADI
Karnataka	UDUPI	KUNDAPURA	KERADI
Karnataka	UDUPI	KUNDAPURA	HALLIHOLE
Karnataka	UDUPI	KUNDAPURA	ALoor
Karnataka	UDUPI	KUNDAPURA	CHITTOOR
Karnataka	UDUPI	KUNDAPURA	Edmoge
Karnataka	UDUPI	KUNDAPURA	BELLAL
Karnataka	UDUPI	KUNDAPURA	VANDSE
Karnataka	UDUPI	KUNDAPURA	HOSANGADI
Karnataka	UDUPI	KUNDAPURA	MACHATTU
Karnataka	UDUPI	KUNDAPURA	AMASEBAILU
Karnataka	UDUPI	KUNDAPURA	Amasebailu
Karnataka	UDUPI	KUNDAPURA	SHEDIMANE
Karnataka	UDUPI	KUNDAPURA	MADAMMAKKI
Karnataka	UDUPI	KUNDAPURA	Belve
Kerala	Idukki	Devikulam	Marayoor
Kerala	Idukki	Devikulam	Keezhanthoor
Kerala	Idukki	Devikulam	Kannan Devan Hills
Kerala	Idukki	Devikulam	Kuttampuzha
Kerala	Idukki	Devikulam	Kottakamboor
Kerala	Idukki	Devikulam	Kanthalloor
Kerala	Idukki	Devikulam	Vattavada
Kerala	Idukki	Devikulam	Mankulam
Kerala	Idukki	Devikulam	Mannamkandam
Kerala	Idukki	Devikulam	Pallivasal
Kerala	Idukki	Devikulam	Anaviratty
Kerala	Idukki	Devikulam	Kunjithanny
Kerala	Idukki	Devikulam	Vellathuval
Kerala	Idukki	Peerumade	Upputhara
Kerala	Idukki	Peerumade	Kumily
Kerala	Idukki	Peerumade	Manjumala
Kerala	Idukki	Peerumade	Periyar
Kerala	Idukki	Peerumade	Kokkayar
Kerala	Idukki	Peerumade	Peerumade
Kerala	Idukki	Peerumade	Mlappara
Kerala	Idukki	Peerumade	Peruvanthanam
Kerala	Idukki	Thodupuzha	Kanjikuzhi
Kerala	Idukki	Thodupuzha	Udumbannoor
Kerala	Idukki	Thodupuzha	Idukki (Part)
Kerala	Idukki	Thodupuzha	Arakkulam
Kerala	Idukki	Udumbanchola	Chinnakanal



Kerala	Idukki	Udumbanchola	Baisovally
Kerala	Idukki	Udumbanchola	Rajakumari
Kerala	Idukki	Udumbanchola	Poopara
Kerala	Idukki	Udumbanchola	Rajakkad
Kerala	Idukki	Udumbanchola	Konnathady
Kerala	Idukki	Udumbanchola	Santhanpara
Kerala	Idukki	Udumbanchola	Kanhippara
Kerala	Idukki	Udumbanchola	Vathikudy
Kerala	Idukki	Udumbanchola	Chathurangapara
Kerala	Idukki	Udumbanchola	Udumbanchola
Kerala	Idukki	Udumbanchola	Upputhode
Kerala	Idukki	Udumbanchola	Parathodu
Kerala	Idukki	Udumbanchola	Kalkoonthal
Kerala	Idukki	Udumbanchola	Thankamony (Part)
Kerala	Idukki	Udumbanchola	Ayyappancoil
Kerala	Idukki	Udumbanchola	Pampadumpara
Kerala	Idukki	Udumbanchola	Kattappana
Kerala	Idukki	Udumbanchola	Karunapuram
Kerala	Idukki	Udumbanchola	Vandanmedu
Kerala	Idukki	Udumbanchola	Anakkara
Kerala	Idukki	Udumbanchola	Anavilasam
Kerala	Idukki	Udumbanchola	Chakkupallam
Kerala	Kannur	Thalassery	Aralam
Kerala	Kannur	Thalassery	Kottiyor
Kerala	Kannur	Thalassery	Cheruvanchery
Kerala	Kollam	Pathanapuram	Punnala
Kerala	Kollam	Pathanapuram	Piravanthur
Kerala	Kollam	Pathanapuram	Edamon
Kerala	Kollam	Pathanapuram	Thenmala
Kerala	Kollam	Pathanapuram	Arienkavu
Kerala	Kollam	Pathanapuram	Thinkalkarikkakom
Kerala	Kollam	Pathanapuram	Kulathupuzha
Kerala	Kollam	Pathanapuram	Channappetta
Kerala	Kottayam	Kanjirappally	Koottickal
Kerala	Kottayam	Meenachil	Melukavu
Kerala	Kottayam	Meenachil	Teekoy
Kerala	Kottayam	Meenachil	Poonjar Thekkekara
Kerala	Kozhikode	Kozhikode	Kedavur
Kerala	Kozhikode	Kozhikode	Puthuppadi
Kerala	Kozhikode	Kozhikode	Nellipoyil
Kerala	Kozhikode	Kozhikode	Kodencheri
Kerala	Kozhikode	Kozhikode	Thiruvambadi
Kerala	Kozhikode	Quilandy	Chempanoda
Kerala	Kozhikode	Quilandy	Rikkattapatta
Kerala	Kozhikode	Vadakara	Thinoor
Kerala	Kozhikode	Vadakara	Kavilumpara
Kerala	Malappuram	Nilambur	Chungathara
Kerala	Malappuram	Nilambur	Kurumbilangode
Kerala	Malappuram	Nilambur	Vazhikkadavu
Kerala	Malappuram	Nilambur	Akampadam
Kerala	Malappuram	Nilambur	Karulai
Kerala	Malappuram	Nilambur	Amarambalam
Kerala	Malappuram	Nilambur	Chekkode
Kerala	Malappuram	Nilambur	Kalikavu
Kerala	Malappuram	Nilambur	Kerala Estate
Kerala	Malappuram	Nilambur	Karuvarakundu
Kerala	Palakkad	Alathur	Kizhakkengeri-I
Kerala	Palakkad	Chittur	Muthalamada-I
Kerala	Palakkad	Chittur	Muthalamada-II
Kerala	Palakkad	Chittur	Nelliyampathy
Kerala	Palakkad	Mannarkad	Pudur
Kerala	Palakkad	Mannarkad	Padavayal
Kerala	Palakkad	Mannarkad	Agali
Kerala	Palakkad	Mannarkad	Kottathara



Maharashtra	AHMADNAGAR	AKOLA	Kothale
Maharashtra	AHMADNAGAR	AKOLA	Vihir
Maharashtra	AHMADNAGAR	AKOLA	Abit Khind
Maharashtra	AHMADNAGAR	AKOLA	Palsunde
Maharashtra	AHMADNAGAR	AKOLA	Umbarwadi
Maharashtra	AHMADNAGAR	AKOLA	Phophasandi
Maharashtra	AHMADNAGAR	AKOLA	Satewadi
Maharashtra	AHMADNAGAR	AKOLA	Keli Otur
Maharashtra	AHMADNAGAR	AKOLA	Garwadi
Maharashtra	AHMADNAGAR	AKOLA	Esarthav
Maharashtra	AHMADNAGAR	AKOLA	Khetewadi
Maharashtra	DHULE	SAKRI	Dhamandhar
Maharashtra	DHULE	SAKRI	Shenwad
Maharashtra	DHULE	SAKRI	Vardadi
Maharashtra	DHULE	SAKRI	Mohagaon
Maharashtra	DHULE	SAKRI	Kalgaon
Maharashtra	KOLHAPUR	AJRA	Hajgoli Kh.
Maharashtra	KOLHAPUR	AJRA	Vinayakwadi
Maharashtra	KOLHAPUR	AJRA	Medhewadi
Maharashtra	KOLHAPUR	AJRA	Velawatti
Maharashtra	KOLHAPUR	AJRA	Parpoli
Maharashtra	KOLHAPUR	AJRA	Dardewadi
Maharashtra	KOLHAPUR	AJRA	Haloli
Maharashtra	KOLHAPUR	AJRA	Gavase
Maharashtra	KOLHAPUR	AJRA	Suleran
Maharashtra	KOLHAPUR	AJRA	Kitvade
Maharashtra	KOLHAPUR	AJRA	Ambade
Maharashtra	KOLHAPUR	AJRA	Awandi
Maharashtra	KOLHAPUR	AJRA	Uchangi
Maharashtra	KOLHAPUR	AJRA	Kerakbol
Maharashtra	KOLHAPUR	AJRA	Polgaon
Maharashtra	KOLHAPUR	AJRA	Satewadi
Maharashtra	KOLHAPUR	AJRA	Chafavade
Maharashtra	KOLHAPUR	AJRA	Latagaon
Maharashtra	KOLHAPUR	AJRA	Erandol
Maharashtra	KOLHAPUR	AJRA	Chitale
Maharashtra	KOLHAPUR	BAVDA	Nivade
Maharashtra	KOLHAPUR	BAVDA	Vesarde
Maharashtra	KOLHAPUR	BAVDA	Taliye Bk.
Maharashtra	KOLHAPUR	BAVDA	Kode Bk
Maharashtra	KOLHAPUR	BAVDA	Kode Kh.
Maharashtra	KOLHAPUR	BAVDA	Mandur
Maharashtra	KOLHAPUR	BAVDA	Mandukali
Maharashtra	KOLHAPUR	BAVDA	Andur
Maharashtra	KOLHAPUR	BAVDA	Khokurle
Maharashtra	KOLHAPUR	BAVDA	Asalaj
Maharashtra	KOLHAPUR	BAVDA	Dhundavade
Maharashtra	KOLHAPUR	BAVDA	Vesaraf
Maharashtra	KOLHAPUR	BAVDA	Palsambe
Maharashtra	KOLHAPUR	BAVDA	Saitavade.
Maharashtra	KOLHAPUR	BAVDA	Sangashi
Maharashtra	KOLHAPUR	BAVDA	Sheloshi
Maharashtra	KOLHAPUR	BAVDA	Jargi
Maharashtra	KOLHAPUR	BAVDA	Katali
Maharashtra	KOLHAPUR	BAVDA	Kadave
Maharashtra	KOLHAPUR	BAVDA	Borbet
Maharashtra	KOLHAPUR	BAVDA	Garivade
Maharashtra	KOLHAPUR	BAVDA	Narveli
Maharashtra	KOLHAPUR	BAVDA	Baveli
Maharashtra	KOLHAPUR	BAVDA	Taliye Kh.
Maharashtra	KOLHAPUR	BHUDRAGAD	Hanbarwadi
Maharashtra	KOLHAPUR	BHUDRAGAD	Girgaon.
Maharashtra	KOLHAPUR	BHUDRAGAD	Phaye
Maharashtra	KOLHAPUR	BHUDRAGAD	Phanaswadi



Maharashtra	KOLHAPUR	BHUDRAGAD	Devakewadi
Maharashtra	KOLHAPUR	BHUDRAGAD	Khedge
Maharashtra	KOLHAPUR	BHUDRAGAD	Murukate
Maharashtra	KOLHAPUR	BHUDRAGAD	Bidri
Maharashtra	KOLHAPUR	BHUDRAGAD	Vasnoli
Maharashtra	KOLHAPUR	BHUDRAGAD	Padkhambe
Maharashtra	KOLHAPUR	BHUDRAGAD	Shivdav
Maharashtra	KOLHAPUR	BHUDRAGAD	Bediv
Maharashtra	KOLHAPUR	BHUDRAGAD	Sonurli
Maharashtra	KOLHAPUR	BHUDRAGAD	Anturli
Maharashtra	KOLHAPUR	BHUDRAGAD	Kudtarwadi
Maharashtra	KOLHAPUR	BHUDRAGAD	Navale
Maharashtra	KOLHAPUR	BHUDRAGAD	Megholi
Maharashtra	KOLHAPUR	BHUDRAGAD	Mhasarang
Maharashtra	KOLHAPUR	BHUDRAGAD	Vesarde
Maharashtra	KOLHAPUR	BHUDRAGAD	Devarde
Maharashtra	KOLHAPUR	BHUDRAGAD	Palyachahuda
Maharashtra	KOLHAPUR	BHUDRAGAD	Mathagaon
Maharashtra	KOLHAPUR	BHUDRAGAD	Karivade
Maharashtra	KOLHAPUR	BHUDRAGAD	Chikkewadi
Maharashtra	KOLHAPUR	BHUDRAGAD	Antivade
Maharashtra	KOLHAPUR	BHUDRAGAD	Mani
Maharashtra	KOLHAPUR	BHUDRAGAD	Chivale
Maharashtra	KOLHAPUR	BHUDRAGAD	Dele
Maharashtra	KOLHAPUR	CHANDGAD	Dhamapur
Maharashtra	KOLHAPUR	CHANDGAD	Pundra
Maharashtra	KOLHAPUR	CHANDGAD	Kanur Kh.
Maharashtra	KOLHAPUR	CHANDGAD	Sadegudwale
Maharashtra	KOLHAPUR	CHANDGAD	Bhogoli
Maharashtra	KOLHAPUR	CHANDGAD	Pilani
Maharashtra	KOLHAPUR	CHANDGAD	Kokare
Maharashtra	KOLHAPUR	CHANDGAD	Nagave
Maharashtra	KOLHAPUR	CHANDGAD	Umagaon
Maharashtra	KOLHAPUR	CHANDGAD	Jambre
Maharashtra	KOLHAPUR	CHANDGAD	Gudawale Khalsa
Maharashtra	KOLHAPUR	CHANDGAD	Isapur
Maharashtra	KOLHAPUR	CHANDGAD	Jelugade
Maharashtra	KOLHAPUR	CHANDGAD	Waghotre
Maharashtra	KOLHAPUR	CHANDGAD	Kitvade
Maharashtra	KOLHAPUR	CHANDGAD	Mirwel
Maharashtra	KOLHAPUR	CHANDGAD	Kalagsade
Maharashtra	KOLHAPUR	CHANDGAD	Hajagoli
Maharashtra	KOLHAPUR	CHANDGAD	Kodali
Maharashtra	KOLHAPUR	CHANDGAD	Khalsa Mhalunge
Maharashtra	KOLHAPUR	CHANDGAD	Kolik
Maharashtra	KOLHAPUR	PANHALA	Patpanhala
Maharashtra	KOLHAPUR	PANHALA	Washi
Maharashtra	KOLHAPUR	PANHALA	Kaurwadi
Maharashtra	KOLHAPUR	PANHALA	Manwad
Maharashtra	KOLHAPUR	PANHALA	Kisrul
Maharashtra	KOLHAPUR	PANHALA	Mugadewadi
Maharashtra	KOLHAPUR	PANHALA	Pohalwadi
Maharashtra	KOLHAPUR	PANHALA	Kaljawade
Maharashtra	KOLHAPUR	PANHALA	Padasali
Maharashtra	KOLHAPUR	PANHALA	Kolik
Maharashtra	KOLHAPUR	PANHALA	Pombre
Maharashtra	KOLHAPUR	PANHALA	Gothane
Maharashtra	KOLHAPUR	PANHALA	Harpavade
Maharashtra	KOLHAPUR	PANHALA	Panore
Maharashtra	KOLHAPUR	RADHANAGARI	Konoli Tarf Asandoli
Maharashtra	KOLHAPUR	RADHANAGARI	Kandalgaon
Maharashtra	KOLHAPUR	RADHANAGARI	Rai
Maharashtra	KOLHAPUR	RADHANAGARI	Manbet
Maharashtra	KOLHAPUR	RADHANAGARI	Padasali



Maharashtra	KOLHAPUR	RADHANAGARI	Piral
Maharashtra	KOLHAPUR	RADHANAGARI	Padali
Maharashtra	KOLHAPUR	RADHANAGARI	Phejiwade
Maharashtra	KOLHAPUR	RADHANAGARI	Karanjphen
Maharashtra	KOLHAPUR	RADHANAGARI	Olavan
Maharashtra	KOLHAPUR	RADHANAGARI	Shiroli
Maharashtra	KOLHAPUR	RADHANAGARI	Savardhan
Maharashtra	KOLHAPUR	RADHANAGARI	Radhanagari
Maharashtra	KOLHAPUR	RADHANAGARI	Banachiwadi
Maharashtra	KOLHAPUR	RADHANAGARI	New Karanje
Maharashtra	KOLHAPUR	RADHANAGARI	Ramanwadi
Maharashtra	KOLHAPUR	RADHANAGARI	Farale
Maharashtra	KOLHAPUR	RADHANAGARI	Patpanhala
Maharashtra	KOLHAPUR	RADHANAGARI	Aini
Maharashtra	KOLHAPUR	RADHANAGARI	Rajapur
Maharashtra	KOLHAPUR	RADHANAGARI	Chafodi Tarf Ainghol
Maharashtra	KOLHAPUR	RADHANAGARI	Savarde
Maharashtra	KOLHAPUR	RADHANAGARI	Gawathanwadi
Maharashtra	KOLHAPUR	RADHANAGARI	Wadachiwadi
Maharashtra	KOLHAPUR	RADHANAGARI	Adoli
Maharashtra	KOLHAPUR	RADHANAGARI	Dubalewadi
Maharashtra	KOLHAPUR	SHAHUWADI	Sonarli
Maharashtra	KOLHAPUR	SHAHUWADI	Chandel
Maharashtra	KOLHAPUR	SHAHUWADI	Durgawadi
Maharashtra	KOLHAPUR	SHAHUWADI	Wadi Hudumb
Maharashtra	KOLHAPUR	SHAHUWADI	Karde
Maharashtra	KOLHAPUR	SHAHUWADI	Dhakale
Maharashtra	KOLHAPUR	SHAHUWADI	Amboli
Maharashtra	KOLHAPUR	SHAHUWADI	Tanali
Maharashtra	KOLHAPUR	SHAHUWADI	Tambave
Maharashtra	KOLHAPUR	SHAHUWADI	Nivale
Maharashtra	KOLHAPUR	SHAHUWADI	Ukhalu
Maharashtra	KOLHAPUR	SHAHUWADI	Udgiri
Maharashtra	KOLHAPUR	SHAHUWADI	Shirale Tarf Warun
Maharashtra	KOLHAPUR	SHAHUWADI	Kandavan
Maharashtra	KOLHAPUR	SHAHUWADI	Malgaon
Maharashtra	KOLHAPUR	SHAHUWADI	Golivane
Maharashtra	KOLHAPUR	SHAHUWADI	Jambur
Maharashtra	KOLHAPUR	SHAHUWADI	Palasavade
Maharashtra	KOLHAPUR	SHAHUWADI	Virale
Maharashtra	KOLHAPUR	SHAHUWADI	Paraleninai
Maharashtra	KOLHAPUR	SHAHUWADI	Pusarle
Maharashtra	KOLHAPUR	SHAHUWADI	Wakoli
Maharashtra	KOLHAPUR	SHAHUWADI	AMBA
Maharashtra	KOLHAPUR	SHAHUWADI	Talavade
Maharashtra	KOLHAPUR	SHAHUWADI	Chalanwadi
Maharashtra	KOLHAPUR	SHAHUWADI	Masnoli
Maharashtra	KOLHAPUR	SHAHUWADI	Humbavali
Maharashtra	KOLHAPUR	SHAHUWADI	Gholasvade
Maharashtra	KOLHAPUR	SHAHUWADI	Jawali
Maharashtra	KOLHAPUR	SHAHUWADI	Kasarde
Maharashtra	KOLHAPUR	SHAHUWADI	Wadi Kalkavane
Maharashtra	KOLHAPUR	SHAHUWADI	Dhanagarwadi
Maharashtra	KOLHAPUR	SHAHUWADI	Gajapur
Maharashtra	KOLHAPUR	SHAHUWADI	Yelan J.Gai
Maharashtra	KOLHAPUR	SHAHUWADI	Ainwadi
Maharashtra	KOLHAPUR	SHAHUWADI	Mhalasvade
Maharashtra	KOLHAPUR	SHAHUWADI	Gelavade
Maharashtra	KOLHAPUR	SHAHUWADI	Panundre
Maharashtra	KOLHAPUR	SHAHUWADI	Shirale Tarf Malkapur
Maharashtra	KOLHAPUR	SHAHUWADI	Girgaon
Maharashtra	KOLHAPUR	SHAHUWADI	Parivane
Maharashtra	KOLHAPUR	SHAHUWADI	Manjare.
Maharashtra	KOLHAPUR	SHAHUWADI	Burambal



Maharashtra	KOLHAPUR	SHAHUWADI	Sonurle
Maharashtra	KOLHAPUR	SHAHUWADI	Yelvadi
Maharashtra	KOLHAPUR	SHAHUWADI	Mosum
Maharashtra	KOLHAPUR	SHAHUWADI	Kante
Maharashtra	KOLHAPUR	SHAHUWADI	Anuskura
Maharashtra	KOLHAPUR	SHAHUWADI	Barki
Maharashtra	KOLHAPUR	SHAHUWADI	Savardi
Maharashtra	KOLHAPUR	SHAHUWADI	Injoli
Maharashtra	NANDURBAR	NAWAPUR	Kareghat
Maharashtra	NANDURBAR	NAWAPUR	Khekada
Maharashtra	NASHIK	BAGLAN	Golwad
Maharashtra	NASHIK	BAGLAN	Jad
Maharashtra	NASHIK	BAGLAN	Ajande
Maharashtra	NASHIK	BAGLAN	Bordaiwat
Maharashtra	NASHIK	BAGLAN	Bhimkhet
Maharashtra	NASHIK	BAGLAN	Jakhod
Maharashtra	NASHIK	BAGLAN	Waghambe
Maharashtra	NASHIK	BAGLAN	Bhawade
Maharashtra	NASHIK	BAGLAN	Manur
Maharashtra	NASHIK	BAGLAN	Salwan
Maharashtra	NASHIK	BAGLAN	Malgaon Kh.
Maharashtra	NASHIK	BAGLAN	Vathode
Maharashtra	NASHIK	BAGLAN	Kelzar
Maharashtra	NASHIK	BAGLAN	Tatani
Maharashtra	NASHIK	BAGLAN	Wadi Chaulher
Maharashtra	NASHIK	DINDORI	Deosane
Maharashtra	NASHIK	DINDORI	Mokhnal
Maharashtra	NASHIK	DINDORI	Dehare
Maharashtra	NASHIK	DINDORI	Palasvahir
Maharashtra	NASHIK	DINDORI	Goldari
Maharashtra	NASHIK	IGATPURI	Dhargaon
Maharashtra	NASHIK	IGATPURI	Walvahir
Maharashtra	NASHIK	IGATPURI	Tringalwadi
Maharashtra	NASHIK	IGATPURI	Chinchale Khair
Maharashtra	NASHIK	IGATPURI	Bhandardarawadi
Maharashtra	NASHIK	IGATPURI	Manjargaon
Maharashtra	NASHIK	IGATPURI	Kurungwadi
Maharashtra	NASHIK	IGATPURI	Jamunde
Maharashtra	NASHIK	KALWAN	Malagaon Bk.
Maharashtra	NASHIK	KALWAN	Supale Digar
Maharashtra	NASHIK	KALWAN	Umbardhe
Maharashtra	NASHIK	KALWAN	Sidharthanagar
Maharashtra	NASHIK	KALWAN	Koswan
Maharashtra	NASHIK	KALWAN	Virshet
Maharashtra	NASHIK	KALWAN	Dhanoli
Maharashtra	NASHIK	KALWAN	Bhandane (Hatgad)
Maharashtra	NASHIK	KALWAN	Dare Bhanagi
Maharashtra	NASHIK	KALWAN	Dharde Digar
Maharashtra	NASHIK	KALWAN	Shrungarwadi
Maharashtra	NASHIK	KALWAN	Mohobari
Maharashtra	NASHIK	KALWAN	Daregaon Hatgad
Maharashtra	NASHIK	KALWAN	Inshi
Maharashtra	NASHIK	KALWAN	Kosurde
Maharashtra	NASHIK	KALWAN	Karambhel Hatgad
Maharashtra	NASHIK	KALWAN	Amdar
Maharashtra	NASHIK	KALWAN	Jamle pale
Maharashtra	NASHIK	KALWAN	Dahyane (Otur)
Maharashtra	NASHIK	KALWAN	Jamshet
Maharashtra	NASHIK	KALWAN	Bhusani
Maharashtra	NASHIK	KALWAN	Kurdane (Otur)
Maharashtra	NASHIK	KALWAN	Daregaonwani
Maharashtra	NASHIK	KALWAN	Pimpri Markanda
Maharashtra	NASHIK	KALWAN	Saptashrungagad
Maharashtra	NASHIK	KALWAN	Mehadar



Maharashtra	NASHIK	KALWAN	Wadale[Wani]
Maharashtra	NASHIK	KALWAN	Machidhodap
Maharashtra	NASHIK	PEINT	Amdongra
Maharashtra	NASHIK	PEINT	Sadadpada
Maharashtra	NASHIK	PEINT	Gandole
Maharashtra	NASHIK	PEINT	Kapurne
Maharashtra	NASHIK	PEINT	Kayare
Maharashtra	NASHIK	PEINT	Dabhadi
Maharashtra	NASHIK	PEINT	Kumbhale
Maharashtra	NASHIK	PEINT	Lavhali
Maharashtra	NASHIK	PEINT	Sadadpada
Maharashtra	NASHIK	PEINT	Belpada
Maharashtra	NASHIK	PEINT	GARMAL
Maharashtra	NASHIK	PEINT	Andhrute
Maharashtra	NASHIK	PEINT	Tondawal
Maharashtra	NASHIK	PEINT	Chafyachapada
Maharashtra	NASHIK	PEINT	AMBAPANI
Maharashtra	NASHIK	PEINT	Kahandolpada
Maharashtra	NASHIK	PEINT	Kasatvihir
Maharashtra	NASHIK	PEINT	Khadki
Maharashtra	NASHIK	PEINT	Umbrad
Maharashtra	NASHIK	PEINT	Borpada
Maharashtra	NASHIK	PEINT	Jambhulmal
Maharashtra	NASHIK	PEINT	Nachlondhi
Maharashtra	NASHIK	PEINT	Murmuti
Maharashtra	NASHIK	SINNAR	Gulvanch
Maharashtra	NASHIK	SINNAR	Khopadi Bk.
Maharashtra	NASHIK	SINNAR	Shahapur
Maharashtra	NASHIK	SINNAR	Kedarpur
Maharashtra	NASHIK	SINNAR	Khopadi Kh.
Maharashtra	NASHIK	SURGANA	Gondune
Maharashtra	NASHIK	SURGANA	Pangarne
Maharashtra	NASHIK	SURGANA	Pimpalsond
Maharashtra	NASHIK	SURGANA	WANGAN
Maharashtra	NASHIK	SURGANA	Malgonde
Maharashtra	NASHIK	SURGANA	Sundarban
Maharashtra	NASHIK	SURGANA	Mohapada
Maharashtra	NASHIK	SURGANA	Guhijambhulpada
Maharashtra	NASHIK	SURGANA	Karanjul Surgana
Maharashtra	NASHIK	SURGANA	Vijaynagar
Maharashtra	NASHIK	SURGANA	Khuntavahir
Maharashtra	NASHIK	SURGANA	Galbari
Maharashtra	NASHIK	SURGANA	Ranvihir
Maharashtra	NASHIK	SURGANA	Shrirampur
Maharashtra	NASHIK	SURGANA	Udaldari
Maharashtra	NASHIK	SURGANA	Rasha
Maharashtra	NASHIK	SURGANA	Dolhare
Maharashtra	NASHIK	SURGANA	Kathipada
Maharashtra	NASHIK	SURGANA	Amzar
Maharashtra	NASHIK	SURGANA	Walutzira
Maharashtra	NASHIK	SURGANA	Shribhuvan
Maharashtra	NASHIK	SURGANA	Karwande
Maharashtra	NASHIK	SURGANA	Mothamal
Maharashtra	NASHIK	SURGANA	Wangan Sule
Maharashtra	NASHIK	SURGANA	Patali
Maharashtra	NASHIK	SURGANA	Bendwal
Maharashtra	NASHIK	SURGANA	Bhawada
Maharashtra	NASHIK	SURGANA	Umbarde
Maharashtra	NASHIK	SURGANA	Waghadi
Maharashtra	NASHIK	SURGANA	Karanjul
Maharashtra	NASHIK	SURGANA	Kotamba
Maharashtra	NASHIK	SURGANA	Merdand
Maharashtra	NASHIK	SURGANA	Dangrale
Maharashtra	NASHIK	SURGANA	Pilukpada



Maharashtra	NASHIK	SURGANA	Murumdari
Maharashtra	NASHIK	SURGANA	Undohal
Maharashtra	NASHIK	SURGANA	Warambhe
Maharashtra	NASHIK	SURGANA	Bhenshet
Maharashtra	NASHIK	SURGANA	Khobale Digar
Maharashtra	NASHIK	SURGANA	Khokarvahir
Maharashtra	NASHIK	SURGANA	Khirdi
Maharashtra	NASHIK	SURGANA	Kahandolpada
Maharashtra	NASHIK	TRIMBAKESHWAR	Chinch Ohol
Maharashtra	NASHIK	TRIMBAKESHWAR	Khadakohol
Maharashtra	NASHIK	TRIMBAKESHWAR	Behedpada
Maharashtra	NASHIK	TRIMBAKESHWAR	Kadegahan
Maharashtra	NASHIK	TRIMBAKESHWAR	Hatlonndhi
Maharashtra	NASHIK	TRIMBAKESHWAR	Ozar Khed
Maharashtra	NASHIK	TRIMBAKESHWAR	Berwal
Maharashtra	NASHIK	TRIMBAKESHWAR	Chinchwad
Maharashtra	NASHIK	TRIMBAKESHWAR	Mahadeo Nagar
Maharashtra	NASHIK	TRIMBAKESHWAR	Rayate
Maharashtra	NASHIK	TRIMBAKESHWAR	Belpali
Maharashtra	NASHIK	TRIMBAKESHWAR	Waygholpada
Maharashtra	NASHIK	TRIMBAKESHWAR	Jategaon Bk
Maharashtra	NASHIK	TRIMBAKESHWAR	Mulvad
Maharashtra	NASHIK	TRIMBAKESHWAR	Rautmal
Maharashtra	NASHIK	TRIMBAKESHWAR	Varasvahir
Maharashtra	NASHIK	TRIMBAKESHWAR	Vatakapada
Maharashtra	NASHIK	TRIMBAKESHWAR	Deola
Maharashtra	NASHIK	TRIMBAKESHWAR	Nandgaon
Maharashtra	NASHIK	TRIMBAKESHWAR	Welunje
Maharashtra	NASHIK	TRIMBAKESHWAR	Metkawara
Maharashtra	NASHIK	TRIMBAKESHWAR	Ambai
Maharashtra	NASHIK	TRIMBAKESHWAR	Chokore
Maharashtra	NASHIK	TRIMBAKESHWAR	Umbharande
Maharashtra	NASHIK	TRIMBAKESHWAR	Metghar Killa
Maharashtra	NASHIK	TRIMBAKESHWAR	Harshewadi
Maharashtra	NASHIK	TRIMBAKESHWAR	Take Harsha
Maharashtra	NASHIK	TRIMBAKESHWAR	Pahine
Maharashtra	NASHIK	TRIMBAKESHWAR	Take Deogaon
Maharashtra	NASHIK	TRIMBAKESHWAR	Met Yelyachi
Maharashtra	PUNE	AMBEGAON	Pimpargane
Maharashtra	PUNE	AMBEGAON	DON
Maharashtra	PUNE	AMBEGAON	Aghane
Maharashtra	PUNE	AMBEGAON	Ahupe
Maharashtra	PUNE	AMBEGAON	MALIN
Maharashtra	PUNE	AMBEGAON	Tirpad
Maharashtra	PUNE	AMBEGAON	Nhaved
Maharashtra	PUNE	AMBEGAON	Patan
Maharashtra	PUNE	AMBEGAON	Asane
Maharashtra	PUNE	AMBEGAON	Nanavade
Maharashtra	PUNE	AMBEGAON	Adivare
Maharashtra	PUNE	AMBEGAON	Kushire Bk.
Maharashtra	PUNE	AMBEGAON	Kondhare
Maharashtra	PUNE	AMBEGAON	Sakeri
Maharashtra	PUNE	AMBEGAON	Panchale Kh.
Maharashtra	PUNE	AMBEGAON	Panchale Bk.
Maharashtra	PUNE	AMBEGAON	Phulvade
Maharashtra	PUNE	AMBEGAON	Kondhaval
Maharashtra	PUNE	AMBEGAON	Apati
Maharashtra	PUNE	AMBEGAON	Digad
Maharashtra	PUNE	AMBEGAON	Vachape
Maharashtra	PUNE	AMBEGAON	Magholi
Maharashtra	PUNE	AMBEGAON	Savarli
Maharashtra	PUNE	AMBEGAON	Jambhori
Maharashtra	PUNE	AMBEGAON	Pimpari
Maharashtra	PUNE	AMBEGAON	Ambegaon



Maharashtra	PUNE	AMBEGAON	Amondi
Maharashtra	PUNE	AMBEGAON	Chaptewadi kanas
Maharashtra	PUNE	AMBEGAON	Kalambai
Maharashtra	PUNE	AMBEGAON	Terungan
Maharashtra	PUNE	AMBEGAON	Phalode
Maharashtra	PUNE	AMBEGAON	Dimbhe Kh.
Maharashtra	PUNE	AMBEGAON	Mahalunge Tarf Ghoda
Maharashtra	PUNE	AMBEGAON	RAJPUR
Maharashtra	PUNE	AMBEGAON	Nigdale
Maharashtra	PUNE	AMBEGAON	Chikhali
Maharashtra	PUNE	AMBEGAON	Dhakale
Maharashtra	PUNE	BHOR	Kurungvadi
Maharashtra	PUNE	BHOR	Ketkavane (Nimme)
Maharashtra	PUNE	BHOR	Guhini
Maharashtra	PUNE	BHOR	Kikavi
Maharashtra	PUNE	BHOR	Khulshi
Maharashtra	PUNE	BHOR	Sarole
Maharashtra	PUNE	BHOR	Bhutonde
Maharashtra	PUNE	BHOR	Dere
Maharashtra	PUNE	BHOR	Chandavane
Maharashtra	PUNE	BHOR	Kumbale
Maharashtra	PUNE	BHOR	Velvand
Maharashtra	PUNE	BHOR	Bhandravali
Maharashtra	PUNE	BHOR	Nanavale
Maharashtra	PUNE	BHOR	Bope
Maharashtra	PUNE	BHOR	Brahmanghar
Maharashtra	PUNE	BHOR	Kondgaon
Maharashtra	PUNE	BHOR	Sangvi (Velavade Khore)
Maharashtra	PUNE	BHOR	Jayatpad
Maharashtra	PUNE	BHOR	Pangari
Maharashtra	PUNE	BHOR	Dehen
Maharashtra	PUNE	BHOR	Nandghur
Maharashtra	PUNE	BHOR	Rajivadi
Maharashtra	PUNE	BHOR	Karanjgaon
Maharashtra	PUNE	BHOR	Salungan
Maharashtra	PUNE	BHOR	Kund
Maharashtra	PUNE	BHOR	Mhasar Kh.
Maharashtra	PUNE	BHOR	Mhasar Bk.
Maharashtra	PUNE	BHOR	Umbarde
Maharashtra	PUNE	BHOR	Shilimb
Maharashtra	PUNE	BHOR	Kondhari
Maharashtra	PUNE	BHOR	Dhamunashi
Maharashtra	PUNE	BHOR	Karungan
Maharashtra	PUNE	BHOR	Nigudaghar
Maharashtra	PUNE	BHOR	Chikhhalavade
Maharashtra	PUNE	BHOR	Ashimpi
Maharashtra	PUNE	BHOR	Venupuri
Maharashtra	PUNE	BHOR	Varavand
Maharashtra	PUNE	BHOR	Shirgaon
Maharashtra	PUNE	BHOR	Panvhal
Maharashtra	PUNE	BHOR	Mazari
Maharashtra	PUNE	BHOR	Shirvali (Hirdas Maval)
Maharashtra	PUNE	BHOR	Abhepuri
Maharashtra	PUNE	BHOR	Dapakeghar
Maharashtra	PUNE	BHOR	Pavhar Kh.
Maharashtra	PUNE	BHOR	Durgadi
Maharashtra	PUNE	BHOR	Gudhe
Maharashtra	PUNE	BHOR	Rayari
Maharashtra	PUNE	BHOR	Kudali Bk.
Maharashtra	PUNE	BHOR	Kudali Kh.
Maharashtra	PUNE	BHOR	Nivangan
Maharashtra	PUNE	BHOR	Dhanivali
Maharashtra	PUNE	BHOR	Balawadi
Maharashtra	PUNE	BHOR	Korle



Maharashtra	PUNE	BHOR	Ambade
Maharashtra	PUNE	BHOR	Ravadi
Maharashtra	PUNE	BHOR	Varodi Bk.
Maharashtra	PUNE	HAVELI	Ghera Sinhagad
Maharashtra	PUNE	HAVELI	Bhagatwadi
Maharashtra	PUNE	HAVELI	Khangaon Mawal
Maharashtra	PUNE	HAVELI	Mogarwadi
Maharashtra	PUNE	JUNNAR	Khireswar
Maharashtra	PUNE	JUNNAR	Kolhewadi
Maharashtra	PUNE	JUNNAR	Kopare
Maharashtra	PUNE	JUNNAR	Jambhulshi
Maharashtra	PUNE	JUNNAR	Sanganore
Maharashtra	PUNE	JUNNAR	Mandave
Maharashtra	PUNE	JUNNAR	Ambe Gavhan
Maharashtra	PUNE	JUNNAR	Chilhewadi
Maharashtra	PUNE	JUNNAR	Muthalne
Maharashtra	PUNE	JUNNAR	Taleran
Maharashtra	PUNE	JUNNAR	Pimpalgaon Joga
Maharashtra	PUNE	JUNNAR	Ajanawale
Maharashtra	PUNE	JUNNAR	Nimgiri
Maharashtra	PUNE	JUNNAR	Devale
Maharashtra	PUNE	JUNNAR	Pargaon Tarf Madh
Maharashtra	PUNE	JUNNAR	Alu
Maharashtra	PUNE	JUNNAR	Mandarne
Maharashtra	PUNE	JUNNAR	Kolwadi
Maharashtra	PUNE	JUNNAR	Ghatghar
Maharashtra	PUNE	JUNNAR	Ahinawewadi
Maharashtra	PUNE	JUNNAR	Rohkadi
Maharashtra	PUNE	JUNNAR	Godre
Maharashtra	PUNE	JUNNAR	Phagul Gavhan
Maharashtra	PUNE	JUNNAR	Pur
Maharashtra	PUNE	JUNNAR	Amboli
Maharashtra	PUNE	JUNNAR	Bhivade Bk.
Maharashtra	PUNE	JUNNAR	Uchhil
Maharashtra	PUNE	JUNNAR	Hatvij
Maharashtra	PUNE	JUNNAR	Bhivade Kh.
Maharashtra	PUNE	JUNNAR	Ambe
Maharashtra	PUNE	JUNNAR	Pimparwadi
Maharashtra	PUNE	JUNNAR	Sukalwedhe
Maharashtra	PUNE	KHED	Bhorgiri
Maharashtra	PUNE	KHED	Bhivagaon
Maharashtra	PUNE	KHED	Karkudi
Maharashtra	PUNE	KHED	Mandoshi
Maharashtra	PUNE	KHED	Naiphad
Maharashtra	PUNE	KHED	Tokavade
Maharashtra	PUNE	KHED	Awhat
Maharashtra	PUNE	KHED	Bhomale
Maharashtra	PUNE	KHED	Shirgaon
Maharashtra	PUNE	KHED	Wada
Maharashtra	PUNE	KHED	Kharpud
Maharashtra	PUNE	KHED	Virham
Maharashtra	PUNE	KHED	Wandre
Maharashtra	PUNE	KHED	Darakwadi
Maharashtra	PUNE	KHED	Bursewadi
Maharashtra	PUNE	KHED	Torne Kh
Maharashtra	PUNE	KHED	Adhe
Maharashtra	PUNE	KHED	Ambhu
Maharashtra	PUNE	KHED	Kharawali
Maharashtra	PUNE	KHED	Velhavale
Maharashtra	PUNE	KHED	Palu
Maharashtra	PUNE	KHED	Gadad
Maharashtra	PUNE	MAWAL	Malegaon Bk.
Maharashtra	PUNE	MAWAL	Sawale
Maharashtra	PUNE	MAWAL	Pimpari



Maharashtra	PUNE	MAWAL	Malegaon Kh.
Maharashtra	PUNE	MAWAL	Kusur
Maharashtra	PUNE	MAWAL	Kune Ansute
Maharashtra	PUNE	MAWAL	Dahuli
Maharashtra	PUNE	MAWAL	Kivale
Maharashtra	PUNE	MAWAL	Borivali
Maharashtra	PUNE	MAWAL	Kambare Andar Mawal
Maharashtra	PUNE	MAWAL	Kashal
Maharashtra	PUNE	MAWAL	Jambhavali
Maharashtra	PUNE	MAWAL	Thoran
Maharashtra	PUNE	MAWAL	Rakaswadi
Maharashtra	PUNE	MAWAL	Shirdhe
Maharashtra	PUNE	MAWAL	Kalhat
Maharashtra	PUNE	MAWAL	Nandgaon
Maharashtra	PUNE	MAWAL	Udhewadi
Maharashtra	PUNE	MAWAL	Ukasan
Maharashtra	PUNE	MAWAL	Valavanti
Maharashtra	PUNE	MAWAL	Khandashi
Maharashtra	PUNE	MAWAL	Pale Nane Mawal
Maharashtra	PUNE	MAWAL	Nigade
Maharashtra	PUNE	MAWAL	Brahmanwadi
Maharashtra	PUNE	MAWAL	Vaund
Maharashtra	PUNE	MAWAL	Karanjgaon
Maharashtra	PUNE	MAWAL	Kune N.m.
Maharashtra	PUNE	MAWAL	Moramawadi
Maharashtra	PUNE	MAWAL	Vehergaon
Maharashtra	PUNE	MAWAL	Kurvande
Maharashtra	PUNE	MAWAL	Boraj
Maharashtra	PUNE	MAWAL	Patan
Maharashtra	PUNE	MAWAL	Dudhivare
Maharashtra	PUNE	MAWAL	Bhaje
Maharashtra	PUNE	MAWAL	Pimpaloli
Maharashtra	PUNE	MAWAL	Aundholi
Maharashtra	PUNE	MAWAL	Malewadi
Maharashtra	PUNE	MAWAL	Apati
Maharashtra	PUNE	MAWAL	Gevhande Apati
Maharashtra	PUNE	MAWAL	Atvan
Maharashtra	PUNE	MAWAL	Shindgaon
Maharashtra	PUNE	MAWAL	Kolechafesar
Maharashtra	PUNE	MAWAL	Morave
Maharashtra	PUNE	MAWAL	Malavandi Thule
Maharashtra	PUNE	MAWAL	Ovale
Maharashtra	PUNE	MAWAL	Pusane
Maharashtra	PUNE	MAWAL	Divad
Maharashtra	PUNE	MAWAL	Tikona
Maharashtra	PUNE	MAWAL	Shilimb
Maharashtra	PUNE	MAWAL	Jovan
Maharashtra	PUNE	MAWAL	Ajivali
Maharashtra	PUNE	MULSHI	Devghar
Maharashtra	PUNE	MULSHI	Peth Shahapur
Maharashtra	PUNE	MULSHI	Ambavane
Maharashtra	PUNE	MULSHI	Visakhar
Maharashtra	PUNE	MULSHI	Kolawali
Maharashtra	PUNE	MULSHI	Kashig
Maharashtra	PUNE	MULSHI	Andhale
Maharashtra	PUNE	MULSHI	Majgaon
Maharashtra	PUNE	MULSHI	Saltar
Maharashtra	PUNE	MULSHI	Kumbhori
Maharashtra	PUNE	MULSHI	Pomgaon
Maharashtra	PUNE	MULSHI	Pimpaloli
Maharashtra	PUNE	MULSHI	Chandivali
Maharashtra	PUNE	MULSHI	Tail Baila
Maharashtra	PUNE	MULSHI	Barpe Bk.
Maharashtra	PUNE	MULSHI	Jawal



Maharashtra	PUNE	MULSHI	Shirvali
Maharashtra	PUNE	MULSHI	Bhambarde
Maharashtra	PUNE	MULSHI	Kolwan
Maharashtra	PUNE	MULSHI	Nandivali
Maharashtra	PUNE	MULSHI	Dongargaon
Maharashtra	PUNE	MULSHI	Padalgharwadi
Maharashtra	PUNE	MULSHI	Hotale
Maharashtra	PUNE	MULSHI	Ekole
Maharashtra	PUNE	MULSHI	Adgaon
Maharashtra	PUNE	MULSHI	Valane
Maharashtra	PUNE	MULSHI	Ghutake
Maharashtra	PUNE	MULSHI	Bhadas Bk.
Maharashtra	PUNE	MULSHI	PIMPRI
Maharashtra	PUNE	MULSHI	Tata Talav
Maharashtra	PUNE	MULSHI	Disali
Maharashtra	PUNE	MULSHI	Mulshi Kh.
Maharashtra	PUNE	MULSHI	Share
Maharashtra	PUNE	MULSHI	Vandre
Maharashtra	PUNE	MULSHI	Kondhawale
Maharashtra	PUNE	MULSHI	Male
Maharashtra	PUNE	MULSHI	Maded
Maharashtra	PUNE	MULSHI	Nive
Maharashtra	PUNE	MULSHI	Vitthalwadi
Maharashtra	PUNE	MULSHI	Vadgaon
Maharashtra	PUNE	MULSHI	Chinchwad
Maharashtra	PUNE	MULSHI	Warak
Maharashtra	PUNE	MULSHI	Tamhini Bk
Maharashtra	PUNE	MULSHI	Lavharde
Maharashtra	PUNE	MULSHI	Vegre
Maharashtra	PUNE	MULSHI	Kolavade
Maharashtra	PUNE	MULSHI	Temghar
Maharashtra	PUNE	MULSHI	Vede
Maharashtra	PUNE	MULSHI	Watunde
Maharashtra	PUNE	MULSHI	Bhode
Maharashtra	PUNE	MULSHI	Mugaon
Maharashtra	PUNE	MULSHI	Bhoini
Maharashtra	PUNE	MULSHI	Dhamanohol
Maharashtra	PUNE	MULSHI	Dasave
Maharashtra	PUNE	MULSHI	Kondhur
Maharashtra	PUNE	MULSHI	Padalghar
Maharashtra	PUNE	MULSHI	Admal
Maharashtra	PUNE	MULSHI	Palase
Maharashtra	PUNE	MULSHI	Koloshi
Maharashtra	PUNE	MULSHI	Wadavali
Maharashtra	PUNE	MULSHI	Sakhari
Maharashtra	PUNE	MULSHI	Gadale
Maharashtra	PUNE	MULSHI	Saiv Kh
Maharashtra	PUNE	MULSHI	Mose Kh.
Maharashtra	PUNE	MULSHI	Dhadawali
Maharashtra	PUNE	MULSHI	Tav
Maharashtra	PUNE	PURANDHAR	Chivhewadi
Maharashtra	PUNE	PURANDHAR	PANVADI
Maharashtra	PUNE	PURANDHAR	Gherapurandhar
Maharashtra	PUNE	PURANDHAR	Ketkawale
Maharashtra	PUNE	PURANDHAR	Bandhalwadi
Maharashtra	PUNE	PURANDHAR	Kumbhoshi
Maharashtra	PUNE	PURANDHAR	Dawanewadi
Maharashtra	PUNE	PURANDHAR	Satalwadi
Maharashtra	PUNE	PURANDHAR	Pingori
Maharashtra	PUNE	VELHE	Mose Bk
Maharashtra	PUNE	VELHE	Vadghar
Maharashtra	PUNE	VELHE	Dapsare
Maharashtra	PUNE	VELHE	Gholapghar
Maharashtra	PUNE	VELHE	Kambegi



Maharashtra	PUNE	VELHE	Balvadi
Maharashtra	PUNE	VELHE	Kadhve
Maharashtra	PUNE	VELHE	Chikali Kh.
Maharashtra	PUNE	VELHE	Ambegaon Bk
Maharashtra	PUNE	VELHE	Kurtavadi
Maharashtra	PUNE	VELHE	Kasedi
Maharashtra	PUNE	VELHE	Ranjane
Maharashtra	PUNE	VELHE	Ghodkhal
Maharashtra	PUNE	VELHE	Gondekhal
Maharashtra	PUNE	VELHE	Givashi
Maharashtra	PUNE	VELHE	Ghodshet
Maharashtra	PUNE	VELHE	Shirkoli
Maharashtra	PUNE	VELHE	Ghol
Maharashtra	PUNE	VELHE	Thangaon
Maharashtra	PUNE	VELHE	Tekpole
Maharashtra	PUNE	VELHE	Mangaon
Maharashtra	PUNE	VELHE	Pole
Maharashtra	PUNE	VELHE	Antroli
Maharashtra	PUNE	VELHE	Khanu
Maharashtra	PUNE	VELHE	Nivi
Maharashtra	PUNE	VELHE	Ghisar
Maharashtra	PUNE	VELHE	Velhe Bk.
Maharashtra	PUNE	VELHE	Bopalghar
Maharashtra	PUNE	VELHE	Chandar
Maharashtra	PUNE	VELHE	Brahmanghar
Maharashtra	PUNE	VELHE	Khodad
Maharashtra	PUNE	VELHE	Velhe Bk. Ghera
Maharashtra	PUNE	VELHE	Bhatti Wagdra
Maharashtra	PUNE	VELHE	Gevhande
Maharashtra	PUNE	VELHE	Charhat Wadi
Maharashtra	PUNE	VELHE	Mohari
Maharashtra	PUNE	VELHE	Metpilaware
Maharashtra	PUNE	VELHE	Harpud
Maharashtra	PUNE	VELHE	Varoti Bk
Maharashtra	PUNE	VELHE	Kolambi
Maharashtra	PUNE	VELHE	Jadhavwadi
Maharashtra	PUNE	VELHE	Singapur
Maharashtra	PUNE	VELHE	Dadvadi
Maharashtra	PUNE	VELHE	PIMPRI
Maharashtra	PUNE	VELHE	Ekalgaon
Maharashtra	PUNE	VELHE	Barshicha Mal
Maharashtra	PUNE	VELHE	Pal Kh.
Maharashtra	PUNE	VELHE	Varoti Kh.
Maharashtra	PUNE	VELHE	Asani Manjai
Maharashtra	PUNE	VELHE	Khopde Wadi
Maharashtra	PUNE	VELHE	Gunjavane
Maharashtra	PUNE	VELHE	Pasali
Maharashtra	PUNE	VELHE	Bhordi
Maharashtra	PUNE	VELHE	Majgaon
Maharashtra	PUNE	VELHE	Pishawi
Maharashtra	PUNE	VELHE	Gugulshi
Maharashtra	PUNE	VELHE	Kelad
Maharashtra	PUNE	VELHE	Nigde Kh
Maharashtra	PUNE	VELHE	Pangari
Maharashtra	PUNE	VELHE	Karnavadi
Maharashtra	RAIGARH	KARJAT	Pashane
Maharashtra	RAIGARH	KARJAT	Olman
Maharashtra	RAIGARH	KARJAT	Chai
Maharashtra	RAIGARH	KARJAT	Baliware
Maharashtra	RAIGARH	KARJAT	Chevane
Maharashtra	RAIGARH	KARJAT	Borgaon
Maharashtra	RAIGARH	KARJAT	Nandgaon
Maharashtra	RAIGARH	KARJAT	Ware
Maharashtra	RAIGARH	KARJAT	Kurung



Maharashtra	RAIGARH	KARJAT	Ambherpada
Maharashtra	RAIGARH	KARJAT	Deopada
Maharashtra	RAIGARH	KARJAT	Pathraj
Maharashtra	RAIGARH	KARJAT	Sugave
Maharashtra	RAIGARH	KARJAT	Gudhavan
Maharashtra	RAIGARH	KARJAT	Rajape
Maharashtra	RAIGARH	KARJAT	Shilar
Maharashtra	RAIGARH	KARJAT	Shingdhol
Maharashtra	RAIGARH	KARJAT	Dhotre
Maharashtra	RAIGARH	KARJAT	Jambrung
Maharashtra	RAIGARH	KARJAT	DHAMNI
Maharashtra	RAIGARH	KARJAT	Peth
Maharashtra	RAIGARH	KARJAT	Malegaon T. Kothal Khalati
Maharashtra	RAIGARH	KARJAT	Pimpalpada
Maharashtra	RAIGARH	KARJAT	Hedawali
Maharashtra	RAIGARH	KARJAT	Mandawane
Maharashtra	RAIGARH	KARJAT	Bamnoli
Maharashtra	RAIGARH	KARJAT	Potal
Maharashtra	RAIGARH	KARJAT	Bhivpuri (camp)
Maharashtra	RAIGARH	KARJAT	Humgaon
Maharashtra	RAIGARH	KARJAT	Jambhiwali
Maharashtra	RAIGARH	KARJAT	Pali T. Kothal Khalathi
Maharashtra	RAIGARH	KARJAT	Saidongar
Maharashtra	RAIGARH	KARJAT	Dhak
Maharashtra	RAIGARH	KARJAT	Vengaon
Maharashtra	RAIGARH	KARJAT	Kushiwali
Maharashtra	RAIGARH	KARJAT	Tiwane
Maharashtra	RAIGARH	KARJAT	Mangaon T. Wasare
Maharashtra	RAIGARH	KARJAT	Sandashi
Maharashtra	RAIGARH	KARJAT	Palasdari
Maharashtra	RAIGARH	KARJAT	Mugape
Maharashtra	RAIGARH	KARJAT	Salpe
Maharashtra	RAIGARH	KARJAT	Talawali
Maharashtra	RAIGARH	KARJAT	Kharwandi
Maharashtra	RAIGARH	KARJAT	Kondhane
Maharashtra	RAIGARH	KARJAT	Chochi
Maharashtra	RAIGARH	KHALAPUR	Sondewadi
Maharashtra	RAIGARH	KHALAPUR	Warose Tarf Wankhal
Maharashtra	RAIGARH	KHALAPUR	Matheran (M CI)
Maharashtra	RAIGARH	KHALAPUR	Borgaon Kh.
Maharashtra	RAIGARH	KHALAPUR	Nadhali
Maharashtra	RAIGARH	KHALAPUR	Kalote Mokashi
Maharashtra	RAIGARH	KHALAPUR	Nigdoli
Maharashtra	RAIGARH	KHALAPUR	Kalote Rayati
Maharashtra	RAIGARH	KHALAPUR	Talavali
Maharashtra	RAIGARH	KHALAPUR	Ghodivali
Maharashtra	RAIGARH	KHALAPUR	Jambarung
Maharashtra	RAIGARH	KHALAPUR	Umbarvira
Maharashtra	RAIGARH	KHALAPUR	Parkhande
Maharashtra	RAIGARH	KHALAPUR	Talashi
Maharashtra	RAIGARH	KHALAPUR	Adoshi
Maharashtra	RAIGARH	KHALAPUR	Tondali
Maharashtra	RAIGARH	KHALAPUR	Khambewadi
Maharashtra	RAIGARH	KHALAPUR	Gohe
Maharashtra	RAIGARH	KHALAPUR	Chavani
Maharashtra	RAIGARH	KHALAPUR	Ujloli
Maharashtra	RAIGARH	KHALAPUR	Karambeli
Maharashtra	RAIGARH	KHALAPUR	Tuksai
Maharashtra	RAIGARH	MAHAD	Kawale Tarf Nate
Maharashtra	RAIGARH	MAHAD	Sandoshi
Maharashtra	RAIGARH	MAHAD	Karmar
Maharashtra	RAIGARH	MAHAD	Warangi
Maharashtra	RAIGARH	MAHAD	Bavale
Maharashtra	RAIGARH	MAHAD	Punade Tarf Nate



Maharashtra	RAIGARH	MAHAD	Savarat
Maharashtra	RAIGARH	MAHAD	Pane
Maharashtra	RAIGARH	MAHAD	Gherakilla Raigad(Raigadwadi)
Maharashtra	RAIGARH	MAHAD	Vagheri
Maharashtra	RAIGARH	MAHAD	Kadsari Lingana
Maharashtra	RAIGARH	MAHAD	Dapoli
Maharashtra	RAIGARH	MAHAD	Nerav
Maharashtra	RAIGARH	MAHAD	Wagholi
Maharashtra	RAIGARH	MAHAD	Panderi
Maharashtra	RAIGARH	MAHAD	Warandoli
Maharashtra	RAIGARH	MAHAD	Khardi
Maharashtra	RAIGARH	MAHAD	Walan Kh
Maharashtra	RAIGARH	MAHAD	Shevate
Maharashtra	RAIGARH	MAHAD	Devghar
Maharashtra	RAIGARH	MAHAD	Taloshi
Maharashtra	RAIGARH	MAHAD	Ketakicha Kond
Maharashtra	RAIGARH	MAHAD	Chappaon
Maharashtra	RAIGARH	MAHAD	Mandle
Maharashtra	RAIGARH	MAHAD	Walan Bk
Maharashtra	RAIGARH	MAHAD	Adrai
Maharashtra	RAIGARH	MAHAD	Ambe Shivtar
Maharashtra	RAIGARH	MAHAD	Nandgaon Kh
Maharashtra	RAIGARH	MAHAD	Kusgaon
Maharashtra	RAIGARH	MAHAD	Waki Kh
Maharashtra	RAIGARH	MAHAD	Kolose
Maharashtra	RAIGARH	MAHAD	Padavi
Maharashtra	RAIGARH	MAHAD	Kinjaloli Bk
Maharashtra	RAIGARH	MAHAD	Solamkond
Maharashtra	RAIGARH	MAHAD	Veer
Maharashtra	RAIGARH	MAHAD	Kinjaloli Kh.
Maharashtra	RAIGARH	MAHAD	Kasabe Shivtar
Maharashtra	RAIGARH	MAHAD	Ghurupacha Kond
Maharashtra	RAIGARH	MAHAD	Dongroli
Maharashtra	RAIGARH	MAHAD	Parmachi
Maharashtra	RAIGARH	MAHAD	Dasgaon
Maharashtra	RAIGARH	MAHAD	Wahoor
Maharashtra	RAIGARH	MAHAD	Taliye
Maharashtra	RAIGARH	MAHAD	Kokare Tarf Govele
Maharashtra	RAIGARH	MAHAD	Dabhol
Maharashtra	RAIGARH	MAHAD	Gothe Kh.
Maharashtra	RAIGARH	MAHAD	Sape Tarf Govele
Maharashtra	RAIGARH	MAHAD	Kiye
Maharashtra	RAIGARH	MAHAD	Vadghar Kh.
Maharashtra	RAIGARH	MAHAD	Gothvali
Maharashtra	RAIGARH	MAHAD	Bebalghar
Maharashtra	RAIGARH	MAHAD	Telange Mohalla
Maharashtra	RAIGARH	MAHAD	Pimpalwadi
Maharashtra	RAIGARH	MAHAD	Nadgaon Tarf Tudil
Maharashtra	RAIGARH	MAHAD	Ambavali Kh.
Maharashtra	RAIGARH	MAHAD	Sutarkond
Maharashtra	RAIGARH	MAHAD	Pimpalkond
Maharashtra	RAIGARH	MAHAD	Kondmalusare
Maharashtra	RAIGARH	MAHAD	Ghavre Kond
Maharashtra	RAIGARH	MAHAD	Fauji Ambavade
Maharashtra	RAIGARH	MAHAD	Kawale Tarf Vinhere
Maharashtra	RAIGARH	MAHAD	Pangari
Maharashtra	RAIGARH	MAHAD	Ravtali
Maharashtra	RAIGARH	MAHAD	Shingar Kond
Maharashtra	RAIGARH	MAHAD	Vasap
Maharashtra	RAIGARH	MAHAD	Vinhere
Maharashtra	RAIGARH	MAHAD	Tamhane
Maharashtra	RAIGARH	MAHAD	Phalakewadi
Maharashtra	RAIGARH	MANGAON	Patnus
Maharashtra	RAIGARH	MANGAON	Saje



Maharashtra	RAIGARH	MANGAON	Bedgaon
Maharashtra	RAIGARH	MANGAON	Bhagad
Maharashtra	RAIGARH	MANGAON	Umbardi
Maharashtra	RAIGARH	MANGAON	Tasgaon
Maharashtra	RAIGARH	MANGAON	Yelwade
Maharashtra	RAIGARH	MANGAON	Bhuvan
Maharashtra	RAIGARH	MANGAON	Bondshet
Maharashtra	RAIGARH	MANGAON	Sangi
Maharashtra	RAIGARH	MANGAON	Kandalgaon Kh.
Maharashtra	RAIGARH	MANGAON	Wave Diwali
Maharashtra	RAIGARH	MANGAON	Jite
Maharashtra	RAIGARH	MANGAON	Maluste
Maharashtra	RAIGARH	MANGAON	Titave
Maharashtra	RAIGARH	MANGAON	Kumbharte
Maharashtra	RAIGARH	MANGAON	Borawali
Maharashtra	RAIGARH	MANGAON	Sakhalewadi
Maharashtra	RAIGARH	MANGAON	Shirsad
Maharashtra	RAIGARH	MANGAON	Nivi
Maharashtra	RAIGARH	MANGAON	Nagrol
Maharashtra	RAIGARH	MANGAON	Kumbhe
Maharashtra	RAIGARH	MANGAON	Manjurne
Maharashtra	RAIGARH	MANGAON	Mashidwadi
Maharashtra	RAIGARH	MANGAON	Jor
Maharashtra	RAIGARH	MANGAON	Karambeli
Maharashtra	RAIGARH	MANGAON	Palasgaon Kh.
Maharashtra	RAIGARH	MANGAON	Kadapur
Maharashtra	RAIGARH	MANGAON	Borghar Tarf Kharavali
Maharashtra	RAIGARH	MANGAON	Gharoshi
Maharashtra	RAIGARH	MANGAON	Dongroli
Maharashtra	RAIGARH	MANGAON	Kavilvahal Kh.
Maharashtra	RAIGARH	MANGAON	Waghose
Maharashtra	RAIGARH	MANGAON	Chapadi
Maharashtra	RAIGARH	MANGAON	Kumshet
Maharashtra	RAIGARH	MANGAON	Manjarwane
Maharashtra	RAIGARH	MANGAON	Panhalghar Kh
Maharashtra	RAIGARH	MANGAON	Shilim
Maharashtra	RAIGARH	MANGAON	Govele Kond
Maharashtra	RAIGARH	MANGAON	Alsunde
Maharashtra	RAIGARH	MANGAON	Kushede Tarf Govele
Maharashtra	RAIGARH	MANGAON	Junct of 3 Tah Bnd
Maharashtra	RAIGARH	MANGAON	Harkol kond
Maharashtra	RAIGARH	MANGAON	Harkol
Maharashtra	RAIGARH	MANGAON	Wadpale
Maharashtra	RAIGARH	MANGAON	Lakhapale
Maharashtra	RAIGARH	MANGAON	Phalani
Maharashtra	RAIGARH	MANGAON	Matwan
Maharashtra	RAIGARH	POLADPUR	Wave
Maharashtra	RAIGARH	POLADPUR	Dharwali
Maharashtra	RAIGARH	POLADPUR	Wadghar Bk.
Maharashtra	RAIGARH	POLADPUR	Kamthe
Maharashtra	RAIGARH	POLADPUR	Sade
Maharashtra	RAIGARH	POLADPUR	Turbhekond
Maharashtra	RAIGARH	POLADPUR	Turbhe Bk.
Maharashtra	RAIGARH	POLADPUR	Dhawale
Maharashtra	RAIGARH	POLADPUR	Borghar
Maharashtra	RAIGARH	POLADPUR	Nawale
Maharashtra	RAIGARH	POLADPUR	Chandale
Maharashtra	RAIGARH	POLADPUR	Adavale Bk.
Maharashtra	RAIGARH	POLADPUR	Khandaj
Maharashtra	RAIGARH	POLADPUR	Wazarwadi
Maharashtra	RAIGARH	POLADPUR	Salvikond
Maharashtra	RAIGARH	POLADPUR	Chikhali
Maharashtra	RAIGARH	POLADPUR	Ranawadi Bk.
Maharashtra	RAIGARH	POLADPUR	Khopad



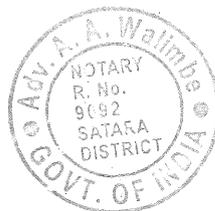
Maharashtra	RAIGARH	POLADPUR	Chandake
Maharashtra	RAIGARH	POLADPUR	Karanje
Maharashtra	RAIGARH	POLADPUR	Lahulase
Maharashtra	RAIGARH	POLADPUR	Haldule
Maharashtra	RAIGARH	POLADPUR	Dabhil
Maharashtra	RAIGARH	POLADPUR	Rankadsari
Maharashtra	RAIGARH	POLADPUR	Golegani
Maharashtra	RAIGARH	POLADPUR	Tutawali
Maharashtra	RAIGARH	POLADPUR	Pangaloli
Maharashtra	RAIGARH	POLADPUR	Parsule
Maharashtra	RAIGARH	POLADPUR	Mahargul
Maharashtra	RAIGARH	POLADPUR	Kotwal Bk.
Maharashtra	RAIGARH	POLADPUR	Kshetrapal
Maharashtra	RAIGARH	POLADPUR	Palchil
Maharashtra	RAIGARH	POLADPUR	Kotwal Kh.
Maharashtra	RAIGARH	POLADPUR	Kudpan Bk.
Maharashtra	RAIGARH	POLADPUR	Kudpan Kh.
Maharashtra	RAIGARH	ROHA	Kondgaon
Maharashtra	RAIGARH	ROHA	Palas
Maharashtra	RAIGARH	ROHA	Wasgaon
Maharashtra	RAIGARH	ROHA	Nagothana (CT)
Maharashtra	RAIGARH	ROHA	Kadsure
Maharashtra	RAIGARH	ROHA	Wani
Maharashtra	RAIGARH	ROHA	Patansai
Maharashtra	RAIGARH	ROHA	Chikani
Maharashtra	RAIGARH	ROHA	Bhatsai
Maharashtra	RAIGARH	ROHA	Wazaroli
Maharashtra	RAIGARH	ROHA	Wangani
Maharashtra	RAIGARH	ROHA	Sanegaon
Maharashtra	RAIGARH	ROHA	Bhise
Maharashtra	RAIGARH	ROHA	Godasai
Maharashtra	RAIGARH	ROHA	Hedawali
Maharashtra	RAIGARH	ROHA	Pale Tarf Ashtami
Maharashtra	RAIGARH	ROHA	Wavepotge
Maharashtra	RAIGARH	ROHA	Dongari
Maharashtra	RAIGARH	ROHA	Shenvai
Maharashtra	RAIGARH	ROHA	Revoli
Maharashtra	RAIGARH	ROHA	Yashwantkhar
Maharashtra	RAIGARH	ROHA	Waravade
Maharashtra	RAIGARH	ROHA	Dapoli
Maharashtra	RAIGARH	ROHA	Sukeli
Maharashtra	RAIGARH	ROHA	Dhamansai
Maharashtra	RAIGARH	ROHA	Kandale
Maharashtra	RAIGARH	ROHA	Wandoli
Maharashtra	RAIGARH	ROHA	Vitthalwadi
Maharashtra	RAIGARH	ROHA	Are Bk.
Maharashtra	RAIGARH	ROHA	Shedsai
Maharashtra	RAIGARH	ROHA	Devakanhe
Maharashtra	RAIGARH	ROHA	Madhali Kh.
Maharashtra	RAIGARH	ROHA	Pingalsai
Maharashtra	RAIGARH	ROHA	Khamb
Maharashtra	RAIGARH	ROHA	Nadawali
Maharashtra	RAIGARH	ROHA	Gherasurgad
Maharashtra	RAIGARH	ROHA	Talawali Tarf Ashtami
Maharashtra	RAIGARH	ROHA	Dhankanhe
Maharashtra	RAIGARH	ROHA	Chilhe
Maharashtra	RAIGARH	ROHA	Chinchawali Tarf Atone
Maharashtra	RAIGARH	ROHA	Malsai
Maharashtra	RAIGARH	ROHA	Mahalunge
Maharashtra	RAIGARH	ROHA	Talawali Tarf Ghosale
Maharashtra	RAIGARH	ROHA	Chandgaon
Maharashtra	RAIGARH	ROHA	Muthavali Kh
Maharashtra	RAIGARH	ROHA	Vajjnath
Maharashtra	RAIGARH	ROHA	Talavade



Maharashtra	RAIGARH	ROHA	Usar
Maharashtra	RAIGARH	ROHA	Balhe
Maharashtra	RAIGARH	ROHA	Dolavahal
Maharashtra	RAIGARH	ROHA	Roha (Gaulwadi)
Maharashtra	RAIGARH	ROHA	Kamath
Maharashtra	RAIGARH	ROHA	Kokban
Maharashtra	RAIGARH	ROHA	Pangaloli
Maharashtra	RAIGARH	ROHA	Warathi
Maharashtra	RAIGARH	ROHA	Neharunagar
Maharashtra	RAIGARH	ROHA	Khairale
Maharashtra	RAIGARH	ROHA	Shiloshi
Maharashtra	RAIGARH	ROHA	Bhuaneshwar
Maharashtra	RAIGARH	ROHA	Sarsali
Maharashtra	RAIGARH	ROHA	Khambere
Maharashtra	RAIGARH	ROHA	Khope
Maharashtra	RAIGARH	ROHA	Dhatav (CT)
Maharashtra	RAIGARH	ROHA	Kolad
Maharashtra	RAIGARH	ROHA	Sudakoli
Maharashtra	RAIGARH	ROHA	Bobadghar
Maharashtra	RAIGARH	ROHA	Khandar
Maharashtra	RAIGARH	ROHA	Temghar
Maharashtra	RAIGARH	ROHA	Tamhanshet
Maharashtra	RAIGARH	ROHA	Tambadi
Maharashtra	RAIGARH	ROHA	Karivane
Maharashtra	RAIGARH	ROHA	Kawalthe
Maharashtra	RAIGARH	ROHA	Barshet
Maharashtra	RAIGARH	ROHA	Mhasadi
Maharashtra	RAIGARH	ROHA	Sawane
Maharashtra	RAIGARH	ROHA	Wali
Maharashtra	RAIGARH	ROHA	Ghosale
Maharashtra	RAIGARH	ROHA	Kelghar
Maharashtra	RAIGARH	ROHA	Jadhavwadi
Maharashtra	RAIGARH	ROHA	KANTI
Maharashtra	RAIGARH	ROHA	Gopalwat
Maharashtra	RAIGARH	ROHA	Uchel
Maharashtra	RAIGARH	ROHA	Bhalagaon
Maharashtra	RAIGARH	ROHA	Kandane Bk.
Maharashtra	RAIGARH	ROHA	Kandane Kh.
Maharashtra	RAIGARH	ROHA	Khajaniwadi
Maharashtra	RAIGARH	SUDHAGAD	Gondav
Maharashtra	RAIGARH	SUDHAGAD	Hatond
Maharashtra	RAIGARH	SUDHAGAD	Falyan
Maharashtra	RAIGARH	SUDHAGAD	Bheliv
Maharashtra	RAIGARH	SUDHAGAD	Nere
Maharashtra	RAIGARH	SUDHAGAD	Mahagaon
Maharashtra	RAIGARH	SUDHAGAD	Wave T. Asare
Maharashtra	RAIGARH	SUDHAGAD	Mangaon Kh
Maharashtra	RAIGARH	SUDHAGAD	Vasunde
Maharashtra	RAIGARH	SUDHAGAD	Pawasalawadi
Maharashtra	RAIGARH	SUDHAGAD	Khandpoli
Maharashtra	RAIGARH	SUDHAGAD	Varhadjambhulpada
Maharashtra	RAIGARH	SUDHAGAD	Tadgaon
Maharashtra	RAIGARH	SUDHAGAD	Kavele
Maharashtra	RAIGARH	SUDHAGAD	Kumbharghar
Maharashtra	RAIGARH	SUDHAGAD	Kalamb
Maharashtra	RAIGARH	SUDHAGAD	Waghoshi
Maharashtra	RAIGARH	SUDHAGAD	Harneri
Maharashtra	RAIGARH	SUDHAGAD	Uddhar
Maharashtra	RAIGARH	SUDHAGAD	Asare
Maharashtra	RAIGARH	SUDHAGAD	Mulashi
Maharashtra	RAIGARH	SUDHAGAD	Navghar
Maharashtra	RAIGARH	SUDHAGAD	Chikhalgaon
Maharashtra	RAIGARH	SUDHAGAD	Ghera Sudhagad
Maharashtra	RAIGARH	SUDHAGAD	Bhilpada (kharavale)



Maharashtra	RAIGARH	SUDHAGAD	Tivare
Maharashtra	RAIGARH	SUDHAGAD	Pilosari
Maharashtra	RAIGARH	SUDHAGAD	Karanjghar
Maharashtra	RAIGARH	SUDHAGAD	Chive
Maharashtra	RAIGARH	SUDHAGAD	Nadsur
Maharashtra	RAIGARH	SUDHAGAD	Rasal
Maharashtra	RAIGARH	SUDHAGAD	Kumbharshet
Maharashtra	RAIGARH	SUDHAGAD	Khandsai
Maharashtra	RAIGARH	SUDHAGAD	Rabgaon
Maharashtra	RAIGARH	SUDHAGAD	Ghera Sarasgad
Maharashtra	RAIGARH	SUDHAGAD	Siddheshwar Bk
Maharashtra	RAIGARH	SUDHAGAD	Wavloli
Maharashtra	RAIGARH	SUDHAGAD	Zap
Maharashtra	RAIGARH	SUDHAGAD	Adulse
Maharashtra	RAIGARH	SUDHAGAD	Shiloshi
Maharashtra	RAIGARH	SUDHAGAD	Madhali
Maharashtra	RAIGARH	SUDHAGAD	Apatwane
Maharashtra	RAIGARH	SUDHAGAD	Ambivali
Maharashtra	RAIGARH	SUDHAGAD	Khad Sambale
Maharashtra	RAIGARH	SUDHAGAD	Potlaj Kh.
Maharashtra	RAIGARH	SUDHAGAD	Gondale
Maharashtra	RAIGARH	SUDHAGAD	Pimploli
Maharashtra	RAIGARH	SUDHAGAD	Usar
Maharashtra	RAIGARH	SUDHAGAD	Nagshet
Maharashtra	RAIGARH	SUDHAGAD	Gomashi
Maharashtra	RAIGARH	SUDHAGAD	Atone
Maharashtra	RAIGARH	SUDHAGAD	Koshimbale
Maharashtra	RATNAGIRI	CHIPLUN	Tiware
Maharashtra	RATNAGIRI	CHIPLUN	Riktoli
Maharashtra	RATNAGIRI	CHIPLUN	Tivadi
Maharashtra	RATNAGIRI	CHIPLUN	Bamnoli
Maharashtra	RATNAGIRI	CHIPLUN	Pedhe Parshuram
Maharashtra	RATNAGIRI	CHIPLUN	Kadwad
Maharashtra	RATNAGIRI	CHIPLUN	Nandivase
Maharashtra	RATNAGIRI	CHIPLUN	Moravane
Maharashtra	RATNAGIRI	CHIPLUN	Swayamdev
Maharashtra	RATNAGIRI	CHIPLUN	Khopad
Maharashtra	RATNAGIRI	CHIPLUN	Ganeshpur
Maharashtra	RATNAGIRI	CHIPLUN	Kalkavane
Maharashtra	RATNAGIRI	CHIPLUN	Gane
Maharashtra	RATNAGIRI	CHIPLUN	Owali
Maharashtra	RATNAGIRI	CHIPLUN	Pedhambe
Maharashtra	RATNAGIRI	CHIPLUN	Kolkewadi
Maharashtra	RATNAGIRI	CHIPLUN	Adare
Maharashtra	RATNAGIRI	CHIPLUN	Kamathe Kh.
Maharashtra	RATNAGIRI	CHIPLUN	Terav Bk.
Maharashtra	RATNAGIRI	CHIPLUN	Mundhe Tarf Chiplun
Maharashtra	RATNAGIRI	CHIPLUN	Kharavate
Maharashtra	RATNAGIRI	CHIPLUN	Anari
Maharashtra	RATNAGIRI	CHIPLUN	Ubhale
Maharashtra	RATNAGIRI	CHIPLUN	Shirgaon
Maharashtra	RATNAGIRI	CHIPLUN	Kumbharli
Maharashtra	RATNAGIRI	CHIPLUN	Kondmala
Maharashtra	RATNAGIRI	CHIPLUN	Kond Fansavane
Maharashtra	RATNAGIRI	CHIPLUN	Talsar
Maharashtra	RATNAGIRI	CHIPLUN	Pophali
Maharashtra	RATNAGIRI	CHIPLUN	Kudap
Maharashtra	RATNAGIRI	CHIPLUN	Pophali Bk.
Maharashtra	RATNAGIRI	CHIPLUN	Dervan
Maharashtra	RATNAGIRI	CHIPLUN	Turambao
Maharashtra	RATNAGIRI	CHIPLUN	Mundhe Tarf Savarda
Maharashtra	RATNAGIRI	CHIPLUN	Dhakhmoli
Maharashtra	RATNAGIRI	CHIPLUN	Phurus
Maharashtra	RATNAGIRI	CHIPLUN	Durgwadi Kh.



Maharashtra	RATNAGIRI	CHIPLUN	Durgwadi
Maharashtra	RATNAGIRI	CHIPLUN	Manjutri
Maharashtra	RATNAGIRI	CHIPLUN	Talavade
Maharashtra	RATNAGIRI	CHIPLUN	Pathe
Maharashtra	RATNAGIRI	CHIPLUN	Majare (Goval)
Maharashtra	RATNAGIRI	CHIPLUN	Kutare
Maharashtra	RATNAGIRI	KHED	Tulashi Bk.
Maharashtra	RATNAGIRI	KHED	Tulashi Kh.
Maharashtra	RATNAGIRI	KHED	Wadgaon Bk.
Maharashtra	RATNAGIRI	KHED	Shivtar
Maharashtra	RATNAGIRI	KHED	Kalambani Kh.
Maharashtra	RATNAGIRI	KHED	Kasaba Natu
Maharashtra	RATNAGIRI	KHED	Pakharwadi
Maharashtra	RATNAGIRI	KHED	Dahivali
Maharashtra	RATNAGIRI	KHED	Wadi-beldar
Maharashtra	RATNAGIRI	KHED	Divan-khavati
Maharashtra	RATNAGIRI	KHED	Wadgaon Kh.
Maharashtra	RATNAGIRI	KHED	Kinjale Tarf Natu
Maharashtra	RATNAGIRI	KHED	Biramani
Maharashtra	RATNAGIRI	KHED	Kondwadi
Maharashtra	RATNAGIRI	KHED	Gherapalgad
Maharashtra	RATNAGIRI	KHED	Shingri
Maharashtra	RATNAGIRI	KHED	Pure Kh.
Maharashtra	RATNAGIRI	KHED	Jamage
Maharashtra	RATNAGIRI	KHED	Ghera-sumargad
Maharashtra	RATNAGIRI	KHED	Kandoshi
Maharashtra	RATNAGIRI	KHED	Vihali
Maharashtra	RATNAGIRI	KHED	Kinjale Tarf Khed
Maharashtra	RATNAGIRI	KHED	Nandivali
Maharashtra	RATNAGIRI	KHED	Kalambani Bk.
Maharashtra	RATNAGIRI	KHED	Wadi Malde
Maharashtra	RATNAGIRI	KHED	Poyanar Kh.
Maharashtra	RATNAGIRI	KHED	Sakharoli Kh.
Maharashtra	RATNAGIRI	KHED	Tise Kh.
Maharashtra	RATNAGIRI	KHED	Astan
Maharashtra	RATNAGIRI	KHED	Ghera-rasalgad
Maharashtra	RATNAGIRI	KHED	Wadi Bid
Maharashtra	RATNAGIRI	KHED	Chatao
Maharashtra	RATNAGIRI	KHED	Prabhawadi
Maharashtra	RATNAGIRI	KHED	Devghar
Maharashtra	RATNAGIRI	KHED	Humbari
Maharashtra	RATNAGIRI	KHED	Khalachi(humbari)
Maharashtra	RATNAGIRI	KHED	Sanaghar
Maharashtra	RATNAGIRI	KHED	Kartel
Maharashtra	RATNAGIRI	KHED	Chinchwadi
Maharashtra	RATNAGIRI	KHED	Varovali
Maharashtra	RATNAGIRI	KHED	Ambavali
Maharashtra	RATNAGIRI	KHED	Nawanagar
Maharashtra	RATNAGIRI	KHED	Kumbhad
Maharashtra	RATNAGIRI	KHED	Nandgaon
Maharashtra	RATNAGIRI	KHED	Sanglot
Maharashtra	RATNAGIRI	KHED	Shirgaon
Maharashtra	RATNAGIRI	KHED	Khopi
Maharashtra	RATNAGIRI	KHED	Nive
Maharashtra	RATNAGIRI	KHED	Bajrang nagar
Maharashtra	RATNAGIRI	KHED	Morvande Kh.
Maharashtra	RATNAGIRI	KHED	Choravane
Maharashtra	RATNAGIRI	KHED	Shirgaon Kh.
Maharashtra	RATNAGIRI	KHED	Mirle
Maharashtra	RATNAGIRI	KHED	Shiv Kh.
Maharashtra	RATNAGIRI	KHED	Talvat Khed
Maharashtra	RATNAGIRI	KHED	Sapirli
Maharashtra	RATNAGIRI	KHED	Talvat Javali
Maharashtra	RATNAGIRI	KHED	Choravane Utekarwadi



Maharashtra	RATNAGIRI	KHED	Talvat Pal
Maharashtra	RATNAGIRI	KHED	Kavale
Maharashtra	RATNAGIRI	KHED	Kasai
Maharashtra	RATNAGIRI	KHED	Ashti Mohalla
Maharashtra	RATNAGIRI	KHED	Sakhar
Maharashtra	RATNAGIRI	KHED	Bhelsai budhawadi
Maharashtra	RATNAGIRI	KHED	Dhamanand
Maharashtra	RATNAGIRI	KHED	Bhelsai chauthai
Maharashtra	RATNAGIRI	KHED	Wave chinchatwadi
Maharashtra	RATNAGIRI	KHED	Dhamanand Gaonthan
Maharashtra	RATNAGIRI	KHED	Kelane
Maharashtra	RATNAGIRI	KHED	Javli Gaonthan
Maharashtra	RATNAGIRI	KHED	Zagdewadi
Maharashtra	RATNAGIRI	KHED	Kumbhavali
Maharashtra	RATNAGIRI	KHED	Kuraval Gaothan
Maharashtra	RATNAGIRI	KHED	Ambadas
Maharashtra	RATNAGIRI	LANJA	Vesurle
Maharashtra	RATNAGIRI	LANJA	Shirambavali
Maharashtra	RATNAGIRI	LANJA	Kochari
Maharashtra	RATNAGIRI	LANJA	Daphale
Maharashtra	RATNAGIRI	LANJA	Salpe
Maharashtra	RATNAGIRI	LANJA	Kurchumb
Maharashtra	RATNAGIRI	LANJA	Machal
Maharashtra	RATNAGIRI	LANJA	Chafet
Maharashtra	RATNAGIRI	LANJA	Kangavali
Maharashtra	RATNAGIRI	LANJA	Veral
Maharashtra	RATNAGIRI	LANJA	Chinchurti
Maharashtra	RATNAGIRI	LANJA	Khorninko
Maharashtra	RATNAGIRI	LANJA	Palu
Maharashtra	RATNAGIRI	LANJA	Hasol
Maharashtra	RATNAGIRI	LANJA	Agargaon
Maharashtra	RATNAGIRI	LANJA	Kumbhargaon
Maharashtra	RATNAGIRI	LANJA	Prabhanvalli
Maharashtra	RATNAGIRI	LANJA	Guravwadi
Maharashtra	RATNAGIRI	LANJA	Khanavali
Maharashtra	RATNAGIRI	LANJA	Waghrat
Maharashtra	RATNAGIRI	LANJA	Kante
Maharashtra	RATNAGIRI	LANJA	Katalgaon
Maharashtra	RATNAGIRI	LANJA	Buddhawadi T.veravali Bk.
Maharashtra	RATNAGIRI	LANJA	Majal
Maharashtra	RATNAGIRI	LANJA	Ramgaon
Maharashtra	RATNAGIRI	LANJA	Isavali
Maharashtra	RATNAGIRI	LANJA	Javade
Maharashtra	RATNAGIRI	LANJA	Bhambad
Maharashtra	RATNAGIRI	LANJA	Puragaon
Maharashtra	RATNAGIRI	LANJA	Kudewadi
Maharashtra	RATNAGIRI	LANJA	Bhade
Maharashtra	RATNAGIRI	LANJA	Ravari
Maharashtra	RATNAGIRI	LANJA	Hardkhale
Maharashtra	RATNAGIRI	LANJA	Bapere
Maharashtra	RATNAGIRI	LANJA	Nivoshi
Maharashtra	RATNAGIRI	LANJA	Kurang
Maharashtra	RATNAGIRI	LANJA	Waked
Maharashtra	RATNAGIRI	LANJA	Kondage
Maharashtra	RATNAGIRI	LANJA	Panore
Maharashtra	RATNAGIRI	LANJA	Vilavade
Maharashtra	RATNAGIRI	LANJA	Roon
Maharashtra	RATNAGIRI	LANJA	Argaon
Maharashtra	RATNAGIRI	LANJA	Khorgaon
Maharashtra	RATNAGIRI	LANJA	Borthade
Maharashtra	RATNAGIRI	LANJA	Harche
Maharashtra	RATNAGIRI	LANJA	Kondgaon
Maharashtra	RATNAGIRI	LANJA	Ringane
Maharashtra	RATNAGIRI	PAJAPUR	Zarye



Maharashtra	RATNAGIRI	PAJAPUR	Watul
Maharashtra	RATNAGIRI	PAJAPUR	Yeradav
Maharashtra	RATNAGIRI	PAJAPUR	Kond Dasur
Maharashtra	RATNAGIRI	PAJAPUR	Parule
Maharashtra	RATNAGIRI	PAJAPUR	Chikhale
Maharashtra	RATNAGIRI	PAJAPUR	Kondsar Kh.
Maharashtra	RATNAGIRI	PAJAPUR	Pangari Kh.
Maharashtra	RATNAGIRI	PAJAPUR	Tiware
Maharashtra	RATNAGIRI	PAJAPUR	Dhamanpe
Maharashtra	RATNAGIRI	PAJAPUR	Haral
Maharashtra	RATNAGIRI	PAJAPUR	Varchi Guravwadi
Maharashtra	RATNAGIRI	PAJAPUR	Kotapur
Maharashtra	RATNAGIRI	PAJAPUR	Kolwankhadi
Maharashtra	RATNAGIRI	PAJAPUR	Saundal
Maharashtra	RATNAGIRI	PAJAPUR	Khingini
Maharashtra	RATNAGIRI	PAJAPUR	Kelavade
Maharashtra	RATNAGIRI	PAJAPUR	Patharde
Maharashtra	RATNAGIRI	PAJAPUR	Pachal
Maharashtra	RATNAGIRI	PAJAPUR	Agarewadi
Maharashtra	RATNAGIRI	PAJAPUR	Bharade
Maharashtra	RATNAGIRI	PAJAPUR	Karak
Maharashtra	RATNAGIRI	PAJAPUR	Hardi
Maharashtra	RATNAGIRI	PAJAPUR	Gothane Doniwade
Maharashtra	RATNAGIRI	PAJAPUR	Oshiwale
Maharashtra	RATNAGIRI	PAJAPUR	Walwad
Maharashtra	RATNAGIRI	PAJAPUR	Kajirda
Maharashtra	RATNAGIRI	PAJAPUR	Phupere
Maharashtra	RATNAGIRI	PAJAPUR	Rajapur (M CI)
Maharashtra	RATNAGIRI	PAJAPUR	Kolamb
Maharashtra	RATNAGIRI	PAJAPUR	Pahiliwadi (tamhane)
Maharashtra	RATNAGIRI	PAJAPUR	Jambhavali
Maharashtra	RATNAGIRI	PAJAPUR	Miland
Maharashtra	RATNAGIRI	PAJAPUR	Bag Kazi Husen
Maharashtra	RATNAGIRI	PAJAPUR	Hasol Tarf Saundal
Maharashtra	RATNAGIRI	PAJAPUR	Pangari Bk.
Maharashtra	RATNAGIRI	PAJAPUR	Savadav
Maharashtra	RATNAGIRI	PAJAPUR	Hatade
Maharashtra	RATNAGIRI	PAJAPUR	Dongar
Maharashtra	RATNAGIRI	PAJAPUR	Mosam
Maharashtra	RATNAGIRI	PAJAPUR	Mahalunge
Maharashtra	RATNAGIRI	PAJAPUR	Panhale Tarf Saundal
Maharashtra	RATNAGIRI	PAJAPUR	Shejavali
Maharashtra	RATNAGIRI	PAJAPUR	Valye
Maharashtra	RATNAGIRI	PAJAPUR	Bandiwade
Maharashtra	RATNAGIRI	PAJAPUR	Prindrawan
Maharashtra	RATNAGIRI	PAJAPUR	Kumbhavade
Maharashtra	RATNAGIRI	PAJAPUR	Palye
Maharashtra	RATNAGIRI	SANGAMESHWAR	Kumbhar Khani Bk.
Maharashtra	RATNAGIRI	SANGAMESHWAR	Shirambe
Maharashtra	RATNAGIRI	SANGAMESHWAR	Ratambi
Maharashtra	RATNAGIRI	SANGAMESHWAR	Rajivali
Maharashtra	RATNAGIRI	SANGAMESHWAR	Shinde Amberi
Maharashtra	RATNAGIRI	SANGAMESHWAR	Vikas Nagar
Maharashtra	RATNAGIRI	SANGAMESHWAR	Asave
Maharashtra	RATNAGIRI	SANGAMESHWAR	Kase
Maharashtra	RATNAGIRI	SANGAMESHWAR	Kuchambe
Maharashtra	RATNAGIRI	SANGAMESHWAR	Kutgiri
Maharashtra	RATNAGIRI	SANGAMESHWAR	Pachambe
Maharashtra	RATNAGIRI	SANGAMESHWAR	Rangav
Maharashtra	RATNAGIRI	SANGAMESHWAR	Ambet
Maharashtra	RATNAGIRI	SANGAMESHWAR	Mavalange
Maharashtra	RATNAGIRI	SANGAMESHWAR	Tural
Maharashtra	RATNAGIRI	SANGAMESHWAR	Shenavade
Maharashtra	RATNAGIRI	SANGAMESHWAR	Kond Bhairav



Maharashtra	RATNAGIRI	SANGAMESHWAR	Masarang
Maharashtra	RATNAGIRI	SANGAMESHWAR	Katurdi Kond
Maharashtra	RATNAGIRI	SANGAMESHWAR	Nivali
Maharashtra	RATNAGIRI	SANGAMESHWAR	Golavali
Maharashtra	RATNAGIRI	SANGAMESHWAR	Shringapur
Maharashtra	RATNAGIRI	SANGAMESHWAR	Tambedi
Maharashtra	RATNAGIRI	SANGAMESHWAR	Anderi
Maharashtra	RATNAGIRI	SANGAMESHWAR	Shembavane
Maharashtra	RATNAGIRI	SANGAMESHWAR	Kumbharkhani Kh.
Maharashtra	RATNAGIRI	SANGAMESHWAR	Hedali
Maharashtra	RATNAGIRI	SANGAMESHWAR	Dhamani
Maharashtra	RATNAGIRI	SANGAMESHWAR	Dingni
Maharashtra	RATNAGIRI	SANGAMESHWAR	Nayari
Maharashtra	RATNAGIRI	SANGAMESHWAR	Pirandavane
Maharashtra	RATNAGIRI	SANGAMESHWAR	Manjare
Maharashtra	RATNAGIRI	SANGAMESHWAR	Tivare Ghera Prachitgad
Maharashtra	RATNAGIRI	SANGAMESHWAR	Asurde
Maharashtra	RATNAGIRI	SANGAMESHWAR	Maladewadi
Maharashtra	RATNAGIRI	SANGAMESHWAR	Umare
Maharashtra	RATNAGIRI	SANGAMESHWAR	Sangameshwar
Maharashtra	RATNAGIRI	SANGAMESHWAR	Upale
Maharashtra	RATNAGIRI	SANGAMESHWAR	Kond Ambed
Maharashtra	RATNAGIRI	SANGAMESHWAR	Kinjale
Maharashtra	RATNAGIRI	SANGAMESHWAR	Washi Tarf Sangameshwar
Maharashtra	RATNAGIRI	SANGAMESHWAR	Devale Ghera Prachitgad
Maharashtra	RATNAGIRI	SANGAMESHWAR	Kule
Maharashtra	RATNAGIRI	SANGAMESHWAR	Kurdhunda
Maharashtra	RATNAGIRI	SANGAMESHWAR	Phansavale
Maharashtra	RATNAGIRI	SANGAMESHWAR	Sayale
Maharashtra	RATNAGIRI	SANGAMESHWAR	Katavali
Maharashtra	RATNAGIRI	SANGAMESHWAR	Tamnale
Maharashtra	RATNAGIRI	SANGAMESHWAR	Kundi
Maharashtra	RATNAGIRI	SANGAMESHWAR	Nigudwadi
Maharashtra	RATNAGIRI	SANGAMESHWAR	Gothane
Maharashtra	RATNAGIRI	SANGAMESHWAR	Belari Bk.
Maharashtra	RATNAGIRI	SANGAMESHWAR	Belariwadi
Maharashtra	RATNAGIRI	SANGAMESHWAR	Kond Ozare
Maharashtra	RATNAGIRI	SANGAMESHWAR	Talavade Tarf Devrukh
Maharashtra	RATNAGIRI	SANGAMESHWAR	Math Dhamapur
Maharashtra	RATNAGIRI	SANGAMESHWAR	Chandivane
Maharashtra	RATNAGIRI	SANGAMESHWAR	Belari Kh.
Maharashtra	RATNAGIRI	SANGAMESHWAR	Bamnoli
Maharashtra	RATNAGIRI	SANGAMESHWAR	Sonarwadi
Maharashtra	RATNAGIRI	SANGAMESHWAR	Maral
Maharashtra	RATNAGIRI	SANGAMESHWAR	Agarewadi
Maharashtra	RATNAGIRI	SANGAMESHWAR	Karandewadi
Maharashtra	RATNAGIRI	SANGAMESHWAR	Hativ
Maharashtra	RATNAGIRI	SANGAMESHWAR	Khadi Kolvan
Maharashtra	RATNAGIRI	SANGAMESHWAR	Angavali
Maharashtra	RATNAGIRI	SANGAMESHWAR	Kondran
Maharashtra	RATNAGIRI	SANGAMESHWAR	Devghar
Maharashtra	RATNAGIRI	SANGAMESHWAR	Bondye
Maharashtra	RATNAGIRI	SANGAMESHWAR	Ozare Bk.
Maharashtra	RATNAGIRI	SANGAMESHWAR	Nivdhe
Maharashtra	RATNAGIRI	SANGAMESHWAR	Chaphavali
Maharashtra	RATNAGIRI	SANGAMESHWAR	Ninave
Maharashtra	RATNAGIRI	SANGAMESHWAR	Dakhin
Maharashtra	RATNAGIRI	SANGAMESHWAR	Murshi
Maharashtra	RATNAGIRI	SANGAMESHWAR	Bhadkambe
Maharashtra	RATNAGIRI	SANGAMESHWAR	Bhovade
Maharashtra	RATNAGIRI	SANGAMESHWAR	Kirbet
Maharashtra	RATNAGIRI	SANGAMESHWAR	Devade
Maharashtra	RATNAGIRI	SANGAMESHWAR	Wadi Adhishti
Maharashtra	RATNAGIRI	SANGAMESHWAR	Zolambi
Maharashtra	SANGLI	SHIRALA	



Maharashtra	SANGLI	SHIRALA	Washi
Maharashtra	SANGLI	SHIRALA	Khundalapur
Maharashtra	SANGLI	SHIRALA	Manadur (CT)
Maharashtra	SANGLI	SHIRALA	Manadur
Maharashtra	SANGLI	SHIRALA	Gudhe
Maharashtra	SANGLI	SHIRALA	Manewadi
Maharashtra	SANGLI	SHIRALA	Panumbre Tarf Warun
Maharashtra	SANGLI	SHIRALA	Meni
Maharashtra	SANGLI	SHIRALA	Charan
Maharashtra	SANGLI	SHIRALA	Shendgewadi
Maharashtra	SANGLI	SHIRALA	Nathavade
Maharashtra	SATARA	JAOLI	Bondarwadi
Maharashtra	SATARA	JAOLI	Bhuteghar
Maharashtra	SATARA	JAOLI	Vahite
Maharashtra	SATARA	JAOLI	Yerne bk
Maharashtra	SATARA	JAOLI	Valanjwadi
Maharashtra	SATARA	JAOLI	Umbari
Maharashtra	SATARA	JAOLI	Yerne kh
Maharashtra	SATARA	JAOLI	Majarewadi
Maharashtra	SATARA	JAOLI	Achali
Maharashtra	SATARA	JAOLI	Devasare
Maharashtra	SATARA	JAOLI	Jarewadi
Maharashtra	SATARA	JAOLI	Kuraloshi
Maharashtra	SATARA	JAOLI	Hateghar
Maharashtra	SATARA	JAOLI	Soundari
Maharashtra	SATARA	JAOLI	Sayghar
Maharashtra	SATARA	JAOLI	Kuroshi
Maharashtra	SATARA	JAOLI	Dabhe mohan
Maharashtra	SATARA	JAOLI	Bhaleghar
Maharashtra	SATARA	JAOLI	Sonat
Maharashtra	SATARA	JAOLI	Kalamgaon kalamkar
Maharashtra	SATARA	JAOLI	Dabhe dabhekar
Maharashtra	SATARA	JAOLI	Dabhe turuk
Maharashtra	SATARA	JAOLI	Okhavadi
Maharashtra	SATARA	JAOLI	Shirnar
Maharashtra	SATARA	JAOLI	Lakhwad
Maharashtra	SATARA	JAOLI	Kotroshi
Maharashtra	SATARA	JAOLI	Bhogavali t. medha
Maharashtra	SATARA	JAOLI	Khambil pokale
Maharashtra	SATARA	JAOLI	Amshi
Maharashtra	SATARA	JAOLI	Rangeghar
Maharashtra	SATARA	JAOLI	Divdev
Maharashtra	SATARA	JAOLI	Mamurdi
Maharashtra	SATARA	JAOLI	Kandat
Maharashtra	SATARA	JAOLI	Varsoli koli
Maharashtra	SATARA	JAOLI	Galdev
Maharashtra	SATARA	JAOLI	Khambil chorge
Maharashtra	SATARA	JAOLI	Kharoshi
Maharashtra	SATARA	JAOLI	Vadgare
Maharashtra	SATARA	JAOLI	Songaon
Maharashtra	SATARA	JAOLI	Dare bk.
Maharashtra	SATARA	JAOLI	Renoshi
Maharashtra	SATARA	JAOLI	Zadani
Maharashtra	SATARA	JAOLI	Harchandi
Maharashtra	SATARA	JAOLI	Mhate kh.
Maharashtra	SATARA	JAOLI	Mohat
Maharashtra	SATARA	JAOLI	Gondemal
Maharashtra	SATARA	JAOLI	Vengale
Maharashtra	SATARA	JAOLI	Belawade
Maharashtra	SATARA	JAOLI	Rule
Maharashtra	SATARA	JAOLI	Pali t. ategaon
Maharashtra	SATARA	JAOLI	Dodani
Maharashtra	SATARA	JAOLI	Ganje
Maharashtra	SATARA	JAOLI	Apti



Maharashtra	SATARA	JAOLI	Gavadhoshi
Maharashtra	SATARA	JAOLI	Maradmure
Maharashtra	SATARA	JAOLI	Agalavewadi
Maharashtra	SATARA	JAOLI	Saloshi
Maharashtra	SATARA	JAOLI	Uchat
Maharashtra	SATARA	JAOLI	Furus
Maharashtra	SATARA	JAOLI	Kumbhargani
Maharashtra	SATARA	JAOLI	Awalan
Maharashtra	SATARA	JAOLI	Morghar
Maharashtra	SATARA	JAOLI	Mhamulkarwadi
Maharashtra	SATARA	JAOLI	Lamaj
Maharashtra	SATARA	JAOLI	Walne
Maharashtra	SATARA	JAOLI	Tambi t. medha
Maharashtra	SATARA	JAOLI	Morawale
Maharashtra	SATARA	JAOLI	Valawan
Maharashtra	SATARA	JAOLI	Sangvi t. medha
Maharashtra	SATARA	JAOLI	Nivali
Maharashtra	SATARA	JAOLI	Narfdev
Maharashtra	SATARA	JAOLI	Parwat t. wagawale
Maharashtra	SATARA	JAOLI	Ahire
Maharashtra	SATARA	JAOLI	Tetli
Maharashtra	SATARA	JAOLI	Maleshwar
Maharashtra	SATARA	JAOLI	Malchoundi
Maharashtra	SATARA	JAOLI	Nizare
Maharashtra	SATARA	JAOLI	Gadhavali
Maharashtra	SATARA	JAOLI	Dhanakwadi
Maharashtra	SATARA	JAOLI	Akalpe
Maharashtra	SATARA	JAOLI	Karandi t.medha
Maharashtra	SATARA	JAOLI	Kolghar
Maharashtra	SATARA	JAOLI	Sawari
Maharashtra	SATARA	JAOLI	Sayali
Maharashtra	SATARA	JAOLI	Araw
Maharashtra	SATARA	JAOLI	Morni
Maharashtra	SATARA	JAOLI	Dund
Maharashtra	SATARA	JAOLI	Yekiv
Maharashtra	SATARA	JAOLI	Shindi
Maharashtra	SATARA	JAOLI	Andhari
Maharashtra	SATARA	JAOLI	Kas
Maharashtra	SATARA	JAOLI	Mhavshi
Maharashtra	SATARA	JAOLI	Chakdev
Maharashtra	SATARA	JAOLI	Pimpri t. tamb
Maharashtra	SATARA	JAOLI	Mhalunge
Maharashtra	SATARA	JAOLI	Ravandi
Maharashtra	SATARA	JAOLI	Met shindi
Maharashtra	SATARA	JAOLI	Majare shevandi
Maharashtra	SATARA	JAOLI	Mauje shevandi
Maharashtra	SATARA	JAOLI	Phalani
Maharashtra	SATARA	JAOLI	Adoshi
Maharashtra	SATARA	JAOLI	Madoshi
Maharashtra	SATARA	JAOLI	Khirkhandi
Maharashtra	SATARA	JAOLI	Kusapur
Maharashtra	SATARA	JAOLI	Munawale
Maharashtra	SATARA	JAOLI	Umbarewadi
Maharashtra	SATARA	JAOLI	Kargaon
Maharashtra	SATARA	JAOLI	Met Indawli
Maharashtra	SATARA	JAOLI	Tambi
Maharashtra	SATARA	JAOLI	Vasota
Maharashtra	SATARA	JAOLI	Maldev
Maharashtra	SATARA	JAOLI	Kusawade
Maharashtra	SATARA	JAOLI	Takawli
Maharashtra	SATARA	JAOLI	Deur
Maharashtra	SATARA	JAOLI	Pali T Tamb
Maharashtra	SATARA	JAOLI	Veile
Maharashtra	SATARA	JAOLI	Sawrat



Maharashtra	SATARA	JAOLI	Jumgti
Maharashtra	SATARA	JAOLI	Jambruk
Maharashtra	SATARA	KOREGAON	Rautwadi
Maharashtra	SATARA	KOREGAON	Gujarwadi
Maharashtra	SATARA	MAHABALESHWAR	Kshetra mahabaleshwar
Maharashtra	SATARA	MAHABALESHWAR	Jaoli
Maharashtra	SATARA	MAHABALESHWAR	Dare
Maharashtra	SATARA	MAHABALESHWAR	Avakali
Maharashtra	SATARA	MAHABALESHWAR	Nakinda
Maharashtra	SATARA	MAHABALESHWAR	Mahabaleshwar (M CI)
Maharashtra	SATARA	MAHABALESHWAR	Ran adva gaund
Maharashtra	SATARA	MAHABALESHWAR	Kumbharoshi
Maharashtra	SATARA	MAHABALESHWAR	Metgutad
Maharashtra	SATARA	MAHABALESHWAR	Haroshi
Maharashtra	SATARA	MAHABALESHWAR	Dudhoshi
Maharashtra	SATARA	MAHABALESHWAR	Petpar
Maharashtra	SATARA	MAHABALESHWAR	Parsond
Maharashtra	SATARA	MAHABALESHWAR	Met taliye
Maharashtra	SATARA	MAHABALESHWAR	Bhekavali
Maharashtra	SATARA	MAHABALESHWAR	Kumthe
Maharashtra	SATARA	MAHABALESHWAR	Parpar
Maharashtra	SATARA	MAHABALESHWAR	Birwadi
Maharashtra	SATARA	MAHABALESHWAR	Shiravali
Maharashtra	SATARA	MAHABALESHWAR	Shindola
Maharashtra	SATARA	MAHABALESHWAR	Navali
Maharashtra	SATARA	MAHABALESHWAR	Malusar
Maharashtra	SATARA	MAHABALESHWAR	Birmani
Maharashtra	SATARA	MAHABALESHWAR	Manghar
Maharashtra	SATARA	MAHABALESHWAR	Tekavali
Maharashtra	SATARA	MAHABALESHWAR	Hatlot
Maharashtra	SATARA	MAHABALESHWAR	Dudhgaon
Maharashtra	SATARA	MAHABALESHWAR	Goroshi
Maharashtra	SATARA	MAHABALESHWAR	Parut
Maharashtra	SATARA	MAHABALESHWAR	Chikhali
Maharashtra	SATARA	MAHABALESHWAR	Yerandal
Maharashtra	SATARA	MAHABALESHWAR	Chaturbet
Maharashtra	SATARA	MAHABALESHWAR	Ghavari
Maharashtra	SATARA	MAHABALESHWAR	Dhardev
Maharashtra	SATARA	MAHABALESHWAR	Zanzwad
Maharashtra	SATARA	MAHABALESHWAR	Devali
Maharashtra	SATARA	MAHABALESHWAR	Vivar
Maharashtra	SATARA	MAHABALESHWAR	Ghonaspur
Maharashtra	SATARA	MAHABALESHWAR	Kalamgaon
Maharashtra	SATARA	MAHABALESHWAR	Taldev
Maharashtra	SATARA	PATAN	Maloshi
Maharashtra	SATARA	PATAN	Kusavade
Maharashtra	SATARA	PATAN	Kushi
Maharashtra	SATARA	PATAN	Dicholi
Maharashtra	SATARA	PATAN	Nivade
Maharashtra	SATARA	PATAN	Shirshinge
Maharashtra	SATARA	PATAN	Tondoshi
Maharashtra	SATARA	PATAN	Bharsakhale
Maharashtra	SATARA	PATAN	Dhokawale
Maharashtra	SATARA	PATAN	Van
Maharashtra	SATARA	PATAN	Dhoroshi
Maharashtra	SATARA	PATAN	Nivakane
Maharashtra	SATARA	PATAN	Marloshi
Maharashtra	SATARA	PATAN	Aral
Maharashtra	SATARA	PATAN	Kathi
Maharashtra	SATARA	PATAN	Divashi kh
Maharashtra	SATARA	PATAN	Punvali
Maharashtra	SATARA	PATAN	Gawdewadi
Maharashtra	SATARA	PATAN	Mandure
Maharashtra	SATARA	PATAN	Zadoli



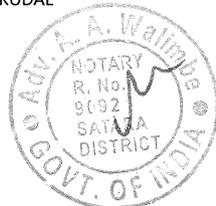
Maharashtra	SATARA	PATAN	Kisrule
Maharashtra	SATARA	PATAN	Gojegaon
Maharashtra	SATARA	PATAN	Nawaja
Maharashtra	SATARA	PATAN	Chafoli
Maharashtra	SATARA	PATAN	Dhuilwadi
Maharashtra	SATARA	PATAN	Mendhoshi
Maharashtra	SATARA	PATAN	Mirgaon
Maharashtra	SATARA	PATAN	Ghanav
Maharashtra	SATARA	PATAN	Vatole
Maharashtra	SATARA	PATAN	Torane
Maharashtra	SATARA	PATAN	Nahimbe
Maharashtra	SATARA	PATAN	Humbarli
Maharashtra	SATARA	PATAN	Padloshi
Maharashtra	SATARA	PATAN	Ambavane
Maharashtra	SATARA	PATAN	Vajegaon
Maharashtra	SATARA	PATAN	Ghatmatha
Maharashtra	SATARA	PATAN	Ker
Maharashtra	SATARA	PATAN	Kamargaon
Maharashtra	SATARA	PATAN	Dhayati
Maharashtra	SATARA	PATAN	Kharadwadi
Maharashtra	SATARA	PATAN	Gokul tarf helwak
Maharashtra	SATARA	PATAN	Karvat
Maharashtra	SATARA	PATAN	Bondri
Maharashtra	SATARA	PATAN	Gadhav khop
Maharashtra	SATARA	PATAN	Gheradategad
Maharashtra	SATARA	PATAN	Shivandeshwar
Maharashtra	SATARA	PATAN	Nanel
Maharashtra	SATARA	PATAN	Kemase
Maharashtra	SATARA	PATAN	Marul tarf patan
Maharashtra	SATARA	PATAN	Bopoli
Maharashtra	SATARA	PATAN	Rasati
Maharashtra	SATARA	PATAN	Thankal
Maharashtra	SATARA	PATAN	Baje
Maharashtra	SATARA	PATAN	Mastewadi
Maharashtra	SATARA	PATAN	Nechal
Maharashtra	SATARA	PATAN	Helwak
Maharashtra	SATARA	PATAN	Mendheghar
Maharashtra	SATARA	PATAN	Kondhavale
Maharashtra	SATARA	PATAN	Vanzole
Maharashtra	SATARA	PATAN	Waghane
Maharashtra	SATARA	PATAN	Govare
Maharashtra	SATARA	PATAN	Chafer
Maharashtra	SATARA	PATAN	Kadoli
Maharashtra	SATARA	PATAN	Zakade
Maharashtra	SATARA	PATAN	Taliye
Maharashtra	SATARA	PATAN	Maneri
Maharashtra	SATARA	PATAN	Patharpunj
Maharashtra	SATARA	PATAN	Kolane
Maharashtra	SATARA	PATAN	Risawad
Maharashtra	SATARA	PATAN	Natoshi
Maharashtra	SATARA	PATAN	Gothane
Maharashtra	SATARA	PATAN	Bahe
Maharashtra	SATARA	PATAN	Mala
Maharashtra	SATARA	PATAN	Ambrag
Maharashtra	SATARA	PATAN	Pachgani
Maharashtra	SATARA	PATAN	Atoli
Maharashtra	SATARA	PATAN	Kalkewadi
Maharashtra	SATARA	PATAN	Humbarwadi
Maharashtra	SATARA	PATAN	Kodal
Maharashtra	SATARA	PATAN	Kahir
Maharashtra	SATARA	PATAN	Asawalewadi
Maharashtra	SATARA	PATAN	Humbarne
Maharashtra	SATARA	PATAN	Palashi
Maharashtra	SATARA	PATAN	Paneri



Maharashtra	SATARA	PATAN	Karale
Maharashtra	SATARA	PATAN	Ruvale
Maharashtra	SATARA	PATAN	Satar
Maharashtra	SATARA	PATAN	Ghotil
Maharashtra	SATARA	PATAN	Nivi
Maharashtra	SATARA	PATAN	Kasani
Maharashtra	SATARA	SATARA	Chinchani
Maharashtra	SATARA	SATARA	Gogavalewadi
Maharashtra	SATARA	SATARA	Akale
Maharashtra	SATARA	SATARA	Kamathi T.satara
Maharashtra	SATARA	SATARA	Agudewadi
Maharashtra	SATARA	SATARA	Parambe
Maharashtra	SATARA	SATARA	Jotibachiwadi
Maharashtra	SATARA	SATARA	Atali
Maharashtra	SATARA	SATARA	Savali
Maharashtra	SATARA	SATARA	Bhambavali
Maharashtra	SATARA	SATARA	Kurulbaji
Maharashtra	SATARA	SATARA	Yavateshwar
Maharashtra	SATARA	SATARA	Pateghar
Maharashtra	SATARA	SATARA	Katavadi Kh
Maharashtra	SATARA	SATARA	Navali
Maharashtra	SATARA	SATARA	Kelavali
Maharashtra	SATARA	SATARA	Nitral
Maharashtra	SATARA	SATARA	Takawali
Maharashtra	SATARA	SATARA	Kus kh.
Maharashtra	SATARA	SATARA	Khadegaon
Maharashtra	SATARA	SATARA	Sandavali
Maharashtra	SATARA	SATARA	Chalkewadi
Maharashtra	SATARA	SATARA	Thoseghar
Maharashtra	SATARA	SATARA	Raighar
Maharashtra	SATARA	SATARA	Boposhi
Maharashtra	SATARA	WAI	Jambhali
Maharashtra	SATARA	WAI	Gherakelanja
Maharashtra	SATARA	WAI	Yeruli
Maharashtra	SATARA	WAI	Kochalewadi
Maharashtra	SATARA	WAI	Khavali
Maharashtra	SATARA	WAI	Abhepuri
Maharashtra	SATARA	WAI	Duichivadi
Maharashtra	SATARA	WAI	Chorachiwadi
Maharashtra	SATARA	WAI	Kironde
Maharashtra	SATARA	WAI	Jor
Maharashtra	SATARA	WAI	Kondhavale
Maharashtra	SATARA	WAI	Golegaon
Maharashtra	SATARA	WAI	Ulumb
Maharashtra	SATARA	WAI	Balakavadi
Maharashtra	SATARA	WAI	Asagaon
Maharashtra	SATARA	WAI	Nandgane
Maharashtra	SATARA	WAI	Paratavadi
Maharashtra	SATARA	WAI	Jambhulane
Maharashtra	SATARA	WAI	Dhalavali
Maharashtra	SINDHUDURG	DEVGAD	Pombhurle
Maharashtra	SINDHUDURG	DEVGAD	Phanasgaon
Maharashtra	SINDHUDURG	DEVGAD	Welgave
Maharashtra	SINDHUDURG	DEVGAD	Waghivare
Maharashtra	SINDHUDURG	DEVGAD	Mahalunge
Maharashtra	SINDHUDURG	DEVGAD	Nad
Maharashtra	SINDHUDURG	DEVGAD	Gadhitamhane
Maharashtra	SINDHUDURG	DEVGAD	Shiravali
Maharashtra	SINDHUDURG	DEVGAD	Shevare
Maharashtra	SINDHUDURG	DEVGAD	Hadpid
Maharashtra	SINDHUDURG	DEVGAD	Nimatwadi
Maharashtra	SINDHUDURG	DEVGAD	Chafed
Maharashtra	SINDHUDURG	DEVGAD	Lingdal
Maharashtra	SINDHUDURG	DEVGAD	Salashi



Maharashtra	SINDHUDURG	DEVGAD	Sherighera Kamte
Maharashtra	SINDHUDURG	DEVGAD	Are
Maharashtra	SINDHUDURG	DEVGAD	Tambaldeg
Maharashtra	SINDHUDURG	DEVGAD	Rembavali
Maharashtra	SINDHUDURG	DEVGAD	Kuvale
Maharashtra	SINDHUDURG	DEVGAD	Khudi
Maharashtra	SINDHUDURG	KANKAVLI	Waingani
Maharashtra	SINDHUDURG	KANKAVLI	Sherpe
Maharashtra	SINDHUDURG	KANKAVLI	Jambhalnagar
Maharashtra	SINDHUDURG	KANKAVLI	Darum
Maharashtra	SINDHUDURG	KANKAVLI	Dhareshwar
Maharashtra	SINDHUDURG	KANKAVLI	Ozaram
Maharashtra	SINDHUDURG	KANKAVLI	Nagsawantwadi
Maharashtra	SINDHUDURG	KANKAVLI	Ghonsari
Maharashtra	SINDHUDURG	KANKAVLI	Koloshi
Maharashtra	SINDHUDURG	KANKAVLI	Phondaghat
Maharashtra	SINDHUDURG	KANKAVLI	Damare
Maharashtra	SINDHUDURG	KANKAVLI	Ayanal
Maharashtra	SINDHUDURG	KANKAVLI	Uttar Bajar Peth
Maharashtra	SINDHUDURG	KANKAVLI	Kondye
Maharashtra	SINDHUDURG	KANKAVLI	Harkul Kh.
Maharashtra	SINDHUDURG	KANKAVLI	Savdav
Maharashtra	SINDHUDURG	KANKAVLI	Main
Maharashtra	SINDHUDURG	KANKAVLI	Bharni
Maharashtra	SINDHUDURG	KANKAVLI	Kumbhavade
Maharashtra	SINDHUDURG	KANKAVLI	Tarandale
Maharashtra	SINDHUDURG	KANKAVLI	Gandhinagar
Maharashtra	SINDHUDURG	KANKAVLI	Rameshwarnagar
Maharashtra	SINDHUDURG	KANKAVLI	Bhiravande
Maharashtra	SINDHUDURG	KANKAVLI	Humbarane
Maharashtra	SINDHUDURG	KANKAVLI	Pise Kamate
Maharashtra	SINDHUDURG	KANKAVLI	Varavade
Maharashtra	SINDHUDURG	KANKAVLI	Natal
Maharashtra	SINDHUDURG	KANKAVLI	Dariste
Maharashtra	SINDHUDURG	KANKAVLI	Digavale
Maharashtra	SINDHUDURG	KANKAVLI	Shiraval
Maharashtra	SINDHUDURG	KANKAVLI	Ranjangaon
Maharashtra	SINDHUDURG	KANKAVLI	Kasavan
Maharashtra	SINDHUDURG	KANKAVLI	Pimpalgaon
Maharashtra	SINDHUDURG	KANKAVLI	Osargaon
Maharashtra	SINDHUDURG	KANKAVLI	Bhairavgaon
Maharashtra	SINDHUDURG	KANKAVLI	Yevteshwargaon
Maharashtra	SINDHUDURG	KANKAVLI	Nardave
Maharashtra	SINDHUDURG	KANKAVLI	Jambhalgaon
Maharashtra	SINDHUDURG	KANKAVLI	Kalasuli
Maharashtra	SINDHUDURG	KUDAL	Kupavade
Maharashtra	SINDHUDURG	KUDAL	Gavalgaon
Maharashtra	SINDHUDURG	KUDAL	Bhutvad
Maharashtra	SINDHUDURG	KUDAL	Durganagar
Maharashtra	SINDHUDURG	KUDAL	Bhadgaon Bk.
Maharashtra	SINDHUDURG	KUDAL	Bhadgaon Kh.
Maharashtra	SINDHUDURG	KUDAL	Sonavade Tarf Kalsuli
Maharashtra	SINDHUDURG	KUDAL	Bharani
Maharashtra	SINDHUDURG	KUDAL	Ghotage
Maharashtra	SINDHUDURG	KUDAL	Nirukhe
Maharashtra	SINDHUDURG	KUDAL	Pangrad
Maharashtra	SINDHUDURG	KUDAL	Warde
Maharashtra	SINDHUDURG	KUDAL	Padave
Maharashtra	SINDHUDURG	KUDAL	Kadawal
Maharashtra	SINDHUDURG	KUDAL	Avalegaon
Maharashtra	SINDHUDURG	KUDAL	Kusagaon
Maharashtra	SINDHUDURG	KUDAL	Rumadgaon
Maharashtra	SINDHUDURG	KUDAL	Girgaon
Maharashtra	SINDHUDURG	KUDAL	Kinlos



Maharashtra	SINDHUDURG	KUDAL	Nerur K.Narur
Maharashtra	SINDHUDURG	KUDAL	Hirlok
Maharashtra	SINDHUDURG	KUDAL	Anjivade
Maharashtra	SINDHUDURG	KUDAL	Shivapur
Maharashtra	SINDHUDURG	KUDAL	Narur
Maharashtra	SINDHUDURG	KUDAL	Keravade K.Narur
Maharashtra	SINDHUDURG	KUDAL	Nileli
Maharashtra	SINDHUDURG	KUDAL	Pandur
Maharashtra	SINDHUDURG	KUDAL	Wasoli
Maharashtra	SINDHUDURG	KUDAL	Chafeli
Maharashtra	SINDHUDURG	KUDAL	Gothos
Maharashtra	SINDHUDURG	KUDAL	Nivaje
Maharashtra	SINDHUDURG	KUDAL	Sakirde
Maharashtra	SINDHUDURG	KUDAL	Upavade
Maharashtra	SINDHUDURG	KUDAL	Pulas
Maharashtra	SINDHUDURG	KUDAL	Gandhigram
Maharashtra	SINDHUDURG	KUDAL	Wados
Maharashtra	SINDHUDURG	KUDAL	Walawal
Maharashtra	SINDHUDURG	KUDAL	Amberi
Maharashtra	SINDHUDURG	KUDAL	More
Maharashtra	SINDHUDURG	KUDAL	Mudyacha Kond
Maharashtra	SINDHUDURG	KUDAL	Kanduli
Maharashtra	SINDHUDURG	KUDAL	Madgaon
Maharashtra	SINDHUDURG	KUDAL	Kaleli
Maharashtra	SINDHUDURG	KUDAL	Taligaon
Maharashtra	SINDHUDURG	KUDAL	Munagi
Maharashtra	SINDHUDURG	KUDAL	Bhattgaon
Maharashtra	SINDHUDURG	KUDAL	Tendoli
Maharashtra	SINDHUDURG	KUDAL	Akeri
Maharashtra	SINDHUDURG	SAWANTWADI	Shirshinge
Maharashtra	SINDHUDURG	SAWANTWADI	Amboli
Maharashtra	SINDHUDURG	SAWANTWADI	Gele
Maharashtra	SINDHUDURG	SAWANTWADI	Sawarwad
Maharashtra	SINDHUDURG	SAWANTWADI	Verle
Maharashtra	SINDHUDURG	SAWANTWADI	Sangeli
Maharashtra	SINDHUDURG	SAWANTWADI	Ambegaon
Maharashtra	SINDHUDURG	SAWANTWADI	Ovaliye
Maharashtra	SINDHUDURG	SAWANTWADI	Madkhol
Maharashtra	SINDHUDURG	SAWANTWADI	Kunkeri
Maharashtra	SINDHUDURG	SAWANTWADI	Parpoli
Maharashtra	SINDHUDURG	SAWANTWADI	Nene
Maharashtra	SINDHUDURG	SAWANTWADI	Kegad
Maharashtra	SINDHUDURG	SAWANTWADI	Devsu
Maharashtra	SINDHUDURG	SAWANTWADI	Masure
Maharashtra	SINDHUDURG	SAWANTWADI	Danoli
Maharashtra	SINDHUDURG	SAWANTWADI	Bhom
Maharashtra	SINDHUDURG	SAWANTWADI	Nirukhe
Maharashtra	SINDHUDURG	SAWANTWADI	Charathe
Maharashtra	SINDHUDURG	SAWANTWADI	Kesari
Maharashtra	SINDHUDURG	SAWANTWADI	Chaukul
Maharashtra	SINDHUDURG	SAWANTWADI	Fansavade
Maharashtra	SINDHUDURG	SAWANTWADI	Kariwade
Maharashtra	SINDHUDURG	SAWANTWADI	Bavlat
Maharashtra	SINDHUDURG	SAWANTWADI	Sawantwadi (M CI)
Maharashtra	SINDHUDURG	SAWANTWADI	Brahmanpat
Maharashtra	SINDHUDURG	SAWANTWADI	Sarmale
Maharashtra	SINDHUDURG	SAWANTWADI	Dabhil
Maharashtra	SINDHUDURG	SAWANTWADI	Udeli
Maharashtra	SINDHUDURG	SAWANTWADI	Konas
Maharashtra	SINDHUDURG	SAWANTWADI	Gharap
Maharashtra	SINDHUDURG	SAWANTWADI	Majgaon
Maharashtra	SINDHUDURG	SAWANTWADI	Asniye
Maharashtra	SINDHUDURG	SAWANTWADI	Tamboli
Maharashtra	SINDHUDURG	SAWANTWADI	Kumbhavade



Maharashtra	SINDHUDURG	SAWANTWADI	Degave
Maharashtra	SINDHUDURG	SAWANTWADI	Banda
Maharashtra	SINDHUDURG	SAWANTWADI	Padve Majgaon
Maharashtra	SINDHUDURG	SAWANTWADI	Ronapal
Maharashtra	SINDHUDURG	SAWANTWADI	Padve
Maharashtra	SINDHUDURG	SAWANTWADI	Dandeli
Maharashtra	SINDHUDURG	SAWANTWADI	Madura
Maharashtra	SINDHUDURG	SAWANTWADI	Dingne
Maharashtra	SINDHUDURG	SAWANTWADI	Aros
Maharashtra	SINDHUDURG	SAWANTWADI	Gale
Maharashtra	SINDHUDURG	SAWANTWADI	Kondure
Maharashtra	SINDHUDURG	SAWANTWADI	Satarda
Maharashtra	SINDHUDURG	SAWANTWADI	Dongarpal
Maharashtra	SINDHUDURG	SAWANTWADI	Gulduve
Maharashtra	SINDHUDURG	SAWANTWADI	Sateli Tarf Satarda
Maharashtra	SINDHUDURG	VAIBHAVVADI	Tiravade Tarf Soundal
Maharashtra	SINDHUDURG	VAIBHAVVADI	Nerle
Maharashtra	SINDHUDURG	VAIBHAVVADI	Palandewadi
Maharashtra	SINDHUDURG	VAIBHAVVADI	Jambhavade
Maharashtra	SINDHUDURG	VAIBHAVVADI	Akhavane
Maharashtra	SINDHUDURG	VAIBHAVVADI	Mandavkarwadi
Maharashtra	SINDHUDURG	VAIBHAVVADI	Upale
Maharashtra	SINDHUDURG	VAIBHAVVADI	Mounde
Maharashtra	SINDHUDURG	VAIBHAVVADI	Bhom
Maharashtra	SINDHUDURG	VAIBHAVVADI	Ainari
Maharashtra	SINDHUDURG	VAIBHAVVADI	Bhui Bawada
Maharashtra	SINDHUDURG	VAIBHAVVADI	Tiravade Tarf Kharepatan
Maharashtra	SINDHUDURG	VAIBHAVVADI	Kumbharwadi
Maharashtra	SINDHUDURG	VAIBHAVVADI	Ringewadi
Maharashtra	SINDHUDURG	VAIBHAVVADI	Madhaliwadi
Maharashtra	SINDHUDURG	VAIBHAVVADI	Kumbhari
Maharashtra	SINDHUDURG	VAIBHAVVADI	Bhattiwadi
Maharashtra	SINDHUDURG	VAIBHAVVADI	Kumbhavade
Maharashtra	SINDHUDURG	VAIBHAVVADI	Pimpalwadi
Maharashtra	SINDHUDURG	VAIBHAVVADI	Bhuyadewadi
Maharashtra	SINDHUDURG	VAIBHAVVADI	Yedgaon
Maharashtra	SINDHUDURG	VAIBHAVVADI	Karul
Maharashtra	SINDHUDURG	VAIBHAVVADI	Narkarwadi
Maharashtra	SINDHUDURG	VAIBHAVVADI	Navale
Maharashtra	SINDHUDURG	VAIBHAVVADI	Vayamboshi
Maharashtra	SINDHUDURG	VAIBHAVVADI	Sangulwadi
Maharashtra	SINDHUDURG	VAIBHAVVADI	Vabhav
Maharashtra	SINDHUDURG	VAIBHAVVADI	Nim Arule
Maharashtra	SINDHUDURG	VAIBHAVVADI	Mohitewadi
Maharashtra	SINDHUDURG	VAIBHAVVADI	Tembewadi
Maharashtra	SINDHUDURG	VAIBHAVVADI	Sadure
Maharashtra	SINDHUDURG	VAIBHAVVADI	Shirale
Maharashtra	SINDHUDURG	VAIBHAVVADI	Achirne
Maharashtra	SINDHUDURG	VAIBHAVVADI	Kurli
Maharashtra	THANE	JAWHAR	Bopdari
Maharashtra	THANE	JAWHAR	Vavar
Maharashtra	THANE	JAWHAR	Dahul
Maharashtra	THANE	JAWHAR	Dadhari
Maharashtra	THANE	JAWHAR	Ozar
Maharashtra	THANE	JAWHAR	Vangani
Maharashtra	THANE	JAWHAR	Kharonda
Maharashtra	THANE	JAWHAR	Hateri
Maharashtra	THANE	JAWHAR	Morchachapada
Maharashtra	THANE	JAWHAR	Tilonde
Maharashtra	THANE	JAWHAR	Palshin
Maharashtra	THANE	JAWHAR	Kogade
Maharashtra	THANE	JAWHAR	Alyachimet
Maharashtra	THANE	JAWHAR	Akare
Maharashtra	THANE	JAWHAR	Hade



Maharashtra	THANE	JAWHAR	Garadwadi
Maharashtra	THANE	JAWHAR	Kardhan
Maharashtra	THANE	JAWHAR	Juni Jawhar
Maharashtra	THANE	JAWHAR	Dengachimet
Maharashtra	THANE	JAWHAR	Kaulale
Maharashtra	THANE	JAWHAR	Kadachimet
Maharashtra	THANE	JAWHAR	Dongarwadi
Maharashtra	THANE	JAWHAR	Nandgaon
Maharashtra	THANE	JAWHAR	Chauk
Maharashtra	THANE	JAWHAR	Zap
Maharashtra	THANE	JAWHAR	Aine
Maharashtra	THANE	JAWHAR	Manmohadi
Maharashtra	THANE	JAWHAR	Medhe
Maharashtra	THANE	JAWHAR	Khidse
Maharashtra	THANE	MOKHADA	Ase
Maharashtra	THANE	MOKHADA	Dhamani
Maharashtra	THANE	MOKHADA	Dandwal
Maharashtra	THANE	MOKHADA	Khoch
Maharashtra	THANE	MOKHADA	Dhondmaryachimet
Maharashtra	THANE	MOKHADA	Dolhare
Maharashtra	THANE	MOKHADA	Sayade
Maharashtra	THANE	MOKHADA	Kurlod
Maharashtra	THANE	MOKHADA	Nashera
Maharashtra	THANE	MOKHADA	Botoshi
Maharashtra	THANE	MOKHADA	Kevanale
Maharashtra	THANE	MOKHADA	Gomghar
Maharashtra	THANE	MOKHADA	Suryamal
Maharashtra	THANE	MOKHADA	Pachaghar
Maharashtra	THANE	MOKHADA	Vashind
Maharashtra	THANE	MOKHADA	Wakadpada
Maharashtra	THANE	MOKHADA	Kiniste
Maharashtra	THANE	MOKHADA	Amale
Maharashtra	THANE	MOKHADA	Kochale
Maharashtra	THANE	MOKHADA	Kashti
Maharashtra	THANE	MOKHADA	Sawarde
Maharashtra	THANE	MURBAD	Alawe
Maharashtra	THANE	MURBAD	Talegaon
Maharashtra	THANE	MURBAD	Merdi
Maharashtra	THANE	MURBAD	Shiroshi
Maharashtra	THANE	MURBAD	Fangaloshi
Maharashtra	THANE	MURBAD	Walhivale
Maharashtra	THANE	MURBAD	Kochare Bk.
Maharashtra	THANE	MURBAD	Thitabi Tarf Vaishakhare
Maharashtra	THANE	MURBAD	Nyahadi
Maharashtra	THANE	MURBAD	Diwanpada
Maharashtra	THANE	MURBAD	Fangane
Maharashtra	THANE	MURBAD	Moroshi
Maharashtra	THANE	MURBAD	Sawarne
Maharashtra	THANE	MURBAD	Udaldon
Maharashtra	THANE	MURBAD	Karavale
Maharashtra	THANE	MURBAD	Vaishakhare
Maharashtra	THANE	MURBAD	Sajgaon
Maharashtra	THANE	MURBAD	Pimpalgaon
Maharashtra	THANE	MURBAD	Asose
Maharashtra	THANE	MURBAD	Khutal Bangla
Maharashtra	THANE	MURBAD	Ambele Kh.
Maharashtra	THANE	MURBAD	Inde
Maharashtra	THANE	MURBAD	Hireghar
Maharashtra	THANE	MURBAD	Nandgaon
Maharashtra	THANE	MURBAD	Pendhari
Maharashtra	THANE	MURBAD	Eklahare
Maharashtra	THANE	MURBAD	Mangaon
Maharashtra	THANE	MURBAD	Vidhyanager
Maharashtra	THANE	MURBAD	Tembhare Bk.



Maharashtra	THANE	MURBAD	Sonavale
Maharashtra	THANE	MURBAD	Sajai
Maharashtra	THANE	MURBAD	Madh
Maharashtra	THANE	MURBAD	Padale
Maharashtra	THANE	MURBAD	Kheware
Maharashtra	THANE	MURBAD	Ghorale
Maharashtra	THANE	MURBAD	Koloshi
Maharashtra	THANE	MURBAD	Vidhe
Maharashtra	THANE	MURBAD	Shiravali
Maharashtra	THANE	MURBAD	Kalambhe
Maharashtra	THANE	MURBAD	Kalambad Mu
Maharashtra	THANE	MURBAD	Kole
Maharashtra	THANE	MURBAD	Umbroli Kh.
Maharashtra	THANE	MURBAD	Dudhanoli
Maharashtra	THANE	MURBAD	Khopivali
Maharashtra	THANE	MURBAD	Rao
Maharashtra	THANE	MURBAD	Ganeshpur
Maharashtra	THANE	MURBAD	Dehari
Maharashtra	THANE	MURBAD	Uchale
Maharashtra	THANE	MURBAD	Gorakhgad
Maharashtra	THANE	MURBAD	Sidhgad
Maharashtra	THANE	MURBAD	Mohaghar
Maharashtra	THANE	MURBAD	Khanivare
Maharashtra	THANE	MURBAD	Kachakoli
Maharashtra	THANE	MURBAD	Mohghar
Maharashtra	THANE	MURBAD	Jambhurde
Maharashtra	THANE	MURBAD	Dongar Nhave
Maharashtra	THANE	MURBAD	Patgaon
Maharashtra	THANE	SHAHAPUR	Vihigaon
Maharashtra	THANE	SHAHAPUR	Dapur
Maharashtra	THANE	SHAHAPUR	Tembhe
Maharashtra	THANE	SHAHAPUR	Ajnup
Maharashtra	THANE	SHAHAPUR	Belwad
Maharashtra	THANE	SHAHAPUR	Dand
Maharashtra	THANE	SHAHAPUR	Umbravane
Maharashtra	THANE	SHAHAPUR	Ambivali
Maharashtra	THANE	SHAHAPUR	Dahigaon
Maharashtra	THANE	SHAHAPUR	Fugale
Maharashtra	THANE	SHAHAPUR	Palshin
Maharashtra	THANE	SHAHAPUR	Vashala Bk
Maharashtra	THANE	SHAHAPUR	Vaveghar
Maharashtra	THANE	SHAHAPUR	Vashala Kh
Maharashtra	THANE	SHAHAPUR	Kothale
Maharashtra	THANE	SHAHAPUR	Veluk
Maharashtra	THANE	SHAHAPUR	Jarandi
Maharashtra	THANE	SHAHAPUR	Ghanepada
Maharashtra	THANE	SHAHAPUR	Khardi
Maharashtra	THANE	SHAHAPUR	Aghai
Maharashtra	THANE	SHAHAPUR	Dhakane
Maharashtra	THANE	SHAHAPUR	Kalbhonde
Maharashtra	THANE	SHAHAPUR	Vaghivali
Maharashtra	THANE	SHAHAPUR	Umbarkhand
Maharashtra	THANE	SHAHAPUR	Patol
Maharashtra	THANE	SHAHAPUR	Pingalwadi
Maharashtra	THANE	SHAHAPUR	Kalamgaon
Maharashtra	THANE	SHAHAPUR	Kashti
Maharashtra	THANE	SHAHAPUR	Hinglud
Maharashtra	THANE	SHAHAPUR	Lahe
Maharashtra	THANE	SHAHAPUR	Palheri
Maharashtra	THANE	SHAHAPUR	Nevare
Maharashtra	THANE	SHAHAPUR	Julawani
Maharashtra	THANE	SHAHAPUR	Roadvahal
Maharashtra	THANE	SHAHAPUR	Pendhari
Maharashtra	THANE	SHAHAPUR	Nandgaon



Maharashtra	THANE	SHAHAPUR	Mohili
Maharashtra	THANE	SHAHAPUR	Chondhe Kh.
Maharashtra	THANE	SHAHAPUR	Tanasa
Maharashtra	THANE	SHAHAPUR	Kothare
Maharashtra	THANE	SHAHAPUR	Taharpur
Maharashtra	THANE	SHAHAPUR	Bhavse
Maharashtra	THANE	SHAHAPUR	Vehlonde
Maharashtra	THANE	SHAHAPUR	Jambhulwad
Maharashtra	THANE	SHAHAPUR	Kanvinde
Maharashtra	THANE	SHAHAPUR	Chondhe Bk.
Maharashtra	THANE	SHAHAPUR	Vedvahal
Maharashtra	THANE	SHAHAPUR	Gandulwad
Maharashtra	THANE	SHAHAPUR	Savaroli Kh.
Maharashtra	THANE	SHAHAPUR	Sakharoli
Maharashtra	THANE	SHAHAPUR	Khoste
Maharashtra	THANE	SHAHAPUR	Atgaon
Maharashtra	THANE	SHAHAPUR	Sajivali
Maharashtra	THANE	SHAHAPUR	Sakurli
Maharashtra	THANE	SHAHAPUR	Khor
Maharashtra	THANE	SHAHAPUR	Kinaishet
Maharashtra	THANE	SHAHAPUR	Savaroli Bk.
Maharashtra	THANE	SHAHAPUR	Dehene
Maharashtra	THANE	SHAHAPUR	Piwali
Maharashtra	THANE	SHAHAPUR	Mahuli
Maharashtra	THANE	SHAHAPUR	Saralambe
Maharashtra	THANE	SHAHAPUR	Khutadi
Maharashtra	THANE	SHAHAPUR	Pundhe
Maharashtra	THANE	SHAHAPUR	Chandroti
Maharashtra	THANE	SHAHAPUR	Mamnoli
Maharashtra	THANE	SHAHAPUR	Kharade
Maharashtra	THANE	SHAHAPUR	Bhorande
Maharashtra	THANE	SHAHAPUR	Vandre
Maharashtra	THANE	SHAHAPUR	BHINAR
Maharashtra	THANE	SHAHAPUR	Lingayate
Maharashtra	THANE	SHAHAPUR	Awale
Maharashtra	THANE	SHAHAPUR	Gunde
Maharashtra	THANE	SHAHAPUR	Katbao
Maharashtra	THANE	SHAHAPUR	Adivali
Maharashtra	THANE	SHAHAPUR	Ambekhor
Maharashtra	THANE	SHAHAPUR	Dahagaon
Maharashtra	THANE	SHAHAPUR	Asangaon
Maharashtra	THANE	SHAHAPUR	MALEGAON
Maharashtra	THANE	SHAHAPUR	Narayangaon
Maharashtra	THANE	SHAHAPUR	Lavale
Maharashtra	THANE	SHAHAPUR	Khativali
Maharashtra	THANE	SHAHAPUR	Kudshet
Maharashtra	THANE	SHAHAPUR	Borsheti Kh
Maharashtra	THANE	SHAHAPUR	Bedisgaon
Maharashtra	THANE	SHAHAPUR	Pashane
Maharashtra	THANE	SHAHAPUR	Umbhrai
Maharashtra	THANE	SHAHAPUR	Lenad Bk.
Maharashtra	THANE	SHAHAPUR	Sane
Maharashtra	THANE	SHAHAPUR	Ambivali
Maharashtra	THANE	SHAHAPUR	Kharivali
Maharashtra	THANE	SHAHAPUR	Palsoli
Maharashtra	THANE	SHAHAPUR	Bhagdal
Maharashtra	THANE	VADA	Akhada
Maharashtra	THANE	VADA	Virhe
Maharashtra	THANE	VADA	Ujjaini
Maharashtra	THANE	VADA	Pinjal
Maharashtra	THANE	VADA	Dabhon
Maharashtra	THANE	VADA	Pachghar
Maharashtra	THANE	VADA	Satronde
Maharashtra	THANE	VADA	Shilottar



Maharashtra	THANE	VADA	Pik
Maharashtra	THANE	VADA	Mandava
Maharashtra	THANE	VADA	Khodade
Maharashtra	THANE	VADA	Ogada
Maharashtra	THANE	VADA	Parali
Maharashtra	THANE	VADA	Dahivali Kumbhiste
Maharashtra	THANE	VADA	Amgaon
Maharashtra	THANE	VADA	Kumdal
Maharashtra	THANE	VADA	Ambhai
Maharashtra	THANE	VADA	Tilmal
Maharashtra	THANE	VADA	KARANJPADA
Maharashtra	THANE	VADA	Devali
Maharashtra	THANE	VADA	Kolim Sarovar
Maharashtra	THANE	VADA	Posheri
Maharashtra	THANE	VADA	Shele
Maharashtra	THANE	VADA	Guhir
Maharashtra	THANE	VADA	Harosale
Maharashtra	THANE	VADA	Kanchad
Maharashtra	THANE	VADA	Dhpad
Maharashtra	THANE	VADA	Vaghote
Maharashtra	THANE	VADA	Dhadhare
Maharashtra	THANE	VADA	Balivali
Maharashtra	THANE	VADA	Galtare
Maharashtra	THANE	VADA	Vaveghar
Maharashtra	THANE	VADA	Nane
Maharashtra	THANE	VADA	Sange
Maharashtra	THANE	VADA	Kalambhe
Maharashtra	THANE	VADA	Sonale Kh.
Maharashtra	THANE	VADA	Nishet
Maharashtra	THANE	VADA	Pimparoli
Maharashtra	THANE	VADA	Moj
Maharashtra	THANE	VADA	Bilghar
Maharashtra	THANE	VADA	Tuse
Maharashtra	THANE	VADA	Varai Bk.
Maharashtra	THANE	VADA	Sonale Bk.
Maharashtra	THANE	VADA	Varai Kh.
Maharashtra	THANE	VADA	Avandhe
Maharashtra	THANE	VADA	Chikhale
Maharashtra	THANE	VADA	Savarkhand
Maharashtra	THANE	VADA	Asnas
Maharashtra	THANE	VADA	Abitghar
Maharashtra	THANE	VADA	Gaurapur
Maharashtra	THANE	VADA	Goleghar
Maharashtra	THANE	VADA	Kalambhai
Maharashtra	THANE	VADA	Devghar
Maharashtra	THANE	VADA	Devgaon
Maharashtra	THANE	VADA	Ambarbhui
Maharashtra	THANE	VADA	Budhavali
Maharashtra	THANE	VADA	Bilavali
Maharashtra	THANE	VADA	Kati
Maharashtra	THANE	VADA	Gunj
Maharashtra	THANE	VADA	Khair Ambivali
Maharashtra	THANE	VADA	Varnol
Maharashtra	THANE	VADA	Dongaste
Tamil Nadu	COIMBATORE	COIMBATORE NORTH	Thadagam R.F.
Tamil Nadu	COIMBATORE	COIMBATORE NORTH	Anaikatti (North)
Tamil Nadu	COIMBATORE	COIMBATORE NORTH	Anaikatti (South)
Tamil Nadu	COIMBATORE	COIMBATORE NORTH	Veerapandi
Tamil Nadu	COIMBATORE	COIMBATORE SOUTH	Boluvampatti (Block I)
Tamil Nadu	COIMBATORE	COIMBATORE SOUTH	Booluvampatti(BlockII)
Tamil Nadu	COIMBATORE	METTUPALAYAM	Odanthurai R.F.
Tamil Nadu	COIMBATORE	METTUPALAYAM	Jaganarai Slopes R.F.
Tamil Nadu	COIMBATORE	METTUPALAYAM	Kallar R.F.
Tamil Nadu	COIMBATORE	METTUPALAYAM	Hulical Drug R.F.



Tamil Nadu	COIMBATORE	METTUPALAYAM	Pillur Slope R.F.
Tamil Nadu	COIMBATORE	METTUPALAYAM	Nellithurai and Sundapatti R.F
Tamil Nadu	COIMBATORE	METTUPALAYAM	Kandiyur R.F.
Tamil Nadu	COIMBATORE	METTUPALAYAM	Nilgiri Eastern Slope R.F.
Tamil Nadu	COIMBATORE	METTUPALAYAM	Melur Slope R.F.
Tamil Nadu	COIMBATORE	METTUPALAYAM	Anaikatti North R.F.
Tamil Nadu	COIMBATORE	UDUMALAIPETTAI	Anamalai R.F.
Tamil Nadu	COIMBATORE	UDUMALAIPETTAI	Anamalai R.F.
Tamil Nadu	COIMBATORE	UDUMALAIPETTAI	Amravathi RF/Anamalai RF
Tamil Nadu	COIMBATORE	UDUMALAIPETTAI	Amaravathi R.F.
Tamil Nadu	COIMBATORE	UDUMALAIPETTAI	Kudiraiair & Kukkal R.F.
Tamil Nadu	COIMBATORE	UDUMALAIPETTAI	Kudiraiair & Kukkal R.F.
Tamil Nadu	COIMBATORE	UDUMALAIPETTAI	Manjampatti R.F.
Tamil Nadu	COIMBATORE	VALPARAI	Valparai (TP)
Tamil Nadu	COIMBATORE	VALPARAI	Valparai (TP)
Tamil Nadu	COIMBATORE	VALPARAI	Valparai (TP)
Tamil Nadu	COIMBATORE	VALPARAI	Valparai (TP)
Tamil Nadu	COIMBATORE	VALPARAI	Valparai (TP)
Tamil Nadu	DINDIGUL	DINDIGUL	Kannivadi (TP)
Tamil Nadu	DINDIGUL	DINDIGUL	Adalur
Tamil Nadu	DINDIGUL	DINDIGUL	Kannivadi (TP)
Tamil Nadu	DINDIGUL	DINDIGUL	Erukalmalai R.F.
Tamil Nadu	DINDIGUL	DINDIGUL	Sirumalai
Tamil Nadu	DINDIGUL	KODAIKANAL	Pachalur
Tamil Nadu	DINDIGUL	KODAIKANAL	Vadagouchi
Tamil Nadu	DINDIGUL	KODAIKANAL	Periyur
Tamil Nadu	DINDIGUL	KODAIKANAL	Kilakkuchettipatti
Tamil Nadu	DINDIGUL	KODAIKANAL	Kookkal
Tamil Nadu	DINDIGUL	KODAIKANAL	Thandigudi
Tamil Nadu	DINDIGUL	KODAIKANAL	Kamanur
Tamil Nadu	DINDIGUL	KODAIKANAL	Adukkam
Tamil Nadu	DINDIGUL	KODAIKANAL	Vellagavi
Tamil Nadu	DINDIGUL	ODDANCHATRAM	Vadagadu
Tamil Nadu	KANNIYAKUMARI	AGASTHEESWARAM	Thekkumalai RF.(West and East)
Tamil Nadu	KANNIYAKUMARI	KALKULAM	Veerapuli R.F.
Tamil Nadu	KANNIYAKUMARI	KALKULAM	Veerapuli Extn. (Old Kulasekarapuram)
Tamil Nadu	KANNIYAKUMARI	KALKULAM	Surulacode
Tamil Nadu	KANNIYAKUMARI	KALKULAM	Velimalai Forest
Tamil Nadu	KANNIYAKUMARI	THOVALA	Veerapuli R.F.
Tamil Nadu	KANNIYAKUMARI	THOVALA	Asambu R.F.
Tamil Nadu	KANNIYAKUMARI	THOVALA	Poigaimalai R.F.
Tamil Nadu	KANNIYAKUMARI	THOVALA	Azhagiapandiapuram (TP)
Tamil Nadu	KANNIYAKUMARI	THOVALA	Azhagiapandiapuram (TP)
Tamil Nadu	KANNIYAKUMARI	THOVALA	Asambu RF
Tamil Nadu	KANNIYAKUMARI	THOVALA	Thadagamalai RF
Tamil Nadu	KANNIYAKUMARI	THOVALA	Velimalai R.F.
Tamil Nadu	KANNIYAKUMARI	THOVALA	Thadagamalai R.F.
Tamil Nadu	KANNIYAKUMARI	THOVALA	Chiramadam
Tamil Nadu	KANNIYAKUMARI	THOVALA	Aralvaimozhi (TP)
Tamil Nadu	KANNIYAKUMARI	THOVALA	Thovala
Tamil Nadu	KANNIYAKUMARI	THOVALA	Thekkumalai West
Tamil Nadu	KANNIYAKUMARI	THOVALA	Thekkumalai East
Tamil Nadu	KANNIYAKUMARI	VILAVANCODE	Kilamalai R.F.
Tamil Nadu	THE NILGIRIS	COONOR	Burliyar
Tamil Nadu	THE NILGIRIS	COONOR	Coonor
Tamil Nadu	THE NILGIRIS	GUDALUR	Mudumalai
Tamil Nadu	THE NILGIRIS	GUDALUR	Nellakotta
Tamil Nadu	THE NILGIRIS	GUDALUR	Srimadurai
Tamil Nadu	THE NILGIRIS	GUDALUR	Gudalur (TP)
Tamil Nadu	THE NILGIRIS	GUDALUR	O' Valley (TP)
Tamil Nadu	THE NILGIRIS	KOTAGIRI	Nilgiri Eastern Slopes
Tamil Nadu	THE NILGIRIS	KOTAGIRI	Nandipuram
Tamil Nadu	THE NILGIRIS	KOTAGIRI	Aracode
Tamil Nadu	THE NILGIRIS	KOTAGIRI	Konakarai



Tamil Nadu	THE NILGIRIS	KOTAGIRI	Kadinamala
Tamil Nadu	THE NILGIRIS	KOTAGIRI	Kengarai
Tamil Nadu	THE NILGIRIS	KOTAGIRI	Jackanarai
Tamil Nadu	THE NILGIRIS	KUNDAH	Mulligoor
Tamil Nadu	THE NILGIRIS	KUNDAH	Kilkunda (TP)
Tamil Nadu	THE NILGIRIS	KUNDAH	Melkudah
Tamil Nadu	THE NILGIRIS	KUNDAH	Kinnakkorai
Tamil Nadu	THE NILGIRIS	KUNDAH	Kilkunda (TP)
Tamil Nadu	THE NILGIRIS	PANTHALUR	Nelliyalam (TP)
Tamil Nadu	THE NILGIRIS	UDHAGAMANDALAM	Masinagudi
Tamil Nadu	THE NILGIRIS	UDHAGAMANDALAM	Ebbanad
Tamil Nadu	THE NILGIRIS	UDHAGAMANDALAM	Kukkai
Tamil Nadu	THE NILGIRIS	UDHAGAMANDALAM	Sholur (TP)
Tamil Nadu	THE NILGIRIS	UDHAGAMANDALAM	Naduvattam (TP)
Tamil Nadu	THENI	ANDIPATTI	Megamalai
Tamil Nadu	THENI	BODINAYAKANUR	Ahamalai
Tamil Nadu	THENI	BODINAYAKANUR	Bodi Hill North
Tamil Nadu	THENI	BODINAYAKANUR	Kottagudi
Tamil Nadu	THENI	UTHAMAPALAYAM	Erasakkanayackanur Hills
Tamil Nadu	THENI	UTHAMAPALAYAM	Suruli RF
Tamil Nadu	THENI	UTHAMAPALAYAM	Koothanatchiyar RF
Tamil Nadu	THENI	UTHAMAPALAYAM	Highways (TP)
Tamil Nadu	THENI	UTHAMAPALAYAM	Vannathiparai RF
Tamil Nadu	THENI	UTHAMAPALAYAM	Pandarathurai RF
Tamil Nadu	THENI	UTHAMAPALAYAM	Melagudalur RF
Tamil Nadu	TIRUNELVELI	AMBASAMUDRAM	Papanasam R.F.
Tamil Nadu	TIRUNELVELI	AMBASAMUDRAM	Dharmapuramatam
Tamil Nadu	TIRUNELVELI	AMBASAMUDRAM	Singampatti Zamindar Forest
Tamil Nadu	TIRUNELVELI	AMBASAMUDRAM	Papanasam RF/Manimutharu (TP)
Tamil Nadu	TIRUNELVELI	AMBASAMUDRAM	Therku Viravanallur R.F.
Tamil Nadu	TIRUNELVELI	NANGUNERI	Kalakadu(R.F)
Tamil Nadu	TIRUNELVELI	NANGUNERI	Vadagarai
Tamil Nadu	TIRUNELVELI	SHENKOTTAI	Achampudur (TP)
Tamil Nadu	TIRUNELVELI	SHENKOTTAI	Puliyarai R.F (Part)
Tamil Nadu	TIRUNELVELI	SHENKOTTAI	Achampudur (TP)
Tamil Nadu	TIRUNELVELI	SHENKOTTAI	Achampudur (TP)
Tamil Nadu	TIRUNELVELI	SHENKOTTAI	Puliyarai R.F.(Part)
Tamil Nadu	TIRUNELVELI	SIVAGIRI	Sivagiri Reserve Forest
Tamil Nadu	TIRUNELVELI	TENKASI	Krishnapuram R.F.
Tamil Nadu	TIRUNELVELI	TENKASI	Vairavankulam R.F.
Tamil Nadu	TIRUNELVELI	TENKASI	Kadayanallur Upper Slopes
Tamil Nadu	TIRUNELVELI	TENKASI	Kadayanallur Upper Slopes/Kambaneri Pudukudi
Tamil Nadu	TIRUNELVELI	TENKASI	Courtallam Slopes R.F.
Tamil Nadu	VIRUDHUNAGAR	RAJAPALAYAM	Settur RF
Tamil Nadu	VIRUDHUNAGAR	RAJAPALAYAM	Sappaniparambu (R.F)
Tamil Nadu	VIRUDHUNAGAR	RAJAPALAYAM	Kollankondan R.F.
Tamil Nadu	VIRUDHUNAGAR	RAJAPALAYAM	Kothankulam RF
Tamil Nadu	VIRUDHUNAGAR	RAJAPALAYAM	Settur RF
Tamil Nadu	VIRUDHUNAGAR	SRIVILLIPUTHUR	Khansabpuram (Unnipath RF)
Tamil Nadu	VIRUDHUNAGAR	SRIVILLIPUTHUR	Srivilliputtur RF
Tamil Nadu	VIRUDHUNAGAR	SRIVILLIPUTHUR	Khansabpuram(Khansapuram RF)
Tamil Nadu	VIRUDHUNAGAR	SRIVILLIPUTHUR	Pudupatti R.F
Tamil Nadu	VIRUDHUNAGAR	SRIVILLIPUTHUR	Sundarapandiyam(R.F)
Tamil Nadu	VIRUDHUNAGAR	SRIVILLIPUTHUR	Srivilliputtur R.F.
Tamil Nadu	VIRUDHUNAGAR	SRIVILLIPUTHUR	Venkateswarapuram RF
Tamil Nadu	VIRUDHUNAGAR	SRIVILLIPUTHUR	Venkateswarapuram R.F.
Tamil Nadu	VIRUDHUNAGAR	SRIVILLIPUTHUR	Pillaiyarnatham R.F.
Tamil Nadu	VIRUDHUNAGAR	SRIVILLIPUTHUR	Valaikkulam RF
Tamil Nadu	VIRUDHUNAGAR	SRIVILLIPUTHUR	Valaikkulam R.F.

